

OBJECTION LIST DATED 01.04.2024 TO 30.04.2024 PETITION , APPLICATION , ADDITIONAL DOCS , REPORTS ,

Sr No.	Date Of Filing	Case Type	Dairy No.	Title Of Case	Section	Scrutiny Date	Comments	Filed By
1	7/6/2023	Company Appeal(Companies Act)	710102051252023	VS	Sec 252 (1)	24/04/2024	kindly income tax service delhi.dcit.judicial.hc@income tax.gov.in online portal applicant no 2	AVNISH SHARMA
2	27/07/2023	Company Appeal(Companies Act)	710102065822023	VS	Sec 252 (1)	24/04/2024	(list of date missed, counsel detail missed in index income tax service wrong) some pages not clear	AVNISH SHARMA
3	14/09/2023	CA(A) Merger and Amalgamation(Companies Act)	710102079802023	NIVAYA ASL PRIVATE LIMITED VS	Sec. 230-232, Sec 234	22/04/2024	ocr missing bookmarking are mandatory list of date missing 116-117 page not clear	Divay Arora
4	15/11/2023	Company Appeal(Companies Act)	710102098562023	NIVAYA ASL PRIVATE LIMITED VS	Sec 252 (3)	10/4/2024	,synopsis, and list of date missed master data missed all pdf merge and upload final pdf income tax service missed bookmarking are mandatory petition every page not sign	ABHINAV KUMAR PANDEY
5	22/11/2023	Company Petition IB (IBC)	710102100682023	SHAMSHER BAHADUR SINGH VS	Application under any other provisions- IBC	4/4/2024	case type wrong need to application for case type	VARSHA

6	7/1/2024	Company Petition (Companies Act)	710102002212024	NAVEEN SAXENA & OTHS VS PEERS ALLIED CORPORATION LIMITED	Sec 424 (3)	22/04/2024	synopsis missed in index OCR missing vaklatnama heading not national company low tribunal	Binod Kumar
7	7/1/2024	Company Appeal(Companies Act)	710102001852024	NAVEEN SAXENA & OTHS VS PEERS ALLIED CORPORATION LIMITED	Sec. 58(3),Sec. 59	24/04/2024	kindly mas company should be 1st respondent	Anand
8	2/1/2024	Company Appeal(Companies Act)	710102000302024	NAVEEN SAXENA & OTHS VS PEERS ALLIED CORPORATION LIMITED	Sec 252 (1) - By Government Body	22/04/2024	Book marking mandatory	PUNEET
9	2/1/2024	Company Appeal(Companies Act)	710102000312024	NAVEEN SAXENA & OTHS VS PEERS ALLIED CORPORATION LIMITED	Sec 252 (1) - By Government Body	22/04/2024	Book marking mandatory	PUNEET
10	9/1/2024	Intervention Petition (IBC)	710102002972024	SHIVANK RASTOGI VS ANURAG NIRBHAYA	Sec 60(5),Rule 11 of NCLT, 2016	24/04/2024	&qu ot;please see the index pagination wrong please contact to regsitry regarding your file &qu ot; case type should be IA or intervention	Shikhar
11	16/01/2024	Company Petition (Companies Act)	710102006312024	HBN HOMES COLONISERS PRIVATE LIMITED. VS REGISTRAR OF COMPANIES	Sec 252 (3)	25/04/2024	case type wrong , synopsis and list of date missed Moa ANd Aoa missed income tax service wrong book marking mandatory OCR missing	MOHIT NANDWANI

12	19/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102007722024	JASRATI EDUCATION SOLUTIONS LIMITED VS EVERGREEN REALTECH PRIVATE LIMITED	Sub-section (I) of section 230	24/04/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in	Shashank Agarwal
13	19/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102007472024	JASRATI EDUCATION SOLUTIONS LIMITED VS FALCATE BUILDERS PRIVATE LIMITED	Sub-section (I) of section 230	24/04/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in	Shashank Agarwal
14	19/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102007532024	JASRATI EDUCATION SOLUTIONS LIMITED VS BOSTON REALTECH PRIVATE LIMITED	Sub-section (I) of section 230	24/04/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in	Shashank Agarwal

15	20/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102007902024	JASRATI EDUCATION SOLUTIONS LIMITED VS GOOD LUCK STRUCTURE PRIVATE LIMITED	Sub-section (I) of section 230	24/04/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in	Shashank Agarwal
16	20/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102007912024	JASRATI EDUCATION SOLUTIONS LIMITED VS GROWZONE INFRASTRUCTURE PRIVATE LIMITED	Sub-section (I) of section 230	24/04/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in	Shashank Agarwal
17	20/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102007992024	JASRATI EDUCATION SOLUTIONS LIMITED VS GRIDER INFRATECH PRIVATE LIMITED	Sub-section (I) of section 230	24/04/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in	Shashank Agarwal

18	20/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102007892024	JASRATI EDUCATION SOLUTIONS LIMITED VS HIDREAM CONSTRUCTIONS PRIVATE LIMITED	Sub-section (I) of section 230	24/04/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in	Shashank Agarwal
19	22/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102008282024	JASRATI EDUCATION SOLUTIONS LIMITED VS LEADING EDGE INFRATECH PRIVATE LIMITED	Sub-section (I) of section 230	24/04/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in	Shashank Agarwal
20	23/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102008552024	MAKAMS INDUSTRIES PRIVATE LIMITED VS NA	Sec. 230-232, Sec 234	24/04/2024	before bookmarking show in pdf but they now not show	PRASANT

21	23/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102008332024	JASRATI EDUCATION SOLUTIONS LIMITED VS LASERVISION ESTATES PRIVATE LIMITED	Sub-section (I) of section 230	24/04/2024	file issue kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date	Shashank Agarwal
22	25/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102009222024	JASRATI EDUCATION SOLUTIONS LIMITED VS OMEGA INFRASTRUCTURE PRIVATE LIMITED	Sub-section (I) of section 230	24/04/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in	Shashank Agarwal
23	23/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102008572024	JASRATI EDUCATION SOLUTIONS LIMITED VS ORLANDO BUILDERS PRIVATE LIMITED	Sub-section (I) of section 230	24/04/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in	Shashank Agarwal

24	24/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102008902024	JASRATI EDUCATION SOLUTIONS LIMITED VS REVERIE INFRA TECH PRIVATE LIMITED	Sub-section (l) of section 230	24/04/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in	Shashank Agarwal
25	24/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102008822024	JASRATI EDUCATION SOLUTIONS LIMITED VS ROCKSTRONG INFRA TECH PRIVATE LIMITED	Sub-section (l) of section 230	24/04/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in	Shashank Agarwal
26	24/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102008922024	JASRATI EDUCATION SOLUTIONS LIMITED VS NEWZONE INFRASTRUCTURE PRIVATE LIMITED	Sub-section (l) of section 230	24/04/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in	Shashank Agarwal

27	25/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102009162024	JASRATI EDUCATION SOLUTIONS LIMITED VS MARKUS INFRASTRUCTURE PRIVATE LIMITED	Sub-section (I) of section 230	24/04/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in	Shashank Agarwal
28	24/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102008832024	JASRATI EDUCATION SOLUTIONS LIMITED VS MODZEX INFRASTRUCTURE PRIVATE LIMITED	Sub-section (I) of section 230	24/04/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in	Shashank Agarwal
29	25/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102009262024	JASRATI EDUCATION SOLUTIONS LIMITED VS VIRTUAL BUILDTECH PRIVATE LIMITED	Sub-section (I) of section 230	24/04/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in	Shashank Agarwal

30	19/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102007562024	JASRATI EDUCATION SOLUTIONS LIMITED VS CROSSHOME DEVELOPERS PRIVATE LIMITED	Sub-section (l) of section 230	24/04/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in	Shashank Agarwal
31	8/2/2024	Company Petition (Companies Act)	710102012972024	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS M/S MEHROTRA & MEHROTRA	Sec. 140(5)	16/04/2024	(MOA and Aoa not and master data not match in company)	sfionclt
32	9/2/2024	Company Petition (Companies Act)	710102013342024	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS G.C. AGARWAL & ASSOCIATES	Sec. 140(5)	3/4/2024	Moa and Aoa missed	sfionclt
33	9/2/2024	Company Appeal(Companies Act)	710102013452024	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS G.C. AGARWAL & ASSOCIATES	Sec 252 (3)	25/04/2024	counsel detail missed in index	CS CHARU GUPTA
34	8/2/2024	Company Petition (Companies Act)	710102013232024	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS MEHRA GOEL & CO	Sec. 140(5)	29/04/2024	section mismatch in index and online portal	sfionclt
35	12/2/2024	Company Appeal(Companies Act)	710102014012024	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS MEHRA GOEL & CO	Sec 252 (3)	16/04/2024		CHERRY
36	16/02/2024	Company Petition IB (IBC)	710102015132024	KRRISH FLORENCE ESTATE BUYERS WELFARE ASSOCIATION VS ANGLE INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7	26/04/2024	need to true copy sign on every page in entire pdf	Sameer

37	20/02/2024	Company Petition IB (IBC)	710102015972024	COLDWATER VENEER INC VS AARV WOOD AND VENEER PRIVATE LIMITED	IBC Under Sec 9	25/04/2024	Pg-29,30,44,45,58 to 63,64 cut not clear please mention true type copy from to where please contact to registry regarding your file	Vinayak
38	23/02/2024	Company Petition IB (IBC)	710102017022024	DEEPAK MANGLA VS AARV WOOD AND VENEER PRIVATE LIMITED	Section 94(1)	26/04/2024	volume wise index missed need to sign on every page of application double pagination not allowed need to true copy sign on every page Pg-286,322,324,333,340,341 to 349,354,367,368,370,372,392,413,414 not clear reminder 3 please	MRINAL HARSH VARDHAN
39	22/02/2024	Company Petition IB (IBC)	710102016772024	MIRCHI ARTS PRIVATE LIMITED VS AARV WOOD AND VENEER PRIVATE LIMITED	IBC Section 59	19/04/2024	OCR missed mandatory from 1th April	Arun Gupta
40	23/02/2024	Company Petition IB (IBC)	710102017092024	KESHAV KUMAR VS AARV WOOD AND VENEER PRIVATE LIMITED	Section 94(1)	4/4/2024	book marking missed according to index OCR missed need to sign on every page of application need to true copy sign on every page Pg-44,46,62 not clear double pagination not allowed	MRINAL HARSH VARDHAN

41	26/02/2024	Company Petition IB (IBC)	710102017372024	MRS.RAJKUMARI GUPTA VS SILVER SICKLES AGRO PLAST PRIVATE LIMITED	IBC Under Sec 9	4/4/2024	wrong jurisdiction reminder 2	VIJAYESH ATRE
42	27/02/2024	Company Petition (Companies Act)	710102017922024	KULDEEP SINGH LUTHRA VS INTERNATIONAL ELECTRON DEVICES LIMITED	Sec. 169(4)	16/04/2024	Moa and Aoa missed (come to registry)same objection	Arijeet
43	29/02/2024	Company Petition IB (IBC)	710102018492024	MANISHA PANDEY VS VALUE INFRABUILD INDIA PRIVATE LIMITED	IBC under Sec 7	28/04/2024	please attached voulme-1 index after master index Pg-69,83 not clear please upload clear copy pagination missed between 69 to 83, IRP certificate and form B missed	Mayank Mittal
44	1/3/2024	Company Petition IB (IBC)	710102019172024	INDIAN BANK VS RAJ SINGH GEHLOT	Section 95(1)	29/04/2024	OCR missed reindex /3	Gautam
45	8/3/2024	Company Petition IB (IBC)	710102021132024	DURGA ENTERPRISES VS DHARAMRAJ CONTRACTS INDIA PRIVATE LIMITED	IBC Under Sec 9	24/04/2024	need to voulme-1 index after the master index	Atul
46	10/3/2024	Contempt Petition (IBC)	710102021402024	VINOD KHANNA VS SHYAM ARORA	Rule 11 of NCLT, 2016	24/04/2024	section wrong in pdf vakalatnama missed contact to registry regarding your file reminder 3	Vinod Khanna
47	12/3/2024	Company Petition IB (IBC)	710102021652024	VIRENDER KUMAR CHAUHAN VS SHYAM ARORA	Section 94(1)	16/04/2024	pagination missed in book marking Pg-37,49 to 85,not clear application PDF not upload please check properly	Vishisht

48	12/3/2024	Intervention Petition(Companies Act)	710102021912024	DAYABHAI MANEKLAL PATEL VS SHIV-VANI OIL & GAS EXPLORATION - SERVICES LIMITED	Rule 11 of NCLT	22/04/2024	bookmarking are numbering missed please mentioned in typed pages 55-59 page not clear 110- 137 english translation missed and case type wrong	JEEWESH
49	12/3/2024	Company Petition IB (IBC)	710102021682024	MADHUBALA CHAUHAN VS SHIV-VANI OIL & GAS EXPLORATION -SERVICES LIMITED	Section 94(1)	16/04/2024	pagination missed in book marking .Pg- 36,37,41,49 to 85 not clear application PDF not upload	Vishisht
50	12/3/2024	Intervention Petition(Companies Act)	710102021882024	ARVINDBHAI RAMNATHBHAI AGARWAL VS SHIV-VANI OIL & GAS EXPLORATION - SERVICES LIMITED	Rule 11 of NCLT	19/04/2024	bookmarking numbering missed case type wrong	JEEWESH
51	14/03/2024	Company Petition IB (IBC)	710102022822024	ATHAR ZIA VS SHIV-VANI OIL & GAS EXPLORATION - SERVICES LIMITED	Section 94(1)	26/04/2024	need to sign on every page of application court fee and welfare missed OCR missed reminder /2	SATISH
52	16/03/2024	Company Petition IB (IBC)	710102023292024	STRATVISORS PRIVATE LIMITED VS SOURCE DOT COM PRIVATE LIMITED	IBC Under Sec 9	27/04/2024	wrong Jurisdiction J.POSHNA,UP PER KENCH\\S TRACE NEAR BETHESDA HOSPITAL, East Khasi Hills, SHILLONG, Meghalaya,Ind ia,793004	SHAIENDRA SINGH

53	18/03/2024	Company Petition IB (IBC)	710102023602024	LT.COL. HARDEEP SINGH BEDI (RETD) VS BISHWA RANJAN CHATTERJEE	Section 94(1)	27/04/2024	please in the Petitioner name and delete from Respondent name please contact to registry regrading your file reminder 2	JOBY P VARGHESE
54	18/03/2024	Company Petition IB (IBC)	710102023612024	DEEPINDER SINGH BEDI (RETD) VS BISHWA RANJAN CHATTERJEE	Section 94(1)	26/04/2024	&qu ot;please in the Petitioner name and delete from Respondent name book marking not properly with the acording to the index with the pagination please contact to registry regrading your file reminder 2 &qu	JOBY P VARGHESE
55	19/03/2024	Company Petition IB (IBC)	710102023812024	CENTRAL BANK OF INDIA VS MR PRAN NATH KHANNA	Section 95(1)	3/4/2024	pagination missed in book marking Pg-30 cut Pg-47,48,58 not clear court fee missed @ 3 rs double pagination missed	BINAY KUMAR MISHRA

56	15/03/2024	Company Petition IB (IBC)	710102023102024	MITTAL CONSTRUCTION UNIT VS UTTAM SUCROTECH INTERNATIONAL PRIVATE LIMITED	IBC Under Sec 9	23/04/2024	Pg-19,20 in hind , Pg-35 to 198,249,252,253,294,299,301,303,305,307,314,316,321,323,325,328,330 not clear welfare missed @ 25 rs volume-2 not uplodged you have uploaded volume-1 double reminder /2	KAMNA SINGH
57	19/03/2024	Intervention Petition(Companies Act)	710102023942024	SUDHIR KUMAR JAIN HUF VS SANGEETA HIMMATRAMKA & ORS	Application under any other provisions	24/04/2024	wrong file	ASHOK KUMAR
58	19/03/2024	Company Petition (Companies Act)	710102024042024	POOJA SADANA VS YSP HOTELS & RESORTS PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)	10/4/2024	Moa and Aoa missed	Kartikey
59	19/03/2024	Company Appeal(Companies Act)	710102024052024	POOJA SADANA VS YSP HOTELS & RESORTS PRIVATE LIMITED	Sec 252 (3)	28/04/2024	89,101,112,113,121,125, page not clear CS sign missed in all details	SAHIVE ALAM KHAN
60	19/03/2024	Company Petition IB (IBC)	710102024032024	JASPAL INTERNATIONAL FASHIONS PRIVATE LIMITED VS YSP HOTELS & RESORTS PRIVATE LIMITED	IBC Section 59	23/04/2024	voulme-1 index missed after master index	ANUBHAV
61	19/03/2024	Company Appeal(Companies Act)	710102024022024	JASPAL INTERNATIONAL FASHIONS PRIVATE LIMITED VS YSP HOTELS & RESORTS PRIVATE LIMITED	Sec 252 (3)	28/04/2024	kindly remove extra pdf	Pawan
62	20/03/2024	Company Petition IB (IBC)	710102024152024	CHETAN STEELS PRIVATE LIMITED VS YSP HOTELS & RESORTS PRIVATE LIMITED	IBC Under Sec 10	3/4/2024	Pg-38,69,70,71, nor clear need to court fee @ 3 rs welfare @ 25	SANTOSH
63	21/03/2024	Company Petition IB (IBC)	710102024662024	CENTRAL BANK OF INDIA VS ASHOK VERMA	Section 95(1)	3/4/2024	pagination missed in book marking court fee missed @ 3 rs	BINAY KUMAR MISHRA

64	21/03/2024	Transfer Petition (IBC)	710102025062024	JAWED AKHTER VS JAWED HABIB HAIR & BEAUTY LIMITED ACADEMY	Rule16(d),NCLT Rules,2016 IBC	28/04/2024	Case Type transfer petition ibc but main case written in soft copy CP/309/(MB)2023 but written Proper Case type or Change Case type if Matter is Companies act wrong file	Aditya Shukla
65	21/03/2024	Company Petition IB (IBC)	710102024802024	ISANGO INDIA PRIVATE LIMITED VS JAWED HABIB HAIR & BEAUTY LIMITED ACADEMY	IBC Section 59	15/04/2024	book mranking missed according to the index OCR missed counsel detail missed after index please page no 2 list of date and events missed please remove extra index double pagination not allowed welfare @ 25 rs and court fee @ 3 rs	sanjay
66	21/03/2024	Company Petition IB (IBC)	710102024682024	CENTRAL BANK OF INDIA VS AMITA VERMA	Section 95(1)	1/4/2024	pagination missed in book marking Pg-64,65 not clear cour fee missed @ 3 rs ticket not allowed on content of vakalatnama master data missed	BINAY KUMAR MISHRA
67	22/03/2024	Company Petition IB (IBC)	710102025222024	ANAND MANDO EMOBILITY PRIVATE LIMITED VS BENLING INDIA ENERGY AND TECHNOLOGY PRIVATE LIMITED	IBC Under Sec 9	1/4/2024	Wrong jurisdiction	Varsha Iyer

68	21/03/2024	Company Petition IB (IBC)	710102025072024	CENTRAL BANK OF INDIA LIMITED VS MR. ANIL JINDAL	Section 95(1)	3/4/2024	& "Book marking missed according to the index with pagination pagination missed in inindex need to sign on every page of application pagination missed in pdf some pages not clear need to court	KRISHAN KUMAR
69	21/03/2024	Company Petition IB (IBC)	710102024712024	CENTRAL BANK OF INDIA VS POOJA VERMA	Section 95(1)	1/4/2024	& "pagination missed in book marking Pg-64,65 not clear cour fee missed @ 3 rs ticket not allowed on content of vakalatnama master data missed & "	BINAY KUMAR MISHRA
70	24/03/2024	Company Petition (Companies Act)	710102025642024	FEDERAL BANK LIMITED VS FEEDBACK INFRA PVT. LTD	Rule 11 of NCLT	25/04/2024	case type wrong and file not proper show	DIVAYA PRAKASH
71	23/03/2024	Company Petition IB (IBC)	710102025582024	RAJKALI INDUSTRIES LIMITED VS RANGAR BREWERIES LTD	IBC Under Sec 9	1/4/2024	book markinmg missed according to the index memo party missed list of date and events missed Pg-61,62,65,66,67 ,115 not clear welfare missed n@ 25 rs master data missed	UDAI CHANDANI

72	22/03/2024	Intervention Petition (IBC)	710102025322024	JABALPUR MUNICIPAL CORPORATION VS RANGAR BREWERIES LTD	Sec 60(5)	1/4/2024	pagination missed in book marking list of date and breif synopsis missed please fill all party in the portal from memo party Pg-9 in hindi court fee and welfare missed	ANAND BHUBAN SAHU
73	23/03/2024	Company Petition IB (IBC)	710102025552024	RAJ TOMAR THROUGH HANS RAJ BHOGRA. RESOLUTION PROFESSIONAL VS PUNJAB NATIONAL BANK	Section 94(1)	23/04/2024	OCR missed reminder 3	Gaurav Joshi
74	18/03/2024	Company Petition IB (IBC)	710102023352024	COSMIC INFRASOLUTIONS PRIVATE LIMITED VS WEL INTERTRADE PRIVATE LIMITED	IBC under Sec 7	16/04/2024	OCR missed and Book marking mandatory according to the index with the pagination mandatory from 1th April	HARSHAL KUMAR
75	22/03/2024	Company Petition IB (IBC)	710102025432024	COMEX INFRATECH PRIVATE LIMITED VS DENA BANK	IBC Under Sec 10	19/04/2024	Book marking missed according to the index OCR missed sign missed after index , memo party, need to every where sign pagination wrong in pdf Form-2 missed for IRP Pg-64 not clear vakalatnama cut court fee welfare missed	SANGEETA BOHRA

76	22/03/2024	Company Petition IB (IBC)	710102025352024	CENTRAL BANK OF INDIA VS RAJESH SINGLA	Section 95(1)	2/4/2024	&qu ot;& quot;&a mp;quot;Book marking missed according to the index with pagination pagination missed in index need to sign on every page of application pagination missed in pdf some pages not clear need to court	KRISHAN KUMAR
77	22/03/2024	Company Petition IB (IBC)	710102025372024	CENTRAL BANK OF INDIA VS MRS RITU JINDAL	Section 95(1)	2/4/2024	Book marking missed according to the index with pagination pagination missed in index need to sign on every page of application pagination missed in pdf some pages not clear need to court fee @ 3 rs welfare @ 25 master data missed	KRISHAN KUMAR
78	23/03/2024	Company Petition IB (IBC)	710102025632024	SHRI SANDEEP KANSAL VS KOHINOOR SEED FIELDS INDIA PRIVATE LIMITED	IBC under Sec 7	23/04/2024	list of date events missed need to sign on every page of application From B missed need to true copy sign on every page of annexure court fee welfare missed in vakalatnama service missed please delete pdf from POS	SIDDHARTH SHARMA

79	22/03/2024	Company Petition IB (IBC)	710102025382024	CENTRAL BANK OF INDIA VS MR VINOD JINDAL	Section 95(1)	3/4/2024	&qu ot;Book marking missed according to the index with pagination pagination missed in inndex need to sign on every page of application pagination missed in pdf some pages not clear need to court fee @ 3 rs welfare @ 25	KRISHAN KUMAR
80	29/03/2024	Company Petition IB (IBC)	710102026582024	GAURAV KANSAL VS SUPER CITY DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	10/4/2024	Book marking missed with the pagination acording to the index need to OCR in entire pdf Pg-49,67,120 not clear court fee missed @ 1 rs	PRANAV
81	29/03/2024	Company Petition (Companies Act)	710102026542024	ANANT INFRASOLUTIONS PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sec 252 (3)	3/4/2024	OCR and bookmarking are mandatory case type wrong affidavit address up and notary delhi 58,64- 66,68- 70,74,79,page not clear stk 7 missed income tax service missed	Avinya

82	29/03/2024	Company Petition IB (IBC)	710102026672024	BIBHUTI BHUSHAN BISWAS AND ORS VS SAMYAK PROJECTS PRIVATE LIMITED	IBC under Sec 7	5/4/2024	pleas fill all party in the portal from memo party need to true copy sign on every page annexure Pg-52,215,219,227,231, in hindi Pg-279,283,285,294,300,303,304,312,318,336,604 to 620,632,647 to 650,683,691,704 to 726,743 to 750	Rachit
83	28/03/2024	Company Petition IB (IBC)	710102026242024	MERCY CORPS INDIA VS SAMYAK PROJECTS PRIVATE LIMITED	IBC Section 59	24/04/2024	please merge pdf in single pdf petition	Alok Jain
84	28/03/2024	CA(A) Merger and Amalgamation(Companies Act)	710102026282024	AYODHYA FINLEASE LIMITED VS SAMYAK PROJECTS PRIVATE LIMITED	Sec. 230-232, Sec 234	22/04/2024	3rd volume bookmarking not uploaded	SAMAKSH GOYAL
85	29/03/2024	CA(A) Merger and Amalgamation(Companies Act)	710102026412024	BLUE JAY FINLEASE PRIVATE LIMITED VS SAMYAK PROJECTS PRIVATE LIMITED	Sub-section (I) of section 230	24/04/2024	all company master data missed	Vaish Associates
86	29/03/2024	Company Appeal(Companies Act)	710102026442024	BLUE JAY FINLEASE PRIVATE LIMITED VS SAMYAK PROJECTS PRIVATE LIMITED	Sec 252 (3)	24/04/2024	bookmarking not proper uploaded and pdf not proper show	MAHESH CHAND GUPTA
87	30/03/2024	CA(A) Merger and Amalgamation(Companies Act)	710102026822024	PERFECT RELATIONS PRIVATE LIMITED VS SAMYAK PROJECTS PRIVATE LIMITED	Sub-section (I) of section 230	24/04/2024	249-250,398,,479-480,483 page missing 25rs welfare missed	NARESH

88	28/03/2024	Company Petition IB (IBC)	710102026332024	BROWN BIRD ENTERPRISES PRIVATE LIMITED VS SAMYAK PROJECTS PRIVATE LIMITED	IBC Under Sec 10	13/04/2024	Book marking missed with the pagination according to the index need to sign on every page of application need to true copy sign on every page Form-2,Form-B,IRP certificate missed	VIVEK SARIN
89	29/03/2024	Contempt Petition (IBC)	710102026522024	DH LIMITED VS SPLENDOR LANDBASE LIMITED	Rule 11 of NCLT, 2016	10/4/2024	case type wrong vakalatnama missed	Shlokchandra
90	21/03/2024	Company Petition IB (IBC)	710102024732024	CENTRAL BANK OF INDIA VS VIJAY KUMAR	Section 95(1)	1/4/2024	& amp; amp; quot; & amp; amp; quot; pagination missed in book marking Pg-64,65 not clear cour fee missed @ 3 rs ticket not allowed on content of vakalatnama master data missed & amp; amp; quot; & amp; amp; quot; & amp; amp; quot;	BINAY KUMAR MISHRA
91	21/03/2024	Company Petition IB (IBC)	710102024742024	CENTRAL BANK OF INDIA VS SURESH VERMA	Section 95(1)	1/4/2024	& amp; amp; quot; pagination missed in book marking Pg-64,65 not clear cour fee missed @ 3 rs ticket not allowed on content of vakalatnama master data missed & amp; amp; quot;	BINAY KUMAR MISHRA

92	31/03/2024	Company Petition (Companies Act)	710102027172024	SERIOUS FRAUD INVESTIGATION OFFICE VS PRATIBHA KAILASH AND COMPANY CHARTERED ACCOUNTANT FIRM	Sec. 140(5)	5/4/2024	bookmarking are not proper uploaded 21- 23 column numbering missed in index Moa and AOa And master data missed some pages not proper show	sfionclt
93	1/4/2024	Company Petition IB (IBC)	710102027352024	CENTRAL BANK OF INDIA VS VARTLKA TIWARI	Section 95(1)	15/04/2024	pagination missed in book marking also in 0710102/0273 9/2024 Pg- 38,39 to 51 not clear master data missed &amp;qu ot;	BINAY KUMAR MISHRA
94	31/03/2024	Company Petition IB (IBC)	710102027132024	ADITYA BIRLA FINANCE LIMITED VS SNEH LATA SEHRA	Section 95(1)	10/4/2024	&amp;qu ot;&amp; quot;&a mp;quot;Book marking missed with the pagination acording to the index, OCR missed, need to true copy sign on every page annexure date missed in vakalatnama ticket not allowed on	PUNEET SINGH BINDRA

95	31/03/2024	Company Petition IB (IBC)	710102027112024	ADITYA BIRLA FINANCE LIMITED VS SARIKA SEHRA	Section 95(1)	10/4/2024	&ot;"Book marking missed with the pagination according to the index, OCR missed, need to true copy sign on every page annexure date missed in vakalatnama ticket not allowed on content of vakalatnama	PUNEET SINGH BINDRA
96	31/03/2024	Company Petition IB (IBC)	710102027122024	ADITYA BIRLA FINANCE LIMITED VS UPENDRA SEHRA	Section 95(1)	10/4/2024	&ot;"""Book marking missed with the pagination according to the index, OCR missed, need to true copy sign on every page annexure date missed in vakalatnama ticket not allowed on	PUNEET SINGH BINDRA
97	31/03/2024	Company Petition IB (IBC)	710102027152024	CENTRAL BANK OF INDIA VS ATMA PANDEY	Section 95(1)	10/4/2024	&ot;"""Book marking missed with the pagination according to the index, need to every page of OCR Pg-38 to 51,76,78 not clear master data missed ticket not allowed on content of vakalatnama	BINAY KUMAR MISHRA

98	31/03/2024	Company Petition IB (IBC)	710102027162024	CENTRAL BANK OF INDIA VS HARSHITA TIWARI	Section 95(1)	10/4/2024	&qu ot;Book marking missed with the pagination acording to the index, need to every page of OCR Pg-38 to 51,76,78 not clear master data missed ticket not allowed on content of vakalatnama &qu ot;	BINAY KUMAR MISHRA
99	1/4/2024	Company Petition IB (IBC)	710102027342024	CENTRAL BANK OF INDIA VS SUDHIR DUBEY	Section 95(1)	15/04/2024	&qu ot;&qu ot;&a mp;quot;&am p;quot;&am p;quot;&am p;quot; ;&qu ot;&qu ot;&am p;quot;paginat ion missed in book marking Pg-38,39 to 51 not clear master data missed& amp;quot;&a mp;quot; &qu ot;&qu ot;&qu ot;&a mp;quot;&am p;quot;&am p;quot;	BINAY KUMAR MISHRA
100	1/4/2024	Company Petition (Companies Act)	710102027472024	SIDDHARTHA MUKHERJEE VS HINDUSTAN PETROLEUM CORPORATION LIMITED	Rule 11 of NCLT	24/04/2024	bookmarking are mandatory section and case type wrong	UNNATI GAUR
101	1/4/2024	Company Petition IB (IBC)	710102027302024	CENTRAL BANK OF INDIA VS ISHAN SHANKER TIWAR	Section 95(1)	15/04/2024	&qu ot;pagination missed in book marking Pg-38,39 to 51 not clear master data missed& amp;quot;	BINAY KUMAR MISHRA
102	1/4/2024	Company Petition IB (IBC)	710102027392024	CENTRAL BANK OF INDIA VS SHEFALI BANSAL	Section 95(1)	15/04/2024	Pg-43,47 not clear Pg-75 in hindi master data missed	BINAY KUMAR MISHRA

103	1/4/2024	Company Petition IB (IBC)	710102027322024	CENTRAL BANK OF INDIA VS SATVIK SHANKER TIWARI	Section 95(1)	15/04/2024	" pagination missed in book marking also in 0710102/02739/2024 Pg-38,39 to 51 not clear master data missed"	BINAY KUMAR MISHRA
104	30/03/2024	CA(A) Merger and Amalgamation(Companies Act)	710102027052024	UNISOL FOOTWEAR PRIVATE LIMITED VS SATVIK SHANKER TIWARI	Sub-section (I) of section 230	24/04/2024	master data missed in both company auditor report missed in UNISOL FOOTWEAR PRIVATE LIMITED	Advocate
105	1/4/2024	Company Petition IB (IBC)	710102027402024	CENTRAL BANK OF INDIA VS SURENDER KUMAR BANSAL	Section 95(1)	15/04/2024	" pagination missed in book marking "Pg-43,47 not clear Pg-75 in hindi master data missed" ticket not allowed on content of vakalatnama	BINAY KUMAR MISHRA
106	1/4/2024	Company Petition IB (IBC)	710102027232024	CENTRAL BANK OF INDIA VS KANDARP SHANKER TIWARI	Section 95(1)	15/04/2024	" pagination missed in book marking Pg-38,39 to 51 not clear master data missed"	BINAY KUMAR MISHRA

107	1/4/2024	Company Petition IB (IBC)	710102027292024	CENTRAL BANK OF INDIA VS PARIBHASHITA TIWARI	Section 95(1)	15/04/2024	pagination missed in book marking Pg-38,39 to 51 not clear master data missed	BINAY KUMAR MISHRA
108	30/03/2024	Company Appeal(Companies Act)	710102026882024	CENTRAL BANK OF INDIA VS PARIBHASHITA TIWARI	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	24/04/2024	3rs court fee missed	Gaurav
109	3/4/2024	Company Petition IB (IBC)	710102027962024	KAVERI SALES CORPORATION THROUGH ITS PARTNER MR. MURARI LAL VS SURYA MILK PRODUCTS PRIVATE LIMITED	IBC Under Sec 9	15/04/2024	need to true copy sign on every page of annexure	VAIBHAV TYAGI
110	2/4/2024	Company Petition (Companies Act)	710102027602024	S O GAS PRODUCTS PVT LTD VS REGISTRAR OF COMPANIES	Sec 252 (3)	29/04/2024	case type wrong index numbering missed counsel sign missed in index and other side 25-29,33-34 page not clear Moa and Aoa missed master data missed stk 7 missed annexure every page sign and true copy missed kindly all pdf	RANVEER SHARMA
111	3/4/2024	Company Petition IB (IBC)	710102028012024	MOHENDER AGGARWAL VS REGISTRAR OF COMPANIES	Section 94(1)	15/04/2024	Book marking missed according to the index with pagination OCR missed list of date events missed welfare @ 25 rs and court fee @ 3 rs missed	Raghav Kakkar

112	1/4/2024	Company Petition IB (IBC)	710102027532024	CANARA BANK VS MR.ASHOK TIWARI	Section 95(1)	15/04/2024	pagination missed in book marking OCR missed pagination missed in index vakalatnama missed master data missed incomplete file	SRI & ASSOCIATES
113	2/4/2024	Company Petition IB (IBC)	710138027812024	M/S. BETON CONCRETE PRODUCTS PRIVATE LIMITED THROUGH ITS LIQUIDATOR CS ANAGHA ANASINGARAJU VS M/S. MAHARASHTRA STATE ELECTRICITY DISTRIBUTION COMPANY LIMITED THROUGH THE SUPERINTENDING ENGINEER AND CHIEF ENGINEER CHHATRAPATI SAMHAJI NAGAR (AURANGABAD) ZONE CHHATRAPATI SAMHAJI NAGAR (AURANGABAD) RURAL CIRCLE	Sec 60(5)	15/04/2024	wrong jurisdiction	AVINASH R KHANOLKAR
114	5/4/2024	Company Petition IB (IBC)	710102028602024	SAMRIDDI MEGA STRUCTURES LIMITED VS ZEXUS AIR SERVICES PRIVATE LIMITED	IBC under Sec 7	19/04/2024	need to sign on every page of application Pg- 30,33,35,40,59 ,60,60,129,132 ,161 not clear court fee welfare missed in vakalatnama form-2,form-B ,IRP certificate missed Master data missed	Arun
115	5/4/2024	Contempt Petition (IBC)	710102028662024	SUBHASH KUMAR KUNDRA VS MR. SANJEEV SETH EX-PROMOTER OF THE CD	Sec 60(5)	19/04/2024	section wrong Pg- 33,35,38 to 59,62,65 not clear	HONEY SATPAL

116	4/4/2024	Company Petition (Companies Act)	710102028302024	MEDISURGE TECHNOLOGIES PRIVATE LIMITED VS MR. SANJEEV SETH EX-PROMOTER OF THE CD	Sec. 271-273	15/04/2024	34-35,42-43,54,57,59,64,70,73,98,,99, etc some page cut	Palak Bhavsar
117	4/4/2024	Company Petition IB (IBC)	710102028122024	VERMMILLION COMMUNICATION PRIVATE LIMITED VS HERO ELECTRIC VEHICLES PRIVATE LIMITED	IBC Under Sec 9	28/04/2024	Mobile no missed in Respondent name File is not present in DMS ! please reupload both pdf	Aditya
118	6/4/2024	Company Petition IB (IBC)	710102028832024	HARSH DHIR VS THE KARNATAKA BANK LIMITED	Section 94(1)	23/04/2024	book marking missed according to the index with the pagination pagination missed in index need to sign on every page of application Pg-84,95 to 103,117,118,119,134 not clear OCR missed need to true copy sign on every page of	Bharti Nawlani
119	5/4/2024	CP(AA) Merger and Amalgamation(Companies Act)	710102028632024	BASIX PROMOTERS PRIVATE LIMITED VS THE KARNATAKA BANK LIMITED	Sec. 230-232 - Second Motion	19/04/2024	110,115,137,271,273 page not clear .278-292,307-308,389,432 page are not visible OCR missing	Manish

120	4/4/2024	Company Petition IB (IBC)	710102028242024	MEGHDOOT CORROUGATORS & PACKERS PRIVATE LIMITED VS SPECTRUM AERO PRIVATE LIMITED	Application under any other provisions- IBC	16/04/2024	case type wrong main case not link book marking missed with pagination according to the index OCR missed need to sign on every page of application need to sepratly both report	Punit
121	5/4/2024	Intervention Petition (IBC)	710102028652024	MEC ELECTRIC CONTRACTS PVT. LTD. VS ATUL MITTAL	Sec 60(5)	19/04/2024	main case wrong in pdf OCR missed	PRATEEK JAIN
122	6/4/2024	Company Petition IB (IBC)	710102028972024	RITA GUPTA PERSONAL GUARANTOR SANCO INDUSTRIES LIMITED VS ATUL MITTAL	Section 94(1)	23/04/2024	book marking missed according to the index with the pagination OCR missed Pg-50 to 55,15,3,165,23 4 to 238,243,251,2 52 not clear master data missed court fee welfare missed in vakalatnama chandigarh not allowed on	ROHIT
123	6/4/2024	Company Petition IB (IBC)	710102028872024	CENTRAL BANK OF INDIA LIMITED VS PIYOOSH GOYAL	Section 95(1)	23/04/2024	please delete volume -2 from POS Pg- 42 to 56,139 to 148,243,244,2 45 not clear court fee missed @ 1 rs ticket not allowed in the content of vakalatnama	Aatreya Singh

124	6/4/2024	Company Petition IB (IBC)	710102028852024	STATE BANK OF INDIA VS KKSPUN INDIA LIMITED	IBC under Sec 7	23/04/2024	book marking missed according to the index with the pagination OCR missed double pagination not allowed Pg- 167,244,245,2 49,253,310 to 315,389,608 to 614,716,718,7 21,722,745,74 7,783,1096,11 77,1176,1326 to 1337,1531	SIDDHARTH SANGAL
125	9/4/2024	Company Appeal(Companies Act)	710102029632024	STATE BANK OF INDIA VS KKSPUN INDIA LIMITED	Sec 252 (3)	19/04/2024	MOA and AOA missed and master data missed stk 7 company missed	Nakul
126	8/4/2024	Company Petition (Companies Act)	710102029252024	DEEPANSHU TYAGI VS GOLD COAST DEVELOPERS PRIVATE LIMITED	Sec. 241(1)	15/04/2024	bookmarking are mandatory index missed counsel sign missed in index and other side petition every page sign missed memo of parties,brief synopsis,list of date and event missed prayer not sign notary missed in affidavit MOa	Rahul Jain
127	8/4/2024	Company Petition IB (IBC)	710102029342024	ANUP KUMAR VS ANUP KUMAR	Regulation 44(2), Liquidation process Regulation, 2016,Regulation 44(2), Liquidation process Regulation, 2016	30/04/2024	case type wrong. fill all details in online portal. bookmarking compulsory with page numbering OCR missing reminder /3	SHANKARI MISHRA

128	9/4/2024	Company Appeal(Companies Act)	710102029752024	ANUP KUMAR VS ANUP KUMAR	Sec 252 (3)	19/04/2024	list of date missed OCR missed affidavit address noida and notary delhi	VISHAL GUPTA
129	9/4/2024	Intervention Petition (IBC)	710102029532024	POOJA BHALLA VS COSMOS INFRA ENGINEERING (INDIA) PRIVATELIMITED	Sec 60(5)	29/04/2024	portal entry mismatch from memo party please delete extra vakalatnama	sanya arora
130	9/4/2024	Company Appeal(Companies Act)	710102029542024	POOJA BHALLA VS COSMOS INFRA ENGINEERING (INDIA) PRIVATELIMITED	Sec 252 (3)	19/04/2024	ocr missing affidavit address noida and notary delhi 41,93,97-99,102,150,162 page not clear	VISHAL GUPTA
131	6/4/2024	Company Petition IB (IBC)	710102028912024	INDUSIND BANK LTD. VS KKSPUN INDIA LIMITED	IBC under Sec 7	22/04/2024	Pg-148,165 to 170,177 to 180,186 to 191,196 to 212,214,215,216,221 to 222,225,226 to 242,245,247,248,249,258,270,276,278,279, 283,304,336 to 340,341,342 to 349,351,352,358 etc pdf not clear please upload clear double	Chandni

132	9/4/2024	Company Petition IB (IBC)	710102029462024	MR. SATISH KUMAR PAWA VS BANK OF BARODA	Section 95(1)	23/04/2024	Pg-27 to 41,44 not clear master data missed for 1. Mis Anar Oils Pvt. Ltd. debtor for which 2. Jagat Commodeal Pvt. Ltd. guarantee is given 3. Jagat Projects Ltd. 4. Divine Infracon Pvt. Ltd. 5. Index Securities and Research Pvt. Ltd. 6.	RAKESH KUMAR
133	6/4/2024	Company Petition IB (IBC)	710102029002024	PUNJAB & SIND BANK THROUGH RESOLUTION PROFESSIONAL SH. RAHUL JINDAL VS SH. HONEY KATYAL	Section 95(1)	23/04/2024	ticket not allowed in the content of vakalatnama	Brijesh Kumar Tamber
134	9/4/2024	Company Petition IB (IBC)	710102029612024	SAIVI FINANCE PRIVATE LIMITED VS ITJ RETAILS PRIVATE LIMITED	IBC under Sec 7	23/04/2024	Pg-20 not clear	Akshay
135	9/4/2024	Company Petition IB (IBC)	710102029652024	DUKHBHANJAN SINGH SOLE PROPRIETOR M/S MOBILE TECHNOLOGY COMPANY VS IWORLD DIGITAL SOLUTIONS PRIVATE LIMITED	IBC under Sec 7	23/04/2024	date missed in vakalatnama IRP detail missed IRP certificate ,Form-2,Form B missed BR missed .	humraz
136	9/4/2024	Company Petition IB (IBC)	710102029712024	GAP INVESTMENTS PTE LTD VS JAG BROS CONSULTANTS PRIVATE LIMITED	IBC under Sec 7	23/04/2024	service missed minimum amount for section -7 one crore	Arjun Aggarwal
137	10/4/2024	Company Petition (Companies Act)	710102029972024	SMT. LATA AGGARWAL VS ANSAL PROPERTIES INFRASTRUCTURE LIMITED	Sec. 73(4)	19/04/2024	list of date and event and brief synopsis missed affidavit address haryana notary delhi master data missed in both file	ROBIN SINGH SIROHI

138	10/4/2024	Company Petition (Companies Act)	710102029982024	M/S FILBERTS HOSPITALITY PVT. LTD VS REGISTRAR OF COMPANIES	Sec 252 (3)	29/04/2024	bookmarking numbering missed income tax service wrong case type wrong 67-77,88 page not clear stk 7 missed	NITIN KANWAR
139	11/4/2024	Company Petition IB (IBC)	710102030382024	UNION BANK OF INDIA LIMITED VS VAIBHAV AGARWAL	Application under any other provisions- IBC	24/04/2024	remove main case parties in online portal and added RP details in online portal. contact to registry	VIMAL
140	11/4/2024	Company Petition IB (IBC)	710102030332024	UNION BANK OF INDIA LIMITED VS VIPUL GUPTA	Application under any other provisions- IBC	24/04/2024	main case wrong as per pdf (pdf wrong) as per main case remove main case parties in online portal and added RP details in online portal. affidavit address mismatch in notary. contact to registry	VIMAL
141	10/4/2024	Company Petition (Companies Act)	710102030092024	MRS GEETA RAJPAL VS ANSAL PROPERTIES INFRASTRUCTURE LIMITED	Sec. 73(4)	18/04/2024	bookmarking are mandatory index missed list of date missed and synopsis missed application every page cut form 11c missed	ROBIN SINGH SIROHI

142	11/4/2024	Company Petition (Companies Act)	710102030282024	FILBERTS HOSPITALITY PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sec 252 (3)	30/04/2024	case type wrong bookmarking numbering missed OCR missing 67- 77,88 page not clear stk 7 missing income tax service wrong	NITIN KANWAR
143	11/4/2024	Company Appeal(Companies Act)	710102030532024	FILBERTS HOSPITALITY PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sec 252 (3)	25/04/2024	case type wrong and OCR compulsory	AMAN
144	11/4/2024	Company Petition IB (IBC)	710102030292024	CENTRAL BANK OF INDIA VS AJEET PANDEY	Section 95(1)	24/04/2024	double pagination not allowed Pg-38 to 51,76 to 82 not clear master data missed	BINAY KUMAR MISHRA
145	11/4/2024	Company Petition IB (IBC)	710102030502024	GOGIA LEASING LIMITED VS SUNANDA POLYMERS LLP	IBC under Sec 7	24/04/2024	Pg-67,73 to 95 not clear	MOHIT NANDWANI
146	11/4/2024	Company Petition IB (IBC)	710102030462024	CONCORD ENTERPRISES PRIVATE LIMITED VS SUNANDA POLYMERS LLP	IBC Section 59	24/04/2024	need to sign on every page of application Pg-26,61,100 not clear	Sandeep Goel
147	13/04/2024	Company Petition IB (IBC)	710102030922024	ALCHEMIST ASSET RECONSTRUCTION COMPANY LIMITED VS MRS. NITA PURI	Section 121(1)	25/04/2024	Book marking missed with the pagination according to the index OCR missed section wrong according to the case type Pg- 191 to 1339 missed contact to registry regarding your file	Ashu Kansal

148	13/04/2024	CP(AA) Merger and Amalgamation(Companies Act)	710102031012024	ANANT OVERSEAS PRIVATE LIMITED VS MRS. NITA PURI	Sec. 230-232 - Second Motion	27/04/2024	bookmarking numbering missed and OCR missed balance sheet not proper show	ASHISH
149	12/4/2024	Company Petition (Companies Act)	710102030762024	GROWTH INFRADEVELOPERS PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sec 252 (3)	24/04/2024	bookmarking are mandatory case type wrong ocr missing 141-144,200 english translation missed 149-196,200-201 page not clear 197 missed pdf not proper show proof of service missed due to payment section 252	sanjay kumar sinha
150	14/04/2024	Company Petition IB (IBC)	710102031752024	STELLAR INVESTMENTS LIMITED VS KUSUM INFRASTRUCTURES PRIVATE LIMITED	IBC under Sec 7	28/04/2024	need to service to IBBI for every matter of IBC Pg-404 to 420,423 to 436,501,513 to 534 ,576 to 583 blur	Sumesh
151	13/04/2024	Company Petition IB (IBC)	710102030972024	CANARA BANK VS SV BUILDCON PRIVATE LIMITED	IBC under Sec 7	24/04/2024	Form B missed Pg-91 to 165,172 to 176,in hindi Pg-166 not clear	HITESH SACHAR
152	13/04/2024	Company Petition IB (IBC)	710102030982024	CENTRAL BANK OF INDIA VS VINAY SHANKER TIWARL	Section 95(1)	24/04/2024	&qu ot;double pagination not allowed Pg-38 to 51,76 to 82 not clear master data missed &qu ot;	BINAY KUMAR MISHRA

153	13/04/2024	Company Petition IB (IBC)	710102031032024	CENTRAL BANK OF INDIA VS REETA TIWARI	Section 95(1)	24/04/2024	& amp;quot;double pagination not allowed Pg-38 to 51,76 to 82 not clear master data missed & amp;quot;	BINAY KUMAR MISHRA
154	15/04/2024	Company Petition IB (IBC)	710102032322024	MACHINO POLYMERS LIMITED VS MAG FILTERS AND EQUIPMENTS PRIVATE LIMITED	IBC Under Sec 9	23/04/2024	book marking missed according to the index with the pagination OCR missed volume wise index missed Pg-51 to 215,227 not clear	ABHINAY SHARMA
155	1/4/2024	Company Petition IB (IBC)	710102027362024	CENTRAL BANK OF INDIA VS SANJAY SINGH	Section 95(1)	15/04/2024	& amp;quot;& amp;quot; & amp;quot;& amp;a mp;quot;& amp; p;quot;& amp; amp;quot; & amp;quot; & amp;quot; paginat ion missed in book marking Pg-38,39 to 51 not clear master data missed& amp; amp;quot;& amp; amp;quot;& amp; mp;quot; & amp;quot; & amp;quot;& amp; quot;& amp;a	BINAY KUMAR MISHRA

156	1/4/2024	Company Petition IB (IBC)	710102027332024	CENTRAL BANK OF INDIA VS SUDESH PANDEY	Section 95(1)	15/04/2024	&qu ot;& quot;& a mp;quot;& a mp;quot;& a mp;quot; & quot; & q uot;& a m p;quot;paginat ion missed in book marking Pg-38,39 to 51 not clear master data missed& a mp;quot;&a m p;quot; & qu ot;& a mp;a	BINAY KUMAR MISHRA
157	15/04/2024	CP(AA) Merger and Amalgamation(Companies Act)	710102031982024	DIVINE BANIJYA PRIVATE LIMITED VS SUDESH PANDEY	Sec. 230-232 - Second Motion	25/04/2024	bookmarking are mandatory ocr missing main case not number and nclt heading missing in 1 page counsel detail missed in index and other side counsel sign missed index numbering missed all pages numbering missed certificate	MANOJ
158	15/04/2024	Company Petition IB (IBC)	710102032292024	INDIAN BANK VS SRI PARESH RASTOGI	Section 95(1)	28/04/2024	court fee missed in vbakalatnama Pg-180 to 186,262,302,3 23,363,414,48 3 to 487,497,509,5 11,528,529,53 0,531,532,533, 536,541,565 to 566,604,649 to 651,659 to 663 not clear Ph- 352,354,356,3 57,411,401,40 8,600,601,620, 639,640, in	RAJESH KUMAR GAUTAM

159	16/04/2024	CP(AA) Merger and Amalgamation(Companies Act)	710102032922024	COGENT E-SERVICES LIMITED VS SRI PARESH RASTOGI	Sec. 230-232 - Second Motion	25/04/2024	main case not link brief synopsis missed counsel sign missed in index and other side 254 english translation missed 255-257,263-266 page not clear	Deepak Joshi
160	16/04/2024	Company Petition IB (IBC)	710102032952024	DURGAPUR CORPORATION PRIVATE LIMITED VS ARYAN ISPAT AND POWER PRIVATE LIMITED	IBC Under Sec 9	29/04/2024	& amp;quot;Book marking missed according to the index with the pagination pagination not on vakalatnama & amp;quot;	Pranav Sachdeva
161	16/04/2024	Company Petition IB (IBC)	710102033182024	BANK OF BARODA VS MS NIHARIKA GOEL	Section 95(1)	28/04/2024	vakalatnama not clear master data missed	SANTOSH KUMAR ROUT
162	17/04/2024	Company Petition IB (IBC)	710102033362024	BANK OF BARODA VS MS PROMILA GUPTA	Section 95(1)	28/04/2024	& amp;quot;pagination wrong in index OCR missed Pg-92 to 94 not clear double pagination not allowed vakalatnama not clear & amp;quot; master data missed	SANTOSH KUMAR ROUT
163	17/04/2024	Company Petition IB (IBC)	710102033342024	BANK OF BARODA VS MR VIBHOR GUPTA	Section 95(1)	28/04/2024	pagination wrong in index OCR missed Pg-72 to 79 not clear double pagination not allowed vakalatnama not clear	SANTOSH KUMAR ROUT
164	16/04/2024	Company Petition IB (IBC)	710102033102024	BANK OF BARODA VS MR VINAY GUPTA	Section 95(1)	28/04/2024	master data missed	SANTOSH KUMAR ROUT

165	16/04/2024	Company Petition IB (IBC)	710102033022024	OUTVISION TECHNOLOGIES PRIVATE LIMITED VS MR VINAY GUPTA	IBC Section 59	28/04/2024	Pg-18,53 to 65,68 to 70,76,89,90 not clear need to service to IBBI for every matter of IBC	VIGNESHWAR
166	17/04/2024	Company Petition IB (IBC)	710102033512024	HALLOW SECURITIES PVT LTD VS BROAD HOMES PRIVATE LIMITED	IBC under Sec 7	27/04/2024	OCR missed Pg-34,41 to 45 not clear Form 2,Form-B ,irp certificate missed	YOUGENDER SINGH
167	16/04/2024	Intervention Petition (IBC)	710102033112024	A.S.CONFIN PVT.LTD. VS SANJAY KHEMANI	Sec 60(5)	25/04/2024	Pg-44,45,133 to 138,141,142 to 146 not clear section wrong in pdf and technically online portal entry wrong please re-enter properly	P. S. Sudheer
168	16/04/2024	CP(AA) Merger and Amalgamation(Companies Act)	710102033202024	GLORIOUS IMPEX PRIVATE LIMITED VS SANJAY KHEMANI	Sec. 230-232 - Second Motion	25/04/2024	OCR missing	Rajeev K Goel
169	17/04/2024	Company Petition IB (IBC)	710102033352024	BANK OF BARODA VS MR VIKAS GOEL	Section 95(1)	27/04/2024	&quot; pagination wrong in index OCR missed master data missed double pagination not allowed	SANTOSH KUMAR ROUT
170	18/04/2024	Company Petition (Companies Act)	710102033792024	ASHBIR SINGH AND ORS VS KRISHNA ASSETS DEVELOPERS PRIVATE LIMITED	Sec. 59,Sec. 241(1),Sec. 242(4)	27/04/2024	99 page not clear master data missed	DHRUV GUPTA

171	18/04/2024	Company Petition IB (IBC)	710102033962024	ADVANCE RECYCLING SOLUTIONS LLP VS KRISHNA ASSETS DEVELOPERS PRIVATE LIMITED	IBC Under Sec 10	26/04/2024	Book marking missed with the pagination according to the index OCR missed Form B and IRP certificate missed	Varun Sharma
172	19/04/2024	Company Petition IB (IBC)	710102034162024	MICRO CAPITALS PRIVATE LIMITED VS ALCOBEX METALS LIMITED	IBC under Sec 7	26/04/2024	pagination missed in index Pg- 50,51,54,56,59,60,61,62,64,67,70,83,84,109,110,111,166,170,171,172,175,176,197,198,200 to 216,251,253, Pg- 217,218,259,260 in hindi court fee and welfare missed in vakalatnama date missed	Aditya sharma
173	19/04/2024	Company Petition (Companies Act)	710102034372024	TIGRIS ENVIRONMENT INDIA PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sec. 131(1)	28/04/2024	43-46,51 page not clear Moa and Aoa missed	YOGITA BHATIA
174	21/04/2024	Company Petition (Companies Act)	710102034762024	YUM RESTAURANTS (INDIA) PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sub-Section (1) Of Section 66.	27/04/2024	bookmarking are mandatory index numbering incomplete ocr missing counsel sign missed in index and other side 47 page not clear master data missed 3rs court fee and 25rs welfare missed in vakaltanama	Astha

175	20/04/2024	Company Petition (Companies Act)	710102034672024	LEKHA SONI VS NIMI HOMES PRIVATE LIMITED	Sec. 213,Sec 221,Section 212,Section 447	26/04/2024	due to payment section 223 3rs court fee missed and date missed in vakaltname	Lakhan Singh
176	22/04/2024	Company Petition IB (IBC)	710102034922024	TECHXPRT FACILITIES INDIA PRIVATE LIMITED VS EFS FACILITIES SERVICES(INDIA) PRIVATE LIMITED	IBC Under Sec 9	30/04/2024	OCR missed need to sign on every page of application need to true copy sign on every page,	JURISTICA
177	22/04/2024	Company Petition IB (IBC)	710102034852024	GRAVITATE VENTURES PRIVATE LIMITED VS EFS FACILITIES SERVICES(INDIA) PRIVATE LIMITED	IBC Section 59	30/04/2024	book marking missed according to the index with pagination OCR missed need to true copy signon every page of annexure volume wise index missed Pg-131,211 not clear pagination missed in pdf	Ram Sahay
178	20/04/2024	Company Petition IB (IBC)	710102034742024	SMART MART STORES PRIVATE LIMITED VS HERO ELECTRIC VEHICLES PRIVATE LIMITED	IBC Under Sec 9	29/04/2024	Pg-107 not clear	Eeshan Pandey
179	20/04/2024	Contempt Petition (IBC)	710102034502024	RAMESH KUMARI VS MAPLE REALCON PVT LTD	Regulation 39(8), CIRP Regulations, 2016	29/04/2024	online portal mismatch form the memo party case type wrong	SHREE PRAKASH SINHA

180	11/4/2024	Company Petition IB (IBC)	710102030552024	AMIRSONS TIMBER VS SKYLINE ENGINEERING CONTRACTS (INDIA) PVT LIMITED	IBC Under Sec 9	24/04/2024	Book marking missed according to the index with the pagination OCR missed volume wise index missed sign missed every page off application need to true copy sign on every page of annexure please upload clear copy of the all pdf	Gursat
181	11/4/2024	Company Petition IB (IBC)	710102030342024	STATE BANK OF INDIA VS MRS. NITA PURI	Section 121(1)	24/04/2024	please contact to registry regarding your file this section new form us Section 121(1)	MITAL AND MITAL
182	23/04/2024	CA(A) Merger and Amalgamation(Companies Act)	710102035392024	QUINTILLION MEDIA LIMITED VS MRS. NITA PURI	Sec. 230-232, Sec 234	29/04/2024	119-129,142,146-151,153,177 not clear and page blur valuation report missed	RAJEEV
183	10/4/2024	Company Petition IB (IBC)	710102030172024	CREATIVE CAPITAL SERVICES LIMITED VS AKSHAJ HI-TECH INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7	24/04/2024	Book marking missed according to the index with the pagination OCR missed Pagination missed in index pagination missed in pdf volume wise index missed IRP certificate not clear	Nakul

184	10/4/2024	Company Petition IB (IBC)	710102030212024	DYNAMIC FINVEST SERVICES PRIVATE LIMITED VS AKSHAJ ESTATES PRIVATE LIMITED	IBC under Sec 7	24/04/2024	&qu ot;claim amount less than one crore please contact to regsitry &qu ot;	Nakul
185	10/4/2024	Company Petition IB (IBC)	710102030202024	DYNAMIC FINVEST SERVICES PRIVATE LIMITED VS AKSHAJ INFRA PRIVATE LIMITED	IBC under Sec 7	24/04/2024	claim amount less than one crore please contact to regsitry	Nakul
186	10/4/2024	Company Petition IB (IBC)	710102030042024	CREATIVE CAPITAL SERVICES LIMITED VS FUTURISTICS GARMENTS PRIVATE LIMITED	IBC under Sec 7	24/04/2024	Book marking missed according to the index with the pagination OCR missed Pagination missed in index sign missed after index pagination missed in pdf volume wise index missed	Nakul
187	10/4/2024	Company Petition IB (IBC)	710102029962024	CREATIVE CAPITAL SERVICES LIMITED VS EMM BEE FINCAP PRIVATE LIMITED	IBC under Sec 7	24/04/2024	Book marking missed according to the index with the pagination OCR missed Pagination missed in index pagination missed in pdf volume wise index missed court fee and welafre missed IRP certificate not clear	Nakul

188	13/04/2024	Company Petition IB (IBC)	710102031162024	INDIAN BANK VS SHYAM INDOFAB PRIVATE LIMITED	IBC under Sec 7	24/04/2024	pagination missed after 276, Pg- 310,519 to 553,658 to 676,685 to 703,841,842,8 45 to 861,1006 to 1022 not clear	RAJESH KUMAR GAUTAM
189	10/4/2024	Company Petition IB (IBC)	710102029992024	UMRI SUGAR VS D P H ELECTRICALS PRIVATE LIMITED	IBC Under Sec 9	24/04/2024	reply missed for demond notice Pg-37 to 43 not clear or pdf not clear master data missed ticket not allowed on content of vakalatnama	Sarvam Ritam Khare
190	10/4/2024	Company Petition IB (IBC)	710102030032024	CREATIVE CAPITAL SERVICES LIMITED VS ESS ESS EXIM PRIVATE LIMITED	IBC under Sec 7	24/04/2024	&qu ot;Book marking missed acording to the index with the pagination OCR missed Pagination missed in index pagination missed in pdf volume wise index missed IRP certificate not clear &qu ot;	Nakul
191	26/02/2024	Company Petition IB (IBC)	710102017562024	SHINCO OVERSEAS PRIVATE LIMITED VS ESS ESS EXIM PRIVATE LIMITED	IBC Section 59	24/04/2024	OCR missed book marking missed acording to the index with the pagination	Sachin Arora

192	25/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102009212024	JASRATI EDUCATION SOLUTIONS LIMITED VS STROTECH INFRASTRUCTURE PRIVATE LIMITED	Sub-section (I) of section 230	24/04/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in	Shashank Agarwal
193	25/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102009112024	JASRATI EDUCATION SOLUTIONS LIMITED VS ZETA BUILDCON PRIVATE LIMITED	Sub-section (I) of section 230	24/04/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in	Shashank Agarwal
194	25/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102009122024	JASRATI EDUCATION SOLUTIONS LIMITED VS HEROLD INFRA PRIVATE LIMITED	Sub-section (I) of section 230	24/04/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in	Shashank Agarwal

195	12/4/2024	CA(A) Merger and Amalgamation(Companies Act)	710102030592024	BRIGHTSUN EQUITY FINVEST PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec. 230-232, Sec 234	24/04/2024	volume 5 bookmarking missed and all volume bookmarking wrong	ISWAR
196	11/4/2024	Company Petition (Companies Act)	710102030432024	HARJIT KAUR CHAWLA VS CHAWLA FUELS PRIVATE LIMITED	Sec. 241(1)	24/04/2024	counsel sign missed in index every page sign missed in petition kindly changed nclt name in vakalatnama and 3rs court fee missed master data missed proof of service missed	Sumit Sinha
197	29/03/2024	CP(AA) Merger and Amalgamation(Companies Act)	710102026772024	TECHPARK MAINTENANCE SERVICES PRIVATE LIMITED VS CHAWLA FUELS PRIVATE LIMITED	Sec. 230-232 - Second Motion	24/04/2024	Case type wrong after change case type the file is proper check contact to registry	ASHOK
198	24/04/2024	Company Petition (Companies Act)	710102035662024	MR. SANJEEV JETHI VS DIANA EURO CHEM PRIVATE LIMITED	Sec. 58(3)	29/04/2024	brief synopsis missed index numbering incomplete sign missed in index and other side petitioner and advocate sign missed in prayer all pages numbering missed date missed in vakaltnama Moa not proper show proof of	Aditya

199	26/04/2024	Company Petition IB (IBC)	710102036342024	HULAS RAHUL GUPTA VS UNION BANK OF INDIA	Section 122(1)	30/04/2024	need to section for personal guarantor Section 94(1) list of date events and brief synopsis missed double pagination not allowed Indo Solar Limited master missed	Harshit Khare
200	25/04/2024	Company Petition (Companies Act)	710102035832024	RAJOURI CHITS AND FINANCE PVT LTD VS REGISTRAR OF COMPANIES	Sec 252 (1),Sec 252 (3)	29/04/2024	pdf not proper show	SHANKAR KUMAR JHA
201	18/04/2023	Interlocutory Application (I.B.C)	710102036572023	COMPANY PETITION IB (IBC)/277(ND)2020	SRSA RETAIL PVT. LTD. VS BONZO KIDS APPAREL PVT. LTD.	Sec 60(5)	24/04/2024	Prayer incomplete bookmarking as per index with page no\\'s OCR missing Vakalatnama missing contact to registry
202	28/10/2023	Interlocutory Application (I.B.C)	710102094212023	COMPANY PETITION IB (IBC)/638(ND)2020	MUKESH GUPTA RESOLUTION PROFESSIONAL VS CONSORTIUM OF LALA JIGAL KISHORE JEWELLERS M/S EVANKA CONSTRUCTION INDIA PVT LIMITED	Rule 11 of NCLT, 2016	24/04/2024	Many Times Reminder Plz contact to registryVol -1 not uploaded Bookmarking Compulsory ticket missing on Vakalatnama OCR compulsory contact to registry
203	15/11/2023	Interlocutory Application (I.B.C)	710102098552023	COMPANY PETITION IB (IBC)/479(PB)2021	DOHA BANK VS MR. VIKAS AGGARWAL	Sec 60(5)	28/04/2024	page no 28 to 34, 39 to 46, 48 to 55, 57to 64 not clear 65 to 68 please upload clear pdf
204	8/12/2023	Interlocutory Application (I.B.C)	710102105032023	COMPANY PETITION IB (IBC)/26(ND)2023	COL. RAVI KOUL VS MAX HEIGHTS TOWNSHIP AND PROJECTSPRIVATE LIMITED	Sec 60(5)	2/4/2024	annexure 1 2 or 4 not clear rescan clear
205	13/12/2023	Restoration Application (Companies Act)	710102106072023	COMPANY APPEAL(COMPANIES ACT)/173(ND)2022	NEW AGE AQUA PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Rule 11 of NCLT	24/04/2024	Bookmarking compulsory as per index with page nos Contact to registry

206	16/12/2023	Interlocutory Application (I.B.C)	710102107112023	COMPANY PETITION IB (IBC)/104(PB)2017	ANIL KOHLI RESOLUTION PROFESSIONAL VS AMANDEEP SINGH SRAN	Application under any other provisions- IBC	24/04/2024	added all respondent in online portal. page no. 84,85, 118 and 119 are not clear. True copy sign in annexure. Bookmarking Compulsory as per index with page no. OCR compulsory Many Times Reminder contact to registry
207	24/01/2024	Interlocutory Application (I.B.C)	710102008982024	COMPANY PETITION IB (IBC)/719(ND)2022	ADDITIONAL DIRECTOR VS MOHAN LAL JAIN	Sec 42	22/04/2024	section wrong. case type wrong contact to registry
208	2/2/2024	Interlocutory Application (I.B.C)	710102011402024	COMPANY PETITION IB (IBC)/22(PB)2018	MANOJ DHIMAN VS VALUE INFRACON INDIA PVT. LTD	Sec 60(5)	19/04/2024	OCR missing bookmarking as per index with page no remove service in front page of pdf true copy sign missing on annexures
209	1/2/2024	Interlocutory Application (I.B.C)	710102011142024	COMPANY PETITION IB (IBC)/1083(PB)2018	UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL FOR ADEL LANDMARKS LIMITED VS SUMIT BHARANA	Sec 43(1) r/w Sec 44 (1)	25/04/2024	section wrong. vol 8,9 are not clear. page no. 2508 to 2522,2524 are not clear. contact to registry
210	1/2/2024	Interlocutory Application (I.B.C)	710102011152024	COMPANY PETITION IB (IBC)/1083(PB)2018	1. UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL FOR ADEL LANDMARKS LIMITED VS SUMIT BHARANA	Sec 66(1)	25/04/2024	section wrong online as per pdf vol 8,9 are not clear. page no. 2504,2505,2508 to 2521,2524,2525 are not clear. contact to registry
211	3/2/2024	Interlocutory Application (I.B.C)	710102011522024	COMPANY PETITION IB (IBC)/3042(ND)2019	VARUN SHUTTERING STORE VS NICE PROJECT LIMITED	Sec 60(5)	3/4/2024	section change 60(5) page no 2 I.A. (IBC) PLAN NO. _____/2024 change with I.A. (IBC) NO. _____/2024 in all pdf
212	8/2/2024	Company Application(Companies Act)	710102012902024	COMPANY PETITION (COMPANIES ACT)/111(ND)2019	M/S VECTOR SPICON PRIVATE LIMITED VS SUNITA GUPTA	Rule 11 of NCLT	25/04/2024	respondent details fill online portal as per mop
213	11/2/2024	Interlocutory Application (I.B.C)	710102013902024	COMPANY PETITION IB (IBC)/470(ND)2019	PANKAJ NARANG VS SUNITA GUPTA	Rule 154 (1)	2/4/2024	fill all details in online portal. case type wrong. need every page mention bookmarking with page numbering.
214	12/2/2024	Interlocutory Application (I.B.C)	710102014242024	COMPANY PETITION IB (IBC)/607(PB)2022	VIKASH SHARMA RESOLUTION PROFESSIONAL OF ANKINEEDU MAGANTI VS SUNITA GUPTA	Section 95(1)	29/04/2024	fill all details in online portal. section wrong.

215	10/2/2024	Interlocutory Application (I.B.C)	710102013502024	COMPANY PETITION IB (IBC)/739(PB)2022	RESOLUTION PROFESSIONAL VS SUNITA GUPTA	Application under any other provisions- IBC	8/4/2024	fill all details in online portal. need every page sign and true copy missing in annexures. CHANCHAL DUA name mention online portal or IA Portal
216	19/02/2024	Interlocutory Application (I.B.C)	710102015652024	COMPANY PETITION IB (IBC)/619(ND)2019	KAMALL AHUJA VS SUNITA GUPTA	Application under any other provisions- IBC	1/4/2024	wrong filing. filed in additional documents.
217	23/02/2024	Interlocutory Application (I.B.C)	710102016842024	COMPANY PETITION IB (IBC)/22(PB)2018	REETA KAPOOR VS SANJAY KUMAR SINGH	Sec 60(5)	10/4/2024	Hindi pages mention English translate copy in pdf. 28 30 32 34 36 38 54 56 58 95 96 131 to 153 pages 40 42 44 46 48 50 52 60 62 64 66 68 70 72 74 76 78 80 82 84 86 not clear
218	23/02/2024	Interlocutory Application (I.B.C)	710102017062024	COMPANY PETITION IB (IBC)/882(ND)2020	MRS. ASHU AGGARWAL VS LOGIX INFRATECH PRIVATE LIMITED	Sec 60(5)	22/04/2024	Bookmarking as per index with page nos
219	22/02/2024	Interlocutory Application (I.B.C)	710102016632024	COMPANY PETITION IB (IBC)/531(ND)2019	M/S OYSTER STEEL & IRON PVT LTD VS PUNJAB NATIONAL BANK	Sec 60(5)	22/04/2024	memo of parties mismatch according your online portal. page no. 51 to 60 are not clear. contact to registry
220	26/02/2024	Interlocutory Application (I.B.C)	710102017502024	COMPANY PETITION IB (IBC)/1016(PB)2020	RAKESH BHATIA L VS IDEA BUILDERS PVT LTD	Rule 11 of NCLT, 2016	19/04/2024	remove main case parties in online portal and added RP details in online portal.
221	26/02/2024	Interlocutory Application (I.B.C)	710102017522024	COMPANY PETITION IB (IBC)/919(ND)2020	RAJESH & ANR VS MASCOT SOHO HOMES PVT LTD	Sec 60(5)	22/04/2024	all applicant detail fill online portal as per mop
222	2/3/2024	Interlocutory Application (I.B.C)	710102019622024	COMPANY PETITION IB (IBC)/275(ND)2020	M/S. SAHYOG ENTERPRISES THROUGH ITS SOLE PROPRIETOR SHRI SOHAN LAL KHANDELWAL VS MR. GAURAV MISHRA RESOLUTION PROFESSIONAL OF M/S. ALCHEMIST LIMITED	Sec 60(5)	1/4/2024	counsel details missing in prayer.
223	6/3/2024	Interlocutory Application (I.B.C)	710102020482024	COMPANY PETITION IB (IBC)/794(ND)2018	AKHILESH KUMAR GUPTA VS MR. KUNDAN GUPTA	Sec 60(5)	3/4/2024	case type wrong contact to registry
224	5/3/2024	Restoration Application (IBC)	710102020302024	COMPANY PETITION IB (IBC)/202(PB)2017	AMARJEET SHARMA VS M.K. KHANDELWAL	Rule 11 of NCLT, 2016	3/4/2024	restoration IA no mismatch in index page no 7 or prayer

225	5/3/2024	Restoration Application (IBC)	710102020322024	COMPANY PETITION IB (IBC)/202(PB)2017	RAVI PRAKASH GOYAL VS MR. M.K. KHANDELWAL	Rule 11 of NCLT, 2016	4/4/2024	OCR NOT DONE
226	6/3/2024	Interlocutory Application (I.B.C)	710102020252024	COMPANY PETITION IB (IBC)/488(ND)2021	INTEC CAPITAL LIMITED VS CHITRESH LATHER	Application under any other provisions- IBC	18/04/2024	remove main case parties and added RP details in online portal.
227	11/3/2024	Interlocutory Application (I.B.C)	710102021472024	COMPANY PETITION IB (IBC)/637(PB)2020	PHOOL DEVI GHOSAL VS MR. ARVIND MITTAL	Sec 60(5)	29/04/2024	remove Nazim khan details in online portal and update Phool Devi need every page true copy in annexure.
228	13/03/2024	Company Appeal (IBC)	710102022372024	COMPANY PETITION IB (IBC)/900(ND)2020	CENTRAL BOARD OF TRUSTEES (EMPLOYEES PROVIDENT FUND ORGANISATION GURUGRAM (WEST) VS MR. VIKAS GARG LIQUIDATOR OF M/S HEMA ENGINEERING INDUSTRIES LIMITED	Sec 42	19/04/2024	Pg-49 in hindi list of date and events and brief synopsis missed
229	14/03/2024	Miscellaneous Application (IBC)	710102022872024	COMPANY PETITION IB (IBC)/607(ND)2018	NARESH KUMAR BANSAL VS INSOLVENCY AND BANKRUPTCY BOARD OF INDIA	Rule 11 of NCLT, 2016	18/04/2024	case type wrong ocr missing contact to registry
230	13/03/2024	Restoration Application (IBC)	710102022662024	COMPANY PETITION IB (IBC)/654(PB)2019	MR. VIVEK KUMAR (RESOLUTION PROFESSIONAL) FOR M/S AVJ DEVELOPERS (INDIA) PVT. LTD. VS INSOLVENCY AND BANKRUPTCY BOARD OF INDIA	Rule 11 of NCLT, 2016	24/04/2024	NCLT order missing restore application. All Restoration IAs will be file separately contact to registry.
231	18/03/2024	Interlocutory Application (I.B.C)	710102023592024	COMPANY PETITION IB (IBC)/02(PB)2017	DR. JADISH PRASAD MISHRA VS M/S. AMR INFRASTRUCTURES LIMITED	Sec 60(5)	3/4/2024	need every page sign in pdf. proof of service missing. bookmarking compulsory with page numbering.
232	16/03/2024	Interlocutory Application (I.B.C)	710102023162024	COMPANY PETITION IB (IBC)/796(ND)2022	THE ADDITIONAL DIRECTOR GENERAL VS MONTAGE SALES PRIVATE LIMITED	Sec 60(5)	22/04/2024	fill all details in online portal. added all respondent in online portal. second respondent detail fulfill in mop in pdf sign missing in annexure.
233	16/03/2024	Interlocutory Application (I.B.C)	710102023272024	COMPANY PETITION IB (IBC)/194(ND)2021	MOHAMMAD NAUSHAD ANSARI VS AJNARA INDIA LIMITED	Sec 60(5)	16/04/2024	page 101 to 110 not clear
234	18/03/2024	Interlocutory Application (I.B.C)	710102023572024	COMPANY PETITION IB (IBC)/598(ND)2022	RAHUL JINDAL VS SUDHIR KUMAR AWASTHI	Sec 60(5)	4/4/2024	case type wrong. section wrong. brief synopsis, date of events or vakalatnama missing

235	16/03/2024	Interlocutory Application (I.B.C)	710102023202024	COMPANY PETITION IB (IBC)/204(ND)2021	SURBHI SHARMA & GAURAV KAUSHIK VS HITESH GOEL	Sec 60(5)	19/04/2024	page no. 23 to 36 are not clear.
236	18/03/2024	Interlocutory Application (I.B.C)	710102023712024	INSOLVENCY & BANKRUPTCY (PRE-PACKAGED)/2(PB)2023	KVIR TOWERS PVT. LTD. VS KVIR TOWERS PVT. LTD.	Regulation 30, CIRP Regulations, 2016	19/04/2024	section wrong. case type wrong. memo of parties wrong. contact to registry
237	20/03/2024	Interlocutory Application (I.B.C)	710102024172024	COMPANY PETITION IB (IBC)/2552(ND)2019	SANTOSH KUMAR SRIVASTAVA VS RESOLUTION PROFESSIONAL JBK DEVELOPERS PRIVATE LIMITED	Sec 60(5)	25/04/2024	OCR missing
238	19/03/2024	Interlocutory Application (I.B.C)	710102023912024	INSOLVENCY & BANKRUPTCY (PRE-PACKAGED)/1(PB)2023	RAJEEV LOCHAN VS RG RESIDENCY PVT. LTD.	Regulation 30, CIRP Regulations, 2016	19/04/2024	section wrong case type wrong contact to registry 103
239	20/03/2024	Interlocutory Application (I.B.C)	710102024262024	COMPANY PETITION IB (IBC)/984(ND)2019	A. C. GOEL PAPER DISTRIBUTING CO. PVT. LTD. VS	Application under any other provisions- IBC	26/04/2024	case type wrong. section wrong.
240	20/03/2024	Interlocutory Application (I.B.C)	710102024162024	COMPANY PETITION IB (IBC)/2552(ND)2019	SUNIL KUMAR SRIVASTWA VS RESOLUTION PROFESSIONAL JBK DEVELOPERS PRIVATE LIMITED	Sec 60(5)	25/04/2024	bookmarking compulsory as per index with page nos ocr missing
241	21/03/2024	Interlocutory Application (I.B.C)	710102025132024	COMPANY PETITION IB (IBC)/1411(ND)2019	RAJESH KUMAR GUPTA VS RESOLUTION PROFESSIONAL JBK DEVELOPERS PRIVATE LIMITED	Application under any other provisions- IBC	2/4/2024	bookmarking with page numbering.
242	21/03/2024	Interlocutory Application (I.B.C)	710102025142024	COMPANY PETITION IB (IBC)/1412(ND)2019	RAJESH KUMAR GUPTA VS RESOLUTION PROFESSIONAL JBK DEVELOPERS PRIVATE LIMITED	Application under any other provisions- IBC	1/4/2024	bookmarking compulsory with page numbering.
243	27/03/2024	Interlocutory Application (I.B.C)	710102025972024	COMPANY PETITION IB (IBC)/2552(ND)2019	CHETAN KUMAR VS MR. PANKAJ NARANG	Sec 60(5)	19/04/2024	page no. 51,52,53 are cut. page no. 54 to 57 are not clear. OCR missing.
244	22/03/2024	Restoration Application (IBC)	710102025512024	COMPANY PETITION IB (IBC)/860(ND)2020	M/S SURYA DEALTRADE PVT LTD VS M/S VIPUL LTD.	Rule 11 of NCLT, 2016	22/04/2024	case type wrong. section wrong.
245	23/03/2024	Interlocutory Application (I.B.C)	710102025542024	COMPANY PETITION IB (IBC)/2661(ND)2019	PAWAN GARG VS M/S VIPUL LTD.	Sec 60(5)	3/4/2024	memo of parties missing.
246	27/03/2024	Interlocutory Application (I.B.C)	710102025992024	COMPANY PETITION IB (IBC)/854(PB)2018	PAWAN KUMAR AGRAWAL VS BHA ASSOCIATES PVT. LTD.	Application under any other provisions- IBC	5/4/2024	page no. 16 to 26 are not clear. mention bookmarking with page numbering OCR missing.
247	29/03/2024	Restoration Application (Companies Act)	710102026572024	COMPANY PETITION (COMPANIES ACT)/99(ND)2022	PRAMOD KUMAR JAISWAL VS ALEPH ACCREDITATION AND TESTING CENTREPRIVATE LIMITED	Rule 11 of NCLT	24/04/2024	case type wrong. 53 to 58 not clear page

248	28/03/2024	Interlocutory Application (I.B.C)	710102026352024	COMPANY PETITION IB (IBC)/2081(ND)2019	LIQUIDATOR SUNIL KUMAR AGRAWAL VS ALEPH ACCREDITATION AND TESTING CENTREPRIVATE LIMITED	Sec 60(5)	19/04/2024	OCR missing.
249	29/03/2024	Interlocutory Application (I.B.C)	710102026712024	COMPANY PETITION IB (IBC)/783(ND)2022	RP SUNIL KUMAR AGRAWAL VS ALEPH ACCREDITATION AND TESTING CENTREPRIVATE LIMITED	Application under any other provisions- IBC	12/4/2024	counsel sign missing in index and prayer. bookmarking compulsory with page numbering. OCR missing.
250	29/03/2024	Interlocutory Application (I.B.C)	710102026502024	COMPANY PETITION IB (IBC)/79(ND)2022	VIKRAM BAJAJ INTERIM RESOLUTION PROFESSIONAL FOR ARJUN INDUSTRIES LIMITED VS ALEPH ACCREDITATION AND TESTING CENTREPRIVATE LIMITED	Rule 11 of NCLT, 2016	19/04/2024	due payment section 21. mention all advocate sign in vakalatnama.
251	29/03/2024	Interlocutory Application (I.B.C)	710102026642024	COMPANY PETITION IB (IBC)/440(ND)2021	JAYANT PANT VS LOGIX CITY DEVELOPERS PRIVATE LIMITED	Sec 60(5)	10/4/2024	page no. 36,46,47,75,78,80,84,85 are not clear. Hindi page mention English type copy in pdf. mention all advocate sign in vakalatnama. 25Rs welfare and 3Rs court missing in vakalatnama.
252	29/03/2024	Interlocutory Application (I.B.C)	710102026492024	COMPANY PETITION IB (IBC)/81(ND)2023	ANUP KUMAR VS LOGIX CITY DEVELOPERS PRIVATE LIMITED	Application under any other provisions- IBC	19/04/2024	wrong pdf according to main case contact to registry
253	28/03/2024	Interlocutory Application (I.B.C)	710102026362024		RP SUNIL KUMAR AGRAWAL VS LOGIX CITY DEVELOPERS PRIVATE LIMITED	Application under any other provisions- IBC	10/4/2024	main case missing. bookmarking compulsory with page numbering. OCR missing.
254	28/03/2024	Interlocutory Application (I.B.C)	710102026342024	COMPANY PETITION IB (IBC)/783(ND)2022	RP SUNIL KUMAR AGRAWAL VS LOGIX CITY DEVELOPERS PRIVATE LIMITED	Application under any other provisions- IBC	10/4/2024	counsel sign missing in index and prayer. bookmarking compulsory with page numbering. OCR missing.
255	1/4/2024	Interlocutory Application (I.B.C)	710102027502024	COMPANY PETITION IB (IBC)/108(ND)2024	MR. TANUJ KUMAR BHATNAGAR RESOLUTION PROFESSIONAL VS LOGIX CITY DEVELOPERS PRIVATE LIMITED	Application under any other provisions- IBC	30/04/2024	contact to registry regarding prayer

256	22/03/2024	Interlocutory Application (I.B.C)	710102025442024	COMPANY PETITION IB (IBC)/108(ND)2024	PRABHAKAR KUMAR LIQUIDATOR OF SHREE RADHE METALIKS PRIVATE LIMITED VS LOGIX CITY DEVELOPERS PRIVATE LIMITED	Regulation 44(2), Liquidation process Regulation, 2016	1/4/2024	wrong jurisdiction. main case missing in online portal.
257	1/4/2024	Interlocutory Application (I.B.C)	710102027432024	COMPANY PETITION IB (IBC)/654(PB)2019	HARSHITA GOEL (THROUGH POA MRS. ANJALI GOEL) VS MR. VIVEK KUMAR - RESOLUTION PROFESSIONAL OF M/S AVJ DEVELOPERS (INDIA) PVT. LTD.	Sec 60(5)	24/04/2024	bookmarking compulsory with page numbering. OCR missing. delete previous document
258	1/4/2024	Interlocutory Application (I.B.C)	710102027382024	COMPANY PETITION IB (IBC)/106(ND)2017	SSF PLASTICS INDIA PVT. LTD. VS ASSISTANT COMMISSIONER CGST AND CENTRAL EXCISE DIVISION - 5	Sec 60(5)	25/04/2024	mention bookmarking according your index with page numbering.
259	30/03/2024	Interlocutory Application (I.B.C)	710102026992024	COMPANY PETITION IB (IBC)/296(PB)2022	ANIL KOHLI VS ASSISTANT COMMISSIONER CGST AND CENTRAL EXCISE DIVISION - 5	Application under any other provisions- IBC	26/04/2024	25Rs welfare fee and 3Rs court fee missing in Vakalatnama. OCR missing.
260	1/4/2024	Interlocutory Application (I.B.C)	710102027272024	COMPANY PETITION IB (IBC)/2380(ND)2019	AFFLE (INDIA) LIMITED VS AD VICTORIAM VENTURES PRIVATE LIMITED	Application under any other provisions- IBC	15/04/2024	pagination missing in pdf. mention bookmarking with page numbering. remove main case parties and added liquidator details in online portal.
261	1/4/2024	Interlocutory Application (I.B.C)	710102027492024	COMPANY PETITION IB (IBC)/332(ND)2019	ASREC INDIA PVT. LTD. VS AD VICTORIAM VENTURES PRIVATE LIMITED	Rule 11 of NCLT, 2016	10/4/2024	applicant detail missing on online portal
262	1/4/2024	Interlocutory Application (I.B.C)	710102027412024	COMPANY PETITION IB (IBC)/204(ND)2021	MONIKA KATHURIA VS M/S SUPERTECH LIMITED	Sec 60(5)	22/04/2024	welfares 25 court fees 3 missing on vakalatnama
263	1/4/2024	Interlocutory Application (I.B.C)	710102027572024	COMPANY PETITION IB (IBC)/654(PB)2019	BHAVYA GOEL VS MR. VIVEK KUMAR - RESOLUTION PROFESSIONAL OF M/S AVJ DEVELOPERS (INDIA) PVT. LTD.	Sec 60(5)	24/04/2024	bookmarking compulsory with page numbering. OCR missing.
264	2/4/2024	Company Application(Companies Act)	710102027772024	TRANSFER PETITION(COMPANIES ACT)/8(PB)2023	RATAN DEVNATH VS SHIV-VANI OIL & GAS EXPLORATION - SERVICES LIMITED	Application under any other provisions	22/04/2024	section wrong in pdf contact to registry

265	1/4/2024	Interlocutory Application (I.B.C)	710102027582024	COMPANY PETITION IB (IBC)/113(ND)2021	INDER MOHAN SINGH KOHLI VS RAJESH RAMNANI RESOLUTION PROFESSIONAL OF ANSAL URBAN CONDOMINIUMS PVT LTD	Sec 60(5)	15/04/2024	fill all details in online portal. pagination missing. counsel sign missing index or memo of parties events and synopsis and prayer. applicant sign missing in prayer. application incomplete. need every page sign and true copy. bookmarking compulsory. proof of service missing.
266	2/4/2024	Interlocutory Application (I.B.C)	710102027692024	COMPANY PETITION IB (IBC)/841(ND)2020	VIJAY KISHORE SAXENA VS RAJESH RAMNANI RESOLUTION PROFESSIONAL OF ANSAL URBAN CONDOMINIUMS PVT LTD	Application under any other provisions- IBC	25/04/2024	OCR missing.
267	2/4/2024	Company Application(Companies Act)	710102027852024	COMPANY PETITION (COMPANIES ACT)/91(ND)2023	RUBINA RAHMAN VS SHABINA FATIMA	Rule 11 of NCLT	22/04/2024	case type and section wrong contact to registry
268	2/4/2024	Interlocutory Application (I.B.C)	710102027592024	COMPANY PETITION IB (IBC)/654(PB)2019	NEHA GOEL VS MR. VIVEK KUMAR - RESOLUTION PROFESSIONAL OF M/S AVJ DEVELOPERS (INDIA) PVT. LTD.	Sec 60(5)	24/04/2024	bookmarking as per index with page nos and ocr missing
269	2/4/2024	Restoration Application (IBC)	710102027842024	COMPANY PETITION IB (IBC)/512(ND)2020	NARESH KUMAR VS SANJAY BHANDARI	Application under any other provisions- IBC	25/04/2024	NCLT order missing. contact to registry
270	2/4/2024	Interlocutory Application (I.B.C)	710102027902024	COMPANY PETITION IB (IBC)/632(ND)2023	RAJSHILA SYNTHETICS PRIVATE LIMITED VS TECHNO AUTO COMPONENTS (INDIA) PRIVATELIMITED	Rule 11 of NCLT, 2016	29/04/2024	vakalatnama missed fill all details in online portal.
271	3/4/2024	Interlocutory Application (I.B.C)	710102028052024	COMPANY PETITION IB (IBC)/418(ND)2018	KULDEEP VERMA LIQUIDATOR OF HINDUSTAN PAPER CORPORATION LIMITED VS TECHNO AUTO COMPONENTS (INDIA) PRIVATELIMITED	Regulation 44(2), Liquidation process Regulation, 2016	24/04/2024	counsel details missing in prayer.
272	2/4/2024	Company Application(Companies Act)	710102027762024	TRANSFER PETITION(COMPANIES ACT)/8(PB)2023	RATAN DEVNATH VS SHIV-VANI OIL & GAS EXPLORATION - SERVICES LIMITED	Application under any other provisions	22/04/2024	section wrong in pdf vakalatnama compulsory. contact to registry
273	3/4/2024	Interlocutory Application (I.B.C)	710102028092024	COMPANY PETITION IB (IBC)/275(ND)2019	DEBASHIS NANDA VS SHIV-VANI OIL & GAS EXPLORATION - SERVICES LIMITED	Rule 154 (1)	15/04/2024	OCR missing.

274	3/4/2024	Interlocutory Application (I.B.C)	710102028072024	COMPANY PETITION IB (IBC)/109(ND)2024	MR. TANUJ KUMAR BHATNAGAR RP OF SAHIL ARORA VS SHIV-VANI OIL & GAS EXPLORATION - SERVICES LIMITED	Application under any other provisions- IBC	30/04/2024	contact to registry regarding prayer
275	2/4/2024	Restoration Application (IBC)	710102027782024	COMPANY PETITION IB (IBC)/464(ND)2022	PAISALO DIGITAL LIMITED VS UNIGLOBAL VENTURES LLP	Sec 60(5)	25/04/2024	section wrong NCLT order missing. contact to registry
276	3/4/2024	Interlocutory Application (I.B.C)	710102028032024	COMPANY PETITION IB (IBC)/1106(ND)2018	ASSISTANT PF COMMISSIONER-EPFO DELHI-EAST VS M/S. EXCLUSIVE OVERSEAS PVT. LTD.	Sec 60(5)	25/04/2024	OCR Missing
277	2/4/2024	Interlocutory Application (I.B.C)	710102027702024	COMPANY PETITION IB (IBC)/1144(ND)2019	CHETAN GUPTA VS M/S. EXCLUSIVE OVERSEAS PVT. LTD.	Sec 60(5)	25/04/2024	bookmarking compulsory with page numbering.
278	2/4/2024	Interlocutory Application (I.B.C)	710102027642024	COMPANY PETITION IB (IBC)/654(PB)2019	SANJAY GOEL VS MR. VIVEK KUMAR - RESOLUTION PROFESSIONAL OF M/S AVJ DEVELOPERS (INDIA) PVT. LTD.	Sec 60(5)	24/04/2024	bookmarking as per index with page no\\'s OCR missing
279	4/4/2024	Interlocutory Application (I.B.C)	710102028492024	COMPANY PETITION IB (IBC)/222(PB)2021	ANIL KUMAR (RESOLUTION PROFESSIONAL FOR JYOTI CHOUDHARY) VS JYOTI CHOUDHARY	Application under any other provisions- IBC	26/04/2024	sign missing in application page
280	6/4/2024	Interlocutory Application (I.B.C)	710102029072024	COMPANY PETITION IB (IBC)/1083(PB)2018	UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL FOR ADEL LANDMARKS LIMITED VS JYOTI CHOUDHARY	Application under any other provisions- IBC	19/04/2024	page no. 20,59,60 Hindi page mention English type copy in pdf.
281	4/4/2024	Interlocutory Application (I.B.C)	710102028152024	COMPANY PETITION IB (IBC)/264(PB)2023	JACKSON SQUARE AVIATION IRELAND LIMITED VS SHAILENDRA AJMERA RESOLUTION PROFESSIONAL OF GO AIRLINES (INDIA) LTD	Sec 60(5),Rule 11 of NCLT, 2016	15/04/2024	case type wrong as per prayer file in intervention application contact to registry
282	6/4/2024	Interlocutory Application (I.B.C)	710102028982024	COMPANY PETITION IB (IBC)/736(ND)2022	PANKAJ KUMAR SINGHAL VS SHAILENDRA AJMERA RESOLUTION PROFESSIONAL OF GO AIRLINES (INDIA) LTD	Application under any other provisions- IBC	26/04/2024	OCR missing.
283	6/4/2024	Miscellaneous Application (IBC)	710102028882024	COMPANY PETITION IB (IBC)/654(PB)2019	ASHWANI KUMAR SHARMA VS M/S AVJ DEVLOPERS (INDIA) PVT. LTD.	Sec 60(5)	16/04/2024	case type wrong. need every page sign. 1Rs court fee missing in vakalatnama. need every page sign and true copy in annexure.

284	4/4/2024	Interlocutory Application (I.B.C)	710102028432024		SARVOTTAM REALCON PRIVATE LIMITED VS M/S AVJ DEVELOPERS (INDIA) PVT. LTD.	Application under any other provisions- IBC	19/04/2024	main case missing in online portal. link with main case
285	4/4/2024	Interlocutory Application (I.B.C)	710102028282024	COMPANY PETITION IB (IBC)/537(ND)2020	DEBASHIS NANDA VS M/S AVJ DEVELOPERS (INDIA) PVT. LTD.	Application under any other provisions- IBC	24/04/2024	affidavit and address mismatch bookmarking as per index with page nos ocr missing
286	5/4/2024	Interlocutory Application (I.B.C)	710102028642024	COMPANY PETITION IB (IBC)/2479(PB)2019	ABHAY KUMAR IRP OF ANGEL PROMOTERS PRIVATE LIMITED VS M/S AVJ DEVELOPERS (INDIA) PVT. LTD.	Application under any other provisions- IBC	24/04/2024	bookmarking compulsory with page numbering. OCR missing.
287	5/4/2024	Interlocutory Application (I.B.C)	710102028752024	COMPANY PETITION IB (IBC)/72(ND)2021	RBL BANK LIMITED VS ROHIT SEHGAL	Sec 60(5)	16/04/2024	bookmarking compulsory with page numbering. OCR missing.
288	5/4/2024	Interlocutory Application (I.B.C)	710102028572024	COMPANY PETITION IB (IBC)/555(ND)2023	RAJINDER SINGH VS ATS INFRABUILD PRIVATE LIMITED	Sec 60(5)	16/04/2024	fill all details in online portal. vol 1,2 separate index missing. page no. 41 to 63 are not clear. page no. 138,140 Hindi page mention English type copy. need every page sign in pdf. need every page sign and true copy in annexure. date missing in vakalatnama. 1Rs court fee short in vakalatnama.
289	5/4/2024	Interlocutory Application (I.B.C)	710102028762024	COMPANY PETITION IB (IBC)/1744(ND)2019	SANJAY KUMAR VS BULLAND BUILDTECH PRIVATE LIMITED	Sec 60(5)	16/04/2024	need every page sign and true copy in annexure. page no. 54 to 58 are not clear. fill all details in online portal.
290	5/4/2024	Interlocutory Application (I.B.C)	710102028592024	COMPANY PETITION IB (IBC)/375(PB)2018	ITU VAISH GUPTA VS RESOLUTION PROFESSIONAL	Sec 60(5)	25/04/2024	affidavit address mismatch in notary.
291	6/4/2024	Interlocutory Application (I.B.C)	710102028812024	COMPANY PETITION IB (IBC)/738(ND)2022	NAVNEET KUMAR GUPTA VS INDIAN BANK	Application under any other provisions- IBC	25/04/2024	COD or report file separately contact to registry
292	6/4/2024	Interlocutory Application (I.B.C)	710102028892024	COMPANY PETITION IB (IBC)/1499(PB)2019	ROHIT SEHGAL VS INDIAN BANK	Regulation 44(2), Liquidation process Regulation, 2016	22/04/2024	OCR missing.
293	8/4/2024	Interlocutory Application (I.B.C)	710102029292024	COMPANY PETITION IB (IBC)/1581(ND)2019	AMAN TRIPATHI VS DUGAL ASSOCIATES PVT. LTD	Sec 60(5)	28/04/2024	applicant respondent detail fill online as per memo party

294	9/4/2024	Interlocutory Application (I.B.C)	710102029562024	COMPANY PETITION IB (IBC)/794(ND)2018	AKHILESH KUMAR GUPTA VS DUGAL ASSOCIATES PVT. LTD	Application under any other provisions- IBC	28/04/2024	ocr missing
295	8/4/2024	Interlocutory Application (I.B.C)	710102029282024	COMPANY PETITION IB (IBC)/197(ND)2018	SH BRIJ MOHAN SAHNI VS PAWAN BUILDWELL PRIVATE LIMITED	Sec 60(5)	19/04/2024	page no. 36 are missing. bookmarking compulsory with page numbering. memo of parties missing.
296	7/4/2024	Restoration Application (Companies Act)	710102029142024	COMPANY APPEAL(COMPANIES ACT)/2(ND)2022	GREENTOUCH REALTY PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Rule 48	16/04/2024	ia incomplete file
297	8/4/2024	Interlocutory Application (I.B.C)	710102029332024	COMPANY PETITION IB (IBC)/98(ND)2023	SUMAN KUMAR VERMA VS KRSNA HOME PRODUCTS PRIVATE LIMITED	Application under any other provisions- IBC	16/04/2024	page numbering missing in bookmarking
298	8/4/2024	Interlocutory Application (I.B.C)	710102029322024	COMPANY PETITION IB (IBC)/98(ND)2023	SUMAN KUMAR VERMA VS KRSNA HOME PRODUCTS PRIVATE LIMITED	Application under any other provisions- IBC	16/04/2024	case type and section wrong and page number missing in bookmarking
299	6/4/2024	Interlocutory Application (I.B.C)	710102028952024	COMPANY PETITION IB (IBC)/460(ND)2021	DINESH HARBAJANKA VS ASHOK KUMAR GUPTA RESOLUTION PROFESSIONAL OF UNIK BAZAR	Rule 11 of NCLT, 2016	29/04/2024	date and 3Rs court fee missing in vakalatnama.
300	9/4/2024	Interlocutory Application (I.B.C)	710102029452024	COMPANY PETITION IB (IBC)/625(PB)2018	NISHANT GAURAV GUPTA LIQUIDATOR FOR SHREEDHAR MILK FOODS LIMITED VS ASHOK KUMAR GUPTA RESOLUTION PROFESSIONAL OF UNIK BAZAR	Application under any other provisions- IBC	19/04/2024	page no. wrong after 10 page
301	9/4/2024	Interlocutory Application (I.B.C)	710102029792024	COMPANY PETITION IB (IBC)/25(ND)2023	KOTAK MAHINDRA BANK LIMITED VS UMESH GUPTA	Sec 60(5)	18/04/2024	application incomplete file
302	8/4/2024	Miscellaneous Application (IBC)	710102029312024	COMPANY PETITION IB (IBC)/654(PB)2019	SANDEEP KUMAR JAIN VS VIVEK KUMAR	Sec 60(5)	18/04/2024	case type wrong. memo of parties mismatch according your online portal. remove respondent in online portal. page no. 24 are not clear. 1Rs court fee short in vakalatnama. need every page sign in pdf. mention bookmarking with page numbering.
303	8/4/2024	Interlocutory Application (I.B.C)	710102029362024	COMPANY PETITION IB (IBC)/98(ND)2023	SUMAN KUMAR VERMA VS KRSNA HOME PRODUCTS PRIVATE LIMITED	Application under any other provisions- IBC	19/04/2024	section wrong. due payment section 67. mention bookmarking with page numbering.

304	8/4/2024	Interlocutory Application (I.B.C)	710102029192024	COMPANY PETITION IB (IBC)/1804(PB)2019	M/S ACAIPL INVESTMENT AND FINANCIAL SERVICES LIMITED VS MAYA GUPTA	Sec 60(5)	22/04/2024	date missing on Vakalatnama
305	9/4/2024	Interlocutory Application (I.B.C)	710102029742024	COMPANY PETITION IB (IBC)/440(ND)2021	JAYANT PANT VS LOGIX CITY DEVELOPERS PRIVATE LIMITED	Sec 60(5)	19/04/2024	35-43,45-47,75-81,83-85,96 not clear page and 48-67, hindi page
306	11/4/2024	Interlocutory Application (I.B.C)	710102030322024	COMPANY PETITION IB (IBC)/440(ND)2021	ROSMERTA TECHNOLOGIES LTD VS LOGIX CITY DEVELOPERS PRIVATE LIMITED	Rule 154 (1)	12/4/2024	wrong filing.
307	9/4/2024	Interlocutory Application (I.B.C)	710102029772024	COMPANY PETITION IB (IBC)/700(ND)2022	PAWAN KUMAR GOYAL RP OF DEVKI NANDAN TANEJA VS LOGIX CITY DEVELOPERS PRIVATE LIMITED	Application under any other provisions- IBC	26/04/2024	bookmarking as per index with page nos
308	29/03/2024	Company Application(Companies Act)	710102026372024	COMPANY PETITION (COMPANIES ACT)/47(PB)2023	SOHO LIMITED VS VIRENDRA KUMAR KAUSHIK	Section 340	19/04/2024	added all respondent in online portal. vakalatnama compulsory. need every page sign in pdf.
309	10/4/2024	Interlocutory Application (I.B.C)	710102030192024	COMPANY PETITION IB (IBC)/753(ND)2022	RESOLUTION PROFESSIONAL VS VIRENDRA KUMAR KAUSHIK	Application under any other provisions- IBC	19/04/2024	fill all details in online portal. bookmarking compulsory with page numbering. OCR missing.
310	10/4/2024	Miscellaneous Application (IBC)	710102030222024	COMPANY PETITION IB (IBC)/29(ND)2018	STANDARD CHARTERED BANK VS WOOLWAYS INDIA LIMITD	Rule 11 of NCLT, 2016	19/04/2024	case type wrong. fill all details in online portal. memo of parties mismatch according your online portal. need every page sign and true copy in annexure. 1Rs court fee missing in vakalatnama.
311	10/4/2024	Restoration Application (IBC)	710102030112024	COMPANY PETITION IB (IBC)/680(ND)2022	RAJA BHOJ VS WOOLWAYS INDIA LIMITD	Application under any other provisions- IBC	18/04/2024	NCLT order missing. vakalatnama compulsory with page numbering.
312	10/4/2024	Interlocutory Application (I.B.C)	710102029852024	COMPANY PETITION IB (IBC)/1016(PB)2020	GOURAV GOEL VS RAKESH BHATIA	Sec 60(5)	19/04/2024	bookmarking compulsory with page numbering. OCR missing. vakalatnama compulsory.
313	11/4/2024	Restoration Application (Companies Act)	710102030522024	COMPANY PETITION (COMPANIES ACT)/113(ND)2023	SIDDHANT GUPTA VS SIDDHANT GUPTA	Section 251	22/04/2024	wrong filing.

314	10/4/2024	Interlocutory Application (I.B.C)	710102029862024	COMPANY PETITION IB (IBC)/1016(PB)2020	SURYAKANT TIRPATHI VS RAKESH BHATIA	Sec 60(5)	19/04/2024	memo of parties missing. vakalatnama compulsory. bookmarking compulsory with page numbering. OCR missing.
315	10/4/2024	Interlocutory Application (I.B.C)	710102030182024	COMPANY PETITION IB (IBC)/330(ND)2021	JALESH KUMAR GROVER RESOLUTION PROFESSIONAL ANSAL PROPERTIES AND INFRASTRUTURE LIMITED (FERNHILL PROJECT GURUGOAN VS RAKESH BHATIA	Rule 11 of NCLT, 2016	19/04/2024	need every page true copy in annexure. mention bookmarking according your index with page numbering. OCR missing.
316	11/4/2024	Restoration Application (IBC)	710102030422024	COMPANY PETITION IB (IBC)/556(ND)2023	PRAVEEN KUMAR GARG PROP. OF G S V PRODUCTS VS APS INFRA ENGINEERS PRIVATE LIMITED	Sec 60(5)	22/04/2024	section wrong. OCR missing.
317	11/4/2024	Interlocutory Application (I.B.C)	710102030442024	COMPANY PETITION IB (IBC)/149(ND)2021	MPCL INDUSTRIES LIMITED VS M/S SONI TRADERS (REGD.)	Rule 11 of NCLT, 2016	22/04/2024	vakalatnama compulsory. OCR missing.
318	11/4/2024	Interlocutory Application (I.B.C)	710102030582024	COMPANY PETITION IB (IBC)/2144(ND)2019	SUBHASH KUMAR KUNDRA VS SHIV SHANKAR SETH & ORS	Sec 66(1)	22/04/2024	bookmarking compulsory with page numbering. page no. 386,410 to 417,428 to 434,439 to 451,696,697,702,705,730,731,747 to 750 are not clear. page no. 459 mention english type in pdf. vol 5 pagination wrong in index. need every page sign and true copy in annexure. OCR missing.
319	11/4/2024	Interlocutory Application (I.B.C)	710102030262024	COMPANY PETITION IB (IBC)/731(PB)2018	ASHOK CHATURBHUI BHATIA VS MR. ASHWINI MEHRA LIQUIDATOR PUNJ LLYOD LIMITED	Sec 60(5)	27/04/2024	need every page true copy in annexure.
320	10/4/2024	Interlocutory Application (I.B.C)	710102029832024	COMPANY PETITION IB (IBC)/657(ND)2022	STATE BANK OF INDIA VS SH. SRIVATS RATHI (PERSONAL GUARANTOR OF CORPORATE DEBTOR- RATHI ISPAT LIMITED)	Sec 60(5)	30/04/2024	section wrong.
321	14/04/2024	Interlocutory Application (I.B.C)	710102031572024	COMPANY PETITION IB (IBC)/15(PB)2017	ARUNAVA SIKDAR VS SH. SRIVATS RATHI (PERSONAL GUARANTOR OF CORPORATE DEBTOR- RATHI ISPAT LIMITED)	Application under any other provisions- IBC	24/04/2024	memo of parties.
322	12/4/2024	Company Application(Companies Act)	710102030822024	COMPANY PETITION (COMPANIES ACT)/96(ND)2023	MR. MOHIT ANAND VS RELAXO FOOTWEARS LIMITED	44 of LLP act, 2008	22/04/2024	section wrong. contact to registry.

323	13/04/2024	Interlocutory Application (I.B.C)	710102031432024	COMPANY PETITION IB (IBC)/1416(ND)2018	R K SILK MILLS INDIA LIMITED VS RELAXO FOOTWEARS LIMITED	Application under any other provisions- IBC	23/04/2024	bookmarking compulsory with page numbering.
324	13/04/2024	Interlocutory Application (I.B.C)	710102031022024	COMPANY PETITION IB (IBC)/1096(PB)2019	BHARAT CHUGH VS PD ADVISORY SERVICES L.L.P	Rule 11 of NCLT, 2016	23/04/2024	fill all details in online portal. added all applicant and respondent in online portal. 25Rs welfare fee missing in vakalatnama.
325	13/04/2024	Interlocutory Application (I.B.C)	710102031222024	COMPANY PETITION IB (IBC)/359(ND)2022	TATA CAPITAL LIMITED VS MR. BHAVINDER SINGH KHURANA	Rule 11 of NCLT, 2016	23/04/2024	memo of parties missing.\\vakalatnama compulsory.
326	12/4/2024	Interlocutory Application (I.B.C)	710102030882024	COMPANY PETITION IB (IBC)/208(PB)2019	BRIJENDER SINGH DESWAL LIQUIDATOR VS AVJ INFRASTRUCTURE PRIVATE LIMITED	Application under any other provisions- IBC	22/04/2024	bookmarking compulsory with page numbering. OCR missing.
327	12/4/2024	Interlocutory Application (I.B.C)	710102030712024	COMPANY PETITION IB (IBC)/460(ND)2023	FRANK EDUCATIONAL AIDS PRIVATE LTD VS M/S. MAYANK TRADING COMPANY	Sec 60(5)	22/04/2024	section not mention in index. need every page sign in pdf. vakalatnama compulsory. need every page sign and true copy in annexure. bookmarking compulsory with page numbering. OCR missing.
328	13/04/2024	Interlocutory Application (I.B.C)	710102031192024	COMPANY PETITION IB (IBC)/449(ND)2022	TATA CAPITAL LIMITED VS SANJAY MEHRA	Rule 11 of NCLT, 2016	23/04/2024	memo of parties missing. vakalatnama compulsory.
329	13/04/2024	Interlocutory Application (I.B.C)	710102031362024	COMPANY PETITION IB (IBC)/1974(ND)2019	HARISH TANEJA VS SANJAY MEHRA	Application under any other provisions- IBC	23/04/2024	mention bookmarking with page numbering.
330	13/04/2024	Interlocutory Application (I.B.C)	710102031092024		MOHAN LAL JAIN VS KALIBER ASSOCIATES PRIVATE LIMITED	Application under any other provisions- IBC	23/04/2024	main case missing. vol 1 and 2 separate index missing. bookmarking compulsory with page. OCR missing.
331	13/04/2024	Interlocutory Application (I.B.C)	710102031212024	COMPANY PETITION IB (IBC)/373(ND)2022	TATA CAPITAL LIMITED VS ANJU KHURANA	Rule 11 of NCLT, 2016	24/04/2024	memo of parties missing. vakalatnama compulsory.
332	14/04/2024	Interlocutory Application (I.B.C)	710102031742024	COMPANY PETITION IB (IBC)/479(ND)2019	RITA GUPTA VS ANJU KHURANA	Application under any other provisions- IBC	24/04/2024	mention bookmarking with page numbering. OCR missing.
333	14/04/2024	Interlocutory Application (I.B.C)	710102031672024	COMPANY PETITION IB (IBC)/2081(ND)2019	LIQUIDATOR SUNIL KUMAR AGRAWAL VS ANJU KHURANA	Application under any other provisions- IBC	23/04/2024	bookmarking compulsory with page numbering. OCR missing.

334	14/04/2024	Interlocutory Application (I.B.C)	710102031732024	COMPANY PETITION IB (IBC)/404(ND)2018	MR. MOHIT CHAWLA VS ANJU KHURANA	Rule 11 of NCLT, 2016	24/04/2024	bookmarking compulsory with page numbering. OCR missing.
335	14/04/2024	Interlocutory Application (I.B.C)	710102031662024	COMPANY PETITION IB (IBC)/866(PB)2018	LIQUIDATOR-MARGRA INDUSTRIES LIMITED VS MARGRA INDUSTRIES LIMITED	Regulation 44(2), Liquidation process Regulation, 2016	23/04/2024	remove main case parties in online portal. remove double pagination. date missing in vakalatnama. bookmarking compulsory with page numbering. OCR missing.
336	15/04/2024	Interlocutory Application (I.B.C)	710102031782024	COMPANY PETITION IB (IBC)/3383(ND)2019	WORKERS/EMPLOYEES OF SAINOV SPIRIT PVT LTD VS SAINOV SPIRITS PRIVATE LIMITED	Sec 60(5)	25/04/2024	remove main case parties in online portal. fill all details in online portal. need every page sign and true copy in annexure. 1Rs court fee short in vakalatnama.
337	15/04/2024	Interlocutory Application (I.B.C)	710102031832024	COMPANY PETITION IB (IBC)/1185(ND)2019	VINAY GUPTA (ERSTWHILE DIRECTOR OF CORPORATE DEBTOR) VS OSWAL MINERALS LIMITED	Sec 60(5)	28/04/2024	added all respondent in online portal. need every page sign and true copy in annexure.
338	14/04/2024	Interlocutory Application (I.B.C)	710102031562024	COMPANY PETITION IB (IBC)/487(ND)2018	NILESH SHARMA VS OSWAL MINERALS LIMITED	Regulation 44(2), Liquidation process Regulation, 2016	24/04/2024	section wrong. need every page true copy in annexure.
339	16/04/2024	Interlocutory Application (I.B.C)	710102032542024	COMPANY PETITION IB (IBC)/1372(PB)2018	MS. DEEPIKA BHUGRA PRASAD- LIQUIDATOR OF COMPACT LAMPS PRIVATE LIMITED VS OSWAL MINERALS LIMITED	Application under any other provisions- IBC	28/04/2024	pagination missing. need every page sign and true copy in pdf. bookmarking compulsory with page numbering. counsel sign missing in index and memo of parties.
340	14/04/2024	Interlocutory Application (I.B.C)	710102031702024	COMPANY PETITION IB (IBC)/404(ND)2018	MOHIT CHAWLA- LIQUIDATOR PREMSONS VS OSWAL MINERALS LIMITED	Application under any other provisions- IBC	24/04/2024	fill all details in online portal. bookmarking compulsory with page numbering.
341	14/04/2024	Interlocutory Application (I.B.C)	710102031712024	COMPANY PETITION IB (IBC)/904(PB)2018	HARVINDER KUMAR JATANA VS OSWAL MINERALS LIMITED	Application under any other provisions- IBC	24/04/2024	bookmarking compulsory with page numbering.
342	4/4/2024	Interlocutory Application (I.B.C)	710102028392024	COMPANY PETITION IB (IBC)/1397(PB)2019	SNS RESTAURANTS PVT LTD VS NARENDRA KUMAR SHARMA	Sec 60(5)	24/04/2024	added all respondent in online portal.

343	14/04/2024	Interlocutory Application (I.B.C)	710102031682024	COMPANY PETITION IB (IBC)/1397(PB)2019	ALOK INFRASTRUCTURE LIMITED VS SA BROTHERS THROUGH ITS PARTNER SAJID SALIM SAIYED	Rule16(d),NCLT Rules,2016 IBC	24/04/2024	case type wrong.
344	15/04/2024	Interlocutory Application (I.B.C)	710102031892024	COMPANY PETITION IB (IBC)/550(ND)2020	ANISH KUMAR SANGHI VS SA BROTHERS THROUGH ITS PARTNER SAJID SALIM SAIYED	Application under any other provisions- IBC	28/04/2024	bookmarking compulsory with page numbering.
345	16/04/2024	Interlocutory Application (I.B.C)	710102032692024	COMPANY PETITION IB (IBC)/579(ND)2023	JAMMU AND KASHMIR BANK LIMITED VS METALROD PRIVATE LIMITED	Sec 60(5)	28/04/2024	page no. 22 to 27 are not clear. vakalatnama compulsory.
346	15/04/2024	Interlocutory Application (I.B.C)	710102031902024	COMPANY PETITION IB (IBC)/52(PB)2021	VIJAY KISHORE SAXENA VS STAN AUTOS PRIVATE LIMITED	Rule 11 of NCLT, 2016	25/04/2024	bookmarking compulsory with page numbering. OCR missing.
347	16/04/2024	Interlocutory Application (I.B.C)	710102032582024	COMPANY PETITION IB (IBC)/1794(ND)2019	ANIL GOEL- LIQUIDATOR OF NATH MOTORS PRIVATE LIMITED VS STAN AUTOS PRIVATE LIMITED	Sec 60(5)	30/04/2024	mention bookmarking according your index with page numbering. OCR missing.
348	16/04/2024	Interlocutory Application (I.B.C)	710102032562024	COMPANY PETITION IB (IBC)/64(PB)2017	HUZEFA FAKHRI SITABKHAN VS STAN AUTOS PRIVATE LIMITED	Sec 60(5)	28/04/2024	pages wrong adjust. main case wrong. memo of parties wrong.
349	15/04/2024	Interlocutory Application (I.B.C)	710102031932024	COMPANY PETITION IB (IBC)/822(ND)2021	UMESH GUPTA VS STAN AUTOS PRIVATE LIMITED	Application under any other provisions- IBC	26/04/2024	bookmarking compulsory with page numbering. OCR missing.
350	15/04/2024	Interlocutory Application (I.B.C)	710102031952024	COMPANY PETITION IB (IBC)/900(ND)2020	VIKAS GARG VS STAN AUTOS PRIVATE LIMITED	Application under any other provisions- IBC	26/04/2024	bookmarking compulsory with page numbering. OCR missing.
351	15/04/2024	Interlocutory Application (I.B.C)	710102031792024	COMPANY PETITION IB (IBC)/430(ND)2023	AASHISH GUPTA VS STAN AUTOS PRIVATE LIMITED	Sec 60(5)	27/04/2024	25Rs welfare fee and 3Rs court fee missing in vakalatnama.
352	15/04/2024	Miscellaneous Application (IBC)	710102031922024	COMPANY PETITION IB (IBC)/178(PB)2017	PRABHJIT SINGH SONI VS STAN AUTOS PRIVATE LIMITED	Application under any other provisions- IBC	27/04/2024	main case missing. bookmarking compulsory with page numbering. OCR missing.
353	16/04/2024	Interlocutory Application (I.B.C)	710102032622024	COMPANY PETITION IB (IBC)/248(ND)2019	KANTI MOHAN RUSTAGI VS STAN AUTOS PRIVATE LIMITED	Application under any other provisions- IBC	28/04/2024	bookmarking compulsory with page numbering. OCR missing.
354	15/04/2024	Interlocutory Application (I.B.C)	710102031972024	COMPANY PETITION IB (IBC)/373(PB)2018	SHALU KHANNA VS STAN AUTOS PRIVATE LIMITED	Application under any other provisions- IBC	28/04/2024	bookmarking compulsory with page numbering. OCR missing.
355	15/04/2024	Interlocutory Application (I.B.C)	710102031962024	COMPANY PETITION IB (IBC)/40(ND)2023	GAUTAM SINGHAL VS GUJARAT STATE FINANCIAL CORPORATION	Sec 60(5)	28/04/2024	section wrong. 25Rs welfare fee and 3Rs court fee missing in vakalatnama.

356	15/04/2024	Interlocutory Application (I.B.C)	710102031872024	COMPANY PETITION IB (IBC)/2240(ND)2019	TARUN JAIN VS GUJARAT STATE FINANCIAL CORPORATION	Application under any other provisions- IBC	28/04/2024	main case wrong. page no. 9 to 19 are missing. bookmarking compulsory with page numbering. OCR missing.
357	16/04/2024	Interlocutory Application (I.B.C)	710102032592024	COMPANY PETITION IB (IBC)/643(ND)2018	M/S. A TO Z BARTER PVT. LTD. VS GUJARAT STATE FINANCIAL CORPORATION	Application under any other provisions- IBC	29/04/2024	25Rs welfare fee and 3Rs court fee missing in vakalatnama. mention bookmarking according your index with page numbering.
358	16/04/2024	Interlocutory Application (I.B.C)	710102032762024	COMPANY PETITION IB (IBC)/577(ND)2023	JAMMU AND KASHMIR BANK LIMITED VS ACE MATRIX SOLUTIONS LIMITED	Sec 60(5)	30/04/2024	page no. 24 are not clear. vakalatnama compulsory.
359	16/04/2024	Interlocutory Application (I.B.C)	710102032552024	COMPANY PETITION IB (IBC)/532(PB)2017	HARIDWAR THROUGH LIQUIDATOR KV SIVARAMAN VS ACE MATRIX SOLUTIONS LIMITED	Sec 60(5)	30/04/2024	fill all details in online portal. prayer missing. mention bookmarking according your index with page numbering. OCR missing.
360	5/4/2024	Interlocutory Application (I.B.C)	710102028772024	COMPANY PETITION IB (IBC)/1744(ND)2019	NEERAJ KUMAR VS BULLAND BUILDTECH PRIVATE LIMITED	Sec 60(5)	16/04/2024	fill all details in online portal. 1Rs court fee short in vakalatnama. ticket put on blank side in vakalatnama. need every page true copy in annexure.
361	16/04/2024	Interlocutory Application (I.B.C)	710102032662024	COMPANY PETITION IB (IBC)/461(PB)2017	SUKHDEV MADNANI LIQUIDATOR OF SHILPI CABLES PVT LTD VS BULLAND BUILDTECH PRIVATE LIMITED	Application under any other provisions- IBC	29/04/2024	mention bookmarking with page numbering. OCR missing.
362	16/04/2024	Interlocutory Application (I.B.C)	710102032822024	COMPANY PETITION IB (IBC)/586(ND)2023	JAMMU AND KASHMIR BANK LIMITED VS FERROUS INVESTMENTS PRIVATE LIMITED	Rule 11 of NCLT, 2016	30/04/2024	need every page sign in pdf. vakalatnama compulsory.
363	15/04/2024	Interlocutory Application (I.B.C)	710102032162024	COMPANY PETITION IB (IBC)/722(ND)2020	TATA CAPITAL LIMITED VS FERROUS INVESTMENTS PRIVATE LIMITED	Rule 11 of NCLT, 2016	25/04/2024	fill all details in online portal. memo of parties missing. vakalatnama compulsory.
364	15/04/2024	Interlocutory Application (I.B.C)	710102032172024	COMPANY PETITION IB (IBC)/1794(ND)2019	TATA CAPITAL LIMITED VS FERROUS INVESTMENTS PRIVATE LIMITED	Rule 11 of NCLT, 2016	28/04/2024	memo of parties missing. vakalatnama compulsory. fill all details in online portal.

365	16/04/2024	Interlocutory Application (I.B.C)	710102032942024	COMPANY PETITION IB (IBC)/755(PB)2018	GANGA RAM AGARWAL RESOLUTION PROFESSIONAL M/S PAL INFRASTRUCTURE & DEVELOPERS PVT. LTD. VS M/S MAXIMAL INFRASTRUCTURE PVT. LTD.	Sec 60(5)	30/04/2024	added all respondent in online portal.
366	15/04/2024	Interlocutory Application (I.B.C)	710102032422024	COMPANY PETITION IB (IBC)/564(ND)2019	KV SIVARAMAN LIQUIDATOR OF GLOBALITE VS M/S MAXIMAL INFRASTRUCTURE PVT. LTD.	Sec 60(5)	25/04/2024	fill all details in online portal. page no. 85,86 are not mention in pdf. mention bookmarking according your index with page numbering. OCR missing.
367	16/04/2024	Interlocutory Application (I.B.C)	710102032752024	COMPANY PETITION IB (IBC)/586(ND)2023	JAMMU AND KASHMIR BANK LIMITED VS FERROUS INVESTMENTS PRIVATE LIMITED	Rule 11 of NCLT, 2016	29/04/2024	vakalatnama compulsory.
368	16/04/2024	Interlocutory Application (I.B.C)	710102032882024	COMPANY PETITION IB (IBC)/66(ND)2022	GARG AND COMPANY VS DEBASHIS NANDA RESOLUTION PROFESSIONAL	Application under any other provisions- IBC	29/04/2024	need every page sign and true copy in annexure. bookmarking compulsory with page numbering. OCR missing. vakalatnama compulsory.
369	15/04/2024	Interlocutory Application (I.B.C)	710102032142024	COMPANY PETITION IB (IBC)/763(ND)2021	TATA CAPITAL LIMITED VS DEBASHIS NANDA RESOLUTION PROFESSIONAL	Rule 11 of NCLT, 2016	28/04/2024	fill all details in online portal. memo of parties missing. vakalatnama compulsory.
370	15/04/2024	Interlocutory Application (I.B.C)	710102032302024	COMPANY PETITION IB (IBC)/580(PB)2017	GAURAV KATIYAR VS DEBASHIS NANDA RESOLUTION PROFESSIONAL	Application under any other provisions- IBC	25/04/2024	main case wrong.
371	15/04/2024	Interlocutory Application (I.B.C)	710102032522024	COMPANY PETITION IB (IBC)/2553(ND)2019	ANKIT GOEL - LIQUIDATOR OF SUPERKISAN E-COMMERCE PRIVATE LIMITED VS DEBASHIS NANDA RESOLUTION PROFESSIONAL	Sec 60(5)	25/04/2024	need every page sign and true copy in annexure. mention bookmarking with page numbering.
372	15/04/2024	Interlocutory Application (I.B.C)	710102032062024	COMPANY PETITION IB (IBC)/418(ND)2018	KULDEEP VERMA LIQUIDATOR OF HINDUSTAN PAPER CORPORATION LIMITED VS DEBASHIS NANDA RESOLUTION PROFESSIONAL	Sec 60(5)	25/04/2024	section wrong. prayer missing. page no. 126,130 are not clear. mention bookmarking with page numbering.
373	15/04/2024	Interlocutory Application (I.B.C)	710102032052024	COMPANY PETITION IB (IBC)/489(PB)2017	SUNIL KUMAR GUPTA VS DEBASHIS NANDA RESOLUTION PROFESSIONAL	Sec 60(5)	25/04/2024	need every page sign and true copy in annexure.

374	15/04/2024	Interlocutory Application (I.B.C)	710102032492024	COMPANY PETITION IB (IBC)/455(PB)2017	SAJEVE BHUSHAN DEORA VS DEBASHIS NANDA RESOLUTION PROFESSIONAL	Application under any other provisions- IBC	25/04/2024	main case wrong.
375	15/04/2024	Interlocutory Application (I.B.C)	710102032432024	COMPANY PETITION IB (IBC)/439(ND)2022	ANKIT GOEL - LIQUIDATOR OF CRYSTAL FACILITIES MANAGEMENT PRIVATE LIMITED VS DEBASHIS NANDA RESOLUTION PROFESSIONAL	Sec 60(5)	25/04/2024	need every page sign and true copy in annexure. mention bookmarking according your index with page numbering.
376	16/04/2024	Interlocutory Application (I.B.C)	710102032642024	COMPANY PETITION IB (IBC)/25(PB)2018	HUZEFA FAKHRI SITABKHAN VS DEBASHIS NANDA RESOLUTION PROFESSIONAL	Sec 60(5)	29/04/2024	page no. 97 to 106 are not clear.
377	15/04/2024	Interlocutory Application (I.B.C)	710102032372024	COMPANY PETITION IB (IBC)/505(ND)2022	DR. ANAND KUMAR SRIVASTAVA VS MR. AYYAGARI VISWANADHA SARMA	Sec 60(5)	28/04/2024	need every page sign and true copy in annexure. mention bookmarking with page numbering.
378	16/04/2024	Interlocutory Application (I.B.C)	710102032632024	COMPANY PETITION IB (IBC)/1808(ND)2019	PRABHAT RANJAN SINGH VS MR. AYYAGARI VISWANADHA SARMA	Application under any other provisions- IBC	28/04/2024	bookmarking compulsory with page numbering. OCR missing.
379	16/04/2024	Interlocutory Application (I.B.C)	710102032602024	COMPANY PETITION IB (IBC)/900(ND)2020	M/S P. R. ROLLING MILLS PVT. LTD. VS M/S HEMA ENGINEERING INDUSTRIES LTD.	Rule 11 of NCLT, 2016	29/04/2024	fill all details in online portal. memo of parties missing. need every page sign in and true copy in pdf. vakalatnama compulsory.
380	16/04/2024	Interlocutory Application (I.B.C)	710102032982024	COMPANY PETITION IB (IBC)/1627(PB)2019	AISHWARYA MOHAN GAHRANA VS M/S HEMA ENGINEERING INDUSTRIES LTD.	Application under any other provisions- IBC	28/04/2024	mention bookmarking with page numbering.
381	15/04/2024	Interlocutory Application (I.B.C)	710102032212024	COMPANY PETITION IB (IBC)/2144(ND)2019	SUBHASH KUMAR KUNDRA VS M/S HEMA ENGINEERING INDUSTRIES LTD.	Sec 60(5)	27/04/2024	need every page sign and true copy in annexure. date missing in vakalatnama. bookmarking compulsory with page numbering.
382	16/04/2024	Interlocutory Application (I.B.C)	710102032962024	COMPANY PETITION IB (IBC)/2690(ND)2019	AISHWARYA MOHAN GAHRANA VS M/S HEMA ENGINEERING INDUSTRIES LTD.	Application under any other provisions- IBC	28/04/2024	mention bookmarking with page numbering. OCR missing.
383	16/04/2024	Interlocutory Application (I.B.C)	710102032652024	COMPANY PETITION IB (IBC)/505(ND)2022	NISHANT KHULBE AND NIRMALA KHULBE VS MR. AYYAGARI VISWANADHA SARMA	Sec 60(5)	30/04/2024	affidavit address mismatch in notary. mention bookmarking with page numbering. OCR missing.

384	16/04/2024	Interlocutory Application (I.B.C)	710102032832024	COMPANY PETITION IB (IBC)/922(PB)2018	TATA CAPITAL LIMITED VS MR. AYYAGARI VISWANADHA SARMA	Rule 11 of NCLT, 2016	30/04/2024	fill all details in online portal. memo of parties missing. vakalatnama compulsory.
385	16/04/2024	Interlocutory Application (I.B.C)	710102032732024	COMPANY PETITION IB (IBC)/1572(ND)2019	PRABHAT RANJAN SINGH VS MR. AYYAGARI VISWANADHA SARMA	Application under any other provisions- IBC	29/04/2024	bookmarking compulsory with page numbering. OCR missing.
386	16/04/2024	Interlocutory Application (I.B.C)	710102032782024	COMPANY PETITION IB (IBC)/323(ND)2019	VIKRAM BAJAJ LIQUIDATOR FOR THEMES EXPORT PVT LTD VS MR. AYYAGARI VISWANADHA SARMA	Application under any other provisions- IBC	30/04/2024	section wrong. prayer missing.
387	16/04/2024	Interlocutory Application (I.B.C)	710102032912024	COMPANY PETITION IB (IBC)/3095(ND)2019	HUZEFA FAKHRI SITABKHAN VS MR. AYYAGARI VISWANADHA SARMA	Sec 60(5)	30/04/2024	page wrong adjust.
388	16/04/2024	Interlocutory Application (I.B.C)	710102032702024	COMPANY PETITION IB (IBC)/1499(PB)2019	ROHIT SEHGAL VS MR. AYYAGARI VISWANADHA SARMA	Application under any other provisions- IBC	30/04/2024	rohit sehgal all details fill in online portal.
389	6/4/2024	Interlocutory Application (I.B.C)	710102028902024	COMPANY PETITION IB (IBC)/649(ND)2023	SANTANU KUMAR SAMANTA VS MR. BINOD KUMAR JAIN	Application under any other provisions- IBC	16/04/2024	page no. 59 to 70,73 to 96 are not clear. remove double pagination. OCR missing.
390	17/04/2024	Miscellaneous Application (IBC)	710102033652024	COMPANY PETITION IB (IBC)/37(PB)2018	DINESH CHAND JAIN & ORS. VS FANTASTIC BUILDCON PVT LTD	Sec 60(5)	25/04/2024	wrong filling.
391	17/04/2024	Miscellaneous Application (IBC)	710102033692024	COMPANY PETITION IB (IBC)/37(PB)2018	DINESH CHNAD JAIN & ORS VS FANTASTIC BUILDCON PVT LTD	Sec 60(5)	25/04/2024	wrong filling.
392	17/04/2024	Interlocutory Application (I.B.C)	710102033392024	COMPANY PETITION IB (IBC)/495(ND)2017	YOGESH SETHI LIQUIDATOR M/S. SSMP INDUSTRIES LTD VS PUNJAB NATIONAL BANK (ERSTWHILE ORIENTAL BANK OF COMMERCE) AND ANOTHER	Sec 60(5)	24/04/2024	section wrong. need every page sign and true copy in annexure.
393	18/04/2024	Miscellaneous Application (IBC)	710102033842024	COMPANY PETITION IB (IBC)/37(PB)2018	DINESH CHAND JAIN & ORS VS FANTASTIC BUILDCON PVT LTD	Sec 60(5)	25/04/2024	wrong filling.
394	16/04/2024	Interlocutory Application (I.B.C)	710102033052024	COMPANY PETITION IB (IBC)/472(ND)2023	U P BONE MILLS PRIVATE LIMITED VS FANTASTIC BUILDCON PVT LTD	Sec 60(5)	30/04/2024	memo of parties missing. section wrong. counsel sign missing index and prayer. mention bookmarking according your index with page numbering.
395	17/04/2024	Company Application(Companies Act)	710102033522024	CP(AA) MERGER AND AMALGAMATION(COMPANIE S ACT)/121(ND)2022	SARVAMANGAL TRADELINK PRIVATE LIMITED VS FANTASTIC BUILDCON PVT LTD	Section 420	24/04/2024	memo of parties missing. need every page sign and true copy in annexure.

396	17/04/2024	Miscellaneous Application (IBC)	710102033722024	COMPANY PETITION IB (IBC)/37(PB)2018	DINESH CHAND JAIN & ORS VS FANTASTIC BUILDCON PVT LTD	Sec 60(5)	25/04/2024	wrong filling.
397	16/04/2024	Interlocutory Application (I.B.C)	710102033042024		U P BONE MILLS PRIVATE LIMITED VS FANTASTIC BUILDCON PVT LTD	Application under any other provisions- IBC	28/04/2024	main case missing. section wrong. memo of parties mismatch according your online portal. counsel sign missing index and memo of parties or prayer. need every page sign and true copy in annexure.
398	16/04/2024	Interlocutory Application (I.B.C)	710102033172024	COMPANY PETITION IB (IBC)/127(PB)2023	AMIT GOEL RESOLUTION PROFESSIONAL VS FIDERE FACILITIES MANAGEMENT PVT. LTD	Application under any other provisions- IBC	28/04/2024	case type wrong. section wrong. OCR missing.
399	16/04/2024	Interlocutory Application (I.B.C)	710102033192024	COMPANY PETITION IB (IBC)/706(ND)2021	UGRO CAPITAL LIMITED VS A.ES ENGINEERS PRIVATE LIMITED	Sec 60(5)	29/04/2024	section not mention in index. vakalatnama compulsory. mention bookmarking with page numbering.
400	16/04/2024	Interlocutory Application (I.B.C)	710102033162024	COMPANY PETITION IB (IBC)/26(ND)2023	VARUN GOEL VS A.ES ENGINEERS PRIVATE LIMITED	Rule 11 of NCLT, 2016	30/04/2024	wrong filling.
401	17/04/2024	Interlocutory Application (I.B.C)	710102033442024	COMPANY PETITION IB (IBC)/1221(ND)2018	MS. ANJU AGARWAL VS A.ES ENGINEERS PRIVATE LIMITED	Application under any other provisions- IBC	29/04/2024	date missing in vakalatnama.
402	16/04/2024	Interlocutory Application (I.B.C)	710102033142024	COMPANY PETITION IB (IBC)/1248(PB)2018	CHANDRA PRAKASH VS A.ES ENGINEERS PRIVATE LIMITED	Rule 11 of NCLT, 2016	30/04/2024	memo of parties missing. need every page sign. section not mention in index. OCR missing.
403	17/04/2024	Interlocutory Application (I.B.C)	710102033642024	COMPANY PETITION IB (IBC)/441(ND)2023	CELESTIAL AVIATION SERVICES LIMITED VS SPICEJET LIMITED	Application under any other provisions- IBC	30/04/2024	due payment section 8. vakalatnama compulsory.
404	17/04/2024	Interlocutory Application (I.B.C)	710102033282024	COMPANY PETITION IB (IBC)/889(ND)2019	RABINDRA KUMAR MINTRI VS SPICEJET LIMITED	Application under any other provisions- IBC	30/04/2024	file incomplete. bookmarking compulsory with page numbering. OCR missing.
405	17/04/2024	Interlocutory Application (I.B.C)	710102033412024	COMPANY PETITION IB (IBC)/731(PB)2018	ASHWINI MEHRA VS SPICEJET LIMITED	Rule 11 of NCLT, 2016	30/04/2024	need every page true copy in annexure. bookmarking compulsory with page numbering.
406	17/04/2024	Interlocutory Application (I.B.C)	710102033582024	COMPANY PETITION IB (IBC)/366(ND)2021	ANIL KUMAR MITTAL VS MANISH PANGORIYA	Sec 60(5)	30/04/2024	need every page sign and true copy in annexure.
407	17/04/2024	Interlocutory Application (I.B.C)	710102033492024	COMPANY PETITION IB (IBC)/204(ND)2021	ABHISHEK SRIVASTAV VS HITESH GOEL	Sec 60(5)	30/04/2024	date missing in vakalatnama.

408	18/04/2024	Interlocutory Application (I.B.C)	710102034022024	COMPANY PETITION IB (IBC)/1221(ND)2018	MS. ANJU AGARWAL VS HITESH GOEL	Sec 12(2)	29/04/2024	date missing in vakalatnama.
409	10/4/2024	Interlocutory Application (I.B.C)	710102030062024	COMPANY PETITION IB (IBC)/555(PB)2021	AMARPAL (SECOND QUARTERLY PROGRESS REPORT M/S SEQUEL BUILDCON PVT. LTD) VS HITESH GOEL	Application under any other provisions- IBC	19/04/2024	need every page sign and true copy in annexure.
410	18/04/2024	Interlocutory Application (I.B.C)	710102033992024	COMPANY PETITION IB (IBC)/1619(ND)2019	TRANSRAIL LIGHTING LIMITED VS ZAPDOR ENGINEERING PRIVATE LIMITED	Rule 11 of NCLT, 2016	22/04/2024	memo of parties missing.
411	18/04/2024	Interlocutory Application (I.B.C)	710102034172024	COMPANY PETITION IB (IBC)/11(ND)2024	PARUL GOYAL RESOLUTION PROFESSIONAL OF SAHIL CHUGH VS MR SAHIL CHUGH	Application under any other provisions- IBC	25/04/2024	IAS title name mismatch in online portal
412	11/4/2024	Interlocutory Application (I.B.C)	710102030562024	COMPANY PETITION IB (IBC)/1265(ND)2019	HEMANT SHARMA VS MR SAHIL CHUGH	Application under any other provisions- IBC	19/04/2024	OCR missing.
413	10/4/2024	Interlocutory Application (I.B.C)	710102029822024	COMPANY PETITION IB (IBC)/636(ND)2022	STATE BANK OF INDIA VS ARUN KUMAR RATHI	Sec 60(5)	29/04/2024	section wrong.
414	18/04/2024	Restoration Application (IBC)	710102033982024	COMPANY PETITION IB (IBC)/735(ND)2023	ASSOCIATED ROAD CARRIERS LTD VS HIL (INDIA) LIMITED	Rule 11 of NCLT, 2016	23/04/2024	vakalatnama compulsory.
415	18/04/2024	Company Application(Companies Act)	710102034032024	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/19(ND)2024	ALLIANCE CONNECT AD PRIVATE LIMITED VS HIL (INDIA) LIMITED	Rule 11 of NCLT	28/04/2024	vakalatnama compulsory.
416	21/04/2024	Company Application(Companies Act)	710102034772024	COMPANY PETITION (COMPANIES ACT)/173(ND)2020	RAKESH ARORA VS NIKHIL JAIN	Rule 11 of NCLT	24/04/2024	vakalatnama compulsory.
417	13/04/2024	Interlocutory Application (I.B.C)	710102031322024	COMPANY PETITION IB (IBC)/87(ND)2020	HEMI GUPTA LIQUIDATOR M/S IRIISNET COMMUNICATIONS PRIVATE LIMITED (UNDER LIQUIDATION) VS NIKHIL JAIN	Application under any other provisions- IBC	22/04/2024	OCR missing.
418	20/04/2024	Interlocutory Application (I.B.C)	710102034662024	COMPANY PETITION IB (IBC)/375(PB)2018	M/S BIPIN INDUSTRIES PVT LTD VS M/S ABW INFRASTRUCTURE LTD	Sec 60(5)	25/04/2024	memo of parties mismatch according your online portal.
419	22/04/2024	Company Appeal (IBC)	710102035052024	COMPANY PETITION IB (IBC)/144(PB)2017	ASSISTANT COMMISSIONER OF CUSTOMS (LEGAL) VS ANIL KOHLI	Sec 42,Any other provision - Govt body	29/04/2024	need to separately both file Pg-153,154 not clear date missed in vakalatnama
420	22/04/2024	Interlocutory Application (I.B.C)	710102035012024	COMPANY PETITION IB (IBC)/737(PB)2018	IDBI BANK VS ANIL KOHLI	Section 27	30/04/2024	fill all details in online portal. memo of parties missing. 25Rs welfare fee missing in vakalatnama. mention bookmarking with page numbering.

421	13/04/2024	Interlocutory Application (I.B.C)	710102031072024	COMPANY PETITION IB (IBC)/2410(ND)2019	PRABHAT JAIN LIQUIDATOR NATURE INDIA COMMUNIQUE LIMITED VS ANIL KOHLI	Application under any other provisions- IBC	24/04/2024	need every page sign and true copy in pdf.
422	24/04/2024	Interlocutory Application (I.B.C)	710102035482024	COMPANY PETITION IB (IBC)/83(ND)2024	KRANTI INFRA POWER PRIVATE LIMITED VS JV HOLDING PRIVATE LIMITED	Rule 11 of NCLT, 2016	28/04/2024	fill all details in online portal. memo of parties missing. vakalatnama compulsory. OCR missing.
423	24/04/2024	Interlocutory Application (I.B.C)	710102035502024	COMPANY PETITION IB (IBC)/290(ND)2023	UM AUTOCOMP PRIVATE LIMITED VS SHIVEN METALS	Sec 60(5)	28/04/2024	section wrong. vakalatnama compulsory. mention bookmarking with page numbering.
424	24/04/2024	Interlocutory Application (I.B.C)	710102035452024	COMPANY PETITION IB (IBC)/783(ND)2022	MR SUNIL KUMAR AGARWAL RESOLUTION PROFESSIONAL M/S ANSAL CROWN INFRABUILD PRIVATE LIMITED VS M/S NANU RAM GOYAL & CO. SECESSFUL RESOLUTION (SRA)	Sec 60(5)	28/04/2024	as per adv
425	15/04/2024	Interlocutory Application (I.B.C)	710102032462024	COMPANY PETITION IB (IBC)/923(ND)2020	GAGAN GULATI VS M/S NANU RAM GOYAL & CO. SECESSFUL RESOLUTION (SRA)	Application under any other provisions- IBC	24/04/2024	fill all details in online portal.
426	15/04/2024	Interlocutory Application (I.B.C)	710102032482024	COMPANY PETITION IB (IBC)/438(PB)2018	ANIL KUAMR LIQUIDATOR VS M/S PIXION MEDIA PVT. LTD.	Regulation 44(2), Liquidation process Regulation, 2016	24/04/2024	section wrong.
427	15/04/2024	Interlocutory Application (I.B.C)	710102032472024	COMPANY PETITION IB (IBC)/2963(ND)2019	SUNITA UMESH VS M/S PIXION MEDIA PVT. LTD.	Sec 60(5)	24/04/2024	affidavit missing. 25Rs welfare fee and 3Rs court fee missing in vakalatnama.
428	15/04/2024	Interlocutory Application (I.B.C)	710102032252024	COMPANY PETITION IB (IBC)/1311(ND)2018	AKARSH KASHYAP VS M/S PIXION MEDIA PVT. LTD.	Application under any other provisions- IBC	24/04/2024	bookmarking compulsory with page numbering. OCR missing.
429	15/04/2024	Interlocutory Application (I.B.C)	710102032342024	COMPANY PETITION IB (IBC)/475(ND)2023	MR. GANESH PATEL PROPRIETOR OF M/S GP METAL INDUSTRIES VS MITTAL PIGMENTS PRIVATE LIMITED	Sec 60(5)	24/04/2024	advocate sign missing in vakalatnama. 25Rs welfare fee missing in vakalatnama.
430	15/04/2024	Interlocutory Application (I.B.C)	710102032502024	COMPANY PETITION IB (IBC)/419(PB)2018	ANIL KUAMR LIQUIDATOR VS M/S PEARL VISION PVT. LTD.	Regulation 44(2), Liquidation process Regulation, 2016	24/04/2024	section wrong.

431	1/4/2024	Interlocutory Application (I.B.C)	710102027552024	COMPANY PETITION IB (IBC)/375(PB)2018	RISHI SRIVASTAVA & ANR. VS SHRI. SATYA PRAKASH GUPTA RP OF M/S ABW INFRASTRUCTURE LTD	Rule 11 of NCLT, 2016	24/04/2024	section wrong online as per pdf
432	4/4/2024	Interlocutory Application (I.B.C)	710102028332024	COMPANY PETITION IB (IBC)/275(ND)2019	DEBASHIS NANDA VS SHRI. SATYA PRAKASH GUPTA RP OF M/S ABW INFRASTRUCTURE LTD	Application under any other provisions- IBC	24/04/2024	OCR missing.
433	6/4/2024	Interlocutory Application (I.B.C)	710102029062024	COMPANY PETITION IB (IBC)/597(PB)2017	SANJAY GUPTA LIQUIDATOR SONEAR INDUSTRIES LIMITED VS SHRI. SATYA PRAKASH GUPTA RP OF M/S ABW INFRASTRUCTURE LTD	Application under any other provisions- IBC	24/04/2024	section wrong as per pdf
434	15/04/2024	Interlocutory Application (I.B.C)	710102032362024	COMPANY PETITION IB (IBC)/299(ND)2019	DEEPIKA B PRASAD LIQUIDATOR OF PARIVARTAN VS SHRI. SATYA PRAKASH GUPTA RP OF M/S ABW INFRASTRUCTURE LTD	Application under any other provisions- IBC	24/04/2024	pagination missing. counsel details missing in memo of parties. need every page sign and true copy in pdf. fill all details in online portal.
435	15/04/2024	Interlocutory Application (I.B.C)	710102032532024	COMPANY PETITION IB (IBC)/132(PB)2017	MR SANJAY GUPTA- LIQUIDATOR OF SAMTEL COLOR LIMITED VS SHRI. SATYA PRAKASH GUPTA RP OF M/S ABW INFRASTRUCTURE LTD	Application under any other provisions- IBC	24/04/2024	fill all details in online portal. section wrong. pagination missing. counsel sign missing in index. memo of parties and prayer.. affidavit missing. need every page sign and true copy in pdf. bookmarking compulsory with page numbering. OCR missing.
436	15/04/2024	Miscellaneous Application (IBC)	710102032002024	COMPANY PETITION IB (IBC)/268(ND)2021	PRABHJIT SINGH SONI VS SHRI. SATYA PRAKASH GUPTA RP OF M/S ABW INFRASTRUCTURE LTD	Application under any other provisions- IBC	24/04/2024	pagination missing. bookmarking compulsory with page numbering. OCR missing. case type wrong
437	17/04/2024	Interlocutory Application (I.B.C)	710102033702024	COMPANY PETITION IB (IBC)/02(PB)2017	VIKRAM BAJAJ RESOLUTION PROFESSIONAL VS SHRI. SATYA PRAKASH GUPTA RP OF M/S ABW INFRASTRUCTURE LTD	Application under any other provisions- IBC	24/04/2024	main case wrong.
438	15/04/2024	Interlocutory Application (I.B.C)	710102032512024	COMPANY PETITION IB (IBC)/29(ND)2018	SAJEVE BHUSHAN DEORA VS SHRI. SATYA PRAKASH GUPTA RP OF M/S ABW INFRASTRUCTURE LTD	Application under any other provisions- IBC	24/04/2024	page no. 43 mention translate copy in pdf.

439	24/04/2024	Interlocutory Application (I.B.C)	710102035582024	COMPANY PETITION IB (IBC)/575(ND)2023	ROBBINS TUNNELING AND TRENCHLESSTECHNOLOGY (INDIA) PRIVATE LIMITED VS ALL INDIA PAINTS THROUGH ITS PROPRIETOR MR DEVENDER KUMAR CHOPRA	Sec 60(5)	25/04/2024	memo of parties missing. vakalatnama compulsory.
440	22/03/2024	Interlocutory Application (I.B.C)	710102025492024	COMPANY PETITION IB (IBC)/453(ND)2022	BIMAL KUMAR SHARMA VS ZAMBEZI BUILDERS PVT LTD	Rule 11 of NCLT, 2016, Rule 154 (1)	24/04/2024	section wrong case type wrong contact to registry
441	25/04/2024	Interlocutory Application (I.B.C)	710102036092024	COMPANY PETITION IB (IBC)/268(PB)2023	ONEOTT ENTERTAINMENT LIMITED VS WORLD PHONE INTERNET SERVICES PRIVATE LIMITED	Rule 11 of NCLT, 2016	29/04/2024	memo of parties missing. bookmarking compulsory with page numbering. vakalatnama compulsory. OCR missing.
442	25/04/2024	Interlocutory Application (I.B.C)	710102035812024	COMPANY PETITION IB (IBC)/44(ND)2024	SIMBA LOGISTICS PRIVATE LIMITED VS BUSYBEES LOGISTICS SOLUTIONS PRIVATE LIMITED	Rule 11 of NCLT, 2016	29/04/2024	vakalatnama compulsory.
443	26/04/2024	Interlocutory Application (I.B.C)	710102036232024	COMPANY PETITION IB (IBC)/1397(PB)2019	M/S INDIRAPURAM HABITAT CENTRE PVT LTD THROUGH ITS RESOLUTION PROFESSIONAL MR. NARENDER KUMAR SHARMA VS M/S SNS RESTAURANTS PVT LTD	Application under any other provisions- IBC, Application under any other provisions- IBC	29/04/2024	due payment section 49. page no. 53,93 are not clear. page no. 59,74,76,78,97 to 102,104,105,130,132,134,136,155 Hindi page mention English type copy in pdf.
444	26/04/2024	Interlocutory Application (I.B.C)	710102036502024	COMPANY PETITION IB (IBC)/22(PB)2018	KIRAN JOT SINGH VS VALUE INFRA BUYERS ASSOCIATION	Sec 60(5)	29/04/2024	fill all details in online portal. index missing. memo of parties missing. vakalatnama compulsory. bookmarking compulsory with page numbering. OCR missing. need every page sign and true copy in annexure. proof of service missing.
445	26/04/2024	Interlocutory Application (I.B.C)	710102036252024	COMPANY PETITION IB (IBC)/1397(PB)2019	M/S INDIRAPURAM HABITAT CENTRE PVT LTD THROUGH ITS RESOLUTION PROFESSIONAL MR. NARENDER KUMAR SHARMA VS B. G. SUPERIOR SERVICES LLP & ORS	Application under any other provisions- IBC	29/04/2024	due payment section 49. Hindi pages mention English type copy in pdf. page no. 94 are not clear.

446	17/04/2024	Interlocutory Application (I.B.C)	710102033712024	COMPANY PETITION IB (IBC)/26(ND)2024	VIMAL KUMAR VS B. G. SUPERIOR SERVICES LLP & ORS	Application under any other provisions- IBC	30/04/2024	59 to 62 not clear page
447	17/04/2024	Interlocutory Application (I.B.C)	710102033322024	COMPANY PETITION IB (IBC)/182(PB)2023	RP SUNIL KUMAR AGRAWAL VS B. G. SUPERIOR SERVICES LLP & ORS	Application under any other provisions- IBC	30/04/2024	bookmarking compulsory with page numbering. OCR missing.
448	11/4/2024	0710102077892022(No.of Docs 1)	0710102077892022/8	COMPANY PETITION (COMPANIES ACT)/179(ND)2022	ANJU SAHNI VS. OROCAT EXPORTS PRIVATE LIMITED	Sec. 58(3)	15-04-2024	Vakalatnama not showing on Dms upload again
449	11/4/2024	0710102077892022(No.of Docs 1)	0710102077892022/8	COMPANY PETITION (COMPANIES ACT)/179(ND)2022	ANJU SAHNI VS. OROCAT EXPORTS PRIVATE LIMITED	Sec. 58(3)	15-04-2024	Vakalatnama not showing on Dms upload again
450	11/4/2024	0710102077892022(No.of Docs 1)	0710102077892022/8	COMPANY PETITION (COMPANIES ACT)/179(ND)2022	ANJU SAHNI VS. OROCAT EXPORTS PRIVATE LIMITED	Sec. 58(3)	15-04-2024	Vakalatnama not showing on Dms upload again
451	9/12/2022	0710102101682022(No.of Docs 0)	0710102101682022/5	INTERLOCUTORY APPLICATION (I.B.C)/6303(PB)2022	MR. RAJNEESH TYAGI	Sec 60(5)	15-04-2024	need every page sign in PDF
452	2/4/2024	0710102100842023(No.of Docs 3)	0710102100842023/1	TRANSFER PETITION(COMPANIES ACT)/38(PB)2023	AIDEM VENTURES PVT LTD VS. B A G NEWSLINE NETWORK PVT LTD	Sec 433(e)/433(f) of CA 1956	15-04-2024	need OCR IN FULL PDF IN ALL ANNEXURE
453	9/12/2022	0710102101682022(No.of Docs 0)	0710102101682022/5	INTERLOCUTORY APPLICATION (I.B.C)/6303(PB)2022	MR. RAJNEESH TYAGI	Sec 60(5)	15-04-2024	need every page sign in PDF
454	3/4/2024	0710102026092021(No.of Docs 2)	0710102026092021/7	COMPANY PETITION IB (IBC)/446(PB)2021	STATE BANK OF INDIA VS. SHANTANU JAGDISH PRASAD	Section 95(1)	15-04-2024	need Annexures A2 NOT signed page 57 to 82
455	22-11-2022	0710102096512022(No.of Docs 0)	0710102096512022/26	COMPANY PETITION (COMPANIES ACT)/212(ND)2022	ANKIT SINGH VS. RUPIFI TECHNOLOGY SOLUTIONS PRIVATELIMITED	Sec. 241(1),Sec. 242(4)	15-04-2024	NEED NCLT ORDER AND BOOK MARKING MANDATORY AS PER INDEX WITH PAGINATION
456	22-11-2022	0710102096512022(No.of Docs 0)	0710102096512022/26	COMPANY PETITION (COMPANIES ACT)/212(ND)2022	ANKIT SINGH VS. RUPIFI TECHNOLOGY SOLUTIONS PRIVATELIMITED	Sec. 241(1),Sec. 242(4)	15-04-2024	NEED NCLT ORDER AND BOOK MARKING MANDATORY AS PER INDEX WITH PAGINATION
457	22-11-2022	0710102096512022(No.of Docs 0)	0710102096512022/26	COMPANY PETITION (COMPANIES ACT)/212(ND)2022	ANKIT SINGH VS. RUPIFI TECHNOLOGY SOLUTIONS PRIVATELIMITED	Sec. 241(1),Sec. 242(4)	15-04-2024	NEED NCLT ORDER AND BOOK MARKING MANDATORY AS PER INDEX WITH PAGINATION
458	22-11-2022	0710102096512022(No.of Docs 0)	0710102096512022/26	COMPANY PETITION (COMPANIES ACT)/212(ND)2022	ANKIT SINGH VS. RUPIFI TECHNOLOGY SOLUTIONS PRIVATELIMITED	Sec. 241(1),Sec. 242(4)	15-04-2024	NEED NCLT ORDER AND BOOK MARKING MANDATORY AS PER INDEX WITH PAGINATION
459	30-01-2021	0710102008422021(No.of Docs 0)	0710102008422021/16	COMPANY PETITION IB (IBC)/113(ND)2021	VISTRA ITCL LIMITED VS. ANSAL URBAN CONDOMINIUMS PRIVATE LIMITED	IBC under Sec 7	15-04-2024	book marking mandatory as per index with pagination.

460	3/4/2024	0710102026092021(No.of Docs 2)	0710102026092021/7	COMPANY PETITION IB (IBC)/446(PB)2021	STATE BANK OF INDIA VS. SHANTANU JAGDISH PRASAD	Section 95(1)	15-04-2024	need Annexures A2 NOT signed page 57 to 82
461	3/4/2024	0710102026092021(No.of Docs 2)	0710102026092021/7	COMPANY PETITION IB (IBC)/446(PB)2021	STATE BANK OF INDIA VS. SHANTANU JAGDISH PRASAD	Section 95(1)	15-04-2024	need Annexures A2 NOT signed page 57 to 82
462	3/4/2024	0710102026092021(No.of Docs 2)	0710102026092021/7	COMPANY PETITION IB (IBC)/446(PB)2021	STATE BANK OF INDIA VS. SHANTANU JAGDISH PRASAD	Section 95(1)	15-04-2024	need Annexures A2 NOT signed page 57 to 82
463	3/4/2024	0710102018212023(No.of Docs 2)	0710102018212023/2	INTERLOCUTORY APPLICATION (I.B.C)/1314(ND)2023	NEERAJ BHATIA VSSALUJA CONSTRUCTION COMPANY LIMITED	Application under any other provisions- IBC	15-04-2024	need OCR OF PDF Every pages and book marking mandatory as per index with pagination
464	3/4/2024	0710102018192023(No.of Docs 2)	0710102018192023/2	INTERLOCUTORY APPLICATION (I.B.C)/1289(ND)2023	NEERAJ BHATIA VSSALUJA CONSTRUCTION COMPANY LIMITED	Application under any other provisions- IBC	15-04-2024	need OCR OF PDF every pages and book marking mandatory as per index with pagination
465	3/4/2024	0710102018172023(No.of Docs 2)	0710102018172023/2	INTERLOCUTORY APPLICATION (I.B.C)/1290(ND)2023	NEERAJ BHATIA VSSALUJA CONSTRUCTION COMPANY LIMITED	Application under any other provisions- IBC	15-04-2024	Need OCR of PDF AND book marking mandatory as per index with pagination
466	9/12/2022	0710102101682022(No.of Docs 0)	0710102101682022/5	INTERLOCUTORY APPLICATION (I.B.C)/6303(PB)2022	MR. RAJNEESH TYAGI	Sec 60(5)	15-04-2024	need every page sign in PDF
467	3/4/2024	0710102014502024(No.of Docs 1)	0710102014502024/1	INTERLOCUTORY APPLICATION (I.B.C)/1046(ND)2024	BIJAY PRATAP SINGH VSVIRENDRA KUMAR KAUSHIK	Application under any other provisions- IBC	15-04-2024	pagination missing in bookmarking
468	3/4/2024	0710102014502024(No.of Docs 1)	0710102014502024/1	INTERLOCUTORY APPLICATION (I.B.C)/1046(ND)2024	BIJAY PRATAP SINGH VSVIRENDRA KUMAR KAUSHIK	Application under any other provisions- IBC	15-04-2024	pagination missing in bookmarking
469	3/4/2024	0710102014502024(No.of Docs 1)	0710102014502024/1	INTERLOCUTORY APPLICATION (I.B.C)/1046(ND)2024	BIJAY PRATAP SINGH VSVIRENDRA KUMAR KAUSHIK	Application under any other provisions- IBC	15-04-2024	pagination missing in bookmarking
470	3/4/2024	0710102014502024(No.of Docs 1)	0710102014502024/1	INTERLOCUTORY APPLICATION (I.B.C)/1046(ND)2024	BIJAY PRATAP SINGH VSVIRENDRA KUMAR KAUSHIK	Application under any other provisions- IBC	15-04-2024	pagination missing in bookmarking
471	11/4/2024	0710102062402021(No.of Docs 5)	0710102062402021/23	COMPANY PETITION IB (IBC)/491(ND)2021	AXIS TRUSTEE SERVICES LIMITED VS. BLUEBIRD SOFTWARE PRIVATE LIMITED	IBC under Sec 7	15-04-2024	pdf is not show
472	2/4/2024	0710102099392023(No.of Docs 1)	0710102099392023/1	INTERLOCUTORY APPLICATION (I.B.C)/6411(ND)2023	SEEMA MALHOTRA	Sec 60(5)	15-04-2024	pagination missing in book marking and annexures need sign with true copy
473	18-03-2024	0710102043552022(No.of Docs 2)	0710102043552022/12	COMPANY PETITION IB (IBC)/483(ND)2022	STATE BANK OF INDIA VS. NEELIMA WIG	Section 95(1)	15-04-2024	notary mismatched and complete file OCR IN FILE

474	18-03-2024	0710102043552022(No.of Docs 2)	0710102043552022/12	COMPANY PETITION IB (IBC)/483(ND)2022	STATE BANK OF INDIA VS. NEELIMA WIG	Section 95(1)	15-04-2024	notary mismatched and complete file OCR IN FILE
475	18-03-2024	0710102043552022(No.of Docs 2)	0710102043552022/12	COMPANY PETITION IB (IBC)/483(ND)2022	STATE BANK OF INDIA VS. NEELIMA WIG	Section 95(1)	15-04-2024	notary mismatched and complete file OCR IN FILE
476	18-03-2024	0710102043552022(No.of Docs 2)	0710102043552022/12	COMPANY PETITION IB (IBC)/483(ND)2022	STATE BANK OF INDIA VS. NEELIMA WIG	Section 95(1)	15-04-2024	notary mismatched and complete file OCR IN FILE
477	18-03-2024	0710102043512022(No.of Docs 2)	0710102043512022/4	COMPANY PETITION IB (IBC)/486(ND)2022	STATE BANK OF INDIA VS. SUNIL MOHAN WIG	Section 95(1)	15-04-2024	notary mismatched and complete OCR IN File
478	18-03-2024	0710102043512022(No.of Docs 2)	0710102043512022/4	COMPANY PETITION IB (IBC)/486(ND)2022	STATE BANK OF INDIA VS. SUNIL MOHAN WIG	Section 95(1)	15-04-2024	notary mismatched and complete OCR IN File
479	18-03-2024	0710102043512022(No.of Docs 2)	0710102043512022/4	COMPANY PETITION IB (IBC)/486(ND)2022	STATE BANK OF INDIA VS. SUNIL MOHAN WIG	Section 95(1)	15-04-2024	notary mismatched and complete OCR IN File
480	18-03-2024	0710102043512022(No.of Docs 2)	0710102043512022/4	COMPANY PETITION IB (IBC)/486(ND)2022	STATE BANK OF INDIA VS. SUNIL MOHAN WIG	Section 95(1)	15-04-2024	notary mismatched and complete OCR IN File
481	4/11/2023	0710102096132023(No.of Docs 0)	0710102096132023/5	INTERLOCUTORY APPLICATION (I.B.C)/6058(ND)2023	SHRAVAN KUMAR VISHNOI VS. SWARAJ KARANTI INFRATECH PRIVATE LIMITED	Sec 60(5)	15-04-2024	complete OCR IN FILE
482	11/4/2024	0710102062402021(No.of Docs 3)	0710102062402021/22	COMPANY PETITION IB (IBC)/491(ND)2021	AXIS TRUSTEE SERVICES LIMITED VS. BLUEBIRD SOFTWARE PRIVATE LIMITED	IBC under Sec 7	15-04-2024	OCR Compulsory in all pages need every pages sign
483	3/4/2024	0710102048862023(No.of Docs 2)	0710102048862023/2	INTERLOCUTORY APPLICATION (I.B.C)/3037(ND)2023	MR. HARISH KUMAR GUPTA VS. DIRECTORATE GENERAL OF GST INTELLIGENCE	Sec 60(5)	15-04-2024	page 63 need english translate copy
484	3/4/2024	0710102048862023(No.of Docs 2)	0710102048862023/2	INTERLOCUTORY APPLICATION (I.B.C)/3037(ND)2023	MR. HARISH KUMAR GUPTA VS. DIRECTORATE GENERAL OF GST INTELLIGENCE	Sec 60(5)	15-04-2024	page 63 need english translate copy
485	3/4/2024	0710102070052022(No.of Docs 2)	0710102070052022/4	COMPANY APPEAL(COMPANIES ACT)/212(ND)2022	THREE C INFRATECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (1)	15-04-2024	pagination missing in book marking as per index and OCR IN FULL PDF
486	3/4/2024	0710102048862023(No.of Docs 2)	0710102048862023/2	INTERLOCUTORY APPLICATION (I.B.C)/3037(ND)2023	MR. HARISH KUMAR GUPTA VS. DIRECTORATE GENERAL OF GST INTELLIGENCE	Sec 60(5)	15-04-2024	page 63 need english translate copy
487	3/4/2024	0710102048862023(No.of Docs 2)	0710102048862023/2	INTERLOCUTORY APPLICATION (I.B.C)/3037(ND)2023	MR. HARISH KUMAR GUPTA VS. DIRECTORATE GENERAL OF GST INTELLIGENCE	Sec 60(5)	15-04-2024	page 63 need english translate copy
488	3/4/2024	0710102048862023(No.of Docs 2)	0710102048862023/2	INTERLOCUTORY APPLICATION (I.B.C)/3037(ND)2023	MR. HARISH KUMAR GUPTA VS. DIRECTORATE GENERAL OF GST INTELLIGENCE	Sec 60(5)	15-04-2024	page 63 need english translate copy

489	3/4/2024	0710102048862023(No.of Docs 2)	0710102048862023/2	INTERLOCUTORY APPLICATION (I.B.C)/3037(ND)2023	MR. HARISH KUMAR GUPTA VS. DIRECTORATE GENERAL OF GST INTELLIGENCE	Sec 60(5)	15-04-2024	page 63 need english translate copy
490	3/4/2024	0710102048862023(No.of Docs 2)	0710102048862023/2	INTERLOCUTORY APPLICATION (I.B.C)/3037(ND)2023	MR. HARISH KUMAR GUPTA VS. DIRECTORATE GENERAL OF GST INTELLIGENCE	Sec 60(5)	15-04-2024	page 63 need english translate copy
491	3/4/2024	0710102048862023(No.of Docs 2)	0710102048862023/2	INTERLOCUTORY APPLICATION (I.B.C)/3037(ND)2023	MR. HARISH KUMAR GUPTA VS. DIRECTORATE GENERAL OF GST INTELLIGENCE	Sec 60(5)	15-04-2024	page 63 need english translate copy
492	3/4/2024	0710102048862023(No.of Docs 2)	0710102048862023/2	INTERLOCUTORY APPLICATION (I.B.C)/3037(ND)2023	MR. HARISH KUMAR GUPTA VS. DIRECTORATE GENERAL OF GST INTELLIGENCE	Sec 60(5)	15-04-2024	page 63 need english translate copy
493	16-03-2024	0710102046982023(No.of Docs 2)	0710102046982023/2	INTERLOCUTORY APPLICATION (I.B.C)/3623(ND)2023	M/S. GILL & ASSOCIATE ENGINEERING CONSULTANTS PVT. LTD. VSALCHEMIST LIMITED	Sec 60(5)	15-04-2024	Need Complete OCR in full PDF
494	16-03-2024	0710102046982023(No.of Docs 2)	0710102046982023/2	INTERLOCUTORY APPLICATION (I.B.C)/3623(ND)2023	M/S. GILL & ASSOCIATE ENGINEERING CONSULTANTS PVT. LTD. VSALCHEMIST LIMITED	Sec 60(5)	15-04-2024	Need Complete OCR in full PDF
495	26-09-2020	0710102092662020(No.of Docs 0)	0710102092662020/3	INTERLOCUTORY APPLICATION (I.B.C)/502(ND)2021	SANDEEP GOEL VSM/S. ARINITS SALES PVT. LTD.	Sec 66(1)	15-04-2024	page 10 to 16 need sign with true copy
496	26-09-2020	0710102092662020(No.of Docs 0)	0710102092662020/3	INTERLOCUTORY APPLICATION (I.B.C)/502(ND)2021	SANDEEP GOEL VSM/S. ARINITS SALES PVT. LTD.	Sec 66(1)	15-04-2024	page 10 to 16 need sign with true copy
497	26-09-2020	0710102092662020(No.of Docs 0)	0710102092662020/3	INTERLOCUTORY APPLICATION (I.B.C)/502(ND)2021	SANDEEP GOEL VSM/S. ARINITS SALES PVT. LTD.	Sec 66(1)	15-04-2024	page 10 to 16 need sign with true copy
498	26-09-2020	0710102092662020(No.of Docs 0)	0710102092662020/3	INTERLOCUTORY APPLICATION (I.B.C)/502(ND)2021	SANDEEP GOEL VSM/S. ARINITS SALES PVT. LTD.	Sec 66(1)	15-04-2024	page 10 to 16 need sign with true copy
499	16-03-2024	0710102046982023(No.of Docs 2)	0710102046982023/2	INTERLOCUTORY APPLICATION (I.B.C)/3623(ND)2023	M/S. GILL & ASSOCIATE ENGINEERING CONSULTANTS PVT. LTD. VSALCHEMIST LIMITED	Sec 60(5)	15-04-2024	Need Complete OCR in full PDF
500	16-03-2024	0710102046982023(No.of Docs 2)	0710102046982023/2	INTERLOCUTORY APPLICATION (I.B.C)/3623(ND)2023	M/S. GILL & ASSOCIATE ENGINEERING CONSULTANTS PVT. LTD. VSALCHEMIST LIMITED	Sec 60(5)	15-04-2024	Need Complete OCR in full PDF
501	9/12/2022	0710102101682022(No.of Docs 0)	0710102101682022/5	INTERLOCUTORY APPLICATION (I.B.C)/6303(PB)2022	MR. RAJNEESH TYAGI	Sec 60(5)	15-04-2024	need every page sign in PDF

502	3/10/2023	0710102084892023(No.of Docs 0)	0710102084892023/2	COMPANY PETITION IB (IBC)/689(ND)2023	FASHION SUITINGS PRIVATE LIMITED VS. SHRIYA OVERSEAS PRIVATE LIMITED	IBC under Sec 7	15-04-2024	need every page sign
503	11/4/2024	0710102077892022(No.of Docs 1)	0710102077892022/8	COMPANY PETITION (COMPANIES ACT)/179(ND)2022	ANJU SAHNI VS. OROCAT EXPORTS PRIVATE LIMITED	Sec. 58(3)	15-04-2024	Vakalatnama not showing on Dms upload again
504	11/4/2024	0710102077892022(No.of Docs 1)	0710102077892022/8	COMPANY PETITION (COMPANIES ACT)/179(ND)2022	ANJU SAHNI VS. OROCAT EXPORTS PRIVATE LIMITED	Sec. 58(3)	15-04-2024	Vakalatnama not showing on Dms upload again
505	11/4/2024	0710102077892022(No.of Docs 1)	0710102077892022/8	COMPANY PETITION (COMPANIES ACT)/179(ND)2022	ANJU SAHNI VS. OROCAT EXPORTS PRIVATE LIMITED	Sec. 58(3)	15-04-2024	Vakalatnama not showing on Dms upload again
506	11/4/2024	0710102077892022(No.of Docs 1)	0710102077892022/8	COMPANY PETITION (COMPANIES ACT)/179(ND)2022	ANJU SAHNI VS. OROCAT EXPORTS PRIVATE LIMITED	Sec. 58(3)	15-04-2024	Vakalatnama not showing on Dms upload again
507	11/4/2024	0710102077892022(No.of Docs 1)	0710102077892022/8	COMPANY PETITION (COMPANIES ACT)/179(ND)2022	ANJU SAHNI VS. OROCAT EXPORTS PRIVATE LIMITED	Sec. 58(3)	15-04-2024	Vakalatnama not showing on Dms upload again
508	11/4/2024	0710102077892022(No.of Docs 1)	0710102077892022/8	COMPANY PETITION (COMPANIES ACT)/179(ND)2022	ANJU SAHNI VS. OROCAT EXPORTS PRIVATE LIMITED	Sec. 58(3)	15-04-2024	Vakalatnama not showing on Dms upload again
509	1/4/2024	0710102020502023(No.of Docs 3)	0710102020502023/3	COMPANY PETITION (COMPANIES ACT)/82(ND)2023	FLEXI WORLD LOGISTICS PRIVATE LIMITED VS. RADIANT X-WAYS LOGISTIC PRIVATE LIMITED	Sec. 58(3)	13-04-2024	put on ticket blank side in vakalatnama
510	10/4/2024	0710102074032022(No.of Docs 6)	0710102074032022/2	INTERLOCUTORY APPLICATION (I.B.C)/4758(ND)2022	ROHIT SEHGAL VSRISHI PAL RUHIL & ANR.	Application under any other provisions- IBC	13-04-2024	not uploaded volume 1 in file
511	10/7/2023	0710102058802023(No.of Docs 0)	0710102058802023/2	COMPANY PETITION IB (IBC)/407(ND)2023	UNIVERSAL POLYCHEM (INDIA) PRIVATELIMITED VS. FUTURETECH COMMUNICATION PRIVATE LIMITED	IBC Under Sec 9	13-04-2024	detail missing wrong vakalatnama.
512	10/7/2023	0710102058802023(No.of Docs 0)	0710102058802023/2	COMPANY PETITION IB (IBC)/407(ND)2023	UNIVERSAL POLYCHEM (INDIA) PRIVATELIMITED VS. FUTURETECH COMMUNICATION PRIVATE LIMITED	IBC Under Sec 9	13-04-2024	detail missing wrong vakalatnama.
513	1/4/2024	0710102014462024(No.of Docs 2)	0710102014462024/7	INTERLOCUTORY APPLICATION (I.B.C)/1261(ND)2024	MANOJ KULSHRESTHA VSORIENTAL TRIMEX LIMITED	Sec 66(1)	13-04-2024	Order missing OCR Compulsory
514	1/4/2024	0710102014462024(No.of Docs 2)	0710102014462024/7	INTERLOCUTORY APPLICATION (I.B.C)/1261(ND)2024	MANOJ KULSHRESTHA VSORIENTAL TRIMEX LIMITED	Sec 66(1)	13-04-2024	Order missing OCR Compulsory
515	1/4/2024	0710102014462024(No.of Docs 2)	0710102014462024/7	INTERLOCUTORY APPLICATION (I.B.C)/1261(ND)2024	MANOJ KULSHRESTHA VSORIENTAL TRIMEX LIMITED	Sec 66(1)	13-04-2024	Order missing OCR Compulsory
516	1/4/2024	0710102014462024(No.of Docs 2)	0710102014462024/7	INTERLOCUTORY APPLICATION (I.B.C)/1261(ND)2024	MANOJ KULSHRESTHA VSORIENTAL TRIMEX LIMITED	Sec 66(1)	13-04-2024	Order missing OCR Compulsory
517	10/4/2024	0710102074032022(No.of Docs 6)	0710102074032022/2	INTERLOCUTORY APPLICATION (I.B.C)/4758(ND)2022	ROHIT SEHGAL VSRISHI PAL RUHIL & ANR.	Application under any other provisions- IBC	13-04-2024	not uploaded volume 1 in file

518	10/4/2024	0710102074032022(No.of Docs 6)	0710102074032022/2	INTERLOCUTORY APPLICATION (I.B.C)/4758(ND)2022	ROHIT SEHGAL VSRISHI PAL RUHIL & ANR.	Application under any other provisions- IBC	13-04-2024	not uploaded volume 1 in file
519	12/3/2024	0710102006872024(No.of Docs 1)	0710102006872024/1	INTERLOCUTORY APPLICATION (I.B.C)/561(ND)2024	ASSETS CARE & RECONSTRUCTION ENTERPRISE LIMITED VS. SHRI SHIV NANDAN SHARMA & ORS.	Sec 60(5)	13-04-2024	need every pages sign and true copy missing in Annexure
520	10/4/2024	0710102074032022(No.of Docs 6)	0710102074032022/2	INTERLOCUTORY APPLICATION (I.B.C)/4758(ND)2022	ROHIT SEHGAL VSRISHI PAL RUHIL & ANR.	Application under any other provisions- IBC	13-04-2024	not uploaded volume 1 in file
521	10/4/2024	0710102074032022(No.of Docs 6)	0710102074032022/2	INTERLOCUTORY APPLICATION (I.B.C)/4758(ND)2022	ROHIT SEHGAL VSRISHI PAL RUHIL & ANR.	Application under any other provisions- IBC	13-04-2024	not uploaded volume 1 in file
522	12/2/2024	0710102014162024(No.of Docs 0)	0710102014162024/1	INTERLOCUTORY APPLICATION (I.B.C)/966(ND)2024	ANOOP PRAKASH AWASTHI	Application under any other provisions- IBC	13-04-2024	index missing in book marking and annexure every page need sign with true copy
523	8/4/2024	0710102013272024(No.of Docs 2)	0710102013272024/5	INTERLOCUTORY APPLICATION (I.B.C)/961(PB)2024	AMIT AGARWAL VSDR RAJENDER SINGH	Rule 11 of NCLT, 2016	13-04-2024	OCR Compulsory in all pages
524	7/4/2024	0710102013272024(No.of Docs 2)	0710102013272024/4	INTERLOCUTORY APPLICATION (I.B.C)/961(PB)2024	AMIT AGARWAL VSDR RAJENDER SINGH	Rule 11 of NCLT, 2016	13-04-2024	OCR Compulsory in all pages
525	19-03-2024	0710102016182024(No.of Docs 2)	0710102016182024/1	INTERLOCUTORY APPLICATION (I.B.C)/1157(ND)2024	KST COMMERCIAL MALL BUYERS ASSOCIATION VS. WHISPERING HEIGHTS WELFARE SOCIETY	Sec 60(5)	13-04-2024	notary missing
526	1/4/2024	0710102010102024(No.of Docs 2)	0710102010102024/1	COMPANY APPLICATION(COMPANIES ACT)/54(PB)2024	RAKESH JAIN VS. JAIN FLEXIPACK PRIVATE LIMITED	Sec. 242(4)	13-04-2024	pagination missing in bookmarking
527	27-01-2024	0710102009632024(No.of Docs 0)	0710102009632024/1	COMPANY PETITION IB (IBC)/139(ND)2024	PREM PRAKASH VS. SPG INFRAPROJECTS PRIVATE LIMITED	IBC Under Sec 9	13-04-2024	re-uploaded index page
528	2/4/2024	0710102009552024(No.of Docs 2)	0710102009552024/1	COMPANY PETITION IB (IBC)/56(ND)2024	EXIM CONTRACTS PRIVATE LIMITED VS. SIDHANT DHINGRA	Section 95(1)	13-04-2024	25 rs welfare and 5 rs court fee missed on vakalatanama
529	1/4/2024	0710102009392024(No.of Docs 2)	0710102009392024/1	INTERLOCUTORY APPLICATION (I.B.C)/720(ND)2024	INDIAN BANK VSSUBHASH KUMAR GUPTA	Application under any other provisions- IBC	13-04-2024	OCR compulsory all pages
530	1/4/2024	0710102009392024(No.of Docs 2)	0710102009392024/1	INTERLOCUTORY APPLICATION (I.B.C)/720(ND)2024	INDIAN BANK VSSUBHASH KUMAR GUPTA	Application under any other provisions- IBC	13-04-2024	OCR compulsory all pages
531	1/4/2024	0710102009392024(No.of Docs 2)	0710102009392024/1	INTERLOCUTORY APPLICATION (I.B.C)/720(ND)2024	INDIAN BANK VSSUBHASH KUMAR GUPTA	Application under any other provisions- IBC	13-04-2024	OCR compulsory all pages

532	1/4/2024	0710102009392024(No.of Docs 2)	0710102009392024/1	INTERLOCUTORY APPLICATION (I.B.C)/720(ND)2024	INDIAN BANK VSSUBHASH KUMAR GUPTA	Application under any other provisions- IBC	13-04-2024	OCR compulsory all pages
533	11/3/2024	0710102009002024(No.of Docs 2)	0710102009002024/1	COMPANY PETITION IB (IBC)/59(ND)2024	ADITYA BIRLA FINANCE LIMITED VS. MICA INDUSTRIES LIMITED	IBC under Sec 7	13-04-2024	need sign all pages and put on ticket blank side in vakalatnama
534	11/3/2024	0710102009002024(No.of Docs 2)	0710102009002024/1	COMPANY PETITION IB (IBC)/59(ND)2024	ADITYA BIRLA FINANCE LIMITED VS. MICA INDUSTRIES LIMITED	IBC under Sec 7	13-04-2024	need sign all pages and put on ticket blank side in vakalatnama
535	11/3/2024	0710102009002024(No.of Docs 2)	0710102009002024/1	COMPANY PETITION IB (IBC)/59(ND)2024	ADITYA BIRLA FINANCE LIMITED VS. MICA INDUSTRIES LIMITED	IBC under Sec 7	13-04-2024	need sign all pages and put on ticket blank side in vakalatnama
536	11/3/2024	0710102009002024(No.of Docs 2)	0710102009002024/1	COMPANY PETITION IB (IBC)/59(ND)2024	ADITYA BIRLA FINANCE LIMITED VS. MICA INDUSTRIES LIMITED	IBC under Sec 7	13-04-2024	need sign all pages and put on ticket blank side in vakalatnama
537	20-02-2024	0710102088442022(No.of Docs 2)	0710102088442022/2	COMPANY PETITION (COMPANIES ACT)/224(PB)2022	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE (SFIO) VS. NANAK CHAND TAYAL	Sec 241 (2)	13-04-2024	bookmarking mandatory OCR Compulsory in pdf need every pages sign and true copy in Annexure
538	14-11-2023	0710102098382023(No.of Docs 0)	0710102098382023/5	RESTORED COMPANY PETITION (IBC)/6(ND)2023	CAPITAL TRADE LINKS LIMITED VS. KDP BUILDWELL PRIVATE LIMITED	IBC under Sec 7	13-04-2024	Need sign of every pages
539	7/4/2024	0710102072342023(No.of Docs 2)	0710102072342023/1	INTERLOCUTORY APPLICATION (I.B.C)/4629(ND)2023	SARITA JAIN VS. MR. MANOJ KULSHRESTHA INTERIM RESOLUTION PROFESSIONAL	Sec 60(5)	13-04-2024	bookmarking mandatory need every pages sign and true copy in Annexure OCR Compulsory in all pages
540	14-11-2023	0710102098382023(No.of Docs 0)	0710102098382023/5	RESTORED COMPANY PETITION (IBC)/6(ND)2023	CAPITAL TRADE LINKS LIMITED VS. KDP BUILDWELL PRIVATE LIMITED	IBC under Sec 7	13-04-2024	Need sign of every pages
541	10/4/2024	0710102074032022(No.of Docs 6)	0710102074032022/2	INTERLOCUTORY APPLICATION (I.B.C)/4758(ND)2022	ROHIT SEHGAL VSRISHI PAL RUHIL & ANR.	Application under any other provisions- IBC	13-04-2024	not uploaded volume 1 in file
542	10/4/2024	0710102074032022(No.of Docs 6)	0710102074032022/2	INTERLOCUTORY APPLICATION (I.B.C)/4758(ND)2022	ROHIT SEHGAL VSRISHI PAL RUHIL & ANR.	Application under any other provisions- IBC	13-04-2024	not uploaded volume 1 in file
543	10/4/2024	0710102074032022(No.of Docs 6)	0710102074032022/2	INTERLOCUTORY APPLICATION (I.B.C)/4758(ND)2022	ROHIT SEHGAL VSRISHI PAL RUHIL & ANR.	Application under any other provisions- IBC	13-04-2024	not uploaded volume 1 in file
544	10/4/2024	0710102074032022(No.of Docs 6)	0710102074032022/2	INTERLOCUTORY APPLICATION (I.B.C)/4758(ND)2022	ROHIT SEHGAL VSRISHI PAL RUHIL & ANR.	Application under any other provisions- IBC	13-04-2024	not uploaded volume 1 in file

545	10/4/2024	0710102074032022(No.of Docs 6)	0710102074032022/2	INTERLOCUTORY APPLICATION (I.B.C)/4758(ND)2022	ROHIT SEHGAL VSRISHI PAL RUHIL & ANR.	Application under any other provisions- IBC	13-04-2024	not uploaded volume 1 in file
546	6/4/2024	0710102041192023(No.of Docs 2)	0710102041192023/7	COMPANY PETITION IB (IBC)/327(ND)2023	HEALTHIANS RESEARCH CENTRE PRIVATELIMITED VS. NAYATI HEALTHCARE & RESEARCH NCR PRIVATELIMITED	IBC Under Sec 9	13-04-2024	need every page of written submission 1 to 4
547	10/4/2024	0710102066782020(No.of Docs 2)	0710102066782020/38	COMPANY PETITION (COMPANIES ACT)/99(ND)2021	SERIOUS FRAUD INVESTIGATION OFFICE VS. CENTURY COMMUNICATION LTD & ORS	Sec 241 (2)	13-04-2024	index missing in book marking as per index
548	12/3/2024	0710102006872024(No.of Docs 1)	0710102006872024/1	INTERLOCUTORY APPLICATION (I.B.C)/561(ND)2024	ASSETS CARE & RECONSTRUCTION ENTERPRISE LIMITED VS. SHRI SHIV NANDAN SHARMA & ORS.	Sec 60(5)	13-04-2024	need every pages sign and true copy missing in Annexure
549	12/3/2024	0710102006872024(No.of Docs 1)	0710102006872024/1	INTERLOCUTORY APPLICATION (I.B.C)/561(ND)2024	ASSETS CARE & RECONSTRUCTION ENTERPRISE LIMITED VS. SHRI SHIV NANDAN SHARMA & ORS.	Sec 60(5)	13-04-2024	need every pages sign and true copy missing in Annexure
550	4/12/2023	0710102104142023(No.of Docs 0)	0710102104142023/1	COMPANY PETITION IB (IBC)/154(ND)2024	NEETU BANSAL	Section 94(1)	13-04-2024	bookmarking mandatory
551	3/11/2023	0710102095782023(No.of Docs 0)	0710102095782023/2	COMPANY PETITION IB (IBC)/749(ND)2023	GETZ CABLES PRIVATE LIMITED	IBC Under Sec 10	13-04-2024	need OCR PAGE 1 TO 10 REPLY
552	19-01-2024	0710102050362022(No.of Docs 2)	0710102050362022/3	INTERLOCUTORY APPLICATION (I.B.C)/3451(ND)2022	MAQSOOD ALAM VSAYYGARI VISWANDHA SARMA CIRP	Application under any other provisions-IBC,Sec 60(5)	13-04-2024	PAGINATION MISSING IN BOOK MARKING
553	19-01-2024	0710102050362022(No.of Docs 2)	0710102050362022/3	INTERLOCUTORY APPLICATION (I.B.C)/3451(ND)2022	MAQSOOD ALAM VSAYYGARI VISWANDHA SARMA CIRP	Application under any other provisions-IBC,Sec 60(5)	13-04-2024	PAGINATION MISSING IN BOOK MARKING
554	19-01-2024	0710102050362022(No.of Docs 2)	0710102050362022/3	INTERLOCUTORY APPLICATION (I.B.C)/3451(ND)2022	MAQSOOD ALAM VSAYYGARI VISWANDHA SARMA CIRP	Application under any other provisions-IBC,Sec 60(5)	13-04-2024	PAGINATION MISSING IN BOOK MARKING
555	19-01-2024	0710102050362022(No.of Docs 2)	0710102050362022/3	INTERLOCUTORY APPLICATION (I.B.C)/3451(ND)2022	MAQSOOD ALAM VSAYYGARI VISWANDHA SARMA CIRP	Application under any other provisions-IBC,Sec 60(5)	13-04-2024	PAGINATION MISSING IN BOOK MARKING
556	20-02-2024	0710102088442022(No.of Docs 2)	0710102088442022/2	COMPANY PETITION (COMPANIES ACT)/224(PB)2022	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE (SFIO) VS. NANAK CHAND TAYAL	Sec 241 (2)	13-04-2024	bookmarking mandatory OCR Compulsory in pdf need every pages sign and true copy in Annexure
557	1/7/2022	0710102051282022(No.of Docs 0)	0710102051282022/8	COMPANY PETITION IB (IBC)/538(ND)2022	PUNJAB NATIONAL BANK THROUGH RP VS. ABHINAV MITTAL	Section 95(1)	13-04-2024	Need OCR IN full PDF. every pages
558	1/7/2022	0710102051282022(No.of Docs 0)	0710102051282022/8	COMPANY PETITION IB (IBC)/538(ND)2022	PUNJAB NATIONAL BANK THROUGH RP VS. ABHINAV MITTAL	Section 95(1)	13-04-2024	Need OCR IN full PDF. every pages

559	1/7/2022	0710102051282022(No.of Docs 0)	0710102051282022/8	COMPANY PETITION IB (IBC)/538(ND)2022	PUNJAB NATIONAL BANK THROUGH RP VS. ABHINAV MITTAL	Section 95(1)	13-04-2024	Need OCR IN full PDF. every pages
560	1/7/2022	0710102051282022(No.of Docs 0)	0710102051282022/8	COMPANY PETITION IB (IBC)/538(ND)2022	PUNJAB NATIONAL BANK THROUGH RP VS. ABHINAV MITTAL	Section 95(1)	13-04-2024	Need OCR IN full PDF. every pages
561	10/7/2023	0710102058802023(No.of Docs 0)	0710102058802023/2	COMPANY PETITION IB (IBC)/407(ND)2023	UNIVERSAL POLYCHEM (INDIA) PRIVATELIMITED VS. FUTURETECH COMMUNICATION PRIVATE LIMITED	IBC Under Sec 9	13-04-2024	detail missing wrong vakalatnama.
562	6/4/2024	0710102041192023(No.of Docs 2)	0710102041192023/7	COMPANY PETITION IB (IBC)/327(ND)2023	HEALTHIANS RESEARCH CENTRE PRIVATELIMITED VS. NAYATI HEALTHCARE & RESEARCH NCR PRIVATELIMITED	IBC Under Sec 9	13-04-2024	need every page of written submission 1 to 4
563	10/7/2023	0710102058802023(No.of Docs 0)	0710102058802023/2	COMPANY PETITION IB (IBC)/407(ND)2023	UNIVERSAL POLYCHEM (INDIA) PRIVATELIMITED VS. FUTURETECH COMMUNICATION PRIVATE LIMITED	IBC Under Sec 9	13-04-2024	detail missing wrong vakalatnama.
564	10/7/2023	0710102058802023(No.of Docs 0)	0710102058802023/2	COMPANY PETITION IB (IBC)/407(ND)2023	UNIVERSAL POLYCHEM (INDIA) PRIVATELIMITED VS. FUTURETECH COMMUNICATION PRIVATE LIMITED	IBC Under Sec 9	13-04-2024	detail missing wrong vakalatnama.
565	1/4/2024	0710102019722024(No.of Docs 3)	0710102019722024/1	INTERLOCUTORY APPLICATION (I.B.C)/1159(PB)2024	ASHMEET SINGH BHATIA VS. M/S GRANITE GATE PROPERTIES PVT LTD	Rule 11 of NCLT, 2016	13-04-2024	pagination missing in bookmarking OCR Compulsory
566	10/7/2023	0710102058802023(No.of Docs 0)	0710102058802023/2	COMPANY PETITION IB (IBC)/407(ND)2023	UNIVERSAL POLYCHEM (INDIA) PRIVATELIMITED VS. FUTURETECH COMMUNICATION PRIVATE LIMITED	IBC Under Sec 9	13-04-2024	detail missing wrong vakalatnama.
567	10/7/2023	0710102058802023(No.of Docs 0)	0710102058802023/2	COMPANY PETITION IB (IBC)/407(ND)2023	UNIVERSAL POLYCHEM (INDIA) PRIVATELIMITED VS. FUTURETECH COMMUNICATION PRIVATE LIMITED	IBC Under Sec 9	13-04-2024	detail missing wrong vakalatnama.
568	24-09-2021	0710102069492021(No.of Docs 0)	0710102069492021/3	COMPANY PETITION IB (IBC)/610(PB)2021	STATE BANK OF INDIA THROUGH RESHMA MITTAL VS. MANISH GOEL	Section 95(1)	13-04-2024	COMPLETE OCR IN FILE ADDRESS MISSING IN AFFIDAVIT
569	9/4/2024	0710102072882023(No.of Docs 2)	0710102072882023/1	INTERLOCUTORY APPLICATION (I.B.C)/5032(ND)2023	GYAN CHANDRA MISRA VSSANDEEP KUMAR DAS	Application under any other provisions- IBC	13-04-2024	Affidavit not verified and book marking mandatory as per index and date missing on vakalatnama
570	7/4/2024	0710102007162022(No.of Docs 2)	0710102007162022/1	INTERLOCUTORY APPLICATION (I.B.C)/448(PB)2022	JITENDRA KALRA VS. RAJESH PROJECT	Sec 60(5)	13-04-2024	bookmarking mandatory

571	10/4/2024	0710102074032022(No.of Docs 6)	0710102074032022/2	INTERLOCUTORY APPLICATION (I.B.C)/4758(ND)2022	ROHIT SEHGAL VSRISHI PAL RUHIL & ANR.	Application under any other provisions- IBC	13-04-2024	not uploaded volume 1 in file
572	10/4/2024	0710102074032022(No.of Docs 6)	0710102074032022/2	INTERLOCUTORY APPLICATION (I.B.C)/4758(ND)2022	ROHIT SEHGAL VSRISHI PAL RUHIL & ANR.	Application under any other provisions- IBC	13-04-2024	not uploaded volume 1 in file
573	10/4/2024	0710102074032022(No.of Docs 6)	0710102074032022/2	INTERLOCUTORY APPLICATION (I.B.C)/4758(ND)2022	ROHIT SEHGAL VSRISHI PAL RUHIL & ANR.	Application under any other provisions- IBC	13-04-2024	not uploaded volume 1 in file
574	10/4/2024	0710102074032022(No.of Docs 6)	0710102074032022/2	INTERLOCUTORY APPLICATION (I.B.C)/4758(ND)2022	ROHIT SEHGAL VSRISHI PAL RUHIL & ANR.	Application under any other provisions- IBC	13-04-2024	not uploaded volume 1 in file
575	22-09-2022	0710102077642022(No.of Docs 0)	0710102077642022/8	COMPANY PETITION (COMPANIES ACT)/181(ND)2022	ANJU SAHNI VS. LA MODE EXPORTS PRIVATE LIMITED	Sec. 58(3)	13-04-2024	improper bookmarking
576	22-09-2022	0710102077642022(No.of Docs 0)	0710102077642022/8	COMPANY PETITION (COMPANIES ACT)/181(ND)2022	ANJU SAHNI VS. LA MODE EXPORTS PRIVATE LIMITED	Sec. 58(3)	13-04-2024	improper bookmarking
577	22-09-2022	0710102077642022(No.of Docs 0)	0710102077642022/8	COMPANY PETITION (COMPANIES ACT)/181(ND)2022	ANJU SAHNI VS. LA MODE EXPORTS PRIVATE LIMITED	Sec. 58(3)	13-04-2024	improper bookmarking
578	22-09-2022	0710102077642022(No.of Docs 0)	0710102077642022/8	COMPANY PETITION (COMPANIES ACT)/181(ND)2022	ANJU SAHNI VS. LA MODE EXPORTS PRIVATE LIMITED	Sec. 58(3)	13-04-2024	improper bookmarking
579	14-11-2023	0710102098382023(No.of Docs 0)	0710102098382023/5	RESTORED COMPANY PETITION (IBC)/6(ND)2023	CAPITAL TRADE LINKS LIMITED VS. KDP BUILDWELL PRIVATE LIMITED	IBC under Sec 7	13-04-2024	Need sign of every pages
580	1/4/2024	0710102018112024(No.of Docs 2)	0710102018112024/1	INTERLOCUTORY APPLICATION (I.B.C)/1096(PB)2024	ASHMEET SINGH BHATIA VSM/S GRANITE GATE PROPERTIES PVT LTD	Rule 11 of NCLT, 2016	13-04-2024	pagination missing in bookmarking OCR Compulsory
581	7/4/2024	0710102018112024(No.of Docs 3)	0710102018112024/2	INTERLOCUTORY APPLICATION (I.B.C)/1096(PB)2024	ASHMEET SINGH BHATIA VSM/S GRANITE GATE PROPERTIES PVT LTD	Rule 11 of NCLT, 2016	13-04-2024	pagination missing in bookmarking OCR Compulsory in all pages
582	6/4/2024	0710102041192023(No.of Docs 2)	0710102041192023/7	COMPANY PETITION IB (IBC)/327(ND)2023	HEALTHIANS RESEARCH CENTRE PRIVATELIMITED VS. NAYATI HEALTHCARE & RESEARCH NCR PRIVATELIMITED	IBC Under Sec 9	13-04-2024	need every page of written submission 1 to 4
583	6/4/2024	0710102019412024(No.of Docs 1)	0710102019412024/3	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/17(ND)2024	SHANT INVESTMENTS PRIVATE LIMITED	Sec. 230-232 - Second Motion	13-04-2024	notary mismatched in affidavit
584	1/3/2024	0710102019262024(No.of Docs 0)	0710102019262024/1	INTERLOCUTORY APPLICATION (I.B.C)/1103(ND)2024	DICKEY ALTERNATE INVESTMENT TRUST VS. KAPIL DEV TANEJA	Sec 60(5)	13-04-2024	need complete file OCR
585	10/4/2024	0710102074032022(No.of Docs 6)	0710102074032022/2	INTERLOCUTORY APPLICATION (I.B.C)/4758(ND)2022	ROHIT SEHGAL VSRISHI PAL RUHIL & ANR.	Application under any other provisions- IBC	13-04-2024	not uploaded volume 1 in file

586	5/4/2024	0710102083132023(No.of Docs 2)	0710102083132023/2	COMPANY APPLICATION(COMPANIES ACT)/356(ND)2023	ABDUL AZIM VS. SAMIRA BASIT	Rule 11 of NCLT	13-04-2024	OCR Compulsory in pdf
587	1/4/2024	0710102019132024(No.of Docs 1)	0710102019132024/1	INTERLOCUTORY APPLICATION (I.B.C)/1263(PB)2024	M/S ACTION ISPAT AND POWER PRIVATE LIMITED VS. SBICAP TRUSTEE COMPANY LIMITED & ANR	Sec 60(5)	13-04-2024	pagination missing in bookmarking index sign missing and need every pages sign
588	8/10/2022	0710102082612022(No.of Docs 0)	0710102082612022/10	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/101(ND)2022	DEXTSOFT SOLUTIONS PRIVATE LIMITED	Sec. 230-232 - Second Motion	13-04-2024	book marking mandatory as per index with pagination
589	19-03-2024	0710102016182024(No.of Docs 2)	0710102016182024/1	INTERLOCUTORY APPLICATION (I.B.C)/1157(ND)2024	KST COMMERCIAL MALL BUYERS ASSOCIATION VS. WHISPERING HEIGHTS WELFARE SOCIETY	Sec 60(5)	13-04-2024	notary missing
590	19-03-2024	0710102016182024(No.of Docs 2)	0710102016182024/1	INTERLOCUTORY APPLICATION (I.B.C)/1157(ND)2024	KST COMMERCIAL MALL BUYERS ASSOCIATION VS. WHISPERING HEIGHTS WELFARE SOCIETY	Sec 60(5)	13-04-2024	notary missing
591	6/4/2024	0710102041192023(No.of Docs 2)	0710102041192023/7	COMPANY PETITION IB (IBC)/327(ND)2023	HEALTHIANS RESEARCH CENTRE PRIVATE LIMITED VS. NAYATI HEALTHCARE & RESEARCH NCR PRIVATE LIMITED	IBC Under Sec 9	13-04-2024	need every page of written submission 1 to 4
592	14-11-2023	0710102098382023(No.of Docs 0)	0710102098382023/5	RESTORED COMPANY PETITION (IBC)/6(ND)2023	CAPITAL TRADE LINKS LIMITED VS. KDP BUILDWELL PRIVATE LIMITED	IBC under Sec 7	13-04-2024	Need sign of every pages
593	20-02-2024	0710102088442022(No.of Docs 2)	0710102088442022/2	COMPANY PETITION (COMPANIES ACT)/224(PB)2022	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE (SFIO) VS. NANAK CHAND TAYAL	Sec 241 (2)	13-04-2024	bookmarking mandatory OCR Compulsory in pdf need every pages sign and true copy in Annexure
594	20-02-2024	0710102088442022(No.of Docs 2)	0710102088442022/2	COMPANY PETITION (COMPANIES ACT)/224(PB)2022	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE (SFIO) VS. NANAK CHAND TAYAL	Sec 241 (2)	13-04-2024	bookmarking mandatory OCR Compulsory in pdf need every pages sign and true copy in Annexure
595	7/4/2024	0710102018342024(No.of Docs 3)	0710102018342024/3	COMPANY PETITION (COMPANIES ACT)/50(ND)2024	MANISH KUMAR VS. EAZYAPP TECH PRIVATE LIMITED	Sec. 59	13-04-2024	bookmarking mandatory OCR Compulsory in all pages need every pages sign and true copy in Annexure
596	19-03-2024	0710102016182024(No.of Docs 2)	0710102016182024/1	INTERLOCUTORY APPLICATION (I.B.C)/1157(ND)2024	KST COMMERCIAL MALL BUYERS ASSOCIATION VS. WHISPERING HEIGHTS WELFARE SOCIETY	Sec 60(5)	13-04-2024	notary missing
597	12/3/2024	0710102017652024(No.of Docs 2)	0710102017652024/1	INTERLOCUTORY APPLICATION (I.B.C)/1202(ND)2024	PANKAJ NARANG VS. SUMIT KUMAR KHANNA	Sec 60(5)	13-04-2024	index missing in bookmarking
598	12/3/2024	0710102017652024(No.of Docs 2)	0710102017652024/1	INTERLOCUTORY APPLICATION (I.B.C)/1202(ND)2024	PANKAJ NARANG VS. SUMIT KUMAR KHANNA	Sec 60(5)	13-04-2024	index missing in bookmarking

599	12/3/2024	0710102017652024(No.of Docs 2)	0710102017652024/1	INTERLOCUTORY APPLICATION (I.B.C)/1202(ND)2024	PANKAJ NARANG VS. SUMIT KUMAR KHANNA	Sec 60(5)	13-04-2024	index missing in bookmarking
600	12/3/2024	0710102017652024(No.of Docs 2)	0710102017652024/1	INTERLOCUTORY APPLICATION (I.B.C)/1202(ND)2024	PANKAJ NARANG VS. SUMIT KUMAR KHANNA	Sec 60(5)	13-04-2024	index missing in bookmarking
601	5/4/2024	0710102104202023(No.of Docs 2)	0710102104202023/1	INTERLOCUTORY APPLICATION (I.B.C)/6418(ND)2023	MUKESH KUMAR GUPTA VS. BANK OF MAHARASHTRA	Sec 60(5)	13-04-2024	Book marking mandatory as per index and need sign of every page of written submission need sign or true copy of judgement and orders of NCLT
602	10/7/2023	0710102058802023(No.of Docs 0)	0710102058802023/2	COMPANY PETITION IB (IBC)/407(ND)2023	UNIVERSAL POLYCHEM (INDIA) PRIVATE LIMITED VS. FUTURETECH COMMUNICATION PRIVATE LIMITED	IBC Under Sec 9	13-04-2024	detail missing wrong vakalatnama.
603	2/4/2024	0710102078962022(No.of Docs 1)	0710102078962022/6	COMPANY PETITION (COMPANIES ACT)/201(ND)2022	SHILPI JAIN VS. CENTAX PUBLICATIONS PRIVATE LIMITED	Sec. 58(3)	13-04-2024	book marking mandatory as per index
604	10/4/2024	0710102074032022(No.of Docs 6)	0710102074032022/2	INTERLOCUTORY APPLICATION (I.B.C)/4758(ND)2022	ROHIT SEHGAL VSRISHI PAL RUHIL & ANR.	Application under any other provisions- IBC	13-04-2024	not uploaded volume 1 in file
605	10/4/2024	0710102074032022(No.of Docs 6)	0710102074032022/2	INTERLOCUTORY APPLICATION (I.B.C)/4758(ND)2022	ROHIT SEHGAL VSRISHI PAL RUHIL & ANR.	Application under any other provisions- IBC	13-04-2024	not uploaded volume 1 in file
606	10/4/2024	0710102074032022(No.of Docs 6)	0710102074032022/2	INTERLOCUTORY APPLICATION (I.B.C)/4758(ND)2022	ROHIT SEHGAL VSRISHI PAL RUHIL & ANR.	Application under any other provisions- IBC	13-04-2024	not uploaded volume 1 in file
607	7/4/2024	0710102097342022(No.of Docs 2)	0710102097342022/1	INTERLOCUTORY APPLICATION (I.B.C)/6003(PB)2022	SH. DAMODAR DUTT BHATT VSRAJESH PROJECTS INDIA PRIVATE LTD	Rule 11 of NCLT, 2016	13-04-2024	bookmarking mandatory need every pages sign
608	31-03-2024	0710102097992022(No.of Docs 2)	0710102097992022/3	COMPANY APPEAL (COMPANIES ACT)/254(ND)2022	DY. COMMISSIONER OF INCOME TAX VS. REGISTRAR OF COMPANIES (FUTURE CORPORATION LTD.)	Sec 252 (1) - By Government Body	13-04-2024	need every pages sign
609	14-11-2023	0710102098382023(No.of Docs 0)	0710102098382023/5	RESTORED COMPANY PETITION (IBC)/6(ND)2023	CAPITAL TRADE LINKS LIMITED VS. KDP BUILDWELL PRIVATE LIMITED	IBC under Sec 7	13-04-2024	Need sign of every pages
610	14-11-2023	0710102098382023(No.of Docs 0)	0710102098382023/5	RESTORED COMPANY PETITION (IBC)/6(ND)2023	CAPITAL TRADE LINKS LIMITED VS. KDP BUILDWELL PRIVATE LIMITED	IBC under Sec 7	13-04-2024	Need sign of every pages
611	14-11-2023	0710102098382023(No.of Docs 0)	0710102098382023/5	RESTORED COMPANY PETITION (IBC)/6(ND)2023	CAPITAL TRADE LINKS LIMITED VS. KDP BUILDWELL PRIVATE LIMITED	IBC under Sec 7	13-04-2024	Need sign of every pages

612	10/4/2024	0710102074032022(No.of Docs 6)	0710102074032022/2	INTERLOCUTORY APPLICATION (I.B.C)/4758(ND)2022	ROHIT SEHGAL VSRISHI PAL RUHIL & ANR.	Application under any other provisions- IBC	13-04-2024	not uploaded volume 1 in file
613	14-11-2023	0710102098382023(No.of Docs 0)	0710102098382023/5	RESTORED COMPANY PETITION (IBC)/6(ND)2023	CAPITAL TRADE LINKS LIMITED VS. KDP BUILDWELL PRIVATE LIMITED	IBC under Sec 7	13-04-2024	Need sign of every pages
614	14-11-2023	0710102098382023(No.of Docs 0)	0710102098382023/5	RESTORED COMPANY PETITION (IBC)/6(ND)2023	CAPITAL TRADE LINKS LIMITED VS. KDP BUILDWELL PRIVATE LIMITED	IBC under Sec 7	13-04-2024	Need sign of every pages
615	10/4/2024	0710102074032022(No.of Docs 6)	0710102074032022/2	INTERLOCUTORY APPLICATION (I.B.C)/4758(ND)2022	ROHIT SEHGAL VSRISHI PAL RUHIL & ANR.	Application under any other provisions- IBC	13-04-2024	not uploaded volume 1 in file
616	10/4/2024	0710102074032022(No.of Docs 6)	0710102074032022/2	INTERLOCUTORY APPLICATION (I.B.C)/4758(ND)2022	ROHIT SEHGAL VSRISHI PAL RUHIL & ANR.	Application under any other provisions- IBC	13-04-2024	not uploaded volume 1 in file
617	10/4/2024	0710102074032022(No.of Docs 6)	0710102074032022/2	INTERLOCUTORY APPLICATION (I.B.C)/4758(ND)2022	ROHIT SEHGAL VSRISHI PAL RUHIL & ANR.	Application under any other provisions- IBC	13-04-2024	not uploaded volume 1 in file
618	10/7/2023	0710102058802023(No.of Docs 0)	0710102058802023/2	COMPANY PETITION IB (IBC)/407(ND)2023	UNIVERSAL POLYCHEM (INDIA) PRIVATELIMITED VS. FUTURETECH COMMUNICATION PRIVATE LIMITED	IBC Under Sec 9	13-04-2024	detail missing wrong vakalatnama.
619	10/7/2023	0710102058802023(No.of Docs 0)	0710102058802023/2	COMPANY PETITION IB (IBC)/407(ND)2023	UNIVERSAL POLYCHEM (INDIA) PRIVATELIMITED VS. FUTURETECH COMMUNICATION PRIVATE LIMITED	IBC Under Sec 9	13-04-2024	detail missing wrong vakalatnama.
620	10/7/2023	0710102058802023(No.of Docs 0)	0710102058802023/2	COMPANY PETITION IB (IBC)/407(ND)2023	UNIVERSAL POLYCHEM (INDIA) PRIVATELIMITED VS. FUTURETECH COMMUNICATION PRIVATE LIMITED	IBC Under Sec 9	13-04-2024	detail missing wrong vakalatnama.
621	2/4/2024	0710102002642023(No.of Docs 2)	0710102002642023/9	INTERLOCUTORY APPLICATION (I.B.C)/211(ND)2023	STATE BANK OF INDIA VS. VIVEK RAHEJA RESOLUTION PROFESSIONAL OF UNITECH MACHINES LIMITED	Sec 60(5)	13-04-2024	book marking mandatory as per index with pagination
622	10/7/2023	0710102058802023(No.of Docs 0)	0710102058802023/2	COMPANY PETITION IB (IBC)/407(ND)2023	UNIVERSAL POLYCHEM (INDIA) PRIVATELIMITED VS. FUTURETECH COMMUNICATION PRIVATE LIMITED	IBC Under Sec 9	13-04-2024	detail missing wrong vakalatnama.

623	10/7/2023	0710102058802023(No.of Docs 0)	0710102058802023/2	COMPANY PETITION IB (IBC)/407(ND)2023	UNIVERSAL POLYCHEM (INDIA) PRIVATELIMITED VS. FUTURETECH COMMUNICATION PRIVATE LIMITED	IBC Under Sec 9	13-04-2024	detail missing wrong vakalatnama.
624	2/4/2024	0710102003942023(No.of Docs 2)	0710102003942023/5	CP(AA) MERGER AND AMALGAMATION(COMPANIE S ACT)/11(ND)2023	J. H. JEWELS PRIVATE LIMITED	Sec. 230-232 - Second Motion	13-04-2024	OCR compulsory in file page no 8 to 14 and book marking mandatory as per index with pagination and also sign with true copy of every pages of file
625	10/7/2023	0710102058802023(No.of Docs 0)	0710102058802023/2	COMPANY PETITION IB (IBC)/407(ND)2023	UNIVERSAL POLYCHEM (INDIA) PRIVATELIMITED VS. FUTURETECH COMMUNICATION PRIVATE LIMITED	IBC Under Sec 9	13-04-2024	detail missing wrong vakalatnama.
626	8/4/2024	0710102003402024(No.of Docs 1)	0710102003402024/1	COMPANY PETITION IB (IBC)/81(ND)2024	FINDOC FINVEST PRIVATE LIMITED VS. SHAGUN AJMANI	Section 95(1)	13-04-2024	bookmarking mandatory with index 1rs court fee missing in vakalatnama
627	12/3/2024	0710102006872024(No.of Docs 1)	0710102006872024/1	INTERLOCUTORY APPLICATION (I.B.C)/561(ND)2024	ASSETS CARE & RECONSTRUCTION ENTERPRISE LIMITED VS. SHRI SHIV NANDAN SHARMA & ORS.	Sec 60(5)	13-04-2024	need every pages sign and true copy missing in Annexure
628	10/7/2023	0710102058802023(No.of Docs 0)	0710102058802023/2	COMPANY PETITION IB (IBC)/407(ND)2023	UNIVERSAL POLYCHEM (INDIA) PRIVATELIMITED VS. FUTURETECH COMMUNICATION PRIVATE LIMITED	IBC Under Sec 9	13-04-2024	detail missing wrong vakalatnama.
629	10/7/2023	0710102058802023(No.of Docs 0)	0710102058802023/2	COMPANY PETITION IB (IBC)/407(ND)2023	UNIVERSAL POLYCHEM (INDIA) PRIVATELIMITED VS. FUTURETECH COMMUNICATION PRIVATE LIMITED	IBC Under Sec 9	13-04-2024	detail missing wrong vakalatnama.
630	10/4/2024	0710102074032022(No.of Docs 6)	0710102074032022/2	INTERLOCUTORY APPLICATION (I.B.C)/4758(ND)2022	ROHIT SEHGAL VSRISHI PAL RUHIL & ANR.	Application under any other provisions- IBC	13-04-2024	not uploaded volume 1 in file
631	10/4/2024	0710102074032022(No.of Docs 6)	0710102074032022/2	INTERLOCUTORY APPLICATION (I.B.C)/4758(ND)2022	ROHIT SEHGAL VSRISHI PAL RUHIL & ANR.	Application under any other provisions- IBC	13-04-2024	not uploaded volume 1 in file
632	10/4/2024	0710102074032022(No.of Docs 6)	0710102074032022/2	INTERLOCUTORY APPLICATION (I.B.C)/4758(ND)2022	ROHIT SEHGAL VSRISHI PAL RUHIL & ANR.	Application under any other provisions- IBC	13-04-2024	not uploaded volume 1 in file
633	2/4/2024	0710102042442021(No.of Docs 1)	0710102042442021/6	INTERLOCUTORY APPLICATION (I.B.C)/2810(ND)2021	REETESH KUMAR AGARWAL RESOLUTION PROFESSIONAL	Sec 30	12/4/2024	require book marking as per index with pagination.

634	20-03-2024	0710102021482024(No.of Docs 0)	0710102021482024/1	INTERLOCUTORY APPLICATION (I.B.C)/1550(ND)2024	MARKETING TIMES AUTOMOBILES VSMARUTI SUZUKI INDIA LIMITED	Sec 60(5),Rule 11 of NCLT, 2016	12/4/2024	bookmarking mandatory
635	20-03-2024	0710102021482024(No.of Docs 0)	0710102021482024/2	INTERLOCUTORY APPLICATION (I.B.C)/1550(ND)2024	MARKETING TIMES AUTOMOBILES VSMARUTI SUZUKI INDIA LIMITED	Sec 60(5),Rule 11 of NCLT, 2016	12/4/2024	bookmarking mandatory
636	31-08-2023	0710102076142023(No.of Docs 0)	0710102076142023/3	COMPANY PETITION IB (IBC)/626(ND)2023	ARTISAN SPIRITS PRIVATE LIMITED VS. INDOSPIRIT DISTRIBUTION LIMITED	IBC Under Sec 9	12/4/2024	pagination missing in book marking
637	20-01-2022	0710102006372022(No.of Docs 0)	0710102006372022/3	COMPANY PETITION IB (IBC)/578(ND)2023	JAMMU AND KASHMIR BANK LIMITED VS. GUIDING FORCE DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	12/4/2024	need every pages OCR Compulsory
638	20-01-2022	0710102006372022(No.of Docs 0)	0710102006372022/3	COMPANY PETITION IB (IBC)/578(ND)2023	JAMMU AND KASHMIR BANK LIMITED VS. GUIDING FORCE DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	12/4/2024	need every pages OCR Compulsory
639	20-01-2022	0710102006372022(No.of Docs 0)	0710102006372022/3	COMPANY PETITION IB (IBC)/578(ND)2023	JAMMU AND KASHMIR BANK LIMITED VS. GUIDING FORCE DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	12/4/2024	need every pages OCR Compulsory
640	20-01-2022	0710102006372022(No.of Docs 0)	0710102006372022/3	COMPANY PETITION IB (IBC)/578(ND)2023	JAMMU AND KASHMIR BANK LIMITED VS. GUIDING FORCE DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	12/4/2024	need every pages OCR Compulsory
641	20-01-2022	0710102006372022(No.of Docs 0)	0710102006372022/3	COMPANY PETITION IB (IBC)/578(ND)2023	JAMMU AND KASHMIR BANK LIMITED VS. GUIDING FORCE DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	12/4/2024	need every pages OCR Compulsory
642	20-01-2022	0710102006372022(No.of Docs 0)	0710102006372022/3	COMPANY PETITION IB (IBC)/578(ND)2023	JAMMU AND KASHMIR BANK LIMITED VS. GUIDING FORCE DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	12/4/2024	need every pages OCR Compulsory
643	20-01-2022	0710102006372022(No.of Docs 0)	0710102006372022/3	COMPANY PETITION IB (IBC)/578(ND)2023	JAMMU AND KASHMIR BANK LIMITED VS. GUIDING FORCE DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	12/4/2024	need every pages OCR Compulsory
644	20-01-2022	0710102006372022(No.of Docs 0)	0710102006372022/3	COMPANY PETITION IB (IBC)/578(ND)2023	JAMMU AND KASHMIR BANK LIMITED VS. GUIDING FORCE DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	12/4/2024	need every pages OCR Compulsory
645	20-01-2022	0710102006372022(No.of Docs 0)	0710102006372022/3	COMPANY PETITION IB (IBC)/578(ND)2023	JAMMU AND KASHMIR BANK LIMITED VS. GUIDING FORCE DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	12/4/2024	need every pages OCR Compulsory
646	30-03-2024	0710102084742023(No.of Docs 2)	0710102084742023/1	COMPANY PETITION (COMPANIES ACT)/183(ND)2023	BALRAJ YADAV VS. ABHI FAB PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	12/4/2024	missing pagination annexures R-4 in book marking page 29-31

662	4/4/2024	0710102084912023(No.of Docs 2)	0710102084912023/1	COMPANY APPLICATION(COMPANIES ACT)/348(PB)2023	ATUL PUNJ VS. SERIOUS FRAUD INVESTIGATION OFFICE	Rule 11 of NCLT	12/4/2024	OCR Compulsory in all pages
663	4/4/2024	0710102084922023(No.of Docs 2)	0710102084922023/1	COMPANY APPLICATION(COMPANIES ACT)/350(PB)2023	SHIV PUNJ VS. SERIOUS FRAUD INVESTIGATION OFFICE	Rule 11 of NCLT	12/4/2024	OCR Compulsory in all pages
664	30-03-2024	0710102100002023(No.of Docs 1)	0710102100002023/3	COMPANY PETITION IB (IBC)/42(ND)2024	AMIT KUMAR SINGH VS. APEX HEIGHTS PRIVATE LIMITED	IBC under Sec 7	12/4/2024	improper book marking as per index
665	18-11-2023	0710102099562023(No.of Docs 0)	0710102099562023/1	INTERLOCUTORY APPLICATION (I.B.C)/1123(ND)2024	MADAN MOHAN DHUPAR	Rule 11 of NCLT, 2016	12/4/2024	index missing in bookmarking
666	18-11-2023	0710102099562023(No.of Docs 0)	0710102099562023/1	INTERLOCUTORY APPLICATION (I.B.C)/1123(ND)2024	MADAN MOHAN DHUPAR	Rule 11 of NCLT, 2016	12/4/2024	index missing in bookmarking
667	18-11-2023	0710102099562023(No.of Docs 0)	0710102099562023/1	INTERLOCUTORY APPLICATION (I.B.C)/1123(ND)2024	MADAN MOHAN DHUPAR	Rule 11 of NCLT, 2016	12/4/2024	index missing in bookmarking
668	18-11-2023	0710102099562023(No.of Docs 0)	0710102099562023/1	INTERLOCUTORY APPLICATION (I.B.C)/1123(ND)2024	MADAN MOHAN DHUPAR	Rule 11 of NCLT, 2016	12/4/2024	index missing in bookmarking
669	3/11/2023	0710102095882023(No.of Docs 0)	0710102095882023/1	INTERLOCUTORY APPLICATION (I.B.C)/5965(ND)2023	MPG REALTY PRIVATE LIMITED VS. ADITYA BIRLA FINANCE LIMITED	Rule 11 of NCLT, 2016	12/4/2024	OCR Compulsory in all pages and need every pages sign true copy in Annexure
670	21-10-2023	0710102092932023(No.of Docs 0)	0710102092932023/3	INTERLOCUTORY APPLICATION (I.B.C)/5800(ND)2023	VANEET BHATIA VS. VIKESH JAIN	19(2)	12/4/2024	incomplete file
671	29-02-2024	0710102018852024(No.of Docs 0)	0710102018852024/1	INTERLOCUTORY APPLICATION (I.B.C)/1107(PB)2024	DEEPAK MAINI VS. MR. CHARANBIR SINGH SETHI	Application under any other provisions- IBC	12/4/2024	require complete OCR OF file every pages
672	3/4/2024	0710102090132021(No.of Docs 2)	0710102090132021/4	COMPANY PETITION IB (IBC)/739(ND)2021	SIEMENS FINANCIAL SERVICES PRIVATE LIMITED VS. VARUN JAJOO PERSONAL GUARANTOR & DIRECTOR OF EMKAY AUTOMOBILE INDUSTRIES LIMITED	Section 95(1)	12/4/2024	Pagination missing in book marking 1 to 47
673	3/4/2024	0710102092462021(No.of Docs 2)	0710102092462021/16	COMPANY PETITION IB (IBC)/157(ND)2022	ACCESS EDUTECH PRIVATE LIMITED VS. INNOVISION LIMITED	IBC Under Sec 9	12/4/2024	pagination missing in bookmarking
674	1/4/2024	0710102095412021(No.of Docs 1)	0710102095412021/3	COMPANY PETITION IB (IBC)/32(PB)2022	BANK OF BARODA VS. PREM NATH KHANNA	Section 95(1)	12/4/2024	bookmarking mandatory with pagination and 3rs court fee missing in vakalantama
675	31-01-2022	0710102008632022(No.of Docs 0)	0710102008632022/10	COMPANY PETITION IB (IBC)/68(ND)2022	JAINCO INDUSTRIES VS. SHREE AMBIKA IMPEX LIMITED	IBC Under Sec 9	12/4/2024	bookmarking mandatory index missing need every pages sign
676	31-01-2022	0710102008632022(No.of Docs 0)	0710102008632022/9	COMPANY PETITION IB (IBC)/68(ND)2022	JAINCO INDUSTRIES VS. SHREE AMBIKA IMPEX LIMITED	IBC Under Sec 9	12/4/2024	bookmarking pagination missing

677	29-02-2024	0710102018892024(No.of Docs 0)	0710102018892024/1	INTERLOCUTORY APPLICATION (I.B.C)/1130(PB)2024	DEEPAK MAINI VS. MR. RAJBIR SINGH	Application under any other provisions- IBC	12/4/2024	nee OCR PAGE NO 20 TO 37 AND 116 TO 180 IN VOLUME 1 VOLUME 2 NEED complete OCR in file
678	29-02-2024	0710102018862024(No.of Docs 0)	0710102018862024/1	INTERLOCUTORY APPLICATION (I.B.C)/1122(PB)2024	DEEPAK MAINI VS. AMRIT PAL SINGH CHADHA	Application under any other provisions- IBC	12/4/2024	VOLUME 1 NEED OCR PAGE NO 19 109 TO 180 VOLUME 2 Require complete OCR of pdf page 181 to 340
679	30-03-2024	0710102018502024(No.of Docs 2)	0710102018502024/2	COMPANY PETITION IB (IBC)/127(ND)2024	SAVITUR INFRASTRUCTURE PRIVATE LIMITED VS. PARIVARTAN BUILDCON PRIVATE LIMITED	IBC under Sec 7	12/4/2024	Date missing in vakalatnama
680	28-05-2022	0710102043042022(No.of Docs 0)	0710102043042022/2	COMPANY PETITION IB (IBC)/739(PB)2022	STATE BANK OF INDIA VS. NARESH DHINGRA	Section 95(1)	12/4/2024	book marking mandatory as per index
681	28-05-2022	0710102043152022(No.of Docs 0)	0710102043152022/1	COMPANY PETITION IB (IBC)/861(PB)2022	STATE BANK OF INDIA VS. PINKI DHINGRA	Section 95(1)	12/4/2024	book marking mandatory as per index
682	28-05-2022	0710102043062022(No.of Docs 0)	0710102043062022/4	COMPANY PETITION IB (IBC)/752(ND)2022	STATE BANK OF INDIA VS. SHRI KRISHAN DHINGRA	Section 95(1)	12/4/2024	book marking mandatory as per index
683	28-05-2022	0710102043202022(No.of Docs 0)	0710102043202022/2	COMPANY PETITION IB (IBC)/740(PB)2022	STATE BANK OF INDIA VS. PALKA DHINGRA	Section 95(1)	12/4/2024	book marking mandatory as per index
684	4/4/2024	0710102018222024(No.of Docs 4)	0710102018222024/3	COMPANY PETITION (COMPANIES ACT)/48(ND)2024	MS. KANTA AGARWALA VS. EXCLUSIVE CAPITAL LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	12/4/2024	page 125 not readable in volume 1 volume 2 Hindi pages 165 to 167 203 204 229 251 287 288 313 314 need English type copy
685	4/4/2024	0710102018222024(No.of Docs 4)	0710102018222024/3	COMPANY PETITION (COMPANIES ACT)/48(ND)2024	MS. KANTA AGARWALA VS. EXCLUSIVE CAPITAL LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	12/4/2024	page 125 not readable in volume 1 volume 2 Hindi pages 165 to 167 203 204 229 251 287 288 313 314 need English type copy
686	31-03-2024	0710102120062019(No.of Docs 2)	0710102120062019/52	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	12/4/2024	bookmarking mandatory
687	4/4/2024	0710102018222024(No.of Docs 4)	0710102018222024/3	COMPANY PETITION (COMPANIES ACT)/48(ND)2024	MS. KANTA AGARWALA VS. EXCLUSIVE CAPITAL LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	12/4/2024	page 125 not readable in volume 1 volume 2 Hindi pages 165 to 167 203 204 229 251 287 288 313 314 need English type copy
688	4/4/2024	0710102018222024(No.of Docs 4)	0710102018222024/3	COMPANY PETITION (COMPANIES ACT)/48(ND)2024	MS. KANTA AGARWALA VS. EXCLUSIVE CAPITAL LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	12/4/2024	page 125 not readable in volume 1 volume 2 Hindi pages 165 to 167 203 204 229 251 287 288 313 314 need English type copy

689	3/8/2022	0710102063052022(No.of Docs 0)	0710102063052022/4	COMPANY PETITION IB (IBC)/653(ND)2022	LARSEN AND TOUBRO LIMITED VS. IREO VICTORY VALLEY PRIVATE LIMITED	IBC Under Sec 9	12/4/2024	pagination missing in book marking and need every pages sign of file
690	22-09-2022	0710102077522022(No.of Docs 0)	0710102077522022/8	COMPANY PETITION (COMPANIES ACT)/174(ND)2022	ANJU SAHNI VS. DIVA DESIGNS PRIVATE LIMITED	Sec. 58(3)	12/4/2024	improper bookmarking
691	22-09-2022	0710102077522022(No.of Docs 0)	0710102077522022/8	COMPANY PETITION (COMPANIES ACT)/174(ND)2022	ANJU SAHNI VS. DIVA DESIGNS PRIVATE LIMITED	Sec. 58(3)	12/4/2024	improper bookmarking
692	22-09-2022	0710102077522022(No.of Docs 0)	0710102077522022/8	COMPANY PETITION (COMPANIES ACT)/174(ND)2022	ANJU SAHNI VS. DIVA DESIGNS PRIVATE LIMITED	Sec. 58(3)	12/4/2024	improper bookmarking
693	22-09-2022	0710102077522022(No.of Docs 0)	0710102077522022/8	COMPANY PETITION (COMPANIES ACT)/174(ND)2022	ANJU SAHNI VS. DIVA DESIGNS PRIVATE LIMITED	Sec. 58(3)	12/4/2024	improper bookmarking
694	22-09-2022	0710102077512022(No.of Docs 0)	0710102077512022/10	COMPANY PETITION (COMPANIES ACT)/175(ND)2022	ANJU SAHNI VS. MAGNEFIQUE EXPORTS PRIVATE LIMITED	Sec. 58(3)	12/4/2024	improper bookmarking
695	22-09-2022	0710102077512022(No.of Docs 0)	0710102077512022/10	COMPANY PETITION (COMPANIES ACT)/175(ND)2022	ANJU SAHNI VS. MAGNEFIQUE EXPORTS PRIVATE LIMITED	Sec. 58(3)	12/4/2024	improper bookmarking
696	22-09-2022	0710102077512022(No.of Docs 0)	0710102077512022/10	COMPANY PETITION (COMPANIES ACT)/175(ND)2022	ANJU SAHNI VS. MAGNEFIQUE EXPORTS PRIVATE LIMITED	Sec. 58(3)	12/4/2024	improper bookmarking
697	22-09-2022	0710102077512022(No.of Docs 0)	0710102077512022/10	COMPANY PETITION (COMPANIES ACT)/175(ND)2022	ANJU SAHNI VS. MAGNEFIQUE EXPORTS PRIVATE LIMITED	Sec. 58(3)	12/4/2024	improper bookmarking
698	10/12/2020	0710102114582020(No.of Docs 0)	0710102114582020/14	INTERLOCUTORY APPLICATION (I.B.C)/5534(ND)2020	SURESH KUMAR JAIN VS. VENUS INDIA ASSET FINANCE PVT. LTD.	Sec 30	12/4/2024	Book marking mandatory as per index and need OCR in full pdf 3 to 18
699	31-03-2024	0710102116262020(No.of Docs 2)	0710102116262020/1	INTERLOCUTORY APPLICATION (I.B.C)/5526(ND)2020	AFFLE (INDIA) LIMITED VS. AD VICTORIAM VENTURES PRIVATE LIMITED	Sec 60(5)	12/4/2024	bookmarking mandatory as per index
700	22-09-2022	0710102077492022(No.of Docs 0)	0710102077492022/8	COMPANY PETITION (COMPANIES ACT)/187(ND)2022	ANJU SAHNI VS. LA MODE EXPORTS PRIVATE LIMITED	Sec. 58(3)	12/4/2024	improper bookmarking
701	22-09-2022	0710102077492022(No.of Docs 0)	0710102077492022/8	COMPANY PETITION (COMPANIES ACT)/187(ND)2022	ANJU SAHNI VS. LA MODE EXPORTS PRIVATE LIMITED	Sec. 58(3)	12/4/2024	improper bookmarking
702	22-09-2022	0710102077492022(No.of Docs 0)	0710102077492022/8	COMPANY PETITION (COMPANIES ACT)/187(ND)2022	ANJU SAHNI VS. LA MODE EXPORTS PRIVATE LIMITED	Sec. 58(3)	12/4/2024	improper bookmarking
703	22-09-2022	0710102077492022(No.of Docs 0)	0710102077492022/8	COMPANY PETITION (COMPANIES ACT)/187(ND)2022	ANJU SAHNI VS. LA MODE EXPORTS PRIVATE LIMITED	Sec. 58(3)	12/4/2024	improper bookmarking
704	12/10/2022	0710102084062022(No.of Docs 0)	0710102084062022/5	TRANSFER APPLICATION (IBC)/45(PB)2022	** WILL BE AUTO FILLED LATER	Rule16(d),NCLT Rules,2016 IBC	12/4/2024	double pagination Wrong OCR Compulsory in all pages
705	2/11/2022	0710102090462022(No.of Docs 0)	0710102090462022/7	COMPANY PETITION IB (IBC)/830(ND)2022	B.P. AGENCY (HYD) VS. BN PACK CORRUGATED PRIVATE LIMITED	IBC Under Sec 9	12/4/2024	bookmarking mandatory OCR Compulsory in all pages

706	30-03-2024	0710102091422022(No.of Docs 1)	0710102091422022/4	COMPANY PETITION IB (IBC)/879(PB)2022	IDBI BANK LIMITED VS. SANJIV AGARWAL	Section 95(1)	12/4/2024	index page missing in bookmarking
707	30-03-2024	0710102091422022(No.of Docs 1)	0710102091422022/4	COMPANY PETITION IB (IBC)/879(PB)2022	IDBI BANK LIMITED VS. SANJIV AGARWAL	Section 95(1)	12/4/2024	index page missing in bookmarking
708	30-03-2024	0710102091422022(No.of Docs 1)	0710102091422022/4	COMPANY PETITION IB (IBC)/879(PB)2022	IDBI BANK LIMITED VS. SANJIV AGARWAL	Section 95(1)	12/4/2024	index page missing in bookmarking
709	30-03-2024	0710102091422022(No.of Docs 1)	0710102091422022/4	COMPANY PETITION IB (IBC)/879(PB)2022	IDBI BANK LIMITED VS. SANJIV AGARWAL	Section 95(1)	12/4/2024	index page missing in bookmarking
710	1/4/2024	0710102095292022(No.of Docs 1)	0710102095292022/3	COMPANY PETITION IB (IBC)/874(PB)2022	BANK OF BARODA (THROUGH MR. VIVEK PARTI VS. ANJU KHANNA (PERSONAL GUARANTOR OF CORPORATE DEBTOR- METAPHOR EXPORTS PVT. LTD.)	Section 95(1)	12/4/2024	bookmarking mandatory with pagination and 3rs court fee missing in vakalantama
711	21-11-2022	0710102096162022(No.of Docs 0)	0710102096162022/1	INTERLOCUTORY APPLICATION (I.B.C)/6214(PB)2022	EXECUTIVE ENGINEER VSTWENTY FIRST CENTURY WIRE ROADS	Sec 60(5)	12/4/2024	need OCR PAGE 114 to 119 annexures R-7 and 122 to 123
712	31-03-2024	0710102100492022(No.of Docs 2)	0710102100492022/3	COMPANY APPEAL(COMPANIES ACT)/258(ND)2022	DY. COMMISSIONER OF INCOME TAX VS. REGISTRAR OF COMPANIES (FINLACECAPITAVES CONSULTING PVT. LTD.)	Sec 252 (1) - By Government Body	12/4/2024	need every pages sign
713	19-01-2023	0710102101002022(No.of Docs 0)	0710102101002022/9	COMPANY PETITION (COMPANIES ACT)/15(ND)2023	MS. BHAVNA LUTHER VS. M/S ANI! BATRA & ASSOCIATES PRIVATE LIMITED	Sec. 97(1),Sec. 241(1),Sec. 242(4)	12/4/2024	need every pages sign and true copy in Annexure and OCR Compulsory in all pages
714	19-01-2023	0710102101002022(No.of Docs 0)	0710102101002022/11	COMPANY PETITION (COMPANIES ACT)/15(ND)2023	MS. BHAVNA LUTHER VS. M/S ANI! BATRA & ASSOCIATES PRIVATE LIMITED	Sec. 97(1),Sec. 241(1),Sec. 242(4)	12/4/2024	OCR Compulsory in all pages
715	2/4/2024	0710102002642023(No.of Docs 2)	0710102002642023/8	INTERLOCUTORY APPLICATION (I.B.C)/211(ND)2023	STATE BANK OF INDIA VS. VIVEK RAHEJA RESOLUTION PROFESSIONAL OF UNITECH MACHINES LIMITED	Sec 60(5)	12/4/2024	book marking mandatory as per index with pagination
716	2/4/2024	0710102002642023(No.of Docs 2)	0710102002642023/7	INTERLOCUTORY APPLICATION (I.B.C)/211(ND)2023	STATE BANK OF INDIA VS. VIVEK RAHEJA RESOLUTION PROFESSIONAL OF UNITECH MACHINES LIMITED	Sec 60(5)	12/4/2024	book marking mandatory as per index with pagination
717	8/4/2024	0710102016712024(No.of Docs 1)	0710102016712024/1	COMPANY PETITION IB (IBC)/145(PB)2024	ARVINDER SINGH SAWHNEY VS. SAWHNEY BUILDERS PVT LTD	IBC under Sec 7	12/4/2024	bookmarking mandatory
718	20-02-2024	0710102016252024(No.of Docs 0)	0710102016252024/1	INTERLOCUTORY APPLICATION (I.B.C)/1146(PB)2024	ASHISH SINGH VS. GRV VENTURES PVT. LTD.	Sec 50(1)	12/4/2024	annexures need sign with true copy
719	3/4/2024	0710102018222023(No.of Docs 2)	0710102018222023/2	INTERLOCUTORY APPLICATION (I.B.C)/1318(ND)2023	NEERAJ BHATIA VSDEDICATED FRIGHT CORRIDOR CORPORATION OF INDIA LIMITED	Application under any other provisions- IBC	12/4/2024	need OCR OF full pdf every pages 1 to 2 and book marking mandatory as per index

720	20-02-2024	0710102016252024(No.of Docs 0)	0710102016252024/1	INTERLOCUTORY APPLICATION (I.B.C)/1146(PB)2024	ASHISH SINGH VS. GRV VENTURES PVT. LTD.	Sec 50(1)	12/4/2024	annexures need sign with true copy
721	20-02-2024	0710102016252024(No.of Docs 0)	0710102016252024/1	INTERLOCUTORY APPLICATION (I.B.C)/1146(PB)2024	ASHISH SINGH VS. GRV VENTURES PVT. LTD.	Sec 50(1)	12/4/2024	annexures need sign with true copy
722	20-02-2024	0710102016252024(No.of Docs 0)	0710102016252024/1	INTERLOCUTORY APPLICATION (I.B.C)/1146(PB)2024	ASHISH SINGH VS. GRV VENTURES PVT. LTD.	Sec 50(1)	12/4/2024	annexures need sign with true copy
723	1/4/2024	0710102011372024(No.of Docs 1)	0710102011372024/6	COMPANY PETITION (COMPANIES ACT)/38(ND)2024	MR SANJIV CHOUDHARY VS. MIS ROSHANARA CLUB LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	12/4/2024	bookmarking mandatory index missing OCR Compulsory need all sign
724	23-01-2024	0710102008692024(No.of Docs 0)	0710102008692024/2	COMPANY APPEAL (IBC)/6(ND)2024	DEUTSCHE BANK VSMR. TARUN JAIN (LIQUIDATOR M/S OVERNITE EXPRESS LIMITED)	Sec 42	12/4/2024	OCR Compulsory all pages
725	23-01-2024	0710102008692024(No.of Docs 0)	0710102008692024/2	COMPANY APPEAL (IBC)/6(ND)2024	DEUTSCHE BANK VSMR. TARUN JAIN (LIQUIDATOR M/S OVERNITE EXPRESS LIMITED)	Sec 42	12/4/2024	OCR Compulsory all pages
726	23-01-2024	0710102008692024(No.of Docs 0)	0710102008692024/2	COMPANY APPEAL (IBC)/6(ND)2024	DEUTSCHE BANK VSMR. TARUN JAIN (LIQUIDATOR M/S OVERNITE EXPRESS LIMITED)	Sec 42	12/4/2024	OCR Compulsory all pages
727	23-01-2024	0710102008692024(No.of Docs 0)	0710102008692024/2	COMPANY APPEAL (IBC)/6(ND)2024	DEUTSCHE BANK VSMR. TARUN JAIN (LIQUIDATOR M/S OVERNITE EXPRESS LIMITED)	Sec 42	12/4/2024	OCR Compulsory all pages
728	23-01-2024	0710102008692024(No.of Docs 0)	0710102008692024/2	COMPANY APPEAL (IBC)/6(ND)2024	DEUTSCHE BANK VSMR. TARUN JAIN (LIQUIDATOR M/S OVERNITE EXPRESS LIMITED)	Sec 42	12/4/2024	OCR Compulsory all pages
729	23-01-2024	0710102008692024(No.of Docs 0)	0710102008692024/2	COMPANY APPEAL (IBC)/6(ND)2024	DEUTSCHE BANK VSMR. TARUN JAIN (LIQUIDATOR M/S OVERNITE EXPRESS LIMITED)	Sec 42	12/4/2024	OCR Compulsory all pages
730	23-01-2024	0710102008692024(No.of Docs 0)	0710102008692024/2	COMPANY APPEAL (IBC)/6(ND)2024	DEUTSCHE BANK VSMR. TARUN JAIN (LIQUIDATOR M/S OVERNITE EXPRESS LIMITED)	Sec 42	12/4/2024	OCR Compulsory all pages
731	23-01-2024	0710102008692024(No.of Docs 0)	0710102008692024/2	COMPANY APPEAL (IBC)/6(ND)2024	DEUTSCHE BANK VSMR. TARUN JAIN (LIQUIDATOR M/S OVERNITE EXPRESS LIMITED)	Sec 42	12/4/2024	OCR Compulsory all pages
732	23-01-2024	0710102008692024(No.of Docs 0)	0710102008692024/2	COMPANY APPEAL (IBC)/6(ND)2024	DEUTSCHE BANK VSMR. TARUN JAIN (LIQUIDATOR M/S OVERNITE EXPRESS LIMITED)	Sec 42	12/4/2024	OCR Compulsory all pages

733	5/4/2024	0710102008252024(No.of Docs 1)	0710102008252024/2	COMPANY PETITION IB (IBC)/78(ND)2024	CONTINENTAL ENERGY SOLUTIONS VS. C P ARORA ENGINEERS CONTRACTORS PRIVATE LIMITED	IBC Under Sec 9	12/4/2024	bookmarking mandatory
734	19-01-2024	0710102007582024(No.of Docs 0)	0710102007582024/1	COMPANY PETITION (COMPANIES ACT)/43(PB)2024	MRS. NEHA GUPTA VS. VANESA CARE PRIVATE LIMITED	Sec. 59	12/4/2024	Book marking mandatory as per index and index missing in file
735	30-12-2023	0710102110902023(No.of Docs 0)	0710102110902023/1	INTERLOCUTORY APPLICATION (I.B.C)/14(ND)2024	MOHIT CHAWLA	Application under any other provisions- IBC	12/4/2024	index and pagination missing in book marking
736	31-12-2023	0710102111072023(No.of Docs 0)	0710102111072023/1	INTERLOCUTORY APPLICATION (I.B.C)/19(ND)2024	MOHIT CHAWLA	Application under any other provisions- IBC	12/4/2024	index and pagination missing in book marking
737	18-04-2023	0710102036482023(No.of Docs 0)	0710102036482023/2	INTERLOCUTORY APPLICATION (I.B.C)/2101(ND)2023	MOHD NAZIM KHAN_ LIQUIDATOR VS. INCOME TAX OFFICER	Sec 60(5)	12/4/2024	Double entry of annexure 2 and every annexure pages need true copy 5 to 16
738	4/5/2023	0710102041192023(No.of Docs 0)	0710102041192023/8	COMPANY PETITION IB (IBC)/327(ND)2023	HEALTHIANS RESEARCH CENTRE PRIVATE LIMITED VS. NAYATI HEALTHCARE & RESEARCH NCR PRIVATE LIMITED	IBC Under Sec 9	12/4/2024	book marking mandatory as per index need every page of written submission and complete file OCR
739	8/4/2024	0710102041322023(No.of Docs 2)	0710102041322023/8	INTERLOCUTORY APPLICATION (I.B.C)/2594(ND)2023	SANJEEV MAHAJAN VS. INDIAN BANK (ERSTWHILE ALLAHABAD BANK & ORS	Sec 60(5)	12/4/2024	bookmarking mandatory
740	5/6/2023	0710102050662023(No.of Docs 0)	0710102050662023/1	RESTORATION APPLICATION (IBC)/132(ND)2023	LEO TIMBER PRIVATE LIMITED	Rule 11 of NCLT, 2016	12/4/2024	pagination missing in book marking 1-5
741	5/6/2023	0710102050662023(No.of Docs 0)	0710102050662023/1	RESTORATION APPLICATION (IBC)/132(ND)2023	LEO TIMBER PRIVATE LIMITED	Rule 11 of NCLT, 2016	12/4/2024	pagination missing in book marking 1-5
742	5/6/2023	0710102050662023(No.of Docs 0)	0710102050662023/1	RESTORATION APPLICATION (IBC)/132(ND)2023	LEO TIMBER PRIVATE LIMITED	Rule 11 of NCLT, 2016	12/4/2024	pagination missing in book marking 1-5
743	5/6/2023	0710102050662023(No.of Docs 0)	0710102050662023/1	RESTORATION APPLICATION (IBC)/132(ND)2023	LEO TIMBER PRIVATE LIMITED	Rule 11 of NCLT, 2016	12/4/2024	pagination missing in book marking 1-5
744	5/6/2023	0710102050662023(No.of Docs 0)	0710102050662023/1	RESTORATION APPLICATION (IBC)/132(ND)2023	LEO TIMBER PRIVATE LIMITED	Rule 11 of NCLT, 2016	12/4/2024	pagination missing in book marking 1-5
745	5/6/2023	0710102050662023(No.of Docs 0)	0710102050662023/1	RESTORATION APPLICATION (IBC)/132(ND)2023	LEO TIMBER PRIVATE LIMITED	Rule 11 of NCLT, 2016	12/4/2024	pagination missing in book marking 1-5
746	5/6/2023	0710102050662023(No.of Docs 0)	0710102050662023/1	RESTORATION APPLICATION (IBC)/132(ND)2023	LEO TIMBER PRIVATE LIMITED	Rule 11 of NCLT, 2016	12/4/2024	pagination missing in book marking 1-5
747	5/6/2023	0710102050662023(No.of Docs 0)	0710102050662023/1	RESTORATION APPLICATION (IBC)/132(ND)2023	LEO TIMBER PRIVATE LIMITED	Rule 11 of NCLT, 2016	12/4/2024	pagination missing in book marking 1-5

748	5/6/2023	0710102050662023(No.of Docs 0)	0710102050662023/1	RESTORATION APPLICATION (IBC)/132(ND)2023	LEO TIMBER PRIVATE LIMITED	Rule 11 of NCLT, 2016	12/4/2024	pagination missing in book marking 1-5
749	30-03-2024	0710102106272023(No.of Docs 2)	0710102106272023/4	INTERLOCUTORY APPLICATION (I.B.C)/6578(ND)2023	KRUPASINDHU MANDAL VS. UTM ENGINEERING PVT LTD	Sec 60(5)	12/4/2024	book marking mandatory as per index with pagination
750	11/12/2023	0710102104252023(No.of Docs 0)	0710102104252023/9	INTERLOCUTORY APPLICATION (I.B.C)/491(ND)2024	BON LON PETROCHEM LLP VSPRAYAG POLYTECH PVT. LTD.	Application under any other provisions-IBC,Application under any other provisions- IBC	12/4/2024	notary mismatch with affidavit
751	11/12/2023	0710102104252023(No.of Docs 0)	0710102104252023/9	INTERLOCUTORY APPLICATION (I.B.C)/491(ND)2024	BON LON PETROCHEM LLP VSPRAYAG POLYTECH PVT. LTD.	Application under any other provisions-IBC,Application under any other provisions- IBC	12/4/2024	notary mismatch with affidavit
752	11/12/2023	0710102104252023(No.of Docs 0)	0710102104252023/9	INTERLOCUTORY APPLICATION (I.B.C)/491(ND)2024	BON LON PETROCHEM LLP VSPRAYAG POLYTECH PVT. LTD.	Application under any other provisions-IBC,Application under any other provisions- IBC	12/4/2024	notary mismatch with affidavit
753	11/12/2023	0710102104252023(No.of Docs 0)	0710102104252023/9	INTERLOCUTORY APPLICATION (I.B.C)/491(ND)2024	BON LON PETROCHEM LLP VSPRAYAG POLYTECH PVT. LTD.	Application under any other provisions-IBC,Application under any other provisions- IBC	12/4/2024	notary mismatch with affidavit
754	1/4/2024	0710102070742023(No.of Docs 1)	0710102070742023/1	INTERLOCUTORY APPLICATION (I.B.C)/4616(ND)2023	ROHIT SEHGAL VSOFFICE OF PRINCIPAL COMMISSIONER CGST DELHI (NORTH)	Sec 60(5)	12/4/2024	bookmarking mandatory need every pages sign
755	1/4/2024	0710102025412021(No.of Docs 2)	0710102025412021/8	INTERLOCUTORY APPLICATION (I.B.C)/2276(ND)2021	RAMIT RASTOGI VS. INSOLVENCY AND BANKRUPTCY BOARD OF INDIA	Sec 54(1)	12/4/2024	bookmarking mandatory
756	2/4/2024	0710102025412021(No.of Docs 2)	0710102025412021/9	INTERLOCUTORY APPLICATION (I.B.C)/2276(ND)2021	RAMIT RASTOGI VS. INSOLVENCY AND BANKRUPTCY BOARD OF INDIA	Sec 54(1)	12/4/2024	book marking mandatory as per index and OCR OF Annexures every pages
757	5/12/2023	0710102104132023(No.of Docs 0)	0710102104132023/1	COMPANY PETITION IB (IBC)/155(ND)2024	MUKESH KUMAR BANSAL	Section 94(1)	12/4/2024	bookmarking mandatory

758	3/4/2024	0710102073792023(No.of Docs 4)	0710102073792023/3	CONTEMPT PETITION (IBC)/50(ND)2023	SOFTWARE TECHNOLOGY PARKS OF INDIA VS. ADITYA KUMAR RESOLUTION PROFESSIONAL FOR LI DIGITAL PAYMENTS PRIVATE LIMITED	Rule 11 of NCLT, 2016	12/4/2024	page no 18 19 20 21 22 not readable and blank pages 204 313 314 315 316 317 351 352 353 354 355 356 357
759	3/4/2024	0710102073792023(No.of Docs 4)	0710102073792023/3	CONTEMPT PETITION (IBC)/50(ND)2023	SOFTWARE TECHNOLOGY PARKS OF INDIA VS. ADITYA KUMAR RESOLUTION PROFESSIONAL FOR LI DIGITAL PAYMENTS PRIVATE LIMITED	Rule 11 of NCLT, 2016	12/4/2024	page no 18 19 20 21 22 not readable and blank pages 204 313 314 315 316 317 351 352 353 354 355 356 357
760	3/4/2024	0710102073792023(No.of Docs 4)	0710102073792023/3	CONTEMPT PETITION (IBC)/50(ND)2023	SOFTWARE TECHNOLOGY PARKS OF INDIA VS. ADITYA KUMAR RESOLUTION PROFESSIONAL FOR LI DIGITAL PAYMENTS PRIVATE LIMITED	Rule 11 of NCLT, 2016	12/4/2024	page no 18 19 20 21 22 not readable and blank pages 204 313 314 315 316 317 351 352 353 354 355 356 357
761	3/4/2024	0710102073792023(No.of Docs 4)	0710102073792023/3	CONTEMPT PETITION (IBC)/50(ND)2023	SOFTWARE TECHNOLOGY PARKS OF INDIA VS. ADITYA KUMAR RESOLUTION PROFESSIONAL FOR LI DIGITAL PAYMENTS PRIVATE LIMITED	Rule 11 of NCLT, 2016	12/4/2024	page no 18 19 20 21 22 not readable and blank pages 204 313 314 315 316 317 351 352 353 354 355 356 357
762	3/4/2024	0710102073792023(No.of Docs 4)	0710102073792023/3	CONTEMPT PETITION (IBC)/50(ND)2023	SOFTWARE TECHNOLOGY PARKS OF INDIA VS. ADITYA KUMAR RESOLUTION PROFESSIONAL FOR LI DIGITAL PAYMENTS PRIVATE LIMITED	Rule 11 of NCLT, 2016	12/4/2024	page no 18 19 20 21 22 not readable and blank pages 204 313 314 315 316 317 351 352 353 354 355 356 357
763	3/4/2024	0710102073792023(No.of Docs 4)	0710102073792023/3	CONTEMPT PETITION (IBC)/50(ND)2023	SOFTWARE TECHNOLOGY PARKS OF INDIA VS. ADITYA KUMAR RESOLUTION PROFESSIONAL FOR LI DIGITAL PAYMENTS PRIVATE LIMITED	Rule 11 of NCLT, 2016	12/4/2024	page no 18 19 20 21 22 not readable and blank pages 204 313 314 315 316 317 351 352 353 354 355 356 357
764	3/4/2024	0710102073792023(No.of Docs 4)	0710102073792023/3	CONTEMPT PETITION (IBC)/50(ND)2023	SOFTWARE TECHNOLOGY PARKS OF INDIA VS. ADITYA KUMAR RESOLUTION PROFESSIONAL FOR LI DIGITAL PAYMENTS PRIVATE LIMITED	Rule 11 of NCLT, 2016	12/4/2024	page no 18 19 20 21 22 not readable and blank pages 204 313 314 315 316 317 351 352 353 354 355 356 357
765	3/4/2024	0710102073792023(No.of Docs 4)	0710102073792023/3	CONTEMPT PETITION (IBC)/50(ND)2023	SOFTWARE TECHNOLOGY PARKS OF INDIA VS. ADITYA KUMAR RESOLUTION PROFESSIONAL FOR LI DIGITAL PAYMENTS PRIVATE LIMITED	Rule 11 of NCLT, 2016	12/4/2024	page no 18 19 20 21 22 not readable and blank pages 204 313 314 315 316 317 351 352 353 354 355 356 357

766	3/4/2024	0710102073792023(No.of Docs 4)	0710102073792023/3	CONTEMPT PETITION (IBC)/50(ND)2023	SOFTWARE TECHNOLOGY PARKS OF INDIA VS. ADITYA KUMAR RESOLUTION PROFESSIONAL FOR LI DIGITAL PAYMENTS PRIVATE LIMITED	Rule 11 of NCLT, 2016	12/4/2024	page no 18 19 20 21 22 not readable and blank pages 204 313 314 315 316 317 351 352 353 354 355 356 357
767	3/4/2024	0710102073792023(No.of Docs 4)	0710102073792023/3	CONTEMPT PETITION (IBC)/50(ND)2023	SOFTWARE TECHNOLOGY PARKS OF INDIA VS. ADITYA KUMAR RESOLUTION PROFESSIONAL FOR LI DIGITAL PAYMENTS PRIVATE LIMITED	Rule 11 of NCLT, 2016	12/4/2024	page no 18 19 20 21 22 not readable and blank pages 204 313 314 315 316 317 351 352 353 354 355 356 357
768	3/4/2024	0710102073792023(No.of Docs 4)	0710102073792023/3	CONTEMPT PETITION (IBC)/50(ND)2023	SOFTWARE TECHNOLOGY PARKS OF INDIA VS. ADITYA KUMAR RESOLUTION PROFESSIONAL FOR LI DIGITAL PAYMENTS PRIVATE LIMITED	Rule 11 of NCLT, 2016	12/4/2024	page no 18 19 20 21 22 not readable and blank pages 204 313 314 315 316 317 351 352 353 354 355 356 357
769	3/4/2024	0710102073792023(No.of Docs 4)	0710102073792023/3	CONTEMPT PETITION (IBC)/50(ND)2023	SOFTWARE TECHNOLOGY PARKS OF INDIA VS. ADITYA KUMAR RESOLUTION PROFESSIONAL FOR LI DIGITAL PAYMENTS PRIVATE LIMITED	Rule 11 of NCLT, 2016	12/4/2024	page no 18 19 20 21 22 not readable and blank pages 204 313 314 315 316 317 351 352 353 354 355 356 357
770	3/4/2024	0710102073792023(No.of Docs 4)	0710102073792023/3	CONTEMPT PETITION (IBC)/50(ND)2023	SOFTWARE TECHNOLOGY PARKS OF INDIA VS. ADITYA KUMAR RESOLUTION PROFESSIONAL FOR LI DIGITAL PAYMENTS PRIVATE LIMITED	Rule 11 of NCLT, 2016	12/4/2024	page no 18 19 20 21 22 not readable and blank pages 204 313 314 315 316 317 351 352 353 354 355 356 357
771	3/4/2024	0710102073792023(No.of Docs 4)	0710102073792023/3	CONTEMPT PETITION (IBC)/50(ND)2023	SOFTWARE TECHNOLOGY PARKS OF INDIA VS. ADITYA KUMAR RESOLUTION PROFESSIONAL FOR LI DIGITAL PAYMENTS PRIVATE LIMITED	Rule 11 of NCLT, 2016	12/4/2024	page no 18 19 20 21 22 not readable and blank pages 204 313 314 315 316 317 351 352 353 354 355 356 357
772	3/4/2024	0710102073792023(No.of Docs 4)	0710102073792023/3	CONTEMPT PETITION (IBC)/50(ND)2023	SOFTWARE TECHNOLOGY PARKS OF INDIA VS. ADITYA KUMAR RESOLUTION PROFESSIONAL FOR LI DIGITAL PAYMENTS PRIVATE LIMITED	Rule 11 of NCLT, 2016	12/4/2024	page no 18 19 20 21 22 not readable and blank pages 204 313 314 315 316 317 351 352 353 354 355 356 357
773	3/4/2024	0710102073792023(No.of Docs 4)	0710102073792023/3	CONTEMPT PETITION (IBC)/50(ND)2023	SOFTWARE TECHNOLOGY PARKS OF INDIA VS. ADITYA KUMAR RESOLUTION PROFESSIONAL FOR LI DIGITAL PAYMENTS PRIVATE LIMITED	Rule 11 of NCLT, 2016	12/4/2024	page no 18 19 20 21 22 not readable and blank pages 204 313 314 315 316 317 351 352 353 354 355 356 357
774	12/3/2024	0710102022242024(No.of Docs 0)	0710102022242024/1	COMPANY APPLICATION(COMPANIES ACT)/68(PB)2024	ATLAS CYCLES (HARYANA) LIMITED VS. SH. VIKARAM KAPUR	Rule 11 of NCLT	10/4/2024	bookmarking mandatory OCR Compulsory in all pages

775	29-02-2024	0710102018882024(No.of Docs 0)	0710102018882024/1	INTERLOCUTORY APPLICATION (I.B.C)/1100(PB)2024	DEEPAK MAINI VS. MR. GURJEET SINGH JOHAR	Application under any other provisions- IBC	10/4/2024	need OCR PAGE NO 20 TO 37 AND 115 TO 180 IN VOLUME 1 volume 2 complete OCR IN file page no 181 to 345
776	5/4/2024	0710102078042021(No.of Docs 2)	0710102078042021/4	INTERLOCUTORY APPLICATION (I.B.C)/4920(ND)2021	UJALA AQUATECH INDIA PVT LTD VS. UJALA PUMPS PVT. LTD.	Sec 47 (1)	10/4/2024	bookmarking mandatory
777	20-12-2023	0710102056542023(No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	10/4/2024	Date missing in vakalatnama
778	20-12-2023	0710102056542023(No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	10/4/2024	Date missing in vakalatnama
779	20-12-2023	0710102056542023(No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	10/4/2024	Date missing in vakalatnama
780	20-12-2023	0710102056542023(No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	10/4/2024	Date missing in vakalatnama
781	20-12-2023	0710102056542023(No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	10/4/2024	Date missing in vakalatnama
782	20-12-2023	0710102056542023(No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	10/4/2024	Date missing in vakalatnama

783	20-12-2023	0710102056542023(No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	10/4/2024	Date missing in vakalatnama
784	20-12-2023	0710102056542023(No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	10/4/2024	Date missing in vakalatnama
785	20-12-2023	0710102056542023(No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	10/4/2024	Date missing in vakalatnama
786	20-12-2023	0710102056542023(No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	10/4/2024	Date missing in vakalatnama
787	20-12-2023	0710102056542023(No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	10/4/2024	Date missing in vakalatnama
788	20-12-2023	0710102056542023(No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	10/4/2024	Date missing in vakalatnama
789	20-12-2023	0710102056542023(No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	10/4/2024	Date missing in vakalatnama

790	20-12-2023	0710102056542023(No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	10/4/2024	Date missing in vakalatnama
791	20-12-2023	0710102056542023(No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	10/4/2024	Date missing in vakalatnama
792	20-12-2023	0710102056542023(No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	10/4/2024	Date missing in vakalatnama
793	4/4/2024	0710102106272023(No.of Docs 1)	0710102106272023/5	INTERLOCUTORY APPLICATION (I.B.C)/6578(ND)2023	KRUPASINDHU MANDAL VS. UTM ENGINEERING PVT LTD	Sec 60(5)	10/4/2024	PDF incomplete file
794	2/4/2024	0710102063192022(No.of Docs 2)	0710102063192022/5	INTERLOCUTORY APPLICATION (I.B.C)/3827(ND)2022	YOGESH SETHI OFFICE LIQUIDATOR M/S. SSMP INDUSTRIES LTD VS. MANOJ KUNWAR PROMOTE AND EX-DIRECTOR	Application under any other provisions-IBC,Application under any other provisions-IBC,Application under any other provisions-IBC,Sec 60(5)	10/4/2024	need sign of written submission and missing pagination in book marking
795	5/4/2024	0710102064142022(No.of Docs 2)	0710102064142022/3	COMPANY PETITION IB (IBC)/677(ND)2022	STATE BANK OF INDIA VS. SHAKUNTALA DEVI	Section 95(1)	10/4/2024	pagination missing in bookmarking OCR Compulsory in all pages double pagination numbering Wrong in pdf
796	3/8/2022	0710102063052022(No.of Docs 0)	0710102063052022/6	COMPANY PETITION IB (IBC)/653(ND)2022	LARSEN AND TOUBRO LIMITED VS. IREO VICTORY VALLEY PRIVATE LIMITED	IBC Under Sec 9	10/4/2024	PAGINATION MISSING IN BOOK MARKING AND NEED EVERY PAGE SIGN OF WRITTEN SUBMISSION AND PAGE 11 IS A BLANK PAGE
797	29-03-2024	0710102056092022(No.of Docs 2)	0710102056092022/11	COMPANY PETITION IB (IBC)/640(ND)2022	SBM BANK (INDIA) LIMITED VS. MR. VINAYAK CHATTERJEE	Section 95(1)	10/4/2024	book marking mandatory as per index

798	7/10/2019	0710102133632019(No.of Docs 0)	0710102133632019/24	COMPANY PETITION IB (IBC)/3240(ND)2019	M/S. NUEVOSOL ENERGY PRIVATE LIMITED VS. M/S ARKUN SOLAR PRIVATE LIMITED	IBC Under Sec 9	10/4/2024	notary mismatch with affidavit
799	28-05-2022	0710102043032022(No.of Docs 0)	0710102043032022/1	COMPANY PETITION IB (IBC)/862(PB)2022	STATE BANK OF INDIA VS. JAMNA DEVI DHINGRA	Section 95(1)	10/4/2024	book marking mandatory as per index
800	28-05-2022	0710102043022022(No.of Docs 0)	0710102043022022/1	COMPANY PETITION IB (IBC)/860(PB)2022	STATE BANK OF INDIA VS. SHRI GULSHAN DHINGRA	Section 95(1)	10/4/2024	book marking mandatory as per index
801	23-04-2019	0710102080762019(No.of Docs 0)	0710102080762019/12	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/80(ND)2019	MORELLE DEALERS LLP	Sec. 230-232 - Second Motion	10/4/2024	double pagination numbering Wrong and put on ticket blank side in vakalatnama
802	23-04-2019	0710102080762019(No.of Docs 0)	0710102080762019/12	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/80(ND)2019	MORELLE DEALERS LLP	Sec. 230-232 - Second Motion	10/4/2024	double pagination numbering Wrong and put on ticket blank side in vakalatnama
803	5/4/2024	0710102034592022(No.of Docs 3)	0710102034592022/3	COMPANY PETITION IB (IBC)/363(ND)2022	INTEC CAPITAL LIMITED VS. UPKAR KAUR	Section 95(1)	10/4/2024	OCR Compulsory in all pages
804	5/4/2024	0710102034592022(No.of Docs 3)	0710102034592022/3	COMPANY PETITION IB (IBC)/363(ND)2022	INTEC CAPITAL LIMITED VS. UPKAR KAUR	Section 95(1)	10/4/2024	OCR Compulsory in all pages
805	5/4/2024	0710102034592022(No.of Docs 3)	0710102034592022/3	COMPANY PETITION IB (IBC)/363(ND)2022	INTEC CAPITAL LIMITED VS. UPKAR KAUR	Section 95(1)	10/4/2024	OCR Compulsory in all pages
806	5/4/2024	0710102034592022(No.of Docs 3)	0710102034592022/3	COMPANY PETITION IB (IBC)/363(ND)2022	INTEC CAPITAL LIMITED VS. UPKAR KAUR	Section 95(1)	10/4/2024	OCR Compulsory in all pages
807	31-03-2023	0710102029942023(No.of Docs 0)	0710102029942023/6	COMPANY APPEAL(COMPANIES ACT)/106(ND)2023	INCOME TAX OFFICER WARD-17(1) NEW DELHI VS. REGISTRAR COMPANIES DELHI	Sec 252 (1) - By Government Body	10/4/2024	please verified the affidavits mention the date of verified
808	28-03-2024	0710102015912023(No.of Docs 2)	0710102015912023/4	COMPANY PETITION IB (IBC)/201(ND)2023	ANITHA NIRANJAN VS. CIM GLOBAL INDIA PVT LTD	IBC Under Sec 9	10/4/2024	need every pages sign
809	27-01-2023	0710102010642023(No.of Docs 0)	0710102010642023/3	INTERLOCUTORY APPLICATION (I.B.C)/1074(ND)2023	RESHMA MITTAL VS. USHA CRAFTS PVT LTD	Sec 43(1) r/w Sec 44 (1)	10/4/2024	put on tickets blank side in vakalatnama
810	7/4/2024	0710102000762024(No.of Docs 2)	0710102000762024/4	COMPANY PETITION (COMPANIES ACT)/19(PB)2024	SHRI KESHAV DATT SHREEDHAR VS. SHRI CHAMUNDA LABORATORIES AND PROJECTS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	10/4/2024	pagination missing in bookmarking need sign all pages
811	5/4/2024	0710102034592022(No.of Docs 3)	0710102034592022/3	COMPANY PETITION IB (IBC)/363(ND)2022	INTEC CAPITAL LIMITED VS. UPKAR KAUR	Section 95(1)	10/4/2024	OCR Compulsory in all pages
812	5/4/2024	0710102034592022(No.of Docs 3)	0710102034592022/3	COMPANY PETITION IB (IBC)/363(ND)2022	INTEC CAPITAL LIMITED VS. UPKAR KAUR	Section 95(1)	10/4/2024	OCR Compulsory in all pages
813	5/4/2024	0710102034592022(No.of Docs 3)	0710102034592022/3	COMPANY PETITION IB (IBC)/363(ND)2022	INTEC CAPITAL LIMITED VS. UPKAR KAUR	Section 95(1)	10/4/2024	OCR Compulsory in all pages
814	30-03-2024	0710102040232023(No.of Docs 1)	0710102040232023/3	CONTEMPT PETITION (IBC)/41(ND)2023	ARTI BALUJA VSAAYUSH FOOD AND HERBS LIMITED	Rule 11 of NCLT, 2016	10/4/2024	book marking mandatory as per index

815	28-10-2022	0710102089182022(No.of Docs 0)	0710102089182022/1	INTERLOCUTORY APPLICATION (I.B.C)/5295(ND)2022	AMIT GUPTA AS RESOLUTION PROFESSIONAL OF MR. VINAYAK CHATTERJEE (PERSONAL GUARANTOR)	Rule 11 of NCLT, 2016	10/4/2024	1rs court fee missing and Date missing in vakalatnama
816	23-04-2019	0710102080762019(No.of Docs 0)	0710102080762019/12	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/80(ND)2019	MORELLE DEALERS LLP	Sec. 230-232 - Second Motion	10/4/2024	double pagination numbering Wrong and put on ticket blank side in vakalatnama
817	22-09-2022	0710102077872022(No.of Docs 0)	0710102077872022/9	COMPANY PETITION (COMPANIES ACT)/166(PB)2022	ANJU SAHNI VS. SASSY EXPORTS PRIVATE LIMITED	Sec. 58(3)	10/4/2024	improper bookmarking
818	22-09-2022	0710102077872022(No.of Docs 0)	0710102077872022/9	COMPANY PETITION (COMPANIES ACT)/166(PB)2022	ANJU SAHNI VS. SASSY EXPORTS PRIVATE LIMITED	Sec. 58(3)	10/4/2024	improper bookmarking
819	23-10-2023	0710102093022023(No.of Docs 0)	0710102093022023/2	INTERLOCUTORY APPLICATION (I.B.C)/5830(ND)2023	K SUBHRA NARAYAN MOHAPATRA	Sec 54(1)	10/4/2024	bookmarking incomplete
820	28-03-2024	0710102067272023(No.of Docs 2)	0710102067272023/12	COMPANY PETITION (COMPANIES ACT)/136(PB)2023	CHANDANI NAGPAL BEDI VS. M/S OSWAL OVERSEAS LTD	Sec. 59	10/4/2024	bookmarking pagination numbering missing as per index
821	22-09-2022	0710102077872022(No.of Docs 0)	0710102077872022/9	COMPANY PETITION (COMPANIES ACT)/166(PB)2022	ANJU SAHNI VS. SASSY EXPORTS PRIVATE LIMITED	Sec. 58(3)	10/4/2024	improper bookmarking
822	22-09-2022	0710102077872022(No.of Docs 0)	0710102077872022/9	COMPANY PETITION (COMPANIES ACT)/166(PB)2022	ANJU SAHNI VS. SASSY EXPORTS PRIVATE LIMITED	Sec. 58(3)	10/4/2024	improper bookmarking
823	23-04-2019	0710102080762019(No.of Docs 0)	0710102080762019/12	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/80(ND)2019	MORELLE DEALERS LLP	Sec. 230-232 - Second Motion	10/4/2024	double pagination numbering Wrong and put on ticket blank side in vakalatnama
824	2/4/2024	0710102061222020(No.of Docs 3)	0710102061222020/10	COMPANY PETITION (COMPANIES ACT)/74(ND)2020	PRIYANKA UPPAL VS. SUBSTRATAL SOLUTIONS PVT LTD	Sec. 59,Sec. 241(1),Sec. 242(4)	10/4/2024	book marking mandatory as per index and sign of written submission need every pages
825	2/4/2024	0710102048062023(No.of Docs 2)	0710102048062023/26	COMPANY PETITION IB (IBC)/427(ND)2023	STATE BANK OF INDIA VS. WORLDS WINDOW ESTATE PRIVATE LIMITED	IBC under Sec 7	10/4/2024	pagination missing in book marking and need sign of page 1 to 7 and both annexures need true copy
826	25-10-2023	0710102093422023(No.of Docs 0)	0710102093422023/5	COMPANY PETITION (COMPANIES ACT)/12(ND)2024	SANGEETA HIMMATRAMKA VS. WELCOME PROBUILD PRIVATE LIMITED	Sec. 58(3),Sec. 59	10/4/2024	bookmarking mandatory OCR Compulsory in pdf
827	25-10-2023	0710102093422023(No.of Docs 0)	0710102093422023/5	COMPANY PETITION (COMPANIES ACT)/12(ND)2024	SANGEETA HIMMATRAMKA VS. WELCOME PROBUILD PRIVATE LIMITED	Sec. 58(3),Sec. 59	10/4/2024	bookmarking mandatory OCR Compulsory in pdf
828	25-10-2023	0710102093422023(No.of Docs 0)	0710102093422023/5	COMPANY PETITION (COMPANIES ACT)/12(ND)2024	SANGEETA HIMMATRAMKA VS. WELCOME PROBUILD PRIVATE LIMITED	Sec. 58(3),Sec. 59	10/4/2024	bookmarking mandatory OCR Compulsory in pdf

829	25-10-2023	0710102093422023(No.of Docs 0)	0710102093422023/5	COMPANY PETITION (COMPANIES ACT)/12(ND)2024	SANGEETA HIMMATRAMKA VS. WELCOME PROBUILD PRIVATE LIMITED	Sec. 58(3),Sec. 59	10/4/2024	bookmarking mandatory OCR Compulsory in pdf
830	7/10/2019	0710102133632019(No.of Docs 0)	0710102133632019/24	COMPANY PETITION IB (IBC)/3240(ND)2019	M/S. NUEVOSOL ENERGY PRIVATE LIMITED VS. M/S ARKUN SOLAR PRIVATE LIMITED	IBC Under Sec 9	10/4/2024	notary mismatch with affidavit
831	7/10/2019	0710102133632019(No.of Docs 0)	0710102133632019/24	COMPANY PETITION IB (IBC)/3240(ND)2019	M/S. NUEVOSOL ENERGY PRIVATE LIMITED VS. M/S ARKUN SOLAR PRIVATE LIMITED	IBC Under Sec 9	10/4/2024	notary mismatch with affidavit
832	7/10/2019	0710102133632019(No.of Docs 0)	0710102133632019/24	COMPANY PETITION IB (IBC)/3240(ND)2019	M/S. NUEVOSOL ENERGY PRIVATE LIMITED VS. M/S ARKUN SOLAR PRIVATE LIMITED	IBC Under Sec 9	10/4/2024	notary mismatch with affidavit
833	7/10/2019	0710102133632019(No.of Docs 0)	0710102133632019/24	COMPANY PETITION IB (IBC)/3240(ND)2019	M/S. NUEVOSOL ENERGY PRIVATE LIMITED VS. M/S ARKUN SOLAR PRIVATE LIMITED	IBC Under Sec 9	10/4/2024	notary mismatch with affidavit
834	7/10/2019	0710102133632019(No.of Docs 0)	0710102133632019/24	COMPANY PETITION IB (IBC)/3240(ND)2019	M/S. NUEVOSOL ENERGY PRIVATE LIMITED VS. M/S ARKUN SOLAR PRIVATE LIMITED	IBC Under Sec 9	10/4/2024	notary mismatch with affidavit
835	7/10/2019	0710102133632019(No.of Docs 0)	0710102133632019/24	COMPANY PETITION IB (IBC)/3240(ND)2019	M/S. NUEVOSOL ENERGY PRIVATE LIMITED VS. M/S ARKUN SOLAR PRIVATE LIMITED	IBC Under Sec 9	10/4/2024	notary mismatch with affidavit
836	7/10/2019	0710102133632019(No.of Docs 0)	0710102133632019/24	COMPANY PETITION IB (IBC)/3240(ND)2019	M/S. NUEVOSOL ENERGY PRIVATE LIMITED VS. M/S ARKUN SOLAR PRIVATE LIMITED	IBC Under Sec 9	10/4/2024	notary mismatch with affidavit
837	7/10/2019	0710102133632019(No.of Docs 0)	0710102133632019/24	COMPANY PETITION IB (IBC)/3240(ND)2019	M/S. NUEVOSOL ENERGY PRIVATE LIMITED VS. M/S ARKUN SOLAR PRIVATE LIMITED	IBC Under Sec 9	10/4/2024	notary mismatch with affidavit
838	5/4/2024	0710102069532022(No.of Docs 2)	0710102069532022/5	COMPANY PETITION (COMPANIES ACT)/155(ND)2022	SAMIRA BASIT VS. LATEST CAPITAL SERVICES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	10/4/2024	OCR Compulsory in pdf
839	2/4/2024	0710102067342023(No.of Docs 2)	0710102067342023/3	INTERLOCUTORY APPLICATION (I.B.C)/4361(ND)2023	DAE (SY22) IRELAND DESIGNATED ACTIVITY COMPANY VS. GO AIRLINES (INDIA) LIMITED	Application under any other provisions- IBC	10/4/2024	need OCR IN full pdf pages and sign of every pages of written submission
840	10/10/2023	0710102087232023(No.of Docs 0)	0710102087232023/3	INTERLOCUTORY APPLICATION (I.B.C)/5458(ND)2023	VIJENDER SHARMA VS. RAJIV MALIK LIQUIDATOR	Sec 60(5)	10/4/2024	book marking mandatory as per index with pagination

841	28-03-2024	0710102083452023(No.of Docs 4)	0710102083452023/1	INTERLOCUTORY APPLICATION (I.B.C)/5376(ND)2023	TATA CAPITAL FINANCIAL SERVICES LIMITED VS. M/S UNICAST AUTOTECH PRIVATE LIMITED THROUGH MR. KANTI MOHAN RASTOGI	Sec 60(5)	10/4/2024	bookmarking mandatory with pagination
842	5/4/2024	0710102083902023(No.of Docs 1)	0710102083902023/6	COMPANY PETITION IB (IBC)/628(ND)2023	DAILY DAIRY ESSENTIALS THROUGH PARTNER MURARI LAL VS. GOODHEALTH INDUSTRIES PRIVATE LIMITED	IBC Under Sec 9	10/4/2024	put on index in front page every pages sign and true copy in Annexure
843	5/4/2024	0710102034592022(No.of Docs 3)	0710102034592022/3	COMPANY PETITION IB (IBC)/363(ND)2022	INTEC CAPITAL LIMITED VS. UPKAR KAUR	Section 95(1)	10/4/2024	OCR Compulsory in all pages
844	5/4/2024	0710102034592022(No.of Docs 3)	0710102034592022/3	COMPANY PETITION IB (IBC)/363(ND)2022	INTEC CAPITAL LIMITED VS. UPKAR KAUR	Section 95(1)	10/4/2024	OCR Compulsory in all pages
845	6/3/2024	0710102020202024(No.of Docs 0)	0710102020202024/1	INTERLOCUTORY APPLICATION (I.B.C)/1565(ND)2024	PARUL UPADHYAY VSMR. MANOJ KUMAR ANAND	Application under any other provisions- IBC	10/4/2024	need every pages sign
846	6/12/2023	0710102104532023(No.of Docs 0)	0710102104532023/1	CP(AA) MERGER AND AMALGAMATION(COMPANIE S ACT)/81(ND)2023	SKB TRADEX PRIVATE LIMITED	Sec. 230-232 - Second Motion	9/4/2024	bookmaking mandatory
847	1/4/2024	0710102001582019(No.of Docs 1)	0710102001582019/10	COMPANY PETITION IB (IBC)/619(ND)2019	INTEC CAPITAL LIMITED VS. M/S JAGTAR SINGH & SONS HYDRAULICS PVT LTD	IBC under Sec 7	9/4/2024	Wrong file
848	23-04-2019	0710102080762019(No.of Docs 0)	0710102080762019/13	CP(AA) MERGER AND AMALGAMATION(COMPANIE S ACT)/80(ND)2019	MORELLE DEALERS LLP	Sec. 230-232 - Second Motion	9/4/2024	double page numbering Wrong
849	23-04-2019	0710102080762019(No.of Docs 0)	0710102080762019/13	CP(AA) MERGER AND AMALGAMATION(COMPANIE S ACT)/80(ND)2019	MORELLE DEALERS LLP	Sec. 230-232 - Second Motion	9/4/2024	double page numbering Wrong
850	23-04-2019	0710102080762019(No.of Docs 0)	0710102080762019/13	CP(AA) MERGER AND AMALGAMATION(COMPANIE S ACT)/80(ND)2019	MORELLE DEALERS LLP	Sec. 230-232 - Second Motion	9/4/2024	double page numbering Wrong
851	23-04-2019	0710102080762019(No.of Docs 0)	0710102080762019/13	CP(AA) MERGER AND AMALGAMATION(COMPANIE S ACT)/80(ND)2019	MORELLE DEALERS LLP	Sec. 230-232 - Second Motion	9/4/2024	double page numbering Wrong
852	20-09-2020	0710102090312020(No.of Docs 0)	0710102090312020/19	COMPANY PETITION (COMPANIES ACT)/119(ND)2020	GANDHARV GOYAL VS. SYNAPSICA TECHNOLOGIES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	9/4/2024	OCR Compulsory in all pages
853	24-11-2020	0710102110112020(No.of Docs 0)	0710102110112020/9	INTERLOCUTORY APPLICATION (I.B.C)/5459(PB)2020	STATE BANK OF INDIA VS. MASTANA FOODS PVT LTD	Sec 60(5)	9/4/2024	notary mismatch with affidavit, book marking not done properly
854	16-12-2020	0710102116482020(No.of Docs 0)	0710102116482020/6	INTERLOCUTORY APPLICATION (I.B.C)/5625(ND)2020	AKHILESH KUMAR GUPTA VS. EASYTECH GLOBAL PRIVATE LIMITED	Sec 54(1)	9/4/2024	bookmarking mandatory

855	1/4/2024	0710102042992022(No.of Docs 1)	0710102042992022/4	COMPANY PETITION IB (IBC)/554(PB)2022	STATE BANK OF INDIA VS. SMT. SHANTA GUPTA (PERSONAL GUARANTOR OF CORPORATE DEBTOR- SR FOILS & TISSUE LIMITED)	Section 95(1)	9/4/2024	book marking mandatory as per index with pagination
856	1/4/2024	0710102042992022(No.of Docs 1)	0710102042992022/3	COMPANY PETITION IB (IBC)/554(PB)2022	STATE BANK OF INDIA VS. SMT. SHANTA GUPTA (PERSONAL GUARANTOR OF CORPORATE DEBTOR- SR FOILS & TISSUE LIMITED)	Section 95(1)	9/4/2024	pagination missing in book marking
857	1/4/2024	0710102043262022(No.of Docs 1)	0710102043262022/4	COMPANY PETITION IB (IBC)/552(PB)2022	STATE BANK OF INDIA VS. RAKESH GUPTA	Section 95(1)	9/4/2024	book marking mandatory as per index
858	26-03-2024	0710102052112022(No.of Docs 2)	0710102052112022/10	COMPANY PETITION IB (IBC)/544(ND)2022	PAS ENTERPRISE VS. CBS HOLDINGS PRIVATE LIMITED	IBC under Sec 7	9/4/2024	bookmarking mandatory welfare ticket missing and put on ticket blank side in vakalatnama
859	26-03-2024	0710102070032022(No.of Docs 2)	0710102070032022/3	COMPANY APPEAL (COMPANIES ACT)/206(ND)2022	NEELGAGAN INFRABUILD PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (1)	9/4/2024	bookmarking mandatory
860	10/9/2022	0710102074032022(No.of Docs 0)	0710102074032022/3	INTERLOCUTORY APPLICATION (I.B.C)/4758(ND)2022	ROHIT SEHGAL VSRISHI PAL RUHIL & ANR.	Application under any other provisions- IBC	9/4/2024	need complete OCR IN PDF
861	10/9/2022	0710102074032022(No.of Docs 0)	0710102074032022/3	INTERLOCUTORY APPLICATION (I.B.C)/4758(ND)2022	ROHIT SEHGAL VSRISHI PAL RUHIL & ANR.	Application under any other provisions- IBC	9/4/2024	need complete OCR IN PDF
862	10/9/2022	0710102074032022(No.of Docs 0)	0710102074032022/3	INTERLOCUTORY APPLICATION (I.B.C)/4758(ND)2022	ROHIT SEHGAL VSRISHI PAL RUHIL & ANR.	Application under any other provisions- IBC	9/4/2024	need complete OCR IN PDF
863	10/9/2022	0710102074032022(No.of Docs 0)	0710102074032022/3	INTERLOCUTORY APPLICATION (I.B.C)/4758(ND)2022	ROHIT SEHGAL VSRISHI PAL RUHIL & ANR.	Application under any other provisions- IBC	9/4/2024	need complete OCR IN PDF
864	10/9/2022	0710102074032022(No.of Docs 0)	0710102074032022/3	INTERLOCUTORY APPLICATION (I.B.C)/4758(ND)2022	ROHIT SEHGAL VSRISHI PAL RUHIL & ANR.	Application under any other provisions- IBC	9/4/2024	need complete OCR IN PDF
865	10/9/2022	0710102074032022(No.of Docs 0)	0710102074032022/3	INTERLOCUTORY APPLICATION (I.B.C)/4758(ND)2022	ROHIT SEHGAL VSRISHI PAL RUHIL & ANR.	Application under any other provisions- IBC	9/4/2024	need complete OCR IN PDF

866	10/9/2022	0710102074032022(No.of Docs 0)	0710102074032022/3	INTERLOCUTORY APPLICATION (I.B.C)/4758(ND)2022	ROHIT SEHGAL VSRISHI PAL RUHIL & ANR.	Application under any other provisions- IBC	9/4/2024	need complete OCR IN PDF
867	10/9/2022	0710102074032022(No.of Docs 0)	0710102074032022/3	INTERLOCUTORY APPLICATION (I.B.C)/4758(ND)2022	ROHIT SEHGAL VSRISHI PAL RUHIL & ANR.	Application under any other provisions- IBC	9/4/2024	need complete OCR IN PDF
868	10/9/2022	0710102074032022(No.of Docs 0)	0710102074032022/3	INTERLOCUTORY APPLICATION (I.B.C)/4758(ND)2022	ROHIT SEHGAL VSRISHI PAL RUHIL & ANR.	Application under any other provisions- IBC	9/4/2024	need complete OCR IN PDF
869	10/9/2022	0710102074032022(No.of Docs 0)	0710102074032022/3	INTERLOCUTORY APPLICATION (I.B.C)/4758(ND)2022	ROHIT SEHGAL VSRISHI PAL RUHIL & ANR.	Application under any other provisions- IBC	9/4/2024	need complete OCR IN PDF
870	10/9/2022	0710102074032022(No.of Docs 0)	0710102074032022/3	INTERLOCUTORY APPLICATION (I.B.C)/4758(ND)2022	ROHIT SEHGAL VSRISHI PAL RUHIL & ANR.	Application under any other provisions- IBC	9/4/2024	need complete OCR IN PDF
871	10/9/2022	0710102074032022(No.of Docs 0)	0710102074032022/3	INTERLOCUTORY APPLICATION (I.B.C)/4758(ND)2022	ROHIT SEHGAL VSRISHI PAL RUHIL & ANR.	Application under any other provisions- IBC	9/4/2024	need complete OCR IN PDF
872	10/9/2022	0710102074032022(No.of Docs 0)	0710102074032022/3	INTERLOCUTORY APPLICATION (I.B.C)/4758(ND)2022	ROHIT SEHGAL VSRISHI PAL RUHIL & ANR.	Application under any other provisions- IBC	9/4/2024	need complete OCR IN PDF
873	10/9/2022	0710102074032022(No.of Docs 0)	0710102074032022/3	INTERLOCUTORY APPLICATION (I.B.C)/4758(ND)2022	ROHIT SEHGAL VSRISHI PAL RUHIL & ANR.	Application under any other provisions- IBC	9/4/2024	need complete OCR IN PDF
874	10/9/2022	0710102074032022(No.of Docs 0)	0710102074032022/3	INTERLOCUTORY APPLICATION (I.B.C)/4758(ND)2022	ROHIT SEHGAL VSRISHI PAL RUHIL & ANR.	Application under any other provisions- IBC	9/4/2024	need complete OCR IN PDF
875	10/9/2022	0710102074032022(No.of Docs 0)	0710102074032022/3	INTERLOCUTORY APPLICATION (I.B.C)/4758(ND)2022	ROHIT SEHGAL VSRISHI PAL RUHIL & ANR.	Application under any other provisions- IBC	9/4/2024	need complete OCR IN PDF
876	22-09-2022	0710102077852022(No.of Docs 0)	0710102077852022/8	COMPANY PETITION (COMPANIES ACT)/182(ND)2022	ANJU SAHNI VS. COMPREHENSIVE IT DEVELOPERS PRIVATELIMITED.	Sec. 58(3)	9/4/2024	improper bookmarking
877	22-09-2022	0710102077852022(No.of Docs 0)	0710102077852022/8	COMPANY PETITION (COMPANIES ACT)/182(ND)2022	ANJU SAHNI VS. COMPREHENSIVE IT DEVELOPERS PRIVATELIMITED.	Sec. 58(3)	9/4/2024	improper bookmarking
878	22-09-2022	0710102077852022(No.of Docs 0)	0710102077852022/8	COMPANY PETITION (COMPANIES ACT)/182(ND)2022	ANJU SAHNI VS. COMPREHENSIVE IT DEVELOPERS PRIVATELIMITED.	Sec. 58(3)	9/4/2024	improper bookmarking

879	22-09-2022	0710102077852022(No.of Docs 0)	0710102077852022/8	COMPANY PETITION (COMPANIES ACT)/182(ND)2022	ANJU SAHNI VS. COMPREHENSIVE IT DEVELOPERS PRIVATELIMITED.	Sec. 58(3)	9/4/2024	improper bookmarking
880	4/4/2024	0710102098642022(No.of Docs 2)	0710102098642022/17	TRANSFER PETITION(COMPANIES ACT)/57(PB)2022	ITE DESIGNS PRIVATE LIMITED VS. HARISH CHANDRA (INDIA) LTD.	Sec 433(e)/433(f) of CA 1956	9/4/2024	bookmarking mandatory OCR Compulsory in all pages
881	4/4/2024	0710102098642022(No.of Docs 2)	0710102098642022/17	TRANSFER PETITION(COMPANIES ACT)/57(PB)2022	ITE DESIGNS PRIVATE LIMITED VS. HARISH CHANDRA (INDIA) LTD.	Sec 433(e)/433(f) of CA 1956	9/4/2024	bookmarking mandatory OCR Compulsory in all pages
882	4/4/2024	0710102098642022(No.of Docs 2)	0710102098642022/17	TRANSFER PETITION(COMPANIES ACT)/57(PB)2022	ITE DESIGNS PRIVATE LIMITED VS. HARISH CHANDRA (INDIA) LTD.	Sec 433(e)/433(f) of CA 1956	9/4/2024	bookmarking mandatory OCR Compulsory in all pages
883	4/4/2024	0710102098642022(No.of Docs 2)	0710102098642022/17	TRANSFER PETITION(COMPANIES ACT)/57(PB)2022	ITE DESIGNS PRIVATE LIMITED VS. HARISH CHANDRA (INDIA) LTD.	Sec 433(e)/433(f) of CA 1956	9/4/2024	bookmarking mandatory OCR Compulsory in all pages
884	4/4/2024	0710102098642022(No.of Docs 2)	0710102098642022/17	TRANSFER PETITION(COMPANIES ACT)/57(PB)2022	ITE DESIGNS PRIVATE LIMITED VS. HARISH CHANDRA (INDIA) LTD.	Sec 433(e)/433(f) of CA 1956	9/4/2024	bookmarking mandatory OCR Compulsory in all pages
885	4/4/2024	0710102098642022(No.of Docs 2)	0710102098642022/17	TRANSFER PETITION(COMPANIES ACT)/57(PB)2022	ITE DESIGNS PRIVATE LIMITED VS. HARISH CHANDRA (INDIA) LTD.	Sec 433(e)/433(f) of CA 1956	9/4/2024	bookmarking mandatory OCR Compulsory in all pages
886	4/4/2024	0710102098642022(No.of Docs 2)	0710102098642022/17	TRANSFER PETITION(COMPANIES ACT)/57(PB)2022	ITE DESIGNS PRIVATE LIMITED VS. HARISH CHANDRA (INDIA) LTD.	Sec 433(e)/433(f) of CA 1956	9/4/2024	bookmarking mandatory OCR Compulsory in all pages
887	4/4/2024	0710102098642022(No.of Docs 2)	0710102098642022/17	TRANSFER PETITION(COMPANIES ACT)/57(PB)2022	ITE DESIGNS PRIVATE LIMITED VS. HARISH CHANDRA (INDIA) LTD.	Sec 433(e)/433(f) of CA 1956	9/4/2024	bookmarking mandatory OCR Compulsory in all pages
888	4/4/2024	0710102098642022(No.of Docs 2)	0710102098642022/17	TRANSFER PETITION(COMPANIES ACT)/57(PB)2022	ITE DESIGNS PRIVATE LIMITED VS. HARISH CHANDRA (INDIA) LTD.	Sec 433(e)/433(f) of CA 1956	9/4/2024	bookmarking mandatory OCR Compulsory in all pages
889	27-03-2024	0710102069072023(No.of Docs 2)	0710102069072023/7	COMPANY APPEAL(COMPANIES ACT)/242(ND)2023	SUN PROCE-TEXT PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYAHA	Sec 252 (3)	9/4/2024	bookmarking pagination numbering as per index missing and need every pages sign
890	25-08-2023	0710102074252023(No.of Docs 0)	0710102074252023/3	COMPANY PETITION (COMPANIES ACT)/166(ND)2023	LATIKA DHODY VS. ANSAL PROPERTIES & INFRASTRUCTURE LIMITED	Sec. 73(4)	9/4/2024	OCR Compulsory in all pages
891	25-08-2023	0710102074252023(No.of Docs 0)	0710102074252023/3	COMPANY PETITION (COMPANIES ACT)/166(ND)2023	LATIKA DHODY VS. ANSAL PROPERTIES & INFRASTRUCTURE LIMITED	Sec. 73(4)	9/4/2024	OCR Compulsory in all pages
892	25-08-2023	0710102074252023(No.of Docs 0)	0710102074252023/3	COMPANY PETITION (COMPANIES ACT)/166(ND)2023	LATIKA DHODY VS. ANSAL PROPERTIES & INFRASTRUCTURE LIMITED	Sec. 73(4)	9/4/2024	OCR Compulsory in all pages
893	25-08-2023	0710102074252023(No.of Docs 0)	0710102074252023/3	COMPANY PETITION (COMPANIES ACT)/166(ND)2023	LATIKA DHODY VS. ANSAL PROPERTIES & INFRASTRUCTURE LIMITED	Sec. 73(4)	9/4/2024	OCR Compulsory in all pages

894	25-08-2023	0710102074222023(No.of Docs 0)	0710102074222023/6	COMPANY PETITION (COMPANIES ACT)/171(ND)2023	KANWAL DHODY VS. ANSAL PROPERTIES & INFRASTRUCTURE LIMITED	Sec. 73(4)	9/4/2024	OCR Compulsory in all pages
895	25-08-2023	0710102074222023(No.of Docs 0)	0710102074222023/6	COMPANY PETITION (COMPANIES ACT)/171(ND)2023	KANWAL DHODY VS. ANSAL PROPERTIES & INFRASTRUCTURE LIMITED	Sec. 73(4)	9/4/2024	OCR Compulsory in all pages
896	25-08-2023	0710102074222023(No.of Docs 0)	0710102074222023/6	COMPANY PETITION (COMPANIES ACT)/171(ND)2023	KANWAL DHODY VS. ANSAL PROPERTIES & INFRASTRUCTURE LIMITED	Sec. 73(4)	9/4/2024	OCR Compulsory in all pages
897	25-08-2023	0710102074222023(No.of Docs 0)	0710102074222023/6	COMPANY PETITION (COMPANIES ACT)/171(ND)2023	KANWAL DHODY VS. ANSAL PROPERTIES & INFRASTRUCTURE LIMITED	Sec. 73(4)	9/4/2024	OCR Compulsory in all pages
898	26-03-2024	0710102059322023(No.of Docs 1)	0710102059322023/10	RESTORATION APPLICATION (IBC)/176(ND)2023	PRAMA HIKVISION INDIA PRIVATE LIMITED VSPMS-COM-PRO (INDIA) PRIVATE LIMITED	Application under any other provisions- IBC	9/4/2024	bookmarking pagination numbering missing as per index notary mismatch with affidavit
899	6/9/2023	0710102077952023(No.of Docs 0)	0710102077952023/2	INTERLOCUTORY APPLICATION (I.B.C)/5113(ND)2023	RAJ KUMAR DAD IRP OF M/S BLAZE PROMOTERS PVT. LTD.	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	9/4/2024	pagination missing in bookmarking need every pages sign
900	1/4/2024	0710102082822023(No.of Docs 2)	0710102082822023/2	INTERLOCUTORY APPLICATION (I.B.C)/5180(ND)2023	NUPUR SINGH VS. DEVENDRA SINGH	Sec 60(5)	9/4/2024	need all pages sign OCR Compulsory
901	4/4/2024	0710102099672023(No.of Docs 1)	0710102099672023/2	INTERLOCUTORY APPLICATION (I.B.C)/6274(ND)2023	ARGENTIUM INTERNATIONAL PVT LTD VSKANTI MOHAN RUSTAGI	Any other provision - Govt body	9/4/2024	PDF incomplete
902	6/12/2023	0710102104532023(No.of Docs 0)	0710102104532023/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/81(ND)2023	SKB TRADEX PRIVATE LIMITED	Sec. 230-232 - Second Motion	9/4/2024	bookmaking mandatory
903	6/12/2023	0710102104532023(No.of Docs 0)	0710102104532023/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/81(ND)2023	SKB TRADEX PRIVATE LIMITED	Sec. 230-232 - Second Motion	9/4/2024	bookmaking mandatory
904	6/12/2023	0710102104532023(No.of Docs 0)	0710102104532023/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/81(ND)2023	SKB TRADEX PRIVATE LIMITED	Sec. 230-232 - Second Motion	9/4/2024	bookmaking mandatory
905	1/4/2024	0710102002192024(No.of Docs 2)	0710102002192024/2	COMPANY PETITION IB (IBC)/110(ND)2024	NUBERG ENGINEERING LIMITED VS. KLJ PETROPLAST LIMITED	IBC Under Sec 9	9/4/2024	25rs Welfare ticket missing in vakalatnam
906	1/4/2024	0710102002192024(No.of Docs 2)	0710102002192024/2	COMPANY PETITION IB (IBC)/110(ND)2024	NUBERG ENGINEERING LIMITED VS. KLJ PETROPLAST LIMITED	IBC Under Sec 9	9/4/2024	25rs Welfare ticket missing in vakalatnam
907	1/4/2024	0710102002192024(No.of Docs 2)	0710102002192024/2	COMPANY PETITION IB (IBC)/110(ND)2024	NUBERG ENGINEERING LIMITED VS. KLJ PETROPLAST LIMITED	IBC Under Sec 9	9/4/2024	25rs Welfare ticket missing in vakalatnam
908	1/4/2024	0710102002192024(No.of Docs 2)	0710102002192024/2	COMPANY PETITION IB (IBC)/110(ND)2024	NUBERG ENGINEERING LIMITED VS. KLJ PETROPLAST LIMITED	IBC Under Sec 9	9/4/2024	25rs Welfare ticket missing in vakalatnam
909	9/1/2024	0710102002852024(No.of Docs 0)	0710102002852024/1	INTERLOCUTORY APPLICATION (I.B.C)/545(PB)2024	PANKAJ KUMAR GUPTA	Application under any other provisions- IBC	9/4/2024	need every pages sign

910	9/1/2024	0710102002852024(No.of Docs 0)	0710102002852024/1	INTERLOCUTORY APPLICATION (I.B.C)/545(PB)2024	PANKAJ KUMAR GUPTA	Application under any other provisions- IBC	9/4/2024	need every pages sign
911	9/1/2024	0710102002852024(No.of Docs 0)	0710102002852024/1	INTERLOCUTORY APPLICATION (I.B.C)/545(PB)2024	PANKAJ KUMAR GUPTA	Application under any other provisions- IBC	9/4/2024	need every pages sign
912	9/1/2024	0710102002852024(No.of Docs 0)	0710102002852024/1	INTERLOCUTORY APPLICATION (I.B.C)/545(PB)2024	PANKAJ KUMAR GUPTA	Application under any other provisions- IBC	9/4/2024	need every pages sign
913	9/1/2024	0710102002852024(No.of Docs 0)	0710102002852024/1	INTERLOCUTORY APPLICATION (I.B.C)/545(PB)2024	PANKAJ KUMAR GUPTA	Application under any other provisions- IBC	9/4/2024	need every pages sign
914	9/1/2024	0710102002852024(No.of Docs 0)	0710102002852024/1	INTERLOCUTORY APPLICATION (I.B.C)/545(PB)2024	PANKAJ KUMAR GUPTA	Application under any other provisions- IBC	9/4/2024	need every pages sign
915	9/1/2024	0710102002852024(No.of Docs 0)	0710102002852024/1	INTERLOCUTORY APPLICATION (I.B.C)/545(PB)2024	PANKAJ KUMAR GUPTA	Application under any other provisions- IBC	9/4/2024	need every pages sign
916	9/1/2024	0710102002852024(No.of Docs 0)	0710102002852024/1	INTERLOCUTORY APPLICATION (I.B.C)/545(PB)2024	PANKAJ KUMAR GUPTA	Application under any other provisions- IBC	9/4/2024	need every pages sign
917	9/1/2024	0710102002852024(No.of Docs 0)	0710102002852024/1	INTERLOCUTORY APPLICATION (I.B.C)/545(PB)2024	PANKAJ KUMAR GUPTA	Application under any other provisions- IBC	9/4/2024	need every pages sign
918	2/2/2024	0710102011362024(No.of Docs 0)	0710102011362024/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/16(ND)2024	EDUSOFT TECHNOLOGIES PRIVATE LIMITED	Sec. 230-232, Sec 234	9/4/2024	bookmarking mandatory
919	25-03-2024	0710102087122022(No.of Docs 1)	0710102087122022/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/112(ND)2022	AGRANI INFRASTRUCTURE WORKS PRIVATE LIMITED VS. EDISONS INFRAPOWER & MULTIVENTURES PRIVATE LIMITED	Sec. 230-232 - Second Motion	8/4/2024	bookmarking mandatory
920	17-08-2021	0710102057942021(No.of Docs 0)	0710102057942021/8	INTERLOCUTORY APPLICATION(COMPANIES ACT)/3(PB)2021	M SAI ESWARA SWAMY VS. SITI VISION DIGITAL MEDIA PVT. LTD.	Rule 11 of NCLT	8/4/2024	need every pages sign and true copy
921	17-08-2021	0710102057942021(No.of Docs 0)	0710102057942021/8	INTERLOCUTORY APPLICATION(COMPANIES ACT)/3(PB)2021	M SAI ESWARA SWAMY VS. SITI VISION DIGITAL MEDIA PVT. LTD.	Rule 11 of NCLT	8/4/2024	need every pages sign and true copy

922	9/11/2023	0710102097742023(No.of Docs 0)	0710102097742023/6	INTERVENTION PETITION (IBC)/83(ND)2023	SVIP REALITY PRIVATE LIMITED VS. RAJIV BAJAJ RESOLUTION PROFESSIONAL DIAMOND IT INFRACON PVT. LTD.	Sec 60(5)	8/4/2024	INDEX MISSING IN BOOK MARKING AND ALSO IN PDF
923	25-03-2024	0710102084512022(No.of Docs 1)	0710102084512022/4	INTERLOCUTORY APPLICATION (I.B.C)/5983(PB)2022	M/S KUTCH CHEMICAL INDUSTRIES LIMITED VSSTATE TAX OFFICE - I	Sec 60(5)	8/4/2024	bookmarking mandatory
924	3/4/2024	0710102016122021(No.of Docs 2)	0710102016122021/13	COMPANY PETITION IB (IBC)/139(ND)2021	TARANNOM SHARGH INTERNATIONAL TRANSPORTATION COMPANY VS. LARK LOGISTICS PRIVATE LIMITED	IBC Under Sec 9	8/4/2024	put on ticket blank side in vakalatnama
925	9/11/2023	0710102097742023(No.of Docs 0)	0710102097742023/6	INTERVENTION PETITION (IBC)/83(ND)2023	SVIP REALITY PRIVATE LIMITED VS. RAJIV BAJAJ RESOLUTION PROFESSIONAL DIAMOND IT INFRACON PVT. LTD.	Sec 60(5)	8/4/2024	INDEX MISSING IN BOOK MARKING AND ALSO IN PDF
926	17-08-2021	0710102057942021(No.of Docs 0)	0710102057942021/8	INTERLOCUTORY APPLICATION(COMPANIES ACT)/3(PB)2021	M SAI ESWARA SWAMY VS. SITI VISION DIGITAL MEDIA PVT. LTD.	Rule 11 of NCLT	8/4/2024	need every pages sign and true copy
927	9/11/2023	0710102097742023(No.of Docs 0)	0710102097742023/6	INTERVENTION PETITION (IBC)/83(ND)2023	SVIP REALITY PRIVATE LIMITED VS. RAJIV BAJAJ RESOLUTION PROFESSIONAL DIAMOND IT INFRACON PVT. LTD.	Sec 60(5)	8/4/2024	INDEX MISSING IN BOOK MARKING AND ALSO IN PDF
928	17-08-2021	0710102057942021(No.of Docs 0)	0710102057942021/8	INTERLOCUTORY APPLICATION(COMPANIES ACT)/3(PB)2021	M SAI ESWARA SWAMY VS. SITI VISION DIGITAL MEDIA PVT. LTD.	Rule 11 of NCLT	8/4/2024	need every pages sign and true copy
929	9/11/2023	0710102097742023(No.of Docs 0)	0710102097742023/6	INTERVENTION PETITION (IBC)/83(ND)2023	SVIP REALITY PRIVATE LIMITED VS. RAJIV BAJAJ RESOLUTION PROFESSIONAL DIAMOND IT INFRACON PVT. LTD.	Sec 60(5)	8/4/2024	INDEX MISSING IN BOOK MARKING AND ALSO IN PDF
930	22-03-2024	0710102008422021(No.of Docs 1)	0710102008422021/14	COMPANY PETITION IB (IBC)/113(ND)2021	VISTRA ITCL LIMITED VS. ANSAL URBAN CONDOMINIUMS PRIVATE LIMITED	IBC under Sec 7	8/4/2024	
931	30-01-2024	0710200000742012(No.of Docs 2)	0710200000742012/26	COMPANY PETITION (COMPANIES ACT)/119(ND)2012	MR ATUL NATH VS M/S ASHOK MANUFACTURING COMPANY	Application under any other provisions	6/4/2024	pagination missing in book marking and need sign and true copy of every pages of file and pages 97 not visible in file
932	22-03-2024	0710102000402024(No.of Docs 2)	0710102000402024/2	INTERLOCUTORY APPLICATION (I.B.C)/93(PB)2024	BINOD KUMAR JAISWAL VS. HUZEFA FAKHRI SITABKHAN	Sec 60(5)	6/4/2024	rejoinder order missing

933	30-01-2024	0710200000742012(No.of Docs 2)	0710200000742012/26	COMPANY PETITION (COMPANIES ACT)/119(ND)2012	MR ATUL NATH VS M/S ASHOK MANUFACTURING COMPANY	Application under any other provisions	6/4/2024	pagination missing in book marking and need sign and true copy of every pages of file and pages 97 not visible in file
934	15-01-2024	0710102005362024(No.of Docs 0)	0710102005362024/1	INTERLOCUTORY APPLICATION (I.B.C)/1148(ND)2024	POOJA DAMIR MIGLANI VS. APRESH GARG	Application under any other provisions- IBC	6/4/2024	Order missing
935	22-03-2024	0710102019972023(No.of Docs 2)	0710102019972023/1	COMPANY PETITION IB (IBC)/13(ND)2024	CREATIVE CAPITAL SERVICES LIMITED VS. ALKA GOYAL (AKSHAJ HI-TECH INFRASTRUCTURE PRIVATE LIMITED)	Section 95(1)	6/4/2024	compliance order missing
936	21-03-2024	0710102099772023(No.of Docs 2)	0710102099772023/9	COMPANY PETITION (COMPANIES ACT)/205(ND)2023	SMRITI BHATIA VS. AMADEUS INDIA PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	6/4/2024	bookmarking mandatory
937	18-01-2024	0710102007292024(No.of Docs 0)	0710102007292024/9	INTERLOCUTORY APPLICATION (I.B.C)/644(ND)2024	ROSHAN LAL JAIN VSMAMTA GUPTA	Application under any other provisions- IBC	6/4/2024	Order delay 1rs court fee missing in vakalatnama
938	30-01-2024	0710200000742012(No.of Docs 2)	0710200000742012/26	COMPANY PETITION (COMPANIES ACT)/119(ND)2012	MR ATUL NATH VS M/S ASHOK MANUFACTURING COMPANY	Application under any other provisions	6/4/2024	pagination missing in book marking and need sign and true copy of every pages of file and pages 97 not visible in file
939	21-03-2024	0710102106552023(No.of Docs 2)	0710102106552023/2	INTERLOCUTORY APPLICATION (I.B.C)/6708(ND)2023	SMT. SNEH LATA VSMIS H.S. OBEROIBUILDTECH PVT. LTD.	Sec 60(5)	6/4/2024	estamp missing with affidavit
940	30-01-2024	0710200000742012(No.of Docs 2)	0710200000742012/26	COMPANY PETITION (COMPANIES ACT)/119(ND)2012	MR ATUL NATH VS M/S ASHOK MANUFACTURING COMPANY	Application under any other provisions	6/4/2024	pagination missing in book marking and need sign and true copy of every pages of file and pages 97 not visible in file
941	30-01-2024	0710200000742012(No.of Docs 2)	0710200000742012/26	COMPANY PETITION (COMPANIES ACT)/119(ND)2012	MR ATUL NATH VS M/S ASHOK MANUFACTURING COMPANY	Application under any other provisions	6/4/2024	pagination missing in book marking and need sign and true copy of every pages of file and pages 97 not visible in file
942	30-01-2024	0710200000742012(No.of Docs 2)	0710200000742012/26	COMPANY PETITION (COMPANIES ACT)/119(ND)2012	MR ATUL NATH VS M/S ASHOK MANUFACTURING COMPANY	Application under any other provisions	6/4/2024	pagination missing in book marking and need sign and true copy of every pages of file and pages 97 not visible in file

943	30-01-2024	0710200000742012(No.of Docs 2)	0710200000742012/26	COMPANY PETITION (COMPANIES ACT)/119(ND)2012	MR ATUL NATH VS M/S ASHOK MANUFACTURING COMPANY	Application under any other provisions	6/4/2024	pagination missing in book marking and need sign and true copy of every pages of file and pages 97 not visible in file
944	30-01-2024	0710200000742012(No.of Docs 2)	0710200000742012/26	COMPANY PETITION (COMPANIES ACT)/119(ND)2012	MR ATUL NATH VS M/S ASHOK MANUFACTURING COMPANY	Application under any other provisions	6/4/2024	pagination missing in book marking and need sign and true copy of every pages of file and pages 97 not visible in file
945	30-01-2024	0710200000742012(No.of Docs 2)	0710200000742012/26	COMPANY PETITION (COMPANIES ACT)/119(ND)2012	MR ATUL NATH VS M/S ASHOK MANUFACTURING COMPANY	Application under any other provisions	6/4/2024	pagination missing in book marking and need sign and true copy of every pages of file and pages 97 not visible in file
946	21-03-2024	0710102114232020(No.of Docs 2)	0710102114232020/23	COMPANY PETITION (COMPANIES ACT)/177(PB)2020	VINOD SHANKER SHRINGI VS. MR. SAVINDER SINGH SARNA	Sec. 241(1),Sec. 242(4),Sec. 244(1)	6/4/2024	bookmarking mandatory Order missing notary mismatch with affidavit
947	22-10-2021	0710102078042021(No.of Docs 0)	0710102078042021/5	INTERLOCUTORY APPLICATION (I.B.C)/4920(ND)2021	UJALA AQUATECH INDIA PVT LTD VS. UJALA PUMPS PVT. LTD.	Sec 47 (1)	6/4/2024	bookmarking mandatory
948	21-03-2024	0710102064532023(No.of Docs 2)	0710102064532023/14	INTERLOCUTORY APPLICATION (I.B.C)/4165(ND)2023	NARENDER KUMAR SHARMA VS. MANISH BATTA	Application under any other provisions- IBC	5/4/2024	COMPLIANCE ORDER DELAY
949	21-03-2024	0710102064532023(No.of Docs 2)	0710102064532023/14	INTERLOCUTORY APPLICATION (I.B.C)/4165(ND)2023	NARENDER KUMAR SHARMA VS. MANISH BATTA	Application under any other provisions- IBC	5/4/2024	COMPLIANCE ORDER DELAY
950	21-03-2024	0710102064532023(No.of Docs 2)	0710102064532023/14	INTERLOCUTORY APPLICATION (I.B.C)/4165(ND)2023	NARENDER KUMAR SHARMA VS. MANISH BATTA	Application under any other provisions- IBC	5/4/2024	COMPLIANCE ORDER DELAY
951	7/5/2021	0710102034162021(No.of Docs 0)	0710102034162021/5	INTERLOCUTORY APPLICATION (I.B.C)/2222(ND)2021	SHEKHAR RESORTS LMITED VS. EMPLOYEES PROVIDENT FUND ORGANISATION THROUGH ASSISTANT PROVIDENT FUND COMMISSIONER	Sec 60(5)	5/4/2024	Order delay in filing
952	1/4/2024	0710102043262022(No.of Docs 1)	0710102043262022/3	COMPANY PETITION IB (IBC)/552(PB)2022	STATE BANK OF INDIA VS. RAKESH GUPTA	Section 95(1)	5/4/2024	pagination missing in bookmarking
953	1/4/2024	0710102043122022(No.of Docs 1)	0710102043122022/15	COMPANY PETITION IB (IBC)/551(PB)2022	STATE BANK OF INDIA VS. RISHI GUPTA	Section 95(1)	5/4/2024	pagination missing in book marking
954	1/4/2024	0710102043122022(No.of Docs 1)	0710102043122022/16	COMPANY PETITION IB (IBC)/551(PB)2022	STATE BANK OF INDIA VS. RISHI GUPTA	Section 95(1)	5/4/2024	book marking mandatory as per index with pagination

955	2/4/2024	0710102048392022(No.of Docs 2)	0710102048392022/4	TRANSFER PETITION(COMPANIES ACT)/10(PB)2022	ULTRATECH CEMENT LIMITED VS MAXOUTINFRASTRUCTURE PVT. LTD.	Sec 433(e)/433(f) of CA 1956	5/4/2024	pagination missing in bookmarking
956	21-03-2024	0710102099772023(No.of Docs 2)	0710102099772023/12	COMPANY PETITION (COMPANIES ACT)/205(ND)2023	SMRITI BHATIA VS. AMADEUS INDIA PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	5/4/2024	bookmarking pagination numbering missing as per index
957	20-11-2023	0710102100022023(No.of Docs 0)	0710102100022023/1	INTERLOCUTORY APPLICATION (I.B.C)/6667(ND)2023	ANIL KUMAR MITTAL VSMANISH KUMAR PENGORIYA	19(2)	5/4/2024	bookmarking incomplete and index missing
958	4/4/2024	0710102094162023(No.of Docs 2)	0710102094162023/1	TRANSFER APPLICATION (IBC)/53(PB)2023	GUJARAT AMBUJA EXPORTS LIMITED VS. SURYANSH MERCHANDISE INDIA LIMITED	Rule16(d),NCLT Rules,2016 IBC	5/4/2024	bookmarking mandatory need every pages sign OCR Compulsory
959	21-03-2024	0710102059042022(No.of Docs 2)	0710102059042022/11	COMPANY PETITION (COMPANIES ACT)/134(ND)2022	RAJIV MALHOTRA VS. CYBER Q CONSULTING PRIVATE LIMITED	Sec. 58(3)	5/4/2024	need every pages sign and true copy
960	21-03-2024	0710102058172023(No.of Docs 2)	0710102058172023/4	INTERLOCUTORY APPLICATION (I.B.C)/3917(ND)2023	AMIRA PURE FOODS PVT LTD [THROUGH LIQUIDATOR AKASH SHINGHAL] VSMR. PANKAJ SHARMA [AUTHORIZED SIGNATORY OF AMIRA SEZ & INFRASTRUCTURES PRIVATE LIMITED]	Sec 60(5),Rule 11 of NCLT, 2016	5/4/2024	notary mismatch with affidavit and some pages in hindi mention type copy
961	17-06-2023	0710102053692023(No.of Docs 0)	0710102053692023/6	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/52(ND)2023	VIPUL EASTERN INFRACON PRIVATE LIMITED	Sub-section (I) of section 230	5/4/2024	bookmarking mandatory
962	2/4/2024	0710102015662024(No.of Docs 1)	0710102015662024/1	INTERLOCUTORY APPLICATION (I.B.C)/1054(ND)2024	KAMALL AHUJA	Application under any other provisions- IBC	5/4/2024	book marking and index mandatory in file and sign of every pages
963	21-03-2024	0710102071182023(No.of Docs 1)	0710102071182023/4	INTERLOCUTORY APPLICATION (I.B.C)/4609(ND)2023	MRS. SUNITA UMESH LIQUIDATOR VS. MR. KAPIL GUPTA	Sec 66(1)	5/4/2024	bookmarking incomplete as per index 1rs court fee missing and ticket not clear in vakalatnama
964	21-03-2024	0710102064532023(No.of Docs 2)	0710102064532023/14	INTERLOCUTORY APPLICATION (I.B.C)/4165(ND)2023	NARENDER KUMAR SHARMA VS. MANISH BATTA	Application under any other provisions- IBC	5/4/2024	COMPLIANCE ORDER DELAY
965	21-03-2024	0710102030852023(No.of Docs 3)	0710102030852023/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking
966	21-03-2024	0710102030852023(No.of Docs 3)	0710102030852023/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking
967	21-03-2024	0710102030852023(No.of Docs 3)	0710102030852023/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking

983	21-03-2024	0710102030852023(No.of Docs 3)	0710102030852023/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking
984	21-03-2024	0710102030852023(No.of Docs 3)	0710102030852023/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking
985	21-03-2024	0710102030852023(No.of Docs 3)	0710102030852023/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking
986	21-03-2024	0710102030852023(No.of Docs 3)	0710102030852023/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking
987	21-03-2024	0710102071182023(No.of Docs 1)	0710102071182023/3	INTERLOCUTORY APPLICATION (I.B.C)/4609(ND)2023	MRS. SUNITA UMESH LIQUIDATOR VS. MR. KAPIL GUPTA	Sec 66(1)	4/4/2024	bookmarking incomplete as peri index 1rs court fee missing and ticket not clear in vakalatnama
988	15-03-2023	0710102024012023(No.of Docs 0)	0710102024012023/5	INTERLOCUTORY APPLICATION (I.B.C)/1493(ND)2023	SAURAB CHAWLA RESOLUTION PROFESSIONAL VS. PRATEEK GUPTA	Application under any other provisions- IBC	4/4/2024	compliance order delay in filling
989	15-03-2023	0710102024012023(No.of Docs 0)	0710102024012023/5	INTERLOCUTORY APPLICATION (I.B.C)/1493(ND)2023	SAURAB CHAWLA RESOLUTION PROFESSIONAL VS. PRATEEK GUPTA	Application under any other provisions- IBC	4/4/2024	compliance order delay in filling
990	15-03-2023	0710102024012023(No.of Docs 0)	0710102024012023/5	INTERLOCUTORY APPLICATION (I.B.C)/1493(ND)2023	SAURAB CHAWLA RESOLUTION PROFESSIONAL VS. PRATEEK GUPTA	Application under any other provisions- IBC	4/4/2024	compliance order delay in filling
991	15-03-2023	0710102024012023(No.of Docs 0)	0710102024012023/5	INTERLOCUTORY APPLICATION (I.B.C)/1493(ND)2023	SAURAB CHAWLA RESOLUTION PROFESSIONAL VS. PRATEEK GUPTA	Application under any other provisions- IBC	4/4/2024	compliance order delay in filling
992	21-10-2023	0710102092682023(No.of Docs 0)	0710102092682023/3	INTERLOCUTORY APPLICATION (I.B.C)/5799(ND)2023	VIKRAM BAJAJ INTERIM RESOLUTION PROFESSIONAL FOR MANSFIELD CANLE COMPANY LIMITED VS. RAJEEV GOEL	Application under any other provisions- IBC	4/4/2024	pagination missing in book marking translate hindi page to english page 15 and 18
993	10/11/2023	0710102097862023(No.of Docs 0)	0710102097862023/8	RESTORATION APPLICATION (COMPANIES ACT)/63(ND)2023	M/S HSB AGRO INDUSTRIES PVT. LTD. VS. MR. MALIRAM BILWAL	Rule 11 of NCLT	4/4/2024	OCR compulsory in file and mention the client on vakalatanama
994	29-03-2024	0710102083832023(No.of Docs 3)	0710102083832023/3	INTERLOCUTORY APPLICATION (I.B.C)/5191(ND)2023	RESOLUTION PROFESSIONAL OF VALUE INFRATECH PRIVATE LIMITED	Sec 30	4/4/2024	bookmarking missing
995	21-10-2023	0710102092682023(No.of Docs 0)	0710102092682023/3	INTERLOCUTORY APPLICATION (I.B.C)/5799(ND)2023	VIKRAM BAJAJ INTERIM RESOLUTION PROFESSIONAL FOR MANSFIELD CANLE COMPANY LIMITED VS. RAJEEV GOEL	Application under any other provisions- IBC	4/4/2024	pagination missing in book marking translate hindi page to english page 15 and 18

996	21-10-2023	0710102092682023(No.of Docs 0)	0710102092682023/3	INTERLOCUTORY APPLICATION (I.B.C)/5799(ND)2023	VIKRAM BAJAJ INTERIM RESOLUTION PROFESSIONAL FOR MANSFIELD CANLE COMPANY LIMITED VS. RAJEEV GOEL	Application under any other provisions- IBC	4/4/2024	pagination missing in book marking translate hindi page to english page 15 and 18
997	21-03-2024	0710102048952023(No.of Docs 1)	0710102048952023/3	COMPANY PETITION IB (IBC)/371(ND)2023	PRECISION FASHIONS LIMITED	IBC Section 59	4/4/2024	Order delay in filing double pagination numbering bookmarking not properly as per index
998	21-03-2024	0710102048312023(No.of Docs 1)	0710102048312023/3	COMPANY PETITION IB (IBC)/467(ND)2023	RAHUL GUPTA VS. RBL BANK LIMITED	Section 94(1)	4/4/2024	affidavit missing
999	21-03-2024	0710102048342023(No.of Docs 1)	0710102048342023/3	COMPANY PETITION IB (IBC)/466(ND)2023	NATHU MAL GUPTA VS. RBL BANK LIMITED	Section 94(1)	4/4/2024	affidavit missing
1000	21-03-2024	0710102048302023(No.of Docs 1)	0710102048302023/3	COMPANY PETITION IB (IBC)/464(ND)2023	DIVYA GUPTA VS. RBL BANK LIMITED	Section 94(1)	4/4/2024	affidavit missing
1001	21-03-2024	0710102030852023(No.of Docs 3)	0710102030852023/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking
1002	21-03-2024	0710102030852023(No.of Docs 3)	0710102030852023/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking
1003	21-03-2024	0710102030852023(No.of Docs 3)	0710102030852023/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking
1004	2/4/2024	0710102063482021(No.of Docs 2)	0710102063482021/37	INTERLOCUTORY APPLICATION (I.B.C)/4267(ND)2021	RAJEEV KUMAR RAIZADA VSSARASH EXPORTS SERVICES PRIVATE LIMITED	Application under any other provisions- IBC	4/4/2024	OCR Compulsory in file
1005	21-10-2023	0710102092682023(No.of Docs 0)	0710102092682023/3	INTERLOCUTORY APPLICATION (I.B.C)/5799(ND)2023	VIKRAM BAJAJ INTERIM RESOLUTION PROFESSIONAL FOR MANSFIELD CANLE COMPANY LIMITED VS. RAJEEV GOEL	Application under any other provisions- IBC	4/4/2024	pagination missing in book marking translate hindi page to english page 15 and 18
1006	20-03-2024	0710102010052022(No.of Docs 2)	0710102010052022/25	COMPANY PETITION (COMPANIES ACT)/15(PB)2022	ANOO SHARMA VS. CONCORDE CARGO PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)	4/4/2024	bookmarking mandatory Order missing
1007	21-03-2024	0710102030852023(No.of Docs 3)	0710102030852023/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking
1008	20-03-2024	0710102015622022(No.of Docs 2)	0710102015622022/21	COMPANY PETITION (COMPANIES ACT)/32(PB)2022	ANOO SHARMA VS. CARGO FLASH INFOTECH PVT. LTD.	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)	4/4/2024	bookmarking mandatory Order missing
1009	21-03-2024	0710102030852023(No.of Docs 3)	0710102030852023/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking
1010	21-03-2024	0710102030852023(No.of Docs 3)	0710102030852023/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking

1011	21-03-2024	0710102030852023(No.of Docs 3)	0710102030852023/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking
1012	21-03-2024	0710102030852023(No.of Docs 3)	0710102030852023/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking
1013	21-03-2024	0710102030852023(No.of Docs 3)	0710102030852023/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking
1014	21-03-2024	0710102030852023(No.of Docs 3)	0710102030852023/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking
1015	21-03-2024	0710102030852023(No.of Docs 3)	0710102030852023/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking
1016	21-03-2024	0710102030852023(No.of Docs 3)	0710102030852023/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking
1017	21-03-2024	0710102030852023(No.of Docs 3)	0710102030852023/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking
1018	21-03-2024	0710102030852023(No.of Docs 3)	0710102030852023/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking
1019	22-03-2024	0710102053832022(No.of Docs 2)	0710102053832022/20	COMPANY PETITION (COMPANIES ACT)/115(ND)2022	MANISHA SAXENA VS. CALIBER TECH SOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	3/4/2024	pagination missing in book marking and notary mismatched address need true copy of all annexures and compliance order missing
1020	17-11-2023	0710102099132023(No.of Docs 0)	0710102099132023/1	COMPANY APPEAL(COMPANIES ACT)/287(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (STYX BACK OFFICE SERVICES PVT LTD)	Sec 252 (1) - By Government Body	3/4/2024	missing the sign of advocate on vakalatanama and delay order and page 79 to 84 not readable
1021	17-11-2023	0710102099132023(No.of Docs 0)	0710102099132023/1	COMPANY APPEAL(COMPANIES ACT)/287(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (STYX BACK OFFICE SERVICES PVT LTD)	Sec 252 (1) - By Government Body	3/4/2024	missing the sign of advocate on vakalatanama and delay order and page 79 to 84 not readable
1022	17-11-2023	0710102099132023(No.of Docs 0)	0710102099132023/1	COMPANY APPEAL(COMPANIES ACT)/287(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (STYX BACK OFFICE SERVICES PVT LTD)	Sec 252 (1) - By Government Body	3/4/2024	missing the sign of advocate on vakalatanama and delay order and page 79 to 84 not readable

1023	17-11-2023	0710102099132023(No.of Docs 0)	0710102099132023/1	COMPANY APPEAL(COMPANIES ACT)/287(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (STYX BACK OFFICE SERVICES PVT LTD)	Sec 252 (1) - By Government Body	3/4/2024	missing the sign of advocate on vakalatanama and delay order and page 79 to 84 not readable
1024	17-11-2023	0710102099132023(No.of Docs 0)	0710102099132023/1	COMPANY APPEAL(COMPANIES ACT)/287(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (STYX BACK OFFICE SERVICES PVT LTD)	Sec 252 (1) - By Government Body	3/4/2024	missing the sign of advocate on vakalatanama and delay order and page 79 to 84 not readable
1025	20-03-2024	0710102087582023(No.of Docs 1)	0710102087582023/1	INTERLOCUTORY APPLICATION (I.B.C)/5525(ND)2023	VINEET AGGARWAL VS. PANKAJ NARANG RESOLUTION PROFESSIONAL OF JBK DEVELOPERS PRIVATE LIMITED	Sec 60(5)	3/4/2024	book marking mandatory as per index compliance order missing
1026	20-03-2024	0710102083952023(No.of Docs 5)	0710102083952023/1	COMPANY PETITION (COMPANIES ACT)/20(PB)2024	VINOD KUMAR GUPTA VS. ANANT COLD STORAGE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	3/4/2024	aged missed on affidavit psge no 56 need english typed copy of hindi pages volume 2 double numbering volume 3 double numbering volume 4 mention the client name on vakalatanama reply order missing
1027	16-08-2023	0710102071102023(No.of Docs 0)	0710102071102023/2	COMPANY APPEAL(COMPANIES ACT)/278(ND)2023	GAGANENDRA VS. REGISTRAR OF COMPANIES	Sec 252 (1)	3/4/2024	bookmarking mandatory
1028	22-03-2024	0710102094842019(No.of Docs 1)	0710102094842019/3	COMPANY PETITION (COMPANIES ACT)/96(ND)2019	MANISH RASWANT VS. MKJ EXPORTS PRIVATE LIMITED	Sec. 59,Sec. 241(1)	3/4/2024	need sign of every pages with true copy
1029	20-03-2024	0710102104882023(No.of Docs 1)	0710102104882023/2	INTERLOCUTORY APPLICATION (I.B.C)/264(ND)2024	MR. VIJENDER KUMAR JAIN VS. VARUN SHARMA	Sec 43(1) r/w Sec 44 (1)	3/4/2024	book marking mandatory as per index and need proof of service and need every page of sign of reply and reply order missing
1030	9/12/2023	0710102105142023(No.of Docs 0)	0710102105142023/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/2(ND)2024	RELIGARE BROKING LIMITED	Sec. 230-232 - Second Motion	3/4/2024	Annexure k missing in book marking and also need sign and true copy of annexures k
1031	9/12/2023	0710102105142023(No.of Docs 0)	0710102105142023/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/2(ND)2024	RELIGARE BROKING LIMITED	Sec. 230-232 - Second Motion	3/4/2024	Annexure k missing in book marking and also need sign and true copy of annexures k
1032	9/12/2023	0710102105142023(No.of Docs 0)	0710102105142023/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/2(ND)2024	RELIGARE BROKING LIMITED	Sec. 230-232 - Second Motion	3/4/2024	Annexure k missing in book marking and also need sign and true copy of annexures k
1033	9/12/2023	0710102105142023(No.of Docs 0)	0710102105142023/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/2(ND)2024	RELIGARE BROKING LIMITED	Sec. 230-232 - Second Motion	3/4/2024	Annexure k missing in book marking and also need sign and true copy of annexures k

1034	9/12/2023	0710102105142023(No.of Docs 0)	0710102105142023/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/2(ND)2024	RELIGARE BROKING LIMITED	Sec. 230-232 - Second Motion	3/4/2024	Annexure k missing in book marking and also need sign and true copy of annexures k
1035	9/12/2023	0710102105142023(No.of Docs 0)	0710102105142023/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/2(ND)2024	RELIGARE BROKING LIMITED	Sec. 230-232 - Second Motion	3/4/2024	Annexure k missing in book marking and also need sign and true copy of annexures k
1036	9/12/2023	0710102105142023(No.of Docs 0)	0710102105142023/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/2(ND)2024	RELIGARE BROKING LIMITED	Sec. 230-232 - Second Motion	3/4/2024	Annexure k missing in book marking and also need sign and true copy of annexures k
1037	9/12/2023	0710102105142023(No.of Docs 0)	0710102105142023/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/2(ND)2024	RELIGARE BROKING LIMITED	Sec. 230-232 - Second Motion	3/4/2024	Annexure k missing in book marking and also need sign and true copy of annexures k
1038	9/12/2023	0710102105142023(No.of Docs 0)	0710102105142023/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/2(ND)2024	RELIGARE BROKING LIMITED	Sec. 230-232 - Second Motion	3/4/2024	Annexure k missing in book marking and also need sign and true copy of annexures k
1039	20-03-2024	0710102107272023(No.of Docs 2)	0710102107272023/3	INTERLOCUTORY APPLICATION (I.B.C)/6583(ND)2023	ADWIK HOMES PRIVATE LIMITED VS. RAJESH RAMNANI RESOLUTION PROFESSIONAL	Sec 60(5)	3/4/2024	book marking mandatory as per index and wrong notary with affidavit address and rejoinder order missing
1040	20-03-2024	0710102118022020(No.of Docs 2)	0710102118022020/2	COMPANY APPLICATION(COMPANIES ACT)/818(PB)2020	VINOD SHANKER SHRINGI VS. MCONVERGE SERVICES PRIVATE LIMITED	Sec. 242(4)	3/4/2024	book marking mandatory as per index reply order missing
1041	20-03-2024	0710102010032024(No.of Docs 1)	0710102010032024/1	INTERLOCUTORY APPLICATION (I.B.C)/877(ND)2024	NITIN NARANG VS. VIKAS VERMA	Application under any other provisions- IBC	3/4/2024	Order missing
1042	1/4/2024	0710102029712023(No.of Docs 2)	0710102029712023/3	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/23(ND)2023	APOLLO BREWERIES PVT LTD VS. CIRCLE TRADE OVERSEAS PRIVATE LIMITED	Sub-section (I) of section 230	3/4/2024	pagination missing in book marking as per index and need true copy of all annexures
1043	19-02-2024	0710102015782024(No.of Docs 0)	0710102015782024/1	INTERLOCUTORY APPLICATION (I.B.C)/889(ND)2024	MANOHAR LAL VIJ VS. SHAKTI NATH	Sec 66(1)	3/4/2024	Order delay index missing in bookmarking
1044	19-02-2024	0710102015782024(No.of Docs 0)	0710102015782024/1	INTERLOCUTORY APPLICATION (I.B.C)/889(ND)2024	MANOHAR LAL VIJ VS. SHAKTI NATH	Sec 66(1)	3/4/2024	Order delay index missing in bookmarking
1045	19-02-2024	0710102015782024(No.of Docs 0)	0710102015782024/1	INTERLOCUTORY APPLICATION (I.B.C)/889(ND)2024	MANOHAR LAL VIJ VS. SHAKTI NATH	Sec 66(1)	3/4/2024	Order delay index missing in bookmarking
1046	19-02-2024	0710102015782024(No.of Docs 0)	0710102015782024/1	INTERLOCUTORY APPLICATION (I.B.C)/889(ND)2024	MANOHAR LAL VIJ VS. SHAKTI NATH	Sec 66(1)	3/4/2024	Order delay index missing in bookmarking

1047	29-03-2024	0710102016242024(No.of Docs 1)	0710102016242024/1	COMPANY PETITION (COMPANIES ACT)/51(ND)2024	KAASHVI PARASHER VS. SHANIVI CONSTRUCTION PRIVATE LIMITED	Sec. 59	3/4/2024	book marking mandatory as per index
1048	21-03-2024	0710102004482023(No.of Docs 2)	0710102004482023/4	INTERLOCUTORY APPLICATION (I.B.C)/296(ND)2023	PRABHAKAR KUMAR VS. VINAY KUMAR SINGHAL	Sec 60(5)	3/4/2024	bookmarking pagination numbering missing as per index Order delay
1049	21-03-2024	0710102017742024(No.of Docs 2)	0710102017742024/2	INTERLOCUTORY APPLICATION (I.B.C)/1044(ND)2024	BRIJESH SINGH BHADURIYA VS. SAIVI FINANCE PRIVATE LIMITED	Application under any other provisions- IBC	3/4/2024	bookmarking pagination numbering missing as per index Order missing
1050	16-03-2024	0710102017742024(No.of Docs 2)	0710102017742024/1	INTERLOCUTORY APPLICATION (I.B.C)/1044(ND)2024	BRIJESH SINGH BHADURIYA VS. SAIVI FINANCE PRIVATE LIMITED	Application under any other provisions- IBC	3/4/2024	bookmarking pagination numbering missing as per index Order delay
1051	16-03-2024	0710102017742024(No.of Docs 2)	0710102017742024/1	INTERLOCUTORY APPLICATION (I.B.C)/1044(ND)2024	BRIJESH SINGH BHADURIYA VS. SAIVI FINANCE PRIVATE LIMITED	Application under any other provisions- IBC	3/4/2024	bookmarking pagination numbering missing as per index Order delay
1052	16-03-2024	0710102017742024(No.of Docs 2)	0710102017742024/1	INTERLOCUTORY APPLICATION (I.B.C)/1044(ND)2024	BRIJESH SINGH BHADURIYA VS. SAIVI FINANCE PRIVATE LIMITED	Application under any other provisions- IBC	3/4/2024	bookmarking pagination numbering missing as per index Order delay
1053	16-03-2024	0710102017742024(No.of Docs 2)	0710102017742024/1	INTERLOCUTORY APPLICATION (I.B.C)/1044(ND)2024	BRIJESH SINGH BHADURIYA VS. SAIVI FINANCE PRIVATE LIMITED	Application under any other provisions- IBC	3/4/2024	bookmarking pagination numbering missing as per index Order delay
1054	17-11-2023	0710102099132023(No.of Docs 0)	0710102099132023/1	COMPANY APPEAL(COMPANIES ACT)/287(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (STYX BACK OFFICE SERVICES PVT LTD)	Sec 252 (1) - By Government Body	3/4/2024	missing the sign of advocate on vakalatanama and delay order and page 79 to 84 not readable
1055	20-03-2024	0710102045572022(No.of Docs 1)	0710102045572022/4	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/78(ND)2022	SAGACIOUS CAPITAL PVT LTD	Sec. 230-232 - Second Motion	3/4/2024	improper book marking and index missing with pagination compliance order missing
1056	20-03-2024	0710102015632022(No.of Docs 2)	0710102015632022/25	COMPANY PETITION (COMPANIES ACT)/33(PB)2022	ANOOP SHARMA VS. ACUMEN OVERSEAS PVT. LTD	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)	3/4/2024	bookmarking mandatory Order missing
1057	20-03-2024	0710102010012022(No.of Docs 2)	0710102010012022/25	COMPANY PETITION (COMPANIES ACT)/13(ND)2022	ANOOP SHARMA VS. ASCENT ETECHNOLOGIES PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)	3/4/2024	bookmarking mandatory Order missing
1058	20-03-2024	0710102009952022(No.of Docs 2)	0710102009952022/25	COMPANY PETITION (COMPANIES ACT)/14(ND)2022	ANOOP SHARMA VS. ASCENT AIR PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)	3/4/2024	bookmarking mandatory Order missing

1059	9/3/2024	0710102008422022(No.of Docs 1)	0710102008422022/1	INTERLOCUTORY APPLICATION (I.B.C)/538(ND)2022	MR. MANBIR SINGH CHAWLA - RESOLUTION PROFESSIONAL	Application under any other provisions- IBC	3/4/2024	Order delay in filing
1060	9/3/2024	0710102008422022(No.of Docs 1)	0710102008422022/1	INTERLOCUTORY APPLICATION (I.B.C)/538(ND)2022	MR. MANBIR SINGH CHAWLA - RESOLUTION PROFESSIONAL	Application under any other provisions- IBC	3/4/2024	Order delay in filing
1061	9/3/2024	0710102008422022(No.of Docs 1)	0710102008422022/1	INTERLOCUTORY APPLICATION (I.B.C)/538(ND)2022	MR. MANBIR SINGH CHAWLA - RESOLUTION PROFESSIONAL	Application under any other provisions- IBC	3/4/2024	Order delay in filing
1062	9/3/2024	0710102008422022(No.of Docs 1)	0710102008422022/1	INTERLOCUTORY APPLICATION (I.B.C)/538(ND)2022	MR. MANBIR SINGH CHAWLA - RESOLUTION PROFESSIONAL	Application under any other provisions- IBC	3/4/2024	Order delay in filing
1063	21-10-2023	0710102092682023(No.of Docs 0)	0710102092682023/2	INTERLOCUTORY APPLICATION (I.B.C)/5799(ND)2023	VIKRAM BAJAJ INTERIM RESOLUTION PROFESSIONAL FOR MANSFIELD CANLE COMPANY LIMITED VS. RAJEEV GOEL	Application under any other provisions- IBC	3/4/2024	pagination missing in book marking and english type copy of hindi pages
1064	21-10-2023	0710102092682023(No.of Docs 0)	0710102092682023/2	INTERLOCUTORY APPLICATION (I.B.C)/5799(ND)2023	VIKRAM BAJAJ INTERIM RESOLUTION PROFESSIONAL FOR MANSFIELD CANLE COMPANY LIMITED VS. RAJEEV GOEL	Application under any other provisions- IBC	3/4/2024	pagination missing in book marking and english type copy of hindi pages
1065	21-10-2023	0710102092682023(No.of Docs 0)	0710102092682023/2	INTERLOCUTORY APPLICATION (I.B.C)/5799(ND)2023	VIKRAM BAJAJ INTERIM RESOLUTION PROFESSIONAL FOR MANSFIELD CANLE COMPANY LIMITED VS. RAJEEV GOEL	Application under any other provisions- IBC	3/4/2024	pagination missing in book marking and english type copy of hindi pages
1066	21-10-2023	0710102092682023(No.of Docs 0)	0710102092682023/2	INTERLOCUTORY APPLICATION (I.B.C)/5799(ND)2023	VIKRAM BAJAJ INTERIM RESOLUTION PROFESSIONAL FOR MANSFIELD CANLE COMPANY LIMITED VS. RAJEEV GOEL	Application under any other provisions- IBC	3/4/2024	pagination missing in book marking and english type copy of hindi pages
1067	17-11-2023	0710102099132023(No.of Docs 0)	0710102099132023/1	COMPANY APPEAL(COMPANIES ACT)/287(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (STYX BACK OFFICE SERVICES PVT LTD)	Sec 252 (1) - By Government Body	3/4/2024	missing the sign of advocate on vakalatanama and delay order and page 79 to 84 not readable
1068	17-11-2023	0710102099132023(No.of Docs 0)	0710102099132023/1	COMPANY APPEAL(COMPANIES ACT)/287(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (STYX BACK OFFICE SERVICES PVT LTD)	Sec 252 (1) - By Government Body	3/4/2024	missing the sign of advocate on vakalatanama and delay order and page 79 to 84 not readable
1069	17-11-2023	0710102099132023(No.of Docs 0)	0710102099132023/1	COMPANY APPEAL(COMPANIES ACT)/287(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (STYX BACK OFFICE SERVICES PVT LTD)	Sec 252 (1) - By Government Body	3/4/2024	missing the sign of advocate on vakalatanama and delay order and page 79 to 84 not readable

1070	19-03-2024	0710102109682023(No.of Docs 2)	0710102109682023/2	COMPANY PETITION IB (IBC)/24(ND)2024	SAVI FINANCE PRIVATE LIMITED VS. AKJ METALS PRIVATE LIMITED	IBC under Sec 7	2/4/2024	mention the name of advocate on vakalatanama and reply order missing of nclt
1071	14-03-2024	0710200413892017(No.of Docs 2)	0710200413892017/4	COMPANY PETITION (COMPANIES ACT)/435(ND)2017	M/S. ALCOBEX METALS WORKERS UNION VS M/S. ALCOBEX METALS LTD. & ANR.	Application under any other provisions	2/4/2024	Book marking mandatory as per index with pagination
1072	14-03-2024	0710200413892017(No.of Docs 2)	0710200413892017/4	COMPANY PETITION (COMPANIES ACT)/435(ND)2017	M/S. ALCOBEX METALS WORKERS UNION VS M/S. ALCOBEX METALS LTD. & ANR.	Application under any other provisions	2/4/2024	Book marking mandatory as per index with pagination
1073	14-03-2024	0710200413892017(No.of Docs 2)	0710200413892017/4	COMPANY PETITION (COMPANIES ACT)/435(ND)2017	M/S. ALCOBEX METALS WORKERS UNION VS M/S. ALCOBEX METALS LTD. & ANR.	Application under any other provisions	2/4/2024	Book marking mandatory as per index with pagination
1074	29-03-2024	0710102091232022(No.of Docs 1)	0710102091232022/4	COMPANY PETITION IB (IBC)/878(PB)2022	IDBI BANK LIMITED VS. SMT SANGEETA AGARWAL	Section 95(1)	2/4/2024	Index page missing in book marking
1075	29-03-2024	0710102091232022(No.of Docs 1)	0710102091232022/4	COMPANY PETITION IB (IBC)/878(PB)2022	IDBI BANK LIMITED VS. SMT SANGEETA AGARWAL	Section 95(1)	2/4/2024	Index page missing in book marking
1076	29-03-2024	0710102091232022(No.of Docs 1)	0710102091232022/4	COMPANY PETITION IB (IBC)/878(PB)2022	IDBI BANK LIMITED VS. SMT SANGEETA AGARWAL	Section 95(1)	2/4/2024	Index page missing in book marking
1077	29-03-2024	0710102091232022(No.of Docs 1)	0710102091232022/4	COMPANY PETITION IB (IBC)/878(PB)2022	IDBI BANK LIMITED VS. SMT SANGEETA AGARWAL	Section 95(1)	2/4/2024	Index page missing in book marking
1078	28-02-2024	0710102017902024(No.of Docs 0)	0710102017902024/1	INTERLOCUTORY APPLICATION (I.B.C)/1301(ND)2024	TRAVEL WALLET VS. SHAIENDRA AJMERA	Sec 60(5)	2/4/2024	pagination missing in book marking and compliance order missing
1079	14-03-2024	0710200413892017(No.of Docs 2)	0710200413892017/4	COMPANY PETITION (COMPANIES ACT)/435(ND)2017	M/S. ALCOBEX METALS WORKERS UNION VS M/S. ALCOBEX METALS LTD. & ANR.	Application under any other provisions	2/4/2024	Book marking mandatory as per index with pagination
1080	20-03-2024	0710102019412024(No.of Docs 1)	0710102019412024/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/17(ND)2024	SHANT INVESTMENTS PRIVATE LIMITED	Sec. 230-232 - Second Motion	2/4/2024	bookmarking mandatory notary mismatch Order missing
1081	21-03-2024	0710102096312023(No.of Docs 2)	0710102096312023/1	INTERLOCUTORY APPLICATION (I.B.C)/5991(ND)2023	JUNIPER GREEN THREE PVT. LTD VS. M/S. SHREE RADHE GOVIND ENERGY	Application under any other provisions- IBC	2/4/2024	bookmarking mandatory need every pages sign
1082	30-03-2024	0710102001652024(No.of Docs 3)	0710102001652024/1	INTERLOCUTORY APPLICATION (I.B.C)/118(ND)2024	ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED VS. RAJESH RAMANI RESOLUTION PROFESSIONAL OF ANSAL CONDOMINIUM PRIVATE LIMITED	Sec 60(5)	2/4/2024	double pagination numbering Wrong

1083	23-02-2024	0710102016742024(No.of Docs 0)	0710102016742024/15	INTERLOCUTORY APPLICATION (I.B.C)/1012(ND)2024	GAGAN GULATI	Application under any other provisions- IBC	2/4/2024	bookmarking mandatory with index
1084	21-03-2024	0710102081982023(No.of Docs 2)	0710102081982023/1	INTERLOCUTORY APPLICATION (I.B.C)/5264(ND)2023	HERO FINCORP LIMITED VSMR. VIKAS GARG LIQUIDATOR OF M/S HEMA ENGINEERING INDUSTRIES LIMITED	Sec 60(5)	2/4/2024	need every pages sign
1085	20-03-2024	0710102027232021(No.of Docs 2)	0710102027232021/52	COMPANY PETITION (COMPANIES ACT)/109(PB)2021	UNION OF INDIA THROUGH SFIO VS. AARTI MARKETING PRIVATE LIMITED	Sec 241 (2)	1/4/2024	book marking mandatory as per index mention date and name of client on vakalatnama reply order missing
1086	19-03-2024	0710102029562023(No.of Docs 1)	0710102029562023/14	INTERLOCUTORY APPLICATION (I.B.C)/2144(ND)2023	ARVIND GARG	Sec 54(1)	1/4/2024	compliance order delay
1087	19-03-2024	0710102029562023(No.of Docs 1)	0710102029562023/14	INTERLOCUTORY APPLICATION (I.B.C)/2144(ND)2023	ARVIND GARG	Sec 54(1)	1/4/2024	compliance order delay
1088	19-03-2024	0710102029562023(No.of Docs 1)	0710102029562023/14	INTERLOCUTORY APPLICATION (I.B.C)/2144(ND)2023	ARVIND GARG	Sec 54(1)	1/4/2024	compliance order delay
1089	30-03-2024	0710102017432023(No.of Docs 3)	0710102017432023/4	INTERLOCUTORY APPLICATION (I.B.C)/1109(PB)2023	MANISH SINGH VS. SARE GURUGRAM PVT LTD THROUGH RP	Sec 60(5)	1/4/2024	sign of every page of reply page 1 to 11
1090	20-03-2024	0710102093422023(No.of Docs 1)	0710102093422023/2	COMPANY PETITION (COMPANIES ACT)/12(ND)2024	SANGEETA HIMMATRAMKA VS. WELCOME PROBUILD PRIVATE LIMITED	Sec. 58(3),Sec. 59	1/4/2024	Need sign and true copy of every page of both annexures and page 3 to 16 and compliance order delay
1091	20-03-2024	0710102093422023(No.of Docs 1)	0710102093422023/2	COMPANY PETITION (COMPANIES ACT)/12(ND)2024	SANGEETA HIMMATRAMKA VS. WELCOME PROBUILD PRIVATE LIMITED	Sec. 58(3),Sec. 59	1/4/2024	Need sign and true copy of every page of both annexures and page 3 to 16 and compliance order delay
1092	20-03-2024	0710102093422023(No.of Docs 1)	0710102093422023/2	COMPANY PETITION (COMPANIES ACT)/12(ND)2024	SANGEETA HIMMATRAMKA VS. WELCOME PROBUILD PRIVATE LIMITED	Sec. 58(3),Sec. 59	1/4/2024	Need sign and true copy of every page of both annexures and page 3 to 16 and compliance order delay
1093	20-03-2024	0710102093422023(No.of Docs 1)	0710102093422023/2	COMPANY PETITION (COMPANIES ACT)/12(ND)2024	SANGEETA HIMMATRAMKA VS. WELCOME PROBUILD PRIVATE LIMITED	Sec. 58(3),Sec. 59	1/4/2024	Need sign and true copy of every page of both annexures and page 3 to 16 and compliance order delay

1094	28-03-2024	0710102086562023(No.of Docs 1)	0710102086562023/6	COMPANY PETITION IB (IBC)/637(ND)2023	KALPA COMMERCIAL LIMITED VS. MERATASK ENTERPRISES PRIVATE LIMITED	IBC under Sec 7	1/4/2024	improper book marking as per index with pagination and notary mismatched address and compliance order missing and need sign of every pages of annexures
1095	28-03-2024	0710102086562023(No.of Docs 1)	0710102086562023/6	COMPANY PETITION IB (IBC)/637(ND)2023	KALPA COMMERCIAL LIMITED VS. MERATASK ENTERPRISES PRIVATE LIMITED	IBC under Sec 7	1/4/2024	improper book marking as per index with pagination and notary mismatched address and compliance order missing and need sign of every pages of annexures
1096	19-03-2024	0710102029562023(No.of Docs 1)	0710102029562023/14	INTERLOCUTORY APPLICATION (I.B.C)/2144(ND)2023	ARVIND GARG	Sec 54(1)	1/4/2024	compliance order delay
1097	18-03-2024	0710102410412017(No.of Docs 1)	0710102410412017/19	COMPANY PETITION IB (IBC)/16(PB)2017	ANIL MAHINDROO & ANR. VS EARTH ICONIC INFRASTRUCTURES	IBC under Sec 7	1/4/2024	bookmarking mandatory
1098	22-09-2022	0710102077902022(No.of Docs 0)	0710102077902022/10	COMPANY PETITION (COMPANIES ACT)/163(ND)2022	ANJU SAHNI VS. MAGNEFIQUE EXPORTS PRIVATE LIMITED	Sec. 58(3)	1/4/2024	Date missing in vakalatnama
1099	19-03-2024	0710102074332022(No.of Docs 2)	0710102074332022/5	TRANSFER APPLICATION (IBC)/39(PB)2022	DE SOUZA LEISURES PRIVATE LIMITED VS. MYPREFERRED TRANSFORMATION ANDHOSPITALITY PRIVATE LIMITED	Rule16(d),NCLT Rules,2016 IBC	1/4/2024	last Order missing all pages true copy missing in Annexure
1100	19-03-2024	0710102059232023(No.of Docs 2)	0710102059232023/1	COMPANY APPEAL(COMPANIES ACT)/176(ND)2023	ASSISTANT COMMISSIONER OF INCOME TAX VS. REGISTRAR OF COMPANIES (SONALI CONSTRUCTIONS PVT LTD)	Sec 252 (1) - By Government Body	1/4/2024	book marking mandatory as per index and index missing in pdf. need sign and true copy of every pages of file compliance order missing
1101	30-03-2024	0710102010212024(No.of Docs 2)	0710102010212024/1	INTERLOCUTORY APPLICATION (I.B.C)/478(ND)2024	ASGI PROPERTIES PRIVATE LIMITED VS. RAJESH RAMNANI	Sec 60(5)	1/4/2024	notary mismatch with affidavit
1102	20-03-2024	0710102051132022(No.of Docs 2)	0710102051132022/18	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/78(ND)2022	AAYUSHI CREDIT AND CAPITAL SERVICESLIMITED VS. KBN INFRASTRUCTURE PRIVATE LIMITED	Sub-section (I) of section 230	1/4/2024	need sing and true copy of every pages and compliance order missing
1103	21-03-2024	0710102077652023(No.of Docs 2)	0710102077652023/9	COMPANY PETITION IB (IBC)/570(ND)2023	ASK TRUSTEESHIP SERVICES PRIVATE LIMITED AND ORS. VS. ATS HEIGHTS PRIVATE LIMITED	IBC under Sec 7	1/4/2024	bookmarking mandatory

1104	28-03-2024	0710102086562023(No.of Docs 1)	0710102086562023/6	COMPANY PETITION IB (IBC)/637(ND)2023	KALPA COMMERCIAL LIMITED VS. MERATASK ENTERPRISES PRIVATE LIMITED	IBC under Sec 7	1/4/2024	improper book marking as per index with pagination and notary mismatched address and compliance order missing and need sign of every pages of annexures
1105	20-03-2024	0710102004962024(No.of Docs 1)	0710102004962024/3	INTERLOCUTORY APPLICATION (I.B.C)/865(ND)2024	ASHOK KUMAR GUPTA (RESOLUTION PROFESSIONAL) VS. M/S CIS INFRASTRUCTURE LLP	Sec 66(1)	1/4/2024	Welfare ticket 3rs court fee missing in vakalatnama
1106	19-03-2024	0710102004622019(No.of Docs 2)	0710102004622019/19	COMPANY PETITION IB (IBC)/256(ND)2019	DHIRENDER NATH VS. JC WORLD HOSPITALITY PRIVATE LIMITED	IBC under Sec 7	1/4/2024	Bookmarking mandatory as per index sign and true copy need every page reply order missing and need type copy of hindi pages
1107	18-03-2024	0710102097862023(No.of Docs 1)	0710102097862023/7	RESTORATION APPLICATION (COMPANIES ACT)/63(ND)2023	M/S HSB AGRO INDUSTRIES PVT. LTD. VS. MR. MALIRAM BILWAL	Rule 11 of NCLT	1/4/2024	last Order missing bookmarking pagination numbering missing as per index
1108	20-09-2023	0710102081632023(No.of Docs 0)	0710102081632023/3	COMPANY PETITION IB (IBC)/53(ND)2024	BANK OF MAHARASHTRA VS. M/S SUPERTECH TOWNSHIP PROJECT LIMITED	IBC under Sec 7	1/4/2024	bookmarking mandatory Order missing notary mismatch with affidavit true copy in Annexure double pagination numbering missing Wrong
1109	30-03-2024	0710102008612022(No.of Docs 1)	0710102008612022/6	COMPANY PETITION IB (IBC)/145(PB)2022	BANK OF BARODA VS. AJAY BHADURIA	Section 95(1)	1/4/2024	bookmarking compulsory with page numbering.
1110	18-03-2024	0710102100632023(No.of Docs 2)	0710102100632023/4	COMPANY PETITION IB (IBC)/709(ND)2023	INDIAN BANK VS. JITENDRA KEJRIWAL	Section 95(1)	1/4/2024	Order missing , date missing in vakalatnama, 32 to 46 in hindi pages translation in english
1111	28-03-2024	0710102086562023(No.of Docs 1)	0710102086562023/6	COMPANY PETITION IB (IBC)/637(ND)2023	KALPA COMMERCIAL LIMITED VS. MERATASK ENTERPRISES PRIVATE LIMITED	IBC under Sec 7	1/4/2024	improper book marking as per index with pagination and notary mismatched address and compliance order missing and need sign of every pages of annexures
1112	18-03-2024	0710102171812019(No.of Docs 2)	0710102171812019/14	COMPANY PETITION IB (IBC)/243(PB)2020	M/S GEOTECH EXPLORATION VS. MIDEAST INTEGRATED STEELS LTD.	IBC Under Sec 9	1/4/2024	need every pages sign put on ticket blank side in vakalatnama

1113	20-03-2024	0710102027232021(No.of Docs 2)	0710102027232021/53	COMPANY PETITION (COMPANIES ACT)/109(PB)2021	UNION OF INDIA THROUGH SFIO VS. AARTI MARKETING PRIVATE LIMITED	Sec 241 (2)	1/4/2024	book marking mandatory as per index mention the name of client and date on vakalatanama and reply order missing
1114	19-03-2024	0710102000852024(No.of Docs 2)	0710102000852024/2	COMPANY PETITION IB (IBC)/33(ND)2024	M/S KALIBER ASSOCIATES PVT. LTD. (PRESENTLY UNDERGOING LIQUIDATION) THROUGH ITS LIQUIDATOR VS. LAIBA INTERNATIONAL PRIVATE LIMITED	IBC under Sec 7	1/4/2024	Pagination missing in book marking and sign of every page of reply page 1 to 20 need sign and true copy of all annexures write the name of advocate on vakalatanama and reply order missing.
1115	16-03-2024	0710102027232021(No.of Docs 1)	0710102027232021/48	COMPANY PETITION (COMPANIES ACT)/109(PB)2021	UNION OF INDIA THROUGH SFIO VS. AARTI MARKETING PRIVATE LIMITED	Sec 241 (2)	1/4/2024	1rs court fee missing in vakaltnama
1116	16-03-2024	0710102027232021(No.of Docs 1)	0710102027232021/49	COMPANY PETITION (COMPANIES ACT)/109(PB)2021	UNION OF INDIA THROUGH SFIO VS. AARTI MARKETING PRIVATE LIMITED	Sec 241 (2)	1/4/2024	1rs court fee missing in vakaltnama
1117	26-04-2024	0710102010582024(No.of Docs 2)	0710102010582024/1	COMPANY APPEAL (IBC)/9(ND)2024	SMT SARITA VS. JATIN MADAN	Sec 42	30-04-2024	Book marking mandatory as per index page 1 to 2 need OCR
1118	26-04-2024	0710102010582024(No.of Docs 2)	0710102010582024/1	COMPANY APPEAL (IBC)/9(ND)2024	SMT SARITA VS. JATIN MADAN	Sec 42	30-04-2024	Book marking mandatory as per index page 1 to 2 need OCR
1119	19-04-2023	0710102036952023(No.of Docs 0)	0710102036952023/7	COMPANY PETITION IB (IBC)/312(ND)2023	ABHISHEK GUPTA (PROPRIETOR) NIRMAL INDUSTRIES VS. J P M AUTOMOBILES LIMITED	IBC Under Sec 9	30-04-2024	need every page sign and true copy in pdf. bookmarking compulsory with page numbering.
1120	18-03-2024	0710102023672024(No.of Docs 0)	0710102023672024/1	INTERLOCUTORY APPLICATION(IBC)(LIQ.)/11(P B)2024	ANSHUMAN KAUSHIK LIQUIDATOR M/S ROSEWOOD TREXIM PRIVATE LIMITED VSRELIANCE COMMERCIAL FINANCE LIMITED	Sec 54(1)	30-04-2024	need every page sign in file
1121	1/6/2022	0710102044772022(No.of Docs 0)	0710102044772022/3	INTERLOCUTORY APPLICATION (I.B.C)/2733(ND)2022	M/S FORTE POINT INDIA PVT. LTD. VS. PAL INFRASTRUCTURE & DEVELOPERS PRIVATE LIMITED	Sec 60(5)	30-04-2024	book marking mandatory as per index with pagination and need complete file to OCR
1122	18-04-2024	0710102020302021(No.of Docs 2)	0710102020302021/11	INTERLOCUTORY APPLICATION (I.B.C)/4032(PB)2021	KASHI VISWANATHAN SIVARAMAN VSICICI BANK LIMITED	Application under any other provisions-IBC,Sec 50(1)	30-04-2024	pagination missing 1 to 23 in book marking annexure 3 and 4 need OCR in file
1123	18-04-2024	0710102020302021(No.of Docs 2)	0710102020302021/11	INTERLOCUTORY APPLICATION (I.B.C)/4032(PB)2021	KASHI VISWANATHAN SIVARAMAN VSICICI BANK LIMITED	Application under any other provisions-IBC,Sec 50(1)	30-04-2024	pagination missing 1 to 23 in book marking annexure 3 and 4 need OCR in file

1124	18-04-2024	0710102020302021(No.of Docs 2)	0710102020302021/11	INTERLOCUTORY APPLICATION (I.B.C)/4032(PB)2021	KASHI VISWANATHAN SIVARAMAN VSICICI BANK LIMITED	Application under any other provisions-IBC,Sec 50(1)	30-04-2024	pagination missing 1 to 23 in book marking annexure 3 and 4 need OCR in file
1125	18-04-2024	0710102020302021(No.of Docs 2)	0710102020302021/11	INTERLOCUTORY APPLICATION (I.B.C)/4032(PB)2021	KASHI VISWANATHAN SIVARAMAN VSICICI BANK LIMITED	Application under any other provisions-IBC,Sec 50(1)	30-04-2024	pagination missing 1 to 23 in book marking annexure 3 and 4 need OCR in file
1126	19-04-2024	0710102005052024(No.of Docs 4)	0710102005052024/4	COMPANY PETITION (COMPANIES ACT)/31(ND)2024	CHAVI TOLANI VS. KAMALASHA EXPORTS PRIVATE LIMITED	Sec. 59,Sec. 241(1),Sec. 242(4),Section 56	30-04-2024	improper book marking as per index with pagination need complete file to OCR Mismatched affidavit address to notary annexures need sign with true copy
1127	19-04-2023	0710102036952023(No.of Docs 0)	0710102036952023/7	COMPANY PETITION IB (IBC)/312(ND)2023	ABHISHEK GUPTA (PROPRIETOR) NIRMAL INDUSTRIES VS. J P M AUTOMOBILES LIMITED	IBC Under Sec 9	30-04-2024	need every page sign and true copy in pdf. bookmarking compulsory with page numbering.
1128	2/12/2019	0710102158392019(No.of Docs 0)	0710102158392019/18	COMPANY PETITION IB (IBC)/125(PB)2020	NEW ERA ADVISORS PRIVATE LIMITED VS. ALCOBEX METALS LIMITED	IBC under Sec 7	30-04-2024	OCR Compulsory in pdf
1129	4/1/2023	0710102001262023(No.of Docs 0)	0710102001262023/1	INTERLOCUTORY APPLICATION (I.B.C)/531(PB)2023	DAIICHI SANKYO COMPANY LIMITED	Rule 11 of NCLT, 2016	30-04-2024	3rs court fees missing in vakalatnama pagination in bookmarking
1130	22-04-2024	0710200413922017(No.of Docs 2)	0710200413922017/124	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	AUDE PRIYA DONATELLE WACZIARG EP ENGEL VS NEEMRANA HOTEL PVT LTD & ORS	Sec. 241(1),Sec. 242(4)	30-04-2024	pagination missing in bookmarking
1131	26-04-2024	0710200400492006(No.of Docs 1)	0710200400492006/16	COMPANY PETITION (COMPANIES ACT)/86(ND)2006	M/S MAHINDER KUMAR SETH VS M/S SETH HOTELS PRIVATE LIMITED	Application under any other provisions	30-04-2024	paste welfare fee and court fee on blank side and 1 rs court fee missed on vakalatanama pagination missing in book marking
1132	22-04-2024	0710102109682023(No.of Docs 3)	0710102109682023/3	COMPANY PETITION IB (IBC)/24(ND)2024	SAIVI FINANCE PRIVATE LIMITED VS. AKJ METALS PRIVATE LIMITED	IBC under Sec 7	30-04-2024	bookmarking mandatory
1133	4/1/2023	0710102001112023(No.of Docs 0)	0710102001112023/1	INTERLOCUTORY APPLICATION (I.B.C)/508(PB)2023	DAIICHI SANKYO COMPANY LIMITED	Rule 11 of NCLT, 2016	30-04-2024	bookmarking as per index 3rs court fees missing in vakalarnama
1134	4/1/2023	0710102001082023(No.of Docs 0)	0710102001082023/1	INTERLOCUTORY APPLICATION (I.B.C)/502(PB)2023	DAIICHI SANKYO COMPANY LIMITED VSAD VICTORIAM VENTURES PRIVATE LIMITED	Rule 11 of NCLT, 2016	30-04-2024	3rs court fees missing in vakalatnama with pagination missing in bookmarking

1135	22-04-2024	0710200413922017(No.of Docs 2)	0710200413922017/123	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	AUDE PRIYA DONATELLE WACZIARG EP ENGEL VS NEEMRANA HOTEL PVT LTD & ORS	Sec. 241(1),Sec. 242(4)	30-04-2024	pagination missing in bookmarking
1136	18-03-2024	0710102023532024(No.of Docs 0)	0710102023532024/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/125(ND)2024	PCUBE ADVISORS VS. EUROPA TECHNOSOFT PRIVATE LIMITED	Rule 154, NCLT 2016	30-04-2024	bookmarking mandatory
1137	24-04-2024	0710102023182021(No.of Docs 2)	0710102023182021/5	INTERLOCUTORY APPLICATION (I.B.C)/2086(PB)2021	SUKHDEV MADNANI VSVISHAL GOEL	Sec. 45 (1),Sec 66(1)	30-04-2024	INDEX PAGE missing in book marking pagination missing in file as per index vakalatanama missed in book marking
1138	23-12-2023	0710102109192023(No.of Docs 0)	0710102109192023/1	COMPANY PETITION IB (IBC)/68(ND)2024	IDBI BANK LIMITED VS. SHRI VIRAF SARKARI	Section 95(1)	30-04-2024	VOLUME 1 PAGE 30 HINDI PAGE REQUIRE ENGLISH COPY VOLUME 2 IMPROPER BOOK MARKING AS PER INDEX WITH PAGINATION 223 225 226 227 229 IS NOT READABLE
1139	23-12-2023	0710102109192023(No.of Docs 0)	0710102109192023/1	COMPANY PETITION IB (IBC)/68(ND)2024	IDBI BANK LIMITED VS. SHRI VIRAF SARKARI	Section 95(1)	30-04-2024	VOLUME 1 PAGE 30 HINDI PAGE REQUIRE ENGLISH COPY VOLUME 2 IMPROPER BOOK MARKING AS PER INDEX WITH PAGINATION 223 225 226 227 229 IS NOT READABLE
1140	23-12-2023	0710102109192023(No.of Docs 0)	0710102109192023/1	COMPANY PETITION IB (IBC)/68(ND)2024	IDBI BANK LIMITED VS. SHRI VIRAF SARKARI	Section 95(1)	30-04-2024	VOLUME 1 PAGE 30 HINDI PAGE REQUIRE ENGLISH COPY VOLUME 2 IMPROPER BOOK MARKING AS PER INDEX WITH PAGINATION 223 225 226 227 229 IS NOT READABLE
1141	23-12-2023	0710102109192023(No.of Docs 0)	0710102109192023/1	COMPANY PETITION IB (IBC)/68(ND)2024	IDBI BANK LIMITED VS. SHRI VIRAF SARKARI	Section 95(1)	30-04-2024	VOLUME 1 PAGE 30 HINDI PAGE REQUIRE ENGLISH COPY VOLUME 2 IMPROPER BOOK MARKING AS PER INDEX WITH PAGINATION 223 225 226 227 229 IS NOT READABLE

1142	23-12-2023	0710102109192023(No.of Docs 0)	0710102109192023/1	COMPANY PETITION IB (IBC)/68(ND)2024	IDBI BANK LIMITED VS. SHRI VIRAF SARKARI	Section 95(1)	30-04-2024	VOLUME 1 PAGE 30 HINDI PAGE REQUIRE ENGLISH COPY VOLUME 2 IMPROPER BOOK MARKING AS PER INDEX WITH PAGINATION 223 225 226 227 229 IS NOT READABLE
1143	23-12-2023	0710102109192023(No.of Docs 0)	0710102109192023/1	COMPANY PETITION IB (IBC)/68(ND)2024	IDBI BANK LIMITED VS. SHRI VIRAF SARKARI	Section 95(1)	30-04-2024	VOLUME 1 PAGE 30 HINDI PAGE REQUIRE ENGLISH COPY VOLUME 2 IMPROPER BOOK MARKING AS PER INDEX WITH PAGINATION 223 225 226 227 229 IS NOT READABLE
1144	23-12-2023	0710102109192023(No.of Docs 0)	0710102109192023/1	COMPANY PETITION IB (IBC)/68(ND)2024	IDBI BANK LIMITED VS. SHRI VIRAF SARKARI	Section 95(1)	30-04-2024	VOLUME 1 PAGE 30 HINDI PAGE REQUIRE ENGLISH COPY VOLUME 2 IMPROPER BOOK MARKING AS PER INDEX WITH PAGINATION 223 225 226 227 229 IS NOT READABLE
1145	23-12-2023	0710102109192023(No.of Docs 0)	0710102109192023/1	COMPANY PETITION IB (IBC)/68(ND)2024	IDBI BANK LIMITED VS. SHRI VIRAF SARKARI	Section 95(1)	30-04-2024	VOLUME 1 PAGE 30 HINDI PAGE REQUIRE ENGLISH COPY VOLUME 2 IMPROPER BOOK MARKING AS PER INDEX WITH PAGINATION 223 225 226 227 229 IS NOT READABLE
1146	23-12-2023	0710102109192023(No.of Docs 0)	0710102109192023/1	COMPANY PETITION IB (IBC)/68(ND)2024	IDBI BANK LIMITED VS. SHRI VIRAF SARKARI	Section 95(1)	30-04-2024	VOLUME 1 PAGE 30 HINDI PAGE REQUIRE ENGLISH COPY VOLUME 2 IMPROPER BOOK MARKING AS PER INDEX WITH PAGINATION 223 225 226 227 229 IS NOT READABLE
1147	20-04-2024	0710102070392022(No.of Docs 2)	0710102070392022/8	INTERLOCATORY APPLICATION(COMPANIES ACT)/217(ND)2022	NIDHI SHARMA VS. BANAS PAPER PVT. LTD	Application under any other provisions	30-04-2024	OCR Compulsory in pdf
1148	20-04-2024	0710102070392022(No.of Docs 2)	0710102070392022/8	INTERLOCATORY APPLICATION(COMPANIES ACT)/217(ND)2022	NIDHI SHARMA VS. BANAS PAPER PVT. LTD	Application under any other provisions	30-04-2024	OCR Compulsory in pdf
1149	20-04-2024	0710102070392022(No.of Docs 2)	0710102070392022/8	INTERLOCATORY APPLICATION(COMPANIES ACT)/217(ND)2022	NIDHI SHARMA VS. BANAS PAPER PVT. LTD	Application under any other provisions	30-04-2024	OCR Compulsory in pdf

1150	20-04-2024	0710102070392022(No.of Docs 2)	0710102070392022/8	INTERLOCATORY APPLICATION(COMPANIES ACT)/217(ND)2022	NIDHI SHARMA VS. BANAS PAPER PVT. LTD	Application under any other provisions	30-04-2024	OCR Compulsory in pdf
1151	20-04-2024	0710102070392022(No.of Docs 2)	0710102070392022/8	INTERLOCATORY APPLICATION(COMPANIES ACT)/217(ND)2022	NIDHI SHARMA VS. BANAS PAPER PVT. LTD	Application under any other provisions	30-04-2024	OCR Compulsory in pdf
1152	20-04-2024	0710102070392022(No.of Docs 2)	0710102070392022/8	INTERLOCATORY APPLICATION(COMPANIES ACT)/217(ND)2022	NIDHI SHARMA VS. BANAS PAPER PVT. LTD	Application under any other provisions	30-04-2024	OCR Compulsory in pdf
1153	30-05-2023	0710102048952023(No.of Docs 0)	0710102048952023/4	COMPANY PETITION IB (IBC)/371(ND)2023	PRECISION FASHIONS LIMITED	IBC Section 59	30-04-2024	Pagination missing in book marking
1154	24-04-2024	0710102049842023(No.of Docs 2)	0710102049842023/3	INTERLOCUTORY APPLICATION (I.B.C)/3389(ND)2023	RESOLUTION PROFESSIONAL OF WORLDS WINDOW INFRASTRUCTURE AND LOGISTICS PRIVATE LIMITED	Sec 30	30-04-2024	need every pages sign and true copy in Annexure bookmarking mandatory
1155	20-04-2024	0710102070392022(No.of Docs 2)	0710102070392022/8	INTERLOCATORY APPLICATION(COMPANIES ACT)/217(ND)2022	NIDHI SHARMA VS. BANAS PAPER PVT. LTD	Application under any other provisions	30-04-2024	OCR Compulsory in pdf
1156	18-04-2023	0710102036482023(No.of Docs 0)	0710102036482023/2	INTERLOCUTORY APPLICATION (I.B.C)/2101(ND)2023	MOHD NAZIM KHAN_LIQUIDATOR VS. INCOME TAX OFFICER	Sec 60(5)	30-04-2024	book marking mandatory as per index with pagination
1157	20-04-2024	0710102070392022(No.of Docs 2)	0710102070392022/8	INTERLOCATORY APPLICATION(COMPANIES ACT)/217(ND)2022	NIDHI SHARMA VS. BANAS PAPER PVT. LTD	Application under any other provisions	30-04-2024	OCR Compulsory in pdf
1158	20-04-2024	0710102070392022(No.of Docs 2)	0710102070392022/8	INTERLOCATORY APPLICATION(COMPANIES ACT)/217(ND)2022	NIDHI SHARMA VS. BANAS PAPER PVT. LTD	Application under any other provisions	30-04-2024	OCR Compulsory in pdf
1159	18-04-2023	0710102036482023(No.of Docs 0)	0710102036482023/2	INTERLOCUTORY APPLICATION (I.B.C)/2101(ND)2023	MOHD NAZIM KHAN_LIQUIDATOR VS. INCOME TAX OFFICER	Sec 60(5)	30-04-2024	book marking mandatory as per index with pagination
1160	20-04-2024	0710102070392022(No.of Docs 2)	0710102070392022/8	INTERLOCATORY APPLICATION(COMPANIES ACT)/217(ND)2022	NIDHI SHARMA VS. BANAS PAPER PVT. LTD	Application under any other provisions	30-04-2024	OCR Compulsory in pdf
1161	4/7/2023	0710102056872023(No.of Docs 0)	0710102056872023/6	COMPANY PETITION IB (IBC)/475(ND)2023	MR. GANESH PATEL PROPRIETOR OF M/S GP METAL INDUSTRIES VS. MITTAL PIGMENTS PRIVATE LIMITED	IBC Under Sec 9	30-04-2024	bookmarking mandatory with index
1162	20-04-2024	0710102070392022(No.of Docs 2)	0710102070392022/8	INTERLOCATORY APPLICATION(COMPANIES ACT)/217(ND)2022	NIDHI SHARMA VS. BANAS PAPER PVT. LTD	Application under any other provisions	30-04-2024	OCR Compulsory in pdf
1163	20-04-2024	0710102070392022(No.of Docs 2)	0710102070392022/8	INTERLOCATORY APPLICATION(COMPANIES ACT)/217(ND)2022	NIDHI SHARMA VS. BANAS PAPER PVT. LTD	Application under any other provisions	30-04-2024	OCR Compulsory in pdf
1164	20-04-2024	0710102070392022(No.of Docs 2)	0710102070392022/8	INTERLOCATORY APPLICATION(COMPANIES ACT)/217(ND)2022	NIDHI SHARMA VS. BANAS PAPER PVT. LTD	Application under any other provisions	30-04-2024	OCR Compulsory in pdf

1165	20-04-2024	0710102070392022(No.of Docs 2)	0710102070392022/8	INTERLOCATORY APPLICATION(COMPANIES ACT)/217(ND)2022	NIDHI SHARMA VS. BANAS PAPER PVT. LTD	Application under any other provisions	30-04-2024	OCR Compulsory in pdf
1166	1/8/2023	0710102067302023(No.of Docs 0)	0710102067302023/4	TRANSFER APPLICATION/31(PB)2023	GANESH MADHAVPRASAD RUIA VS. AGARWAL PROPERTIES PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	30-04-2024	VOLUME 1 Double pagination and 173 174 178 179 volume 2 253 259 262 3 38 338 340 336 337 342 343 344 345 pages not readable volume 3 416 418 425 499 502 503 500 508 507 506 not readable
1167	16-08-2023	0710102071212023(No.of Docs 0)	0710102071212023/4	COMPANY PETITION IB (IBC)/544(ND)2023	LALIT MOHAN BHARDWAJ VS. NEO MULTIMEDIA LIMITED	IBC under Sec 7,IBC under Sec 7	30-04-2024	bookmarking mandatory
1168	24-04-2024	0710102068552023(No.of Docs 1)	0710102068552023/13	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/66(ND)2023	SIDH LOGISTICS PRIVATE LIMITED	Sec. 230-232 - Second Motion	30-04-2024	bookmarking mandatory OCR Compulsory in pdf
1169	10/8/2023	0710102069772023(No.of Docs 0)	0710102069772023/1	INTERLOCUTORY APPLICATION (I.B.C)/4407(PB)2023	MRS. USHA SINGH VS. VALUE INFRACON INDIA PRIVATE LIMITED THROUGH VALUE INFRA BUYERS ASSOCIATION	Sec 60(5)	30-04-2024	pagination missing in book marking as per index
1170	24-04-2024	0710102072132023(No.of Docs 1)	0710102072132023/4	COMPANY PETITION IB (IBC)/669(ND)2023	AYUSH GUPTA VS. STATE BANK OF INDIA	Section 94(1)	30-04-2024	all documents file separately
1171	20-04-2024	0710102070392022(No.of Docs 2)	0710102070392022/8	INTERLOCATORY APPLICATION(COMPANIES ACT)/217(ND)2022	NIDHI SHARMA VS. BANAS PAPER PVT. LTD	Application under any other provisions	30-04-2024	OCR Compulsory in pdf
1172	20-04-2024	0710102070392022(No.of Docs 2)	0710102070392022/8	INTERLOCATORY APPLICATION(COMPANIES ACT)/217(ND)2022	NIDHI SHARMA VS. BANAS PAPER PVT. LTD	Application under any other provisions	30-04-2024	OCR Compulsory in pdf
1173	20-04-2024	0710102070392022(No.of Docs 2)	0710102070392022/8	INTERLOCATORY APPLICATION(COMPANIES ACT)/217(ND)2022	NIDHI SHARMA VS. BANAS PAPER PVT. LTD	Application under any other provisions	30-04-2024	OCR Compulsory in pdf
1174	20-04-2024	0710102070392022(No.of Docs 2)	0710102070392022/8	INTERLOCATORY APPLICATION(COMPANIES ACT)/217(ND)2022	NIDHI SHARMA VS. BANAS PAPER PVT. LTD	Application under any other provisions	30-04-2024	OCR Compulsory in pdf
1175	20-04-2024	0710102070392022(No.of Docs 2)	0710102070392022/8	INTERLOCATORY APPLICATION(COMPANIES ACT)/217(ND)2022	NIDHI SHARMA VS. BANAS PAPER PVT. LTD	Application under any other provisions	30-04-2024	OCR Compulsory in pdf
1176	18-04-2023	0710102036482023(No.of Docs 0)	0710102036482023/2	INTERLOCUTORY APPLICATION (I.B.C)/2101(ND)2023	MOHD NAZIM KHAN_LIQUIDATOR VS. INCOME TAX OFFICER	Sec 60(5)	30-04-2024	book marking mandatory as per index with pagination
1177	20-04-2024	0710102070392022(No.of Docs 2)	0710102070392022/8	INTERLOCATORY APPLICATION(COMPANIES ACT)/217(ND)2022	NIDHI SHARMA VS. BANAS PAPER PVT. LTD	Application under any other provisions	30-04-2024	OCR Compulsory in pdf
1178	21-04-2024	0710102020332024(No.of Docs 5)	0710102020332024/3	COMPANY PETITION (COMPANIES ACT)/46(ND)2024	SKC CONSULTING PRIVATE LIMITED VS. GT CARGO FITTINGS INDIA PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	30-04-2024	True copy missing in Annexure

1179	18-04-2023	0710102036482023(No.of Docs 0)	0710102036482023/2	INTERLOCUTORY APPLICATION (I.B.C)/2101(ND)2023	MOHD NAZIM KHAN_LIQUIDATOR VS. INCOME TAX OFFICER	Sec 60(5)	30-04-2024	book marking mandatory as per index with pagination
1180	18-04-2023	0710102036482023(No.of Docs 0)	0710102036482023/2	INTERLOCUTORY APPLICATION (I.B.C)/2101(ND)2023	MOHD NAZIM KHAN_LIQUIDATOR VS. INCOME TAX OFFICER	Sec 60(5)	30-04-2024	book marking mandatory as per index with pagination
1181	24-04-2024	0710102105632023(No.of Docs 2)	0710102105632023/1	INTERLOCUTORY APPLICATION (I.B.C)/6636(ND)2023	ANIL KUMAR MATA VSASHISH NAITHANI	Sec 66(1)	30-04-2024	need complete file to OCR and need sign of every page of reply
1182	18-04-2023	0710102036482023(No.of Docs 0)	0710102036482023/2	INTERLOCUTORY APPLICATION (I.B.C)/2101(ND)2023	MOHD NAZIM KHAN_LIQUIDATOR VS. INCOME TAX OFFICER	Sec 60(5)	30-04-2024	book marking mandatory as per index with pagination
1183	20-04-2024	0710102070392022(No.of Docs 2)	0710102070392022/8	INTERLOCUTORY APPLICATION(COMPANIES ACT)/217(ND)2022	NIDHI SHARMA VS. BANAS PAPER PVT. LTD	Application under any other provisions	30-04-2024	OCR Compulsory in pdf
1184	18-04-2023	0710102036482023(No.of Docs 0)	0710102036482023/2	INTERLOCUTORY APPLICATION (I.B.C)/2101(ND)2023	MOHD NAZIM KHAN_LIQUIDATOR VS. INCOME TAX OFFICER	Sec 60(5)	30-04-2024	book marking mandatory as per index with pagination
1185	20-04-2024	0710102070392022(No.of Docs 2)	0710102070392022/8	INTERLOCUTORY APPLICATION(COMPANIES ACT)/217(ND)2022	NIDHI SHARMA VS. BANAS PAPER PVT. LTD	Application under any other provisions	30-04-2024	OCR Compulsory in pdf
1186	20-04-2024	0710102070392022(No.of Docs 2)	0710102070392022/8	INTERLOCUTORY APPLICATION(COMPANIES ACT)/217(ND)2022	NIDHI SHARMA VS. BANAS PAPER PVT. LTD	Application under any other provisions	30-04-2024	OCR Compulsory in pdf
1187	20-04-2024	0710102070392022(No.of Docs 2)	0710102070392022/8	INTERLOCUTORY APPLICATION(COMPANIES ACT)/217(ND)2022	NIDHI SHARMA VS. BANAS PAPER PVT. LTD	Application under any other provisions	30-04-2024	OCR Compulsory in pdf
1188	28-02-2024	0710102018222024(No.of Docs 0)	0710102018222024/10	COMPANY PETITION (COMPANIES ACT)/48(ND)2024	MS. KANTA AGARWALA VS. EXCLUSIVE CAPITAL LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	30-04-2024	Book marking mandatory as per index and index also missing in file
1189	18-04-2023	0710102036482023(No.of Docs 0)	0710102036482023/2	INTERLOCUTORY APPLICATION (I.B.C)/2101(ND)2023	MOHD NAZIM KHAN_LIQUIDATOR VS. INCOME TAX OFFICER	Sec 60(5)	30-04-2024	book marking mandatory as per index with pagination
1190	20-04-2024	0710102070392022(No.of Docs 2)	0710102070392022/8	INTERLOCUTORY APPLICATION(COMPANIES ACT)/217(ND)2022	NIDHI SHARMA VS. BANAS PAPER PVT. LTD	Application under any other provisions	30-04-2024	OCR Compulsory in pdf
1191	18-04-2023	0710102036482023(No.of Docs 0)	0710102036482023/2	INTERLOCUTORY APPLICATION (I.B.C)/2101(ND)2023	MOHD NAZIM KHAN_LIQUIDATOR VS. INCOME TAX OFFICER	Sec 60(5)	30-04-2024	book marking mandatory as per index with pagination
1192	23-12-2023	0710102109192023(No.of Docs 0)	0710102109192023/1	COMPANY PETITION IB (IBC)/68(ND)2024	IDBI BANK LIMITED VS. SHRI VIRAF SARKARI	Section 95(1)	30-04-2024	VOLUME 1 PAGE 30 HINDI PAGE REQUIRE ENGLISH COPY VOLUME 2 IMPROPER BOOK MARKING AS PER INDEX WITH PAGINATION 223 225 226 227 229 IS NOT READABLE

1193	23-12-2023	0710102109192023(No.of Docs 0)	0710102109192023/1	COMPANY PETITION IB (IBC)/68(ND)2024	IDBI BANK LIMITED VS. SHRI VIRAF SARKARI	Section 95(1)	30-04-2024	VOLUME 1 PAGE 30 HINDI PAGE REQUIRE ENGLISH COPY VOLUME 2 IMPROPER BOOK MARKING AS PER INDEX WITH PAGINATION 223 225 226 227 229 IS NOT READABLE
1194	23-12-2023	0710102109192023(No.of Docs 0)	0710102109192023/1	COMPANY PETITION IB (IBC)/68(ND)2024	IDBI BANK LIMITED VS. SHRI VIRAF SARKARI	Section 95(1)	30-04-2024	VOLUME 1 PAGE 30 HINDI PAGE REQUIRE ENGLISH COPY VOLUME 2 IMPROPER BOOK MARKING AS PER INDEX WITH PAGINATION 223 225 226 227 229 IS NOT READABLE
1195	23-12-2023	0710102109192023(No.of Docs 0)	0710102109192023/1	COMPANY PETITION IB (IBC)/68(ND)2024	IDBI BANK LIMITED VS. SHRI VIRAF SARKARI	Section 95(1)	30-04-2024	VOLUME 1 PAGE 30 HINDI PAGE REQUIRE ENGLISH COPY VOLUME 2 IMPROPER BOOK MARKING AS PER INDEX WITH PAGINATION 223 225 226 227 229 IS NOT READABLE
1196	23-12-2023	0710102109192023(No.of Docs 0)	0710102109192023/1	COMPANY PETITION IB (IBC)/68(ND)2024	IDBI BANK LIMITED VS. SHRI VIRAF SARKARI	Section 95(1)	30-04-2024	VOLUME 1 PAGE 30 HINDI PAGE REQUIRE ENGLISH COPY VOLUME 2 IMPROPER BOOK MARKING AS PER INDEX WITH PAGINATION 223 225 226 227 229 IS NOT READABLE
1197	24-04-2024	0710102062642022(No.of Docs 2)	0710102062642022/2	INTERLOCUTORY APPLICATION (I.B.C)/4308(ND)2022	NEEPA UPADHYAYA VS. H. S OBEROI BUILDTECH PRIVATE LIMITED	Sec 60(5)	30-04-2024	vakalatnama missing in pdf
1198	23-12-2023	0710102109192023(No.of Docs 0)	0710102109192023/1	COMPANY PETITION IB (IBC)/68(ND)2024	IDBI BANK LIMITED VS. SHRI VIRAF SARKARI	Section 95(1)	30-04-2024	VOLUME 1 PAGE 30 HINDI PAGE REQUIRE ENGLISH COPY VOLUME 2 IMPROPER BOOK MARKING AS PER INDEX WITH PAGINATION 223 225 226 227 229 IS NOT READABLE
1199	20-04-2024	0710102036952023(No.of Docs 2)	0710102036952023/6	COMPANY PETITION IB (IBC)/312(ND)2023	ABHISHEK GUPTA (PROPRIETOR) NIRMAL INDUSTRIES VS. J P M AUTOMOBILES LIMITED	IBC Under Sec 9	30-04-2024	pagination missing in bookmarking

1200	19-04-2023	0710102036952023(No.of Docs 0)	0710102036952023/7	COMPANY PETITION IB (IBC)/312(ND)2023	ABHISHEK GUPTA (PROPRIETOR) NIRMAL INDUSTRIES VS. J P M AUTOMOBILES LIMITED	IBC Under Sec 9	30-04-2024	need every page sign and true copy in pdf. bookmarking compulsory with page numbering.
1201	23-12-2023	0710102109192023(No.of Docs 0)	0710102109192023/1	COMPANY PETITION IB (IBC)/68(ND)2024	IDBI BANK LIMITED VS. SHRI VIRAF SARKARI	Section 95(1)	30-04-2024	VOLUME 1 PAGE 30 HINDI PAGE REQUIRE ENGLISH COPY VOLUME 2 IMPROPER BOOK MARKING AS PER INDEX WITH PAGINATION 223 225 226 227 229 IS NOT READABLE
1202	19-04-2023	0710102036952023(No.of Docs 0)	0710102036952023/7	COMPANY PETITION IB (IBC)/312(ND)2023	ABHISHEK GUPTA (PROPRIETOR) NIRMAL INDUSTRIES VS. J P M AUTOMOBILES LIMITED	IBC Under Sec 9	30-04-2024	need every page sign and true copy in pdf. bookmarking compulsory with page numbering.
1203	19-04-2024	0710102050222022(No.of Docs 1)	0710102050222022/7	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/91(ND)2022	SHREE DURGA HOME APPLIANCES PRIVATE LIMITED VS. SUMMER COOL HOME APPLIANCES LIMITED	Sec. 230-232 - Second Motion	30-04-2024	pagination missing in book marking as per index
1204	26-04-2024	0710102010592024(No.of Docs 2)	0710102010592024/1	COMPANY APPEAL (IBC)/10(ND)2024	SHRI FELIX MATHEW VS. MR JATIN MADAN LIQUIDATOR FOR MS KASHYAP MOTORS INDIA PVT LTD	Sec 42	30-04-2024	Book marking mandatory as per index page 1 to 2 need OCR AND mismatched affidavit address with notary
1205	26-04-2024	0710102010582024(No.of Docs 2)	0710102010582024/1	COMPANY APPEAL (IBC)/9(ND)2024	SMT SARITA VS. JATIN MADAN	Sec 42	30-04-2024	Book marking mandatory as per index page 1 to 2 need OCR
1206	26-04-2024	0710102010582024(No.of Docs 2)	0710102010582024/1	COMPANY APPEAL (IBC)/9(ND)2024	SMT SARITA VS. JATIN MADAN	Sec 42	30-04-2024	Book marking mandatory as per index page 1 to 2 need OCR
1207	9/2/2022	0710102087752021(No.of Docs 0)	0710102087752021/9	COMPANY PETITION IB (IBC)/99(ND)2022	VAISHNO INDUSTRIES PRIVATE LIMITED VS. HORIZON GLOBAL LIMITED	IBC Under Sec 9	29-04-2024	need sign of every page 7 to 81
1208	17-04-2024	0710102076142023(No.of Docs 2)	0710102076142023/4	COMPANY PETITION IB (IBC)/626(ND)2023	ARTISAN SPIRITS PRIVATE LIMITED VS. INDOSPIRIT DISTRIBUTION LIMITED	IBC Under Sec 9	29-04-2024	bookmarking mandatory sign missing in Annexure
1209	17-04-2024	0710102060152021(No.of Docs 3)	0710102060152021/5	TRANSFER PETITION(COMPANIES ACT)/20(PB)2021	DR. HARI NARAYAN GANGWAL VS. DCS INTERNATIONAL TRADING CO. PVT. LTD.	Rule16(d),NCLT Rules,2016	29-04-2024	some pages are not legible.
1210	18-04-2024	0710102018552024(No.of Docs 2)	0710102018552024/3	INTERLOCUTORY APPLICATION (I.B.C)/1318(ND)2024	SMBC AERO ENGINE LEASE BV VS. DIRECTOR GENERAL OF CIVIL AVIATION	Sec 60(5)	29-04-2024	date missed in vakaltnama
1211	9/2/2022	0710102087752021(No.of Docs 0)	0710102087752021/9	COMPANY PETITION IB (IBC)/99(ND)2022	VAISHNO INDUSTRIES PRIVATE LIMITED VS. HORIZON GLOBAL LIMITED	IBC Under Sec 9	29-04-2024	need sign of every page 7 to 81

1212	9/2/2022	0710102087752021(No.of Docs 0)	0710102087752021/9	COMPANY PETITION IB (IBC)/99(ND)2022	VAISHNO INDUSTRIES PRIVATE LIMITED VS. HORIZON GLOBAL LIMITED	IBC Under Sec 9	29-04-2024	need sign of every page 7 to 81
1213	9/2/2022	0710102087752021(No.of Docs 0)	0710102087752021/9	COMPANY PETITION IB (IBC)/99(ND)2022	VAISHNO INDUSTRIES PRIVATE LIMITED VS. HORIZON GLOBAL LIMITED	IBC Under Sec 9	29-04-2024	need sign of every page 7 to 81
1214	20-04-2024	0710102011482020(No.of Docs 2)	0710102011482020/2	COMPANY APPLICATION(COMPANIES ACT)/242(PB)2020	RAJESH BUILDCON & INFRASTRUCTURE PRIVATE LIMITED VS. MR RAJESH GUPTA	Rule 11 of NCLT, 2016	29-04-2024	bookmarking mandatory need every pages sign 1rs court fee missing in vakalatnama
1215	9/2/2022	0710102000272022(No.of Docs 0)	0710102000272022/6	COMPANY PETITION IB (IBC)/184(ND)2022	STRESSED ASSETS STABILISATION FUND VS. SHREE BASANT SEN SHARMA	Section 95(1)	29-04-2024	pagination missing in bookmarking
1216	25-04-2024	0710102010652022(No.of Docs 2)	0710102010652022/2	INTERLOCATORY APPLICATION(COMPANIES ACT)/35(PB)2022	AMB INFRAVENTURES PVT. LTD. VS. UNION OF INDIA [THROUGH SFIO] [REPRESENTED THROUGH: MS. SAKSHI SHARMA SENIOR ASST. DIRECTOR SFIO NEW DELHI]	Rule 11 of NCLT	29-04-2024	pagination missing in bookmarking OCR Compulsory in pdf
1217	7/2/2024	0710102012872024(No.of Docs 0)	0710102012872024/1	INTERLOCUTORY APPLICATION (I.B.C)/1438(ND)2024	SHUBH LABH SUPER STEEL PVT LTD VS. ATUL MITTAL	Sec 60(5)	29-04-2024	need every pages sign in Annexure
1218	7/2/2024	0710102012892024(No.of Docs 0)	0710102012892024/1	INTERLOCUTORY APPLICATION (I.B.C)/974(ND)2024	AJNEY REFRACTORIES PVT LTD VS. ATUL MITTAL	Sec 60(5)	29-04-2024	need every pages sign in Annexure
1219	17-04-2024	0710102012302024(No.of Docs 2)	0710102012302024/1	INTERLOCUTORY APPLICATION (I.B.C)/1266(PB)2024	CHHOTE LAL SHARMA VS. M/S PIYUSH COLONISERS LTD.	Sec 60(5)	29-04-2024	address mismatched with affidavit page no 20
1220	18-04-2024	0710102010402024(No.of Docs 1)	0710102010402024/4	INTERLOCUTORY APPLICATION (I.B.C)/836(ND)2024	ENGINEERED FACILITY MANAGEMENT SERVICES VS. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE PVT LTD	Rule 11 of NCLT, 2016	29-04-2024	address missing with affidavit pages not clear
1221	11/1/2024	0710102003882024(No.of Docs 0)	0710102003882024/3	INTERLOCUTORY APPLICATION (I.B.C)/416(ND)2024	NARESH KUMAR MUNJAL VS. PRAVIN KUMAR MALHOTRA & ORS.	Sec 25(j)	29-04-2024	Hindi page require English type copy
1222	11/1/2024	0710102003882024(No.of Docs 0)	0710102003882024/3	INTERLOCUTORY APPLICATION (I.B.C)/416(ND)2024	NARESH KUMAR MUNJAL VS. PRAVIN KUMAR MALHOTRA & ORS.	Sec 25(j)	29-04-2024	Hindi page require English type copy
1223	11/1/2024	0710102003882024(No.of Docs 0)	0710102003882024/3	INTERLOCUTORY APPLICATION (I.B.C)/416(ND)2024	NARESH KUMAR MUNJAL VS. PRAVIN KUMAR MALHOTRA & ORS.	Sec 25(j)	29-04-2024	Hindi page require English type copy
1224	29-03-2024	0710102026602024(No.of Docs 0)	0710102026602024/1	INTERLOCUTORY APPLICATION (I.B.C)/1760(ND)2024	CADILLAC INFOTECH PVT. LTD. VS. JKM INFRASTRUCTURE PVT. LTD.	Sec 60(5)	29-04-2024	need every pages sign and true copy in Annexure
1225	18-04-2024	0710102026082024(No.of Docs 1)	7.10102E+14	INTERLOCUTORY APPLICATION (I.B.C)/1577(ND)2024	JALESH KUMAR GROVER INTERIM RESOLUTION PROFESSIONAL	Sec 60(5)	29-04-2024	wrong file

1226	11/1/2024	0710102003882024(No.of Docs 0)	0710102003882024/3	INTERLOCUTORY APPLICATION (I.B.C)/416(ND)2024	NARESH KUMAR MUNJAL VS. PRAVIN KUMAR MALHOTRA & ORS.	Sec 25(j)	29-04-2024	Hindi page require English type copy
1227	3/1/2024	0710102000752024(No.of Docs 0)	0710102000752024/1	INTERLOCUTORY APPLICATION (I.B.C)/232(ND)2024	SURYA KANT JAIPURIA VSTHE CANARA BANK LIMITED	Rule 11 of NCLT, 2016	29-04-2024	need 25 rs welfare fee and 5 rs court fee on vakalatanama Annexure need sign with true copy reply need sign every page
1228	3/1/2024	0710102000752024(No.of Docs 0)	0710102000752024/1	INTERLOCUTORY APPLICATION (I.B.C)/232(ND)2024	SURYA KANT JAIPURIA VSTHE CANARA BANK LIMITED	Rule 11 of NCLT, 2016	29-04-2024	need 25 rs welfare fee and 5 rs court fee on vakalatanama Annexure need sign with true copy reply need sign every page
1229	3/1/2024	0710102000752024(No.of Docs 0)	0710102000752024/1	INTERLOCUTORY APPLICATION (I.B.C)/232(ND)2024	SURYA KANT JAIPURIA VSTHE CANARA BANK LIMITED	Rule 11 of NCLT, 2016	29-04-2024	need 25 rs welfare fee and 5 rs court fee on vakalatanama Annexure need sign with true copy reply need sign every page
1230	3/1/2024	0710102000752024(No.of Docs 0)	0710102000752024/1	INTERLOCUTORY APPLICATION (I.B.C)/232(ND)2024	SURYA KANT JAIPURIA VSTHE CANARA BANK LIMITED	Rule 11 of NCLT, 2016	29-04-2024	need 25 rs welfare fee and 5 rs court fee on vakalatanama Annexure need sign with true copy reply need sign every page
1231	17-04-2024	0710102085292023(No.of Docs 2)	0710102085292023/2	COMPANY PETITION IB (IBC)/2(ND)2024	CAPSTECH NETWORK PRIVATE LIMITED VS. TOLLMAN INTERNATIONAL PRIVATE LIMITED	IBC Under Sec 9	29-04-2024	bookmarking mandatory address missing in affidavit
1232	21-03-2024	0710102024902024(No.of Docs 0)	0710102024902024/1	INTERLOCUTORY APPLICATION (I.B.C)/1486(ND)2024	JAI KISHAN TEOTIA VS. SHRI VIRAF SARKARI	Application under any other provisions- IBC	29-04-2024	pdf not clear
1233	17-04-2024	0710102430962018(No.of Docs 2)	0710102430962018/9	COMPANY PETITION (COMPANIES ACT)/129(PB)2018	ABHIMANYU SINGH AND ORS. VS BRIJNANDAN INDUSTRIES PRIVATE LIMITED	Sec. 245	29-04-2024	bookmarking mandatory with index
1234	3/4/2024	0710102028112024(No.of Docs 0)	0710102028112024/2	INTERLOCUTORY APPLICATION (I.B.C)/1779(ND)2024	NIKITA DHINGRA VSMR. DEVVART RANA RP OF JASMINE BUILDMART PRIVATE LIMITED	Sec 60(5)	29-04-2024	need every pages sign in Annexure
1235	23-04-2024	0710102109082023(No.of Docs 2)	0710102109082023/6	COMPANY PETITION IB (IBC)/112(ND)2024	MS MERCHANDISERS PRIVATE LIMITED	IBC Section 59	29-04-2024	Wrong file

1236	17-04-2024	0710102028112024(No.of Docs 2)	0710102028112024/1	INTERLOCUTORY APPLICATION (I.B.C)/1779(ND)2024	NIKITA DHINGRA VSMR. DEVVART RANA RP OF JASMINE BUILDMART PRIVATE LIMITED	Sec 60(5)	29-04-2024	need every pages sign in Annexure
1237	22-04-2024	0710102101672022(No.of Docs 2)	0710102101672022/2	INTERLOCUTORY APPLICATION (I.B.C)/6065(ND)2022	STATE BANK OF INDIA VS. MS MOLIKA GARG	Application under any other provisions- IBC	29-04-2024	need every pages sign 3rs court fees missing in vakalatnama
1238	25-01-2023	0710102010262023(No.of Docs 0)	0710102010262023/8	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/14(ND)2023	MARC PAPERS PRIVATE LIMITED	Sec. 230-232 - Second Motion	29-04-2024	bookmarking madatory
1239	18-04-2024	0710102106492023(No.of Docs 1)	0710102106492023/3	COMPANY PETITION (COMPANIES ACT)/229(ND)2023	FEXPRIME FINANCE PRIVATE LIMITED	Sub-Section (1) Of Section 66.	29-04-2024	address missing in affidavit
1240	18-04-2024	0710102106492023(No.of Docs 1)	0710102106492023/3	COMPANY PETITION (COMPANIES ACT)/229(ND)2023	FEXPRIME FINANCE PRIVATE LIMITED	Sub-Section (1) Of Section 66.	29-04-2024	address missing in affidavit
1241	18-04-2024	0710102106492023(No.of Docs 1)	0710102106492023/3	COMPANY PETITION (COMPANIES ACT)/229(ND)2023	FEXPRIME FINANCE PRIVATE LIMITED	Sub-Section (1) Of Section 66.	29-04-2024	address missing in affidavit
1242	18-04-2024	0710102106492023(No.of Docs 1)	0710102106492023/3	COMPANY PETITION (COMPANIES ACT)/229(ND)2023	FEXPRIME FINANCE PRIVATE LIMITED	Sub-Section (1) Of Section 66.	29-04-2024	address missing in affidavit
1243	27-03-2023	0710102028502023(No.of Docs 0)	0710102028502023/1	INTERLOCUTORY APPLICATION (I.B.C)/1726(PB)2023	AMEETA KANDHARI VS. SHRI. PRAMOD KUMAR SHARMA	Sec 60(5)	26-04-2024	book marking is mandatory as per index
1244	27-03-2023	0710102028502023(No.of Docs 0)	0710102028502023/1	INTERLOCUTORY APPLICATION (I.B.C)/1726(PB)2023	AMEETA KANDHARI VS. SHRI. PRAMOD KUMAR SHARMA	Sec 60(5)	26-04-2024	book marking is mandatory as per index
1245	20-04-2024	0710102024272024(No.of Docs 3)	0710102024272024/1	INTERLOCUTORY APPLICATION(IBC)(PLAN)/13(ND)2024	MANOJ KULSHRESTHA VS	Sec 30	26-04-2024	all documents file separately
1246	9/2/2022	0710102000262022(No.of Docs 0)	0710102000262022/5	COMPANY PETITION IB (IBC)/185(ND)2022	STRESSED ASSETS STABILISATION FUND VS. SMT. BINA SHARMA	Section 95(1)	26-04-2024	pagination missing in bookmarking
1247	23-04-2024	0710102007262024(No.of Docs 1)	0710102007262024/1	RESTORATION APPLICATION (COMPANIES ACT)/3(ND)2024	P E MANNING (CONSULTANTS) PRIVATELIMITED VS. CHINAR INDUSTRIAL INVESTMENT AND FINANCE LIMITED	Sec 48(2)	26-04-2024	need every pages sign
1248	14-09-2023	0710102079792023(No.of Docs 0)	0710102079792023/4	INTERLOCUTORY APPLICATION (I.B.C)/5132(ND)2023	M/S. TUF METALLURGICAL PVT. LTD. VS. EASTERN POWER DISTRIBUTION COMPANY OF ANDHRA PRADESH LIMITED	Sec 60(5)	26-04-2024	need every pages sign OCR Compulsory and address missing in affidavit
1249	23-04-2024	0710102007262024(No.of Docs 1)	0710102007262024/1	RESTORATION APPLICATION (COMPANIES ACT)/3(ND)2024	P E MANNING (CONSULTANTS) PRIVATELIMITED VS. CHINAR INDUSTRIAL INVESTMENT AND FINANCE LIMITED	Sec 48(2)	26-04-2024	need every pages sign
1250	19-04-2024	0710102081832023(No.of Docs 2)	0710102081832023/2	COMPANY APPEAL (IBC)/50(ND)2023	BHARAT HEAVY ELECTRICALS LIMITED VS. ASHOK ARORA LIQUIDATOR OF M/S. ELENA POWER AND INFRASTRUCTURE LIMITED	Sec 42	26-04-2024	book marking mandatory as per index with pagination and need complete file to OCR

1251	23-04-2024	0710102007262024(No.of Docs 1)	0710102007262024/1	RESTORATION APPLICATION (COMPANIES ACT)/3(ND)2024	P E MANNING (CONSULTANTS) PRIVATELIMITED VS. CHINAR INDUSTRIAL INVESTMENT AND FINANCE LIMITED	Sec 48(2)	26-04-2024	need every pages sign
1252	23-12-2023	0710102109082023(No.of Docs 0)	0710102109082023/4	COMPANY PETITION IB (IBC)/112(ND)2024	MS MERCHANDISERS PRIVATE LIMITED	IBC Section 59	26-04-2024	annexures need sign with true copy every page of file pdf
1253	27-03-2023	0710102028502023(No.of Docs 0)	0710102028502023/1	INTERLOCUTORY APPLICATION (I.B.C)/1726(PB)2023	AMEETA KANDHARI VS. SHRI. PRAMOD KUMAR SHARMA	Sec 60(5)	26-04-2024	book marking is mandatory as per index
1254	27-03-2023	0710102028502023(No.of Docs 0)	0710102028502023/1	INTERLOCUTORY APPLICATION (I.B.C)/1726(PB)2023	AMEETA KANDHARI VS. SHRI. PRAMOD KUMAR SHARMA	Sec 60(5)	26-04-2024	book marking is mandatory as per index
1255	23-05-2022	0710102040902022(No.of Docs 0)	0710102040902022/2	INTERLOCUTORY APPLICATION (I.B.C)/2404(PB)2022	MADHULIKA SARAF VS. ANIL TAYAL RESOLUTION PROFESSIONAL AVJ DEVELOPERS (INDIA) PRIVATE LIMITED	Sec 60(5)	26-04-2024	OCR Compulsory in pdf
1256	27-03-2023	0710102028502023(No.of Docs 0)	0710102028502023/1	INTERLOCUTORY APPLICATION (I.B.C)/1726(PB)2023	AMEETA KANDHARI VS. SHRI. PRAMOD KUMAR SHARMA	Sec 60(5)	26-04-2024	book marking is mandatory as per index
1257	27-03-2023	0710102028502023(No.of Docs 0)	0710102028502023/1	INTERLOCUTORY APPLICATION (I.B.C)/1726(PB)2023	AMEETA KANDHARI VS. SHRI. PRAMOD KUMAR SHARMA	Sec 60(5)	26-04-2024	book marking is mandatory as per index
1258	27-03-2023	0710102028502023(No.of Docs 0)	0710102028502023/1	INTERLOCUTORY APPLICATION (I.B.C)/1726(PB)2023	AMEETA KANDHARI VS. SHRI. PRAMOD KUMAR SHARMA	Sec 60(5)	26-04-2024	book marking is mandatory as per index
1259	27-03-2023	0710102028502023(No.of Docs 0)	0710102028502023/1	INTERLOCUTORY APPLICATION (I.B.C)/1726(PB)2023	AMEETA KANDHARI VS. SHRI. PRAMOD KUMAR SHARMA	Sec 60(5)	26-04-2024	book marking is mandatory as per index
1260	27-03-2023	0710102028502023(No.of Docs 0)	0710102028502023/1	INTERLOCUTORY APPLICATION (I.B.C)/1726(PB)2023	AMEETA KANDHARI VS. SHRI. PRAMOD KUMAR SHARMA	Sec 60(5)	26-04-2024	book marking is mandatory as per index
1261	23-04-2024	0710102007262024(No.of Docs 1)	0710102007262024/1	RESTORATION APPLICATION (COMPANIES ACT)/3(ND)2024	P E MANNING (CONSULTANTS) PRIVATELIMITED VS. CHINAR INDUSTRIAL INVESTMENT AND FINANCE LIMITED	Sec 48(2)	26-04-2024	need every pages sign
1262	1/7/2022	0710102051652022(No.of Docs 0)	0710102051652022/1	INTERLOCUTORY APPLICATION (I.B.C)/3074(ND)2022	GAURAV KATIYAR VS. 1. EARTHCON CONSTRUCTIONS PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	25-04-2024	need complete file OCR MENTION the name of client and advocates at the place of sign on vakalatanama
1263	1/7/2022	0710102051652022(No.of Docs 0)	0710102051652022/1	INTERLOCUTORY APPLICATION (I.B.C)/3074(ND)2022	GAURAV KATIYAR VS. 1. EARTHCON CONSTRUCTIONS PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	25-04-2024	need complete file OCR MENTION the name of client and advocates at the place of sign on vakalatanama
1264	6/2/2024	0710102012362024(No.of Docs 0)	0710102012362024/1	COMPANY PETITION IB (IBC)/156(ND)2024	CENTRAL BANK OF INDIA LIMITED VS. MR. KUSHAN MITRA (PERSONAL GUARANTOR)	Section 95(1)	25-04-2024	last order missing
1265	7/2/2024	0710102012652024(No.of Docs 0)	0710102012652024/2	COMPANY PETITION IB (IBC)/113(ND)2024	RAMANATHAN BHUVANESHWARI	IBC Section 59	25-04-2024	index missing in pdf

1266	7/2/2024	0710102012652024(No.of Docs 0)	0710102012652024/2	COMPANY PETITION IB (IBC)/113(ND)2024	RAMANATHAN BHUVANESHWARI	IBC Section 59	25-04-2024	index missing in pdf
1267	7/2/2024	0710102012652024(No.of Docs 0)	0710102012652024/2	COMPANY PETITION IB (IBC)/113(ND)2024	RAMANATHAN BHUVANESHWARI	IBC Section 59	25-04-2024	index missing in pdf
1268	7/2/2024	0710102012652024(No.of Docs 0)	0710102012652024/2	COMPANY PETITION IB (IBC)/113(ND)2024	RAMANATHAN BHUVANESHWARI	IBC Section 59	25-04-2024	index missing in pdf
1269	15-04-2024	0710102016792024(No.of Docs 3)	0710102016792024/9	INTERLOCATORY APPLICATION(COMPANIES ACT)/70(ND)2024	MR SANJIV CHOUDHARY VS. MIS ROSHANARA CLUB LIMITED	Sec. 244(1)	25-04-2024	book marking mandatory as per index and missed date and sign with name of advocate and client name with sign and 1 rs court fee separate all vakalatnama of different slash
1270	15-04-2024	0710102016792024(No.of Docs 2)	0710102016792024/8	INTERLOCATORY APPLICATION(COMPANIES ACT)/70(ND)2024	MR SANJIV CHOUDHARY VS. MIS ROSHANARA CLUB LIMITED	Sec. 244(1)	25-04-2024	book marking mandatory as per index and missed date and sign with name of advocate and client name with sign and 1 rs court fee
1271	16-04-2024	0710102018172024(No.of Docs 2)	0710102018172024/1	INTERLOCUTORY APPLICATION (I.B.C)/1088(ND)2024	M/S KAVERI SAHAKARI AWAS SAMITI LIMITED VS. HORIZON BUILDCON PRIVATE LIMITED	Rule 11 of NCLT, 2016	25-04-2024	last Order missing
1272	15-02-2019	0710102012242019(No.of Docs 0)	0710102012242019/9	COMPANY APPLICATION(IBC)/333(ND)2019	BIMLA MARU FASHIONS PVT. LTD. VS. YOGESH MAHESHWARI	Sec 60(5)	25-04-2024	page 39 is not readable
1273	12/4/2024	0710102095192021(No.of Docs 1)	0710102095192021/5	COMPANY PETITION IB (IBC)/130(PB)2022	ORBIS TRUSTEESHIP SERVICES PRIVATELIMITED VS. GURINDER SINGH SIKKA	Section 95(1)	25-04-2024	missing date on and need sign of all counsel with name on vakalatanama
1274	12/4/2024	0710102095182021(No.of Docs 1)	0710102095182021/5	COMPANY PETITION IB (IBC)/129(PB)2022	ORBIS TRUSTEESHIP SERVICES PRIVATELIMITED VS. HARVINDER SINGH SIKKA	Section 95(1)	25-04-2024	missing date on and need sign of all counsel with name on vakalatanama
1275	15-02-2019	0710102012242019(No.of Docs 0)	0710102012242019/6	COMPANY APPLICATION(IBC)/333(ND)2019	BIMLA MARU FASHIONS PVT. LTD. VS. YOGESH MAHESHWARI	Sec 60(5)	25-04-2024	index page need sign and reply need every page sign , missed aged an verified affidavit annexure need sign with true copy
1276	9/3/2024	0710102021192024(No.of Docs 0)	0710102021192024/1	INTERLOCUTORY APPLICATION (I.B.C)/1436(PB)2024	DANIELI CO. LTD. VS. BHUSHAN POWER AND STEEL LIMITED	Sec 60(5)	25-04-2024	annexures need sign with true copy
1277	15-03-2024	0710102023062024(No.of Docs 0)	0710102023062024/1	INTERLOCUTORY APPLICATION (I.B.C)/1692(ND)2024	ANIL MITTAL LIQUIDATOR OF AVENTURA COMPONENTS PRIVATE LIMITED	Rule 11 of NCLT, 2016	25-04-2024	need complete file to OCR 1 TO 4 PAGES
1278	20-08-2023	0710102072342023(No.of Docs 0)	0710102072342023/1	INTERLOCUTORY APPLICATION (I.B.C)/4629(ND)2023	SARITA JAIN VS. MR. MANOJ KULSHRESTHA INTERIM RESOLUTION PROFESSIONAL	Sec 60(5)	25-04-2024	OCR Compulsory in pages

1279	20-08-2023	0710102072342023(No.of Docs 0)	0710102072342023/1	INTERLOCUTORY APPLICATION (I.B.C)/4629(ND)2023	SARITA JAIN VS. MR. MANOJ KULSHRESTHA INTERIM RESOLUTION PROFESSIONAL	Sec 60(5)	25-04-2024	OCR Compulsory in pages
1280	20-08-2023	0710102072342023(No.of Docs 0)	0710102072342023/1	INTERLOCUTORY APPLICATION (I.B.C)/4629(ND)2023	SARITA JAIN VS. MR. MANOJ KULSHRESTHA INTERIM RESOLUTION PROFESSIONAL	Sec 60(5)	25-04-2024	OCR Compulsory in pages
1281	20-08-2023	0710102072342023(No.of Docs 0)	0710102072342023/1	INTERLOCUTORY APPLICATION (I.B.C)/4629(ND)2023	SARITA JAIN VS. MR. MANOJ KULSHRESTHA INTERIM RESOLUTION PROFESSIONAL	Sec 60(5)	25-04-2024	OCR Compulsory in pages
1282	18-03-2024	0710102023502024(No.of Docs 0)	0710102023502024/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/39(ND)2024	SHAKUNTALA FOAM PRIVATE LIMITED	Sec. 230-232, Sec 234	25-04-2024	bookmarking mandatory
1283	5/9/2021	0710102063662021(No.of Docs 0)	0710102063662021/3	INTERLOCUTORY APPLICATION (I.B.C)/3987(PB)2021	R R AUTOTECH PRIVATE LIMITED VS. UMESH GARG	Sec 60(5)	25-04-2024	Amended memo parties need last order of nclt
1284	20-01-2020	0710102009222020(No.of Docs 0)	0710102009222020/8	COMPANY PETITION IB (IBC)/322(ND)2020	DSV AIR AND SEA PRIVATE LIMITED VS. BEOWORLD PRIVATE LIMITED	IBC Under Sec 9	25-04-2024	pagination missing in bookmarking
1285	15-04-2024	0710102062712021(No.of Docs 2)	0710102062712021/9	INTERLOCUTORY APPLICATION (I.B.C)/4044(PB)2021	NIIL INFRASTRUCTURE PRIVATE LIMITED VS. ALCHEMIST ASSET RECONSTRUCTION CO PRIVATE LIMITED	Rule 11 of NCLT, 2016	25-04-2024	NEED every page of sign of Reply missing page 27 to 76 in book marking and page 27 need sign with true copy double numbering annexure A-3
1286	28-08-2023	0710102074962023(No.of Docs 0)	0710102074962023/2	INTERLOCUTORY APPLICATION (I.B.C)/5139(PB)2023	JURISTICA LEGAL SERVICE LLP VS. THREE C PROJECTS PVT LTD	Sec 60(5)	25-04-2024	need every pages sign and Ocr compulsory in pages
1287	15-04-2024	0710102059322023(No.of Docs 1)	0710102059322023/11	RESTORATION APPLICATION (IBC)/176(ND)2023	PRAMA HIKVISION INDIA PRIVATE LIMITED VSPMS-COM-PRO (INDIA) PRIVATE LIMITED	Application under any other provisions- IBC	25-04-2024	need every page of sign and address mention on affidavit in file
1288	15-04-2024	0710102051562023(No.of Docs 2)	0710102051562023/1	COMPANY PETITION (COMPANIES ACT)/113(ND)2023	GAURANG GUPTA VS. SRM BANQUETS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	25-04-2024	25 rs welfare fee missed and need all advocates sign with name which mention on vakalatnama with enrol no .
1289	18-09-2023	0710102057022023(No.of Docs 0)	0710102057022023/4	COMPANY PETITION IB (IBC)/568(ND)2023	R.R. INDUSTRIAL CORPORATION (INDIA)PRIVATE LIMITED VS. KKS PUN INDIA LIMITED	IBC Under Sec 9	25-04-2024	1rs court fee missing in vakalatnama
1290	20-09-2023	0710102081632023(No.of Docs 0)	0710102081632023/3	COMPANY PETITION IB (IBC)/53(ND)2024	BANK OF MAHARASHTRA VS. M/S SUPERTech TOWNSHIP PROJECT LIMITED	IBC under Sec 7	25-04-2024	affidavit mismatched address with notary and pagination missing in book marking and need complete file OCR AND 25 rs welfare missed on vakalatnama

1291	20-09-2023	0710102081632023(No.of Docs 0)	0710102081632023/3	COMPANY PETITION IB (IBC)/53(ND)2024	BANK OF MAHARASHTRA VS. M/S SUPERTECH TOWNSHIP PROJECT LIMITED	IBC under Sec 7	25-04-2024	affidavit mismatched address with notary and pagination missing in book marking and need complete file OCR AND 25 rs welfare missed on vakalatanama
1292	20-09-2023	0710102081632023(No.of Docs 0)	0710102081632023/3	COMPANY PETITION IB (IBC)/53(ND)2024	BANK OF MAHARASHTRA VS. M/S SUPERTECH TOWNSHIP PROJECT LIMITED	IBC under Sec 7	25-04-2024	affidavit mismatched address with notary and pagination missing in book marking and need complete file OCR AND 25 rs welfare missed on vakalatanama
1293	20-09-2023	0710102081632023(No.of Docs 0)	0710102081632023/3	COMPANY PETITION IB (IBC)/53(ND)2024	BANK OF MAHARASHTRA VS. M/S SUPERTECH TOWNSHIP PROJECT LIMITED	IBC under Sec 7	25-04-2024	affidavit mismatched address with notary and pagination missing in book marking and need complete file OCR AND 25 rs welfare missed on vakalatanama
1294	20-09-2023	0710102081632023(No.of Docs 0)	0710102081632023/3	COMPANY PETITION IB (IBC)/53(ND)2024	BANK OF MAHARASHTRA VS. M/S SUPERTECH TOWNSHIP PROJECT LIMITED	IBC under Sec 7	25-04-2024	affidavit mismatched address with notary and pagination missing in book marking and need complete file OCR AND 25 rs welfare missed on vakalatanama
1295	20-09-2023	0710102081632023(No.of Docs 0)	0710102081632023/3	COMPANY PETITION IB (IBC)/53(ND)2024	BANK OF MAHARASHTRA VS. M/S SUPERTECH TOWNSHIP PROJECT LIMITED	IBC under Sec 7	25-04-2024	affidavit mismatched address with notary and pagination missing in book marking and need complete file OCR AND 25 rs welfare missed on vakalatanama
1296	20-09-2023	0710102081632023(No.of Docs 0)	0710102081632023/3	COMPANY PETITION IB (IBC)/53(ND)2024	BANK OF MAHARASHTRA VS. M/S SUPERTECH TOWNSHIP PROJECT LIMITED	IBC under Sec 7	25-04-2024	affidavit mismatched address with notary and pagination missing in book marking and need complete file OCR AND 25 rs welfare missed on vakalatanama

1297	20-09-2023	0710102081632023(No.of Docs 0)	0710102081632023/3	COMPANY PETITION IB (IBC)/53(ND)2024	BANK OF MAHARASHTRA VS. M/S SUPERTECH TOWNSHIP PROJECT LIMITED	IBC under Sec 7	25-04-2024	affidavit mismatched address with notary and pagination missing in book marking and need complete file OCR AND 25 rs welfare missed on vakalatnama
1298	20-09-2023	0710102081632023(No.of Docs 0)	0710102081632023/3	COMPANY PETITION IB (IBC)/53(ND)2024	BANK OF MAHARASHTRA VS. M/S SUPERTECH TOWNSHIP PROJECT LIMITED	IBC under Sec 7	25-04-2024	affidavit mismatched address with notary and pagination missing in book marking and need complete file OCR AND 25 rs welfare missed on vakalatnama
1299	15-04-2024	0710102086632023(No.of Docs 2)	0710102086632023/3	COMPANY PETITION IB (IBC)/645(ND)2023	SHOMI LIBATT PRIVATE LIMITED VS. KLB KOMAKI PRIVATE LIMITED	IBC Under Sec 9	25-04-2024	page 11 to 30 need sign with true copy and double page numbering
1300	12/4/2024	0710102091972023(No.of Docs 2)	0710102091972023/3	INTERLOCUTORY APPLICATION (I.B.C)/5939(ND)2023	MRS. SUPRIYA SINGH & ORS. VS. ANSAL URBAN CONDOMINIUMS PRIVATE LIMITED	Sec 60(5)	25-04-2024	book marking mandatory as per index with pagination.
1301	26-10-2023	0710102093672023(No.of Docs 0)	0710102093672023/4	INTERLOCUTORY APPLICATION (I.B.C)/5788(ND)2023	SH. S.K MATHUR RESOLUTION PROFESSIONAL FOR M/S BIMLA MARU FASHIONS PVT. LTD. VS. GIMATEX INDUSTRIES PVT. LTD. & ORS.	Application under any other provisions- IBC	25-04-2024	NOTARY MISMATCHED page no 12 and mention the date and welfare fee no. not visible on vakalatnama 1 rs court fee missed also missed on vakalatnama mention advocate and client name at the place of sign on vakalatnama
1302	13-04-2024	0710102093682023(No.of Docs 4)	0710102093682023/1	INTERLOCUTORY APPLICATION (I.B.C)/5789(ND)2023	SH. S.K MATHUR RESOLUTION PROFESSIONAL FOR M/S BIMLA MARU FASHIONS PVT. LTD. VS. SH. YOGESH MAHESHWARI	Application under any other provisions- IBC	25-04-2024	All documents file separately with Orderly
1303	18-12-2023	0710102107272023(No.of Docs 0)	0710102107272023/3	INTERLOCUTORY APPLICATION (I.B.C)/6583(ND)2023	ADWIK HOMES PRIVATE LIMITED VS. RAJESH RAMNANI RESOLUTION PROFESSIONAL	Sec 60(5)	25-04-2024	pagination missing in bookmarking OCR Compulsory in pages
1304	15-04-2024	0710102092872022(No.of Docs 2)	0710102092872022/7	INTERLOCUTORY APPLICATION (I.B.C)/5761(ND)2022	HARI BABU THOTA VS	Application under any other provisions- IBC	25-04-2024	book marking mandatory as per index with pagination

1305	22-11-2022	0710102096512022(No.of Docs 0)	0710102096512022/26	COMPANY PETITION (COMPANIES ACT)/212(ND)2022	ANKIT SINGH VS. RUPIFI TECHNOLOGY SOLUTIONS PRIVATELIMITED	Sec. 241(1),Sec. 242(4)	25-04-2024	require last order of nclt
1306	22-11-2022	0710102096512022(No.of Docs 0)	0710102096512022/26	COMPANY PETITION (COMPANIES ACT)/212(ND)2022	ANKIT SINGH VS. RUPIFI TECHNOLOGY SOLUTIONS PRIVATELIMITED	Sec. 241(1),Sec. 242(4)	25-04-2024	require last order of nclt
1307	22-11-2022	0710102096512022(No.of Docs 0)	0710102096512022/26	COMPANY PETITION (COMPANIES ACT)/212(ND)2022	ANKIT SINGH VS. RUPIFI TECHNOLOGY SOLUTIONS PRIVATELIMITED	Sec. 241(1),Sec. 242(4)	25-04-2024	require last order of nclt
1308	22-11-2022	0710102096512022(No.of Docs 0)	0710102096512022/26	COMPANY PETITION (COMPANIES ACT)/212(ND)2022	ANKIT SINGH VS. RUPIFI TECHNOLOGY SOLUTIONS PRIVATELIMITED	Sec. 241(1),Sec. 242(4)	25-04-2024	require last order of nclt
1309	22-11-2022	0710102096512022(No.of Docs 0)	0710102096512022/26	COMPANY PETITION (COMPANIES ACT)/212(ND)2022	ANKIT SINGH VS. RUPIFI TECHNOLOGY SOLUTIONS PRIVATELIMITED	Sec. 241(1),Sec. 242(4)	25-04-2024	require last order of nclt
1310	22-11-2022	0710102096512022(No.of Docs 0)	0710102096512022/26	COMPANY PETITION (COMPANIES ACT)/212(ND)2022	ANKIT SINGH VS. RUPIFI TECHNOLOGY SOLUTIONS PRIVATELIMITED	Sec. 241(1),Sec. 242(4)	25-04-2024	require last order of nclt
1311	22-11-2022	0710102096512022(No.of Docs 0)	0710102096512022/26	COMPANY PETITION (COMPANIES ACT)/212(ND)2022	ANKIT SINGH VS. RUPIFI TECHNOLOGY SOLUTIONS PRIVATELIMITED	Sec. 241(1),Sec. 242(4)	25-04-2024	require last order of nclt
1312	22-11-2022	0710102096512022(No.of Docs 0)	0710102096512022/26	COMPANY PETITION (COMPANIES ACT)/212(ND)2022	ANKIT SINGH VS. RUPIFI TECHNOLOGY SOLUTIONS PRIVATELIMITED	Sec. 241(1),Sec. 242(4)	25-04-2024	require last order of nclt
1313	22-11-2022	0710102096512022(No.of Docs 0)	0710102096512022/26	COMPANY PETITION (COMPANIES ACT)/212(ND)2022	ANKIT SINGH VS. RUPIFI TECHNOLOGY SOLUTIONS PRIVATELIMITED	Sec. 241(1),Sec. 242(4)	25-04-2024	require last order of nclt
1314	18-12-2023	0710102107272023(No.of Docs 0)	0710102107272023/3	INTERLOCUTORY APPLICATION (I.B.C)/6583(ND)2023	ADWIK HOMES PRIVATE LIMITED VS. RAJESH RAMNANI RESOLUTION PROFESSIONAL	Sec 60(5)	25-04-2024	pagination missing in bookmarking OCR Compulsory in pages
1315	12/4/2024	0710102096722023(No.of Docs 3)	0710102096722023/1	INTERLOCUTORY APPLICATION (I.B.C)/6047(PB)2023	DBS BANK LTD. VS. M/S EDU SMART SERVICES PVT. LTD.	Application under any other provisions- IBC	25-04-2024	wrong file
1316	15-04-2024	0710102098642023(No.of Docs 2)	0710102098642023/3	COMPANY PETITION IB (IBC)/756(ND)2023	SREE KARPAGAMBAL MILLS LIMITED VS. BEE K BEE PRINTS PRIVATE LIMITED	IBC Under Sec 9	25-04-2024	book marking mandatory as per index and annexure need sign with true copy every pages 3 rs court fee and 25 welfare fee missed on vakalatnama and mention advocate and client name at the place of sign of vakalatnama
1317	13-04-2024	0710102039222023(No.of Docs 2)	0710102039222023/1	INTERLOCUTORY APPLICATION (I.B.C)/2634(ND)2023	APOGEE ENTERPRISES PRIVATE LIMITED VS. ANIL NANDA	Sec 60(5)	25-04-2024	need every pages sign

1318	16-04-2024	0710102043582021(No.of Docs 2)	0710102043582021/3	INTERLOCUTORY APPLICATION (I.B.C)/3603(ND)2021	DEVENDRA KUMAR SHARMA VS. JBB-EVEREST BUILDTECH PRIVATE LIMITED	Application under any other provisions- IBC	25-04-2024	bookmarking mandatory
1319	23-04-2024	0710102079332019(No.of Docs 2)	0710102079332019/10	COMPANY PETITION IB (IBC)/1085(ND)2019	V. CHIRANJIV & CO. VS. WILTAN TELMAG (INDIA) PVT. LTD.	IBC Under Sec 9,Application under any other provisions- IBC	25-04-2024	need Every page sign of written submission page 7 to 127 need OCR
1320	16-04-2024	0710102044032021(No.of Docs 2)	0710102044032021/2	INTERLOCUTORY APPLICATION (I.B.C)/822(ND)2022	DEVENDRA KUMAR SHARMA VSJBB-EVEREST BUILDTECH PRIVATE LIMITED	Sec 25(j)	25-04-2024	bookmarking mandatory
1321	16-04-2024	0710102044632021(No.of Docs 2)	0710102044632021/2	INTERLOCUTORY APPLICATION (I.B.C)/823(ND)2022	DEVENDRA KUMAR SHARMA VS. JBB-EVEREST BUILDTECH PRIVATE LIMITED	Sec 25(j)	25-04-2024	bookmarking mandatory
1322	20-01-2020	0710102009222020(No.of Docs 0)	0710102009222020/9	COMPANY PETITION IB (IBC)/322(ND)2020	DSV AIR AND SEA PRIVATE LIMITED VS. BEOWORLD PRIVATE LIMITED	IBC Under Sec 9	25-04-2024	book marking mandatory as per index with pagination and need every page sign of written submission
1323	16-04-2024	0710102044632021(No.of Docs 2)	0710102044632021/3	INTERLOCUTORY APPLICATION (I.B.C)/823(ND)2022	DEVENDRA KUMAR SHARMA VS. JBB-EVEREST BUILDTECH PRIVATE LIMITED	Sec 25(j)	25-04-2024	bookmarking mandatory
1324	18-12-2023	0710102107272023(No.of Docs 0)	0710102107272023/3	INTERLOCUTORY APPLICATION (I.B.C)/6583(ND)2023	ADWIK HOMES PRIVATE LIMITED VS. RAJESH RAMNANI RESOLUTION PROFESSIONAL	Sec 60(5)	25-04-2024	pagination missing in bookmarking OCR Compulsory in pages
1325	1/4/2024	0710102099562023(No.of Docs 1)	0710102099562023/1	INTERLOCUTORY APPLICATION (I.B.C)/1123(ND)2024	MADAN MOHAN DHUPAR	Rule 11 of NCLT, 2016	25-04-2024	index missing in bookmarking
1326	1/4/2024	0710102099562023(No.of Docs 1)	0710102099562023/1	INTERLOCUTORY APPLICATION (I.B.C)/1123(ND)2024	MADAN MOHAN DHUPAR	Rule 11 of NCLT, 2016	25-04-2024	index missing in bookmarking
1327	1/4/2024	0710102099562023(No.of Docs 1)	0710102099562023/1	INTERLOCUTORY APPLICATION (I.B.C)/1123(ND)2024	MADAN MOHAN DHUPAR	Rule 11 of NCLT, 2016	25-04-2024	index missing in bookmarking
1328	17-04-2024	0710102057612021(No.of Docs 2)	0710102057612021/7	COMPANY PETITION IB (IBC)/807(ND)2021	UNION BANK OF INDIA VS. APOORVA JOSHI	Section 95(1)	25-04-2024	pagination missing in bookmarking and true copy and OCR missing in Annexure
1329	17-04-2024	0710102080762019(No.of Docs 1)	0710102080762019/14	CP(AA) MERGER AND AMALGAMATION(COMPANIE S ACT)/80(ND)2019	MORELLE DEALERS LLP	Sec. 230-232 - Second Motion	25-04-2024	double pagination Wrong
1330	1/4/2024	0710102099562023(No.of Docs 1)	0710102099562023/1	INTERLOCUTORY APPLICATION (I.B.C)/1123(ND)2024	MADAN MOHAN DHUPAR	Rule 11 of NCLT, 2016	25-04-2024	index missing in bookmarking
1331	30-03-2024	0710102026912024(No.of Docs 0)	0710102026912024/1	CP(AA) MERGER AND AMALGAMATION(COMPANIE S ACT)/27(ND)2024	ABHIRVEY PROJECTS PRIVATE LIMITED	Sec. 230-232 - Second Motion	25-04-2024	need every page sign and book marking mandatory as per index
1332	11/4/2023	0710102033022023(No.of Docs 0)	0710102033022023/4	COMPANY PETITION (COMPANIES ACT)/115(ND)2023	EICT POSEIDON INNOVATION INDIA PRIVATELIMITED	Sub-Section (1) Of Section 66.	25-04-2024	pagination missing in bookmarking

1333	11/4/2023	0710102033022023(No.of Docs 0)	0710102033022023/4	COMPANY PETITION (COMPANIES ACT)/115(ND)2023	EICT POSEIDON INNOVATION INDIA PRIVATELIMITED	Sub-Section (1) Of Section 66.	25-04-2024	pagination missing in bookmarking
1334	11/4/2023	0710102033022023(No.of Docs 0)	0710102033022023/4	COMPANY PETITION (COMPANIES ACT)/115(ND)2023	EICT POSEIDON INNOVATION INDIA PRIVATELIMITED	Sub-Section (1) Of Section 66.	25-04-2024	pagination missing in bookmarking
1335	11/4/2023	0710102033022023(No.of Docs 0)	0710102033022023/4	COMPANY PETITION (COMPANIES ACT)/115(ND)2023	EICT POSEIDON INNOVATION INDIA PRIVATELIMITED	Sub-Section (1) Of Section 66.	25-04-2024	pagination missing in bookmarking
1336	11/4/2023	0710102033022023(No.of Docs 0)	0710102033022023/4	COMPANY PETITION (COMPANIES ACT)/115(ND)2023	EICT POSEIDON INNOVATION INDIA PRIVATELIMITED	Sub-Section (1) Of Section 66.	25-04-2024	pagination missing in bookmarking
1337	11/4/2023	0710102033022023(No.of Docs 0)	0710102033022023/4	COMPANY PETITION (COMPANIES ACT)/115(ND)2023	EICT POSEIDON INNOVATION INDIA PRIVATELIMITED	Sub-Section (1) Of Section 66.	25-04-2024	pagination missing in bookmarking
1338	11/4/2023	0710102033022023(No.of Docs 0)	0710102033022023/4	COMPANY PETITION (COMPANIES ACT)/115(ND)2023	EICT POSEIDON INNOVATION INDIA PRIVATELIMITED	Sub-Section (1) Of Section 66.	25-04-2024	pagination missing in bookmarking
1339	11/4/2023	0710102033022023(No.of Docs 0)	0710102033022023/4	COMPANY PETITION (COMPANIES ACT)/115(ND)2023	EICT POSEIDON INNOVATION INDIA PRIVATELIMITED	Sub-Section (1) Of Section 66.	25-04-2024	pagination missing in bookmarking
1340	11/4/2023	0710102033022023(No.of Docs 0)	0710102033022023/4	COMPANY PETITION (COMPANIES ACT)/115(ND)2023	EICT POSEIDON INNOVATION INDIA PRIVATELIMITED	Sub-Section (1) Of Section 66.	25-04-2024	pagination missing in bookmarking
1341	18-12-2023	0710102107272023(No.of Docs 0)	0710102107272023/3	INTERLOCUTORY APPLICATION (I.B.C)/6583(ND)2023	ADWIK HOMES PRIVATE LIMITED VS. RAJESH RAMNANI RESOLUTION PROFESSIONAL	Sec 60(5)	25-04-2024	pagination missing in bookmarking OCR Compulsory in pages
1342	12/12/2023	0710102105862023(No.of Docs 0)	0710102105862023/4	INTERLOCUTORY APPLICATION (I.B.C)/144(ND)2024	SITEVI INFRAPROJECTS PRIVATE LIMITED VS. RK GOYAL (LIQUIDATOR OF CORPORATE DEBTOR M/S EARTH WATER LIMITED UNDERGOING LIQUIDATION)	Sec 60(5)	25-04-2024	pagination missing in book marking and annexure 11 ,12 ,13 need sign with true copy
1343	1/4/2024	0710102099562023(No.of Docs 1)	0710102099562023/1	INTERLOCUTORY APPLICATION (I.B.C)/1123(ND)2024	MADAN MOHAN DHUPAR	Rule 11 of NCLT, 2016	25-04-2024	index missing in bookmarking
1344	1/4/2024	0710102099562023(No.of Docs 1)	0710102099562023/1	INTERLOCUTORY APPLICATION (I.B.C)/1123(ND)2024	MADAN MOHAN DHUPAR	Rule 11 of NCLT, 2016	25-04-2024	index missing in bookmarking
1345	1/4/2024	0710102099562023(No.of Docs 1)	0710102099562023/1	INTERLOCUTORY APPLICATION (I.B.C)/1123(ND)2024	MADAN MOHAN DHUPAR	Rule 11 of NCLT, 2016	25-04-2024	index missing in bookmarking
1346	1/4/2024	0710102099562023(No.of Docs 1)	0710102099562023/1	INTERLOCUTORY APPLICATION (I.B.C)/1123(ND)2024	MADAN MOHAN DHUPAR	Rule 11 of NCLT, 2016	25-04-2024	index missing in bookmarking
1347	1/4/2024	0710102099562023(No.of Docs 1)	0710102099562023/1	INTERLOCUTORY APPLICATION (I.B.C)/1123(ND)2024	MADAN MOHAN DHUPAR	Rule 11 of NCLT, 2016	25-04-2024	index missing in bookmarking
1348	8/4/2024	0710102104252023(No.of Docs 3)	0710102104252023/9	INTERLOCUTORY APPLICATION (I.B.C)/491(ND)2024	BON LON PETROCHEM LLP VSPRAYAG POLYTECH PVT. LTD.	Application under any other provisions- IBC,Application under any other provisions- IBC	25-04-2024	book marking not proper done and sign on reply and notary mismatched page no 8

1349	8/4/2024	0710102104252023(No.of Docs 3)	0710102104252023/9	INTERLOCUTORY APPLICATION (I.B.C)/491(ND)2024	BON LON PETROCHEM LLP VSPRAYAG POLYTECH PVT. LTD.	Application under any other provisions-IBC,Application under any other provisions- IBC	25-04-2024	book marking not proper done and sign on reply and notary mismatched page no 8
1350	8/4/2024	0710102104252023(No.of Docs 3)	0710102104252023/9	INTERLOCUTORY APPLICATION (I.B.C)/491(ND)2024	BON LON PETROCHEM LLP VSPRAYAG POLYTECH PVT. LTD.	Application under any other provisions-IBC,Application under any other provisions- IBC	25-04-2024	book marking not proper done and sign on reply and notary mismatched page no 8
1351	8/4/2024	0710102104252023(No.of Docs 3)	0710102104252023/9	INTERLOCUTORY APPLICATION (I.B.C)/491(ND)2024	BON LON PETROCHEM LLP VSPRAYAG POLYTECH PVT. LTD.	Application under any other provisions-IBC,Application under any other provisions- IBC	25-04-2024	book marking not proper done and sign on reply and notary mismatched page no 8
1352	8/4/2024	0710102104252023(No.of Docs 3)	0710102104252023/9	INTERLOCUTORY APPLICATION (I.B.C)/491(ND)2024	BON LON PETROCHEM LLP VSPRAYAG POLYTECH PVT. LTD.	Application under any other provisions-IBC,Application under any other provisions- IBC	25-04-2024	book marking not proper done and sign on reply and notary mismatched page no 8
1353	15-02-2019	0710102012242019(No.of Docs 0)	0710102012242019/10	COMPANY APPLICATION(IBC)/333(ND)2 019	BIMLA MARU FASHIONS PVT. LTD. VS. YOGESH MAHESHWARI	Sec 60(5)	25-04-2024	All news papers not visible properly annexure need sign with true copy
1354	16-04-2024	0710102042162022(No.of Docs 2)	0710102042162022/5	COMPANY PETITION IB (IBC)/24(ND)2023	STATE BANK OF INDIA VS. BAHRUDEEN NOORUL AMEEN MAHDOOM BAVA	Section 95(1)	25-04-2024	OCR Compulsory in pdf
1355	8/4/2024	0710102104252023(No.of Docs 3)	0710102104252023/9	INTERLOCUTORY APPLICATION (I.B.C)/491(ND)2024	BON LON PETROCHEM LLP VSPRAYAG POLYTECH PVT. LTD.	Application under any other provisions-IBC,Application under any other provisions- IBC	25-04-2024	book marking not proper done and sign on reply and notary mismatched page no 8
1356	8/4/2024	0710102104252023(No.of Docs 3)	0710102104252023/9	INTERLOCUTORY APPLICATION (I.B.C)/491(ND)2024	BON LON PETROCHEM LLP VSPRAYAG POLYTECH PVT. LTD.	Application under any other provisions-IBC,Application under any other provisions- IBC	25-04-2024	book marking not proper done and sign on reply and notary mismatched page no 8

1357	20-08-2018	0710200424922018(No.of Docs 0)	0710200424922018/8	COMPANY PETITION (COMPANIES ACT)/165(ND)2018	NITIN BANSAL & ANR VS ARJUN SHARMA & ORS	Sec. 213	25-04-2024	Wrong file
1358	8/4/2024	0710102104252023(No.of Docs 3)	0710102104252023/9	INTERLOCUTORY APPLICATION (I.B.C)/491(ND)2024	BON LON PETROCHEM LLP VSPRAYAG POLYTECH PVT. LTD.	Application under any other provisions- IBC,Application under any other provisions- IBC	25-04-2024	book marking not proper done and sign on reply and notary mismatched page no 8
1359	15-01-2024	0710102005522024(No.of Docs 0)	0710102005522024/1	RESTORATION APPLICATION (IBC)/19(ND)2024	ULTRATECH CEMENT LIMITED VS. AADIDEVA INFRATECH PRIVATE LIMITED	Application under any other provisions- IBC	25-04-2024	pagination missing in bookmarking
1360	16-04-2024	0710102007112024(No.of Docs 2)	0710102007112024/1	INTERLOCUTORY APPLICATION (I.B.C)/349(PB)2024	SANDEEP MAHAJAN RESOLUTION PROFESSIONAL VS. MOHAN GARG	Application under any other provisions- IBC	25-04-2024	mention name advocate and clint in vakalatnama
1361	16-04-2024	0710102044632021(No.of Docs 2)	0710102044632021/4	INTERLOCUTORY APPLICATION (I.B.C)/823(ND)2022	DEVENDRA KUMAR SHARMA VS. JBB-EVEREST BUILDTECH PRIVATE LIMITED	Sec 25(j)	25-04-2024	bookmarking mandatory
1362	16-04-2024	0710102021252021(No.of Docs 2)	0710102021252021/7	INTERLOCUTORY APPLICATION (I.B.C)/1395(ND)2021	YOGESH SETHI VS. PUNJAB NATIONAL BANK	Sec 60(5)	25-04-2024	page 9 to 13 missing in book marking as per index
1363	8/4/2024	0710102104252023(No.of Docs 3)	0710102104252023/9	INTERLOCUTORY APPLICATION (I.B.C)/491(ND)2024	BON LON PETROCHEM LLP VSPRAYAG POLYTECH PVT. LTD.	Application under any other provisions- IBC,Application under any other provisions- IBC	25-04-2024	book marking not proper done and sign on reply and notary mismatched page no 8
1364	17-04-2024	0710102012222024(No.of Docs 2)	0710102012222024/1	INTERLOCUTORY APPLICATION (I.B.C)/1265(PB)2024	MANISH MITTAL VS. M/S PIYUSH COLONISERS LTD.	Sec 60(5)	25-04-2024	address mismatched with affidavit
1365	13-03-2024	0710102051282022(No.of Docs 2)	0710102051282022/8	COMPANY PETITION IB (IBC)/538(ND)2022	PUNJAB NATIONAL BANK THROUGH RP VS. ABHINAV MITTAL	Section 95(1)	25-04-2024	need complete file to OCR
1366	13-03-2024	0710102051282022(No.of Docs 2)	0710102051282022/8	COMPANY PETITION IB (IBC)/538(ND)2022	PUNJAB NATIONAL BANK THROUGH RP VS. ABHINAV MITTAL	Section 95(1)	25-04-2024	need complete file to OCR
1367	13-03-2024	0710102051282022(No.of Docs 2)	0710102051282022/8	COMPANY PETITION IB (IBC)/538(ND)2022	PUNJAB NATIONAL BANK THROUGH RP VS. ABHINAV MITTAL	Section 95(1)	25-04-2024	need complete file to OCR
1368	13-03-2024	0710102051282022(No.of Docs 2)	0710102051282022/8	COMPANY PETITION IB (IBC)/538(ND)2022	PUNJAB NATIONAL BANK THROUGH RP VS. ABHINAV MITTAL	Section 95(1)	25-04-2024	need complete file to OCR
1369	13-03-2024	0710102051282022(No.of Docs 2)	0710102051282022/8	COMPANY PETITION IB (IBC)/538(ND)2022	PUNJAB NATIONAL BANK THROUGH RP VS. ABHINAV MITTAL	Section 95(1)	25-04-2024	need complete file to OCR
1370	13-03-2024	0710102051282022(No.of Docs 2)	0710102051282022/8	COMPANY PETITION IB (IBC)/538(ND)2022	PUNJAB NATIONAL BANK THROUGH RP VS. ABHINAV MITTAL	Section 95(1)	25-04-2024	need complete file to OCR

1371	13-03-2024	0710102051282022(No.of Docs 2)	0710102051282022/8	COMPANY PETITION IB (IBC)/538(ND)2022	PUNJAB NATIONAL BANK THROUGH RP VS. ABHINAV MITTAL	Section 95(1)	25-04-2024	need complete file to OCR
1372	13-03-2024	0710102051282022(No.of Docs 2)	0710102051282022/8	COMPANY PETITION IB (IBC)/538(ND)2022	PUNJAB NATIONAL BANK THROUGH RP VS. ABHINAV MITTAL	Section 95(1)	25-04-2024	need complete file to OCR
1373	13-03-2024	0710102051282022(No.of Docs 2)	0710102051282022/8	COMPANY PETITION IB (IBC)/538(ND)2022	PUNJAB NATIONAL BANK THROUGH RP VS. ABHINAV MITTAL	Section 95(1)	25-04-2024	need complete file to OCR
1374	1/7/2022	0710102051662022(No.of Docs 0)	0710102051662022/1	INTERLOCUTORY APPLICATION (I.B.C)/3062(ND)2022	GAURAV KATIYAR VS. EARTHCON CONSTRUCTIONS PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	25-04-2024	need complete file OCR MENTION the name of client and advocates at the place of sign on vakalatanama
1375	1/7/2022	0710102051662022(No.of Docs 0)	0710102051662022/1	INTERLOCUTORY APPLICATION (I.B.C)/3062(ND)2022	GAURAV KATIYAR VS. EARTHCON CONSTRUCTIONS PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	25-04-2024	need complete file OCR MENTION the name of client and advocates at the place of sign on vakalatanama
1376	1/7/2022	0710102051662022(No.of Docs 0)	0710102051662022/1	INTERLOCUTORY APPLICATION (I.B.C)/3062(ND)2022	GAURAV KATIYAR VS. EARTHCON CONSTRUCTIONS PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	25-04-2024	need complete file OCR MENTION the name of client and advocates at the place of sign on vakalatanama
1377	1/7/2022	0710102051662022(No.of Docs 0)	0710102051662022/1	INTERLOCUTORY APPLICATION (I.B.C)/3062(ND)2022	GAURAV KATIYAR VS. EARTHCON CONSTRUCTIONS PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	25-04-2024	need complete file OCR MENTION the name of client and advocates at the place of sign on vakalatanama
1378	1/7/2022	0710102051652022(No.of Docs 0)	0710102051652022/1	INTERLOCUTORY APPLICATION (I.B.C)/3074(ND)2022	GAURAV KATIYAR VS. 1. EARTHCON CONSTRUCTIONS PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	25-04-2024	need complete file OCR MENTION the name of client and advocates at the place of sign on vakalatanama
1379	1/7/2022	0710102051652022(No.of Docs 0)	0710102051652022/1	INTERLOCUTORY APPLICATION (I.B.C)/3074(ND)2022	GAURAV KATIYAR VS. 1. EARTHCON CONSTRUCTIONS PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	25-04-2024	need complete file OCR MENTION the name of client and advocates at the place of sign on vakalatanama
1380	16-04-2024	0710102108222023(No.of Docs 2)	0710102108222023/5	TRANSFER APPLICATION/3(PB)2024	GRID COMMERCIAL PRIVATE LIMITED VS. DEEPIKIRAN ENGINEERS AND CONTRACTOR PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	24-04-2024	pagination missing in bookmarking OCR Compulsory in pages
1381	26-12-2018	0710102035472018(No.of Docs 0)	0710102035472018/4	COMPANY APPLICATION(IBC)/10(ND)2019	SH. S.K. MATHUR VS. SH. YOGESH MAHESHWARI	Sec 43(1) r/w Sec 44 (1)	24-04-2024	notary mismatched and mention the name with sign of advocate and client and not visible the welfare fee no.
1382	13-04-2024	0710102061452019(No.of Docs 30)	0710102061452019/6	COMPANY APPLICATION(COMPANIES ACT)/764(ND)2019	KAMAL KUMAR NEWAR VS. NEWAR STEELS LTD.	Application under any other provisions	24-04-2024	Wrong file

1383	19-02-2020	0710102022442020(No.of Docs 0)	0710102022442020/1	COMPANY APPLICATION(IBC)/1401(PB)2020	AFFINITY BEAUTY SALON VS. ANURAG CHANDRA	Sec 60(5)	24-04-2024	bookmarking mandatory welfare ticket 25rs and 1rs court fee missing in vakalatnama
1384	12/4/2024	0710102079812020(No.of Docs 1)	0710102079812020/3	INTERLOCUTORY APPLICATION (I.B.C)/3336(ND)2020	EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE PVT. LTD. VS. PASHCHIMANCHAL VIDYUT VITRAN NIGAM LIMITED	Sec 60(5)	24-04-2024	index page missing in book marking
1385	16-10-2020	0710102099332020(No.of Docs 0)	0710102099332020/4	COMPANY PETITION (COMPANIES ACT)/149(PB)2020	VANEETA BATRA VS. M/S. BATRA AND BATRA PVT. LTD.	Sec. 241(1),Sec. 242(4)	24-04-2024	book marking mandatory as per index with pagination need complete file to OCR ANNEXURE NEED SIGN WITH TRUE COPY PAGE NO 40 missing notary and verified the affidavit
1386	16-12-2020	0710102116482020(No.of Docs 0)	0710102116482020/7	INTERLOCUTORY APPLICATION (I.B.C)/5625(ND)2020	AKHILESH KUMAR GUPTA VS. EASYTECH GLOBAL PRIVATE LIMITED	Sec 54(1)	24-04-2024	index sign compulsory and pagination missing in book marking
1387	13-04-2024	0710102117882020(No.of Docs 1)	0710102117882020/12	COMPANY PETITION IB (IBC)/92(ND)2021	SOHANAA INTERNATIONAL PRIVATE LIMITED	IBC Under Sec 10	24-04-2024	bookmarking mandatory
1388	21-01-2021	0710102006142021(No.of Docs 0)	0710102006142021/2	INTERLOCUTORY APPLICATION (I.B.C)/823(ND)2021	PUNJAB NATIONAL BANK VSSH. RAKESH SINGALA	Section 74	24-04-2024	OCR Compulsory in pdf
1389	21-01-2021	0710102006142021(No.of Docs 0)	0710102006142021/1	INTERLOCUTORY APPLICATION (I.B.C)/823(ND)2021	PUNJAB NATIONAL BANK VSSH. RAKESH SINGALA	Section 74	24-04-2024	OCR Compulsory in pdf
1390	21-01-2021	0710102006142021(No.of Docs 0)	0710102006142021/3	INTERLOCUTORY APPLICATION (I.B.C)/823(ND)2021	PUNJAB NATIONAL BANK VSSH. RAKESH SINGALA	Section 74	24-04-2024	OCR Compulsory in pdf
1391	9/3/2021	0710102019692021(No.of Docs 0)	0710102019692021/13	COMPANY PETITION IB (IBC)/209(ND)2021	UNION BANK OF INDIA VS. SUPERTECH REALTORS PRIVATE LIMITED	IBC under Sec 7	24-04-2024	pagination missing in book marking
1392	12/4/2024	0710102036612021(No.of Docs 2)	0710102036612021/4	INTERLOCUTORY APPLICATION (I.B.C)/2460(PB)2021	UMESH GARG VS. PUNEET GEOL	Application under any other provisions- IBC	24-04-2024	file is not proper uploaded
1393	11/4/2024	0710102043592021(No.of Docs 2)	0710102043592021/5	INTERLOCUTORY APPLICATION (I.B.C)/2706(ND)2021	SANDEEP KUMAR BHATT VS. VIJAY KUMAR SINGH	Application under any other provisions- IBC	24-04-2024	bookmarking incomplete as per index
1394	15-07-2021	0710102048672021(No.of Docs 0)	0710102048672021/1	INTERLOCUTORY APPLICATION (I.B.C)/3544(PB)2021	MANISHA RAWAT VSMR RAJNEESH MITTAL & ORS.	Application under any other provisions- IBC	24-04-2024	OCR Compulsory in pdf

1395	15-07-2021	0710102048672021(No.of Docs 0)	0710102048672021/1	INTERLOCUTORY APPLICATION (I.B.C)/3544(PB)2021	MANISHA RAWAT VSMR RAJNEESH MITTAL & ORS.	Application under any other provisions- IBC	24-04-2024	OCR Compulsory in pdf
1396	15-07-2021	0710102048672021(No.of Docs 0)	0710102048672021/1	INTERLOCUTORY APPLICATION (I.B.C)/3544(PB)2021	MANISHA RAWAT VSMR RAJNEESH MITTAL & ORS.	Application under any other provisions- IBC	24-04-2024	OCR Compulsory in pdf
1397	15-07-2021	0710102048672021(No.of Docs 0)	0710102048672021/1	INTERLOCUTORY APPLICATION (I.B.C)/3544(PB)2021	MANISHA RAWAT VSMR RAJNEESH MITTAL & ORS.	Application under any other provisions- IBC	24-04-2024	OCR Compulsory in pdf
1398	15-04-2024	0710102062712021(No.of Docs 2)	0710102062712021/8	INTERLOCUTORY APPLICATION (I.B.C)/4044(PB)2021	NIIL INFRASTRUCTURE PRIVATE LIMITED VS. ALCHEMIST ASSET RECONSTRUCTION CO PRIVATE LIMITED	Rule 11 of NCLT, 2016	24-04-2024	NEED every page of sign of Reply missing page 27 to 76 in book marking and page 27 need sign with true copy
1399	11/4/2024	0710102091892021(No.of Docs 2)	0710102091892021/3	COMPANY APPLICATION(COMPANIES ACT)/585(ND)2021	GAURANG MAHENDRU VS. LALIT AIRWAYS PVT LTD	Rule 11 of NCLT	24-04-2024	need every pages sign
1400	12/4/2024	0710102095172021(No.of Docs 1)	0710102095172021/5	COMPANY PETITION IB (IBC)/128(PB)2022	ORBIS TRUSTEESHIP SERVICES PRIVATELIMITED VS. GURNEET SINGH SIKKA	Section 95(1)	24-04-2024	missing sign of advocates and date on vakalatanama
1401	12/4/2024	0710102095202021(No.of Docs 1)	0710102095202021/5	COMPANY PETITION IB (IBC)/131(PB)2022	ORBIS TRUSTEESHIP SERVICES PRIVATELIMITED VS. KUSHAM KAUR	Section 95(1)	24-04-2024	need sign of all counsel with name on vakalatanama
1402	12/4/2024	0710102043042022(No.of Docs 2)	0710102043042022/2	COMPANY PETITION IB (IBC)/739(PB)2022	STATE BANK OF INDIA VS. NARESH DHINGRA	Section 95(1)	24-04-2024	Book marking mandatory as per index and need sign and true copy of every pages of order
1403	12/4/2024	0710102043042022(No.of Docs 2)	0710102043042022/2	COMPANY PETITION IB (IBC)/739(PB)2022	STATE BANK OF INDIA VS. NARESH DHINGRA	Section 95(1)	24-04-2024	Book marking mandatory as per index and need sign and true copy of every pages of order
1404	12/4/2024	0710102043042022(No.of Docs 2)	0710102043042022/2	COMPANY PETITION IB (IBC)/739(PB)2022	STATE BANK OF INDIA VS. NARESH DHINGRA	Section 95(1)	24-04-2024	Book marking mandatory as per index and need sign and true copy of every pages of order
1405	12/4/2024	0710102043042022(No.of Docs 2)	0710102043042022/2	COMPANY PETITION IB (IBC)/739(PB)2022	STATE BANK OF INDIA VS. NARESH DHINGRA	Section 95(1)	24-04-2024	Book marking mandatory as per index and need sign and true copy of every pages of order
1406	12/4/2024	0710102043152022(No.of Docs 2)	0710102043152022/1	COMPANY PETITION IB (IBC)/861(PB)2022	STATE BANK OF INDIA VS. PINKI DHINGRA	Section 95(1)	24-04-2024	Book marking mandatory as per index and need sign and true copy of every pages of order
1407	12/4/2024	0710102043152022(No.of Docs 2)	0710102043152022/1	COMPANY PETITION IB (IBC)/861(PB)2022	STATE BANK OF INDIA VS. PINKI DHINGRA	Section 95(1)	24-04-2024	Book marking mandatory as per index and need sign and true copy of every pages of order

1408	12/4/2024	0710102043152022(No.of Docs 2)	0710102043152022/1	COMPANY PETITION IB (IBC)/861(PB)2022	STATE BANK OF INDIA VS. PINKI DHINGRA	Section 95(1)	24-04-2024	Book marking mandatory as per index and need sign and true copy of every pages of order
1409	12/4/2024	0710102043152022(No.of Docs 2)	0710102043152022/1	COMPANY PETITION IB (IBC)/861(PB)2022	STATE BANK OF INDIA VS. PINKI DHINGRA	Section 95(1)	24-04-2024	Book marking mandatory as per index and need sign and true copy of every pages of order
1410	12/4/2024	0710102043062022(No.of Docs 2)	0710102043062022/4	COMPANY PETITION IB (IBC)/752(ND)2022	STATE BANK OF INDIA VS. SHRI KRISHAN DHINGRA	Section 95(1)	24-04-2024	Book marking mandatory as per index and need sign and true copy of every pages of order and index page also sign
1411	12/4/2024	0710102043062022(No.of Docs 2)	0710102043062022/4	COMPANY PETITION IB (IBC)/752(ND)2022	STATE BANK OF INDIA VS. SHRI KRISHAN DHINGRA	Section 95(1)	24-04-2024	Book marking mandatory as per index and need sign and true copy of every pages of order and index page also sign
1412	12/4/2024	0710102043062022(No.of Docs 2)	0710102043062022/4	COMPANY PETITION IB (IBC)/752(ND)2022	STATE BANK OF INDIA VS. SHRI KRISHAN DHINGRA	Section 95(1)	24-04-2024	Book marking mandatory as per index and need sign and true copy of every pages of order and index page also sign
1413	12/4/2024	0710102043062022(No.of Docs 2)	0710102043062022/4	COMPANY PETITION IB (IBC)/752(ND)2022	STATE BANK OF INDIA VS. SHRI KRISHAN DHINGRA	Section 95(1)	24-04-2024	Book marking mandatory as per index and need sign and true copy of every pages of order and index page also sign
1414	12/4/2024	0710102043202022(No.of Docs 2)	0710102043202022/2	COMPANY PETITION IB (IBC)/740(PB)2022	STATE BANK OF INDIA VS. PALKA DHINGRA	Section 95(1)	24-04-2024	Book marking mandatory as per index and need sign and true copy of every pages of order
1415	12/4/2024	0710102043202022(No.of Docs 2)	0710102043202022/2	COMPANY PETITION IB (IBC)/740(PB)2022	STATE BANK OF INDIA VS. PALKA DHINGRA	Section 95(1)	24-04-2024	Book marking mandatory as per index and need sign and true copy of every pages of order
1416	12/4/2024	0710102043202022(No.of Docs 2)	0710102043202022/2	COMPANY PETITION IB (IBC)/740(PB)2022	STATE BANK OF INDIA VS. PALKA DHINGRA	Section 95(1)	24-04-2024	Book marking mandatory as per index and need sign and true copy of every pages of order
1417	12/4/2024	0710102043202022(No.of Docs 2)	0710102043202022/2	COMPANY PETITION IB (IBC)/740(PB)2022	STATE BANK OF INDIA VS. PALKA DHINGRA	Section 95(1)	24-04-2024	Book marking mandatory as per index and need sign and true copy of every pages of order
1418	21-06-2022	0710102049502022(No.of Docs 0)	0710102049502022/2	COMPANY PETITION (COMPANIES ACT)/143(ND)2022	MS. ANNA KATINA ANTONIADES VS. LULU AND SKY BRANDS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	24-04-2024	bookmarking mandatory

1419	11/4/2024	0710102101002022(No.of Docs 1)	0710102101002022/6	COMPANY PETITION (COMPANIES ACT)/15(ND)2023	MS. BHAVNA LUTHER VS. M/S ANI! BATRA & ASSOCIATES PRIVATE LIMITED	Sec. 97(1),Sec. 241(1),Sec. 242(4)	24-04-2024	bookmarking mandatory date missing in vakalatama
1420	11/4/2024	0710102101002022(No.of Docs 1)	0710102101002022/6	COMPANY PETITION (COMPANIES ACT)/15(ND)2023	MS. BHAVNA LUTHER VS. M/S ANI! BATRA & ASSOCIATES PRIVATE LIMITED	Sec. 97(1),Sec. 241(1),Sec. 242(4)	24-04-2024	bookmarking mandatory date missing in vakalatama
1421	19-01-2023	0710102101002022(No.of Docs 0)	0710102101002022/11	COMPANY PETITION (COMPANIES ACT)/15(ND)2023	MS. BHAVNA LUTHER VS. M/S ANI! BATRA & ASSOCIATES PRIVATE LIMITED	Sec. 97(1),Sec. 241(1),Sec. 242(4)	24-04-2024	NEED Complete OCR IN FILE
1422	19-01-2023	0710102101002022(No.of Docs 0)	0710102101002022/11	COMPANY PETITION (COMPANIES ACT)/15(ND)2023	MS. BHAVNA LUTHER VS. M/S ANI! BATRA & ASSOCIATES PRIVATE LIMITED	Sec. 97(1),Sec. 241(1),Sec. 242(4)	24-04-2024	NEED Complete OCR IN FILE
1423	11/4/2024	0710102101002022(No.of Docs 1)	0710102101002022/6	COMPANY PETITION (COMPANIES ACT)/15(ND)2023	MS. BHAVNA LUTHER VS. M/S ANI! BATRA & ASSOCIATES PRIVATE LIMITED	Sec. 97(1),Sec. 241(1),Sec. 242(4)	24-04-2024	bookmarking mandatory date missing in vakalatama
1424	11/4/2024	0710102101002022(No.of Docs 1)	0710102101002022/6	COMPANY PETITION (COMPANIES ACT)/15(ND)2023	MS. BHAVNA LUTHER VS. M/S ANI! BATRA & ASSOCIATES PRIVATE LIMITED	Sec. 97(1),Sec. 241(1),Sec. 242(4)	24-04-2024	bookmarking mandatory date missing in vakalatama
1425	19-01-2023	0710102101002022(No.of Docs 0)	0710102101002022/11	COMPANY PETITION (COMPANIES ACT)/15(ND)2023	MS. BHAVNA LUTHER VS. M/S ANI! BATRA & ASSOCIATES PRIVATE LIMITED	Sec. 97(1),Sec. 241(1),Sec. 242(4)	24-04-2024	NEED Complete OCR IN FILE
1426	19-01-2023	0710102101002022(No.of Docs 0)	0710102101002022/11	COMPANY PETITION (COMPANIES ACT)/15(ND)2023	MS. BHAVNA LUTHER VS. M/S ANI! BATRA & ASSOCIATES PRIVATE LIMITED	Sec. 97(1),Sec. 241(1),Sec. 242(4)	24-04-2024	NEED Complete OCR IN FILE
1427	20-12-2022	0710102105412022(No.of Docs 0)	0710102105412022/1	INTERLOCUTORY APPLICATION (I.B.C)/6287(ND)2022	SIEMENS FINANCIAL SERVICES PRIVATELIMITED VS. VARUN JAJOO PERSONAL GUARANTOR & DIRECTOR OF EMKAY AUTOMOBILE INDUSTRIES LIMITED	Application under any other provisions- IBC	24-04-2024	pagination missing in bookmarking
1428	28-01-2023	0710102011202023(No.of Docs 0)	0710102011202023/1	RESTORATION APPLICATION (IBC)/74(ND)2023	ARUN MITTAL VS. PRABHAT JAIN LIQUIDATOR OF M/S NARMADA CEREAL PVT. LTD.	Rule 11 of NCLT, 2016	24-04-2024	need every pages sign and true copy in Annexure
1429	15-04-2024	0710102021752023(No.of Docs 2)	0710102021752023/3	INTERLOCUTORY APPLICATION (I.B.C)/1361(ND)2023	MANOHAR LAL VIJ VS. UNION BANK OF INDIA	Application under any other provisions- IBC	24-04-2024	index page missing in book marking
1430	28-03-2023	0710102028802023(No.of Docs 0)	0710102028802023/4	COMPANY PETITION IB (IBC)/197(ND)2023	ANIL KUMAR KUMRA VS. STATE BANK OF INDIA	Section 94(1)	24-04-2024	Need complete file to OCR AND missing ticket 25 rs welfare fee and 5 rs court fee on vakalatanama
1431	28-04-2023	0710102039732023(No.of Docs 0)	0710102039732023/8	COMPANY PETITION IB (IBC)/266(PB)2023	AIRCASTLE (IRELAND) LIMITED VS. SPICEJET LIMITED	IBC Under Sec 9	24-04-2024	pagination missing in book marking as per index

1432	12/4/2024	0710102041452023(No.of Docs 2)	0710102041452023/2	INTERLOCUTORY APPLICATION (I.B.C)/4310(ND)2023	M/S CMR-TOYOTSU ALUMINIUM INDIA PVT. LTD. VS. MR. KANTI MOHAN RUSTOGI	Sec 60(5)	24-04-2024	annexures D AND F need OCR IN FILE
1433	12/4/2024	0710102052512023(No.of Docs 2)	0710102052512023/2	INTERLOCUTORY APPLICATION (I.B.C)/3252(ND)2023	UNIVERSAL ENTERPRISE VS. KANTI MOHAN RUSTAGI	Sec 60(5)	24-04-2024	need OCR OF ANNEXURES D, E F
1434	28-07-2023	0710102066712023(No.of Docs 0)	0710102066712023/5	COMPANY PETITION IB (IBC)/558(ND)2023	ASTRUM VALUE HOMES PRIVATE LIMITED VS. STANZA DEVELOPERS AND INFRASTRUCTUREPRIVATE LIMITED	IBC under Sec 7	24-04-2024	wrong file, need to file as new application
1435	28-07-2023	0710102066712023(No.of Docs 0)	0710102066712023/5	COMPANY PETITION IB (IBC)/558(ND)2023	ASTRUM VALUE HOMES PRIVATE LIMITED VS. STANZA DEVELOPERS AND INFRASTRUCTUREPRIVATE LIMITED	IBC under Sec 7	24-04-2024	wrong file, need to file as new application
1436	28-07-2023	0710102066712023(No.of Docs 0)	0710102066712023/5	COMPANY PETITION IB (IBC)/558(ND)2023	ASTRUM VALUE HOMES PRIVATE LIMITED VS. STANZA DEVELOPERS AND INFRASTRUCTUREPRIVATE LIMITED	IBC under Sec 7	24-04-2024	wrong file, need to file as new application
1437	28-07-2023	0710102066712023(No.of Docs 0)	0710102066712023/5	COMPANY PETITION IB (IBC)/558(ND)2023	ASTRUM VALUE HOMES PRIVATE LIMITED VS. STANZA DEVELOPERS AND INFRASTRUCTUREPRIVATE LIMITED	IBC under Sec 7	24-04-2024	wrong file, need to file as new application
1438	17-09-2023	0710102080602023(No.of Docs 0)	0710102080602023/4	COMPANY PETITION IB (IBC)/575(ND)2023	ALL INDIA PAINTS THROUGH ITS PROPRIETOR MR DEVENDER KUMAR CHOPRA VS. ROBBINS TUNNELING AND TRENCHLESSTECHNOLOGY (INDIA) PRIVATE LIMITED	IBC Under Sec 9	24-04-2024	book marking mandatory as per index with pagination and need OCR PAGE 19 TO 46 AND need sign of every page in PDF
1439	15-04-2024	0710102081342023(No.of Docs 2)	0710102081342023/3	COMPANY PETITION IB (IBC)/591(ND)2023	ILIAS HUSAIN VS. MALIHA REALTORS PRIVATE LIMITED	IBC under Sec 7	24-04-2024	mention the advocate and client name at the place of sign of vakalatnama
1440	12/4/2024	0710102043222023(No.of Docs 2)	0710102043222023/3	COMPANY PETITION IB (IBC)/597(ND)2023	AIR TRANSPORT CORPORATION ASSAM PRIVATE LTD VS. POWER GRID CORPORATION OF INDIA LIMITED	IBC Under Sec 9	24-04-2024	need every page sign of written submission and annexure need sign with true copy
1441	21-10-2023	0710102092682023(No.of Docs 0)	0710102092682023/3	INTERLOCUTORY APPLICATION (I.B.C)/5799(ND)2023	VIKRAM BAJAJ INTERIM RESOLUTION PROFESSIONAL FOR MANSFIELD CANLE COMPANY LIMITED VS. RAJEEV GOEL	Application under any other provisions- IBC	24-04-2024	date missing in vakalatnama

1442	21-10-2023	0710102092682023(No.of Docs 0)	0710102092682023/3	INTERLOCUTORY APPLICATION (I.B.C)/5799(ND)2023	VIKRAM BAJAJ INTERIM RESOLUTION PROFESSIONAL FOR MANSFIELD CANLE COMPANY LIMITED VS. RAJEEV GOEL	Application under any other provisions- IBC	24-04-2024	date missing in vakalatnama
1443	21-10-2023	0710102092682023(No.of Docs 0)	0710102092682023/3	INTERLOCUTORY APPLICATION (I.B.C)/5799(ND)2023	VIKRAM BAJAJ INTERIM RESOLUTION PROFESSIONAL FOR MANSFIELD CANLE COMPANY LIMITED VS. RAJEEV GOEL	Application under any other provisions- IBC	24-04-2024	date missing in vakalatnama
1444	21-10-2023	0710102092682023(No.of Docs 0)	0710102092682023/3	INTERLOCUTORY APPLICATION (I.B.C)/5799(ND)2023	VIKRAM BAJAJ INTERIM RESOLUTION PROFESSIONAL FOR MANSFIELD CANLE COMPANY LIMITED VS. RAJEEV GOEL	Application under any other provisions- IBC	24-04-2024	date missing in vakalatnama
1445	21-10-2023	0710102092682023(No.of Docs 0)	0710102092682023/3	INTERLOCUTORY APPLICATION (I.B.C)/5799(ND)2023	VIKRAM BAJAJ INTERIM RESOLUTION PROFESSIONAL FOR MANSFIELD CANLE COMPANY LIMITED VS. RAJEEV GOEL	Application under any other provisions- IBC	24-04-2024	date missing in vakalatnama
1446	21-10-2023	0710102092682023(No.of Docs 0)	0710102092682023/3	INTERLOCUTORY APPLICATION (I.B.C)/5799(ND)2023	VIKRAM BAJAJ INTERIM RESOLUTION PROFESSIONAL FOR MANSFIELD CANLE COMPANY LIMITED VS. RAJEEV GOEL	Application under any other provisions- IBC	24-04-2024	date missing in vakalatnama
1447	21-10-2023	0710102092682023(No.of Docs 0)	0710102092682023/3	INTERLOCUTORY APPLICATION (I.B.C)/5799(ND)2023	VIKRAM BAJAJ INTERIM RESOLUTION PROFESSIONAL FOR MANSFIELD CANLE COMPANY LIMITED VS. RAJEEV GOEL	Application under any other provisions- IBC	24-04-2024	date missing in vakalatnama
1448	21-10-2023	0710102092682023(No.of Docs 0)	0710102092682023/3	INTERLOCUTORY APPLICATION (I.B.C)/5799(ND)2023	VIKRAM BAJAJ INTERIM RESOLUTION PROFESSIONAL FOR MANSFIELD CANLE COMPANY LIMITED VS. RAJEEV GOEL	Application under any other provisions- IBC	24-04-2024	date missing in vakalatnama
1449	21-10-2023	0710102092682023(No.of Docs 0)	0710102092682023/3	INTERLOCUTORY APPLICATION (I.B.C)/5799(ND)2023	VIKRAM BAJAJ INTERIM RESOLUTION PROFESSIONAL FOR MANSFIELD CANLE COMPANY LIMITED VS. RAJEEV GOEL	Application under any other provisions- IBC	24-04-2024	date missing in vakalatnama
1450	21-10-2023	0710102092682023(No.of Docs 0)	0710102092682023/3	INTERLOCUTORY APPLICATION (I.B.C)/5799(ND)2023	VIKRAM BAJAJ INTERIM RESOLUTION PROFESSIONAL FOR MANSFIELD CANLE COMPANY LIMITED VS. RAJEEV GOEL	Application under any other provisions- IBC	24-04-2024	date missing in vakalatnama
1451	21-10-2023	0710102092682023(No.of Docs 0)	0710102092682023/3	INTERLOCUTORY APPLICATION (I.B.C)/5799(ND)2023	VIKRAM BAJAJ INTERIM RESOLUTION PROFESSIONAL FOR MANSFIELD CANLE COMPANY LIMITED VS. RAJEEV GOEL	Application under any other provisions- IBC	24-04-2024	date missing in vakalatnama

1452	21-10-2023	0710102092682023(No.of Docs 0)	0710102092682023/3	INTERLOCUTORY APPLICATION (I.B.C)/5799(ND)2023	VIKRAM BAJAJ INTERIM RESOLUTION PROFESSIONAL FOR MANSFIELD CANLE COMPANY LIMITED VS. RAJEEV GOEL	Application under any other provisions- IBC	24-04-2024	date missing in vakalatnama
1453	21-10-2023	0710102092682023(No.of Docs 0)	0710102092682023/3	INTERLOCUTORY APPLICATION (I.B.C)/5799(ND)2023	VIKRAM BAJAJ INTERIM RESOLUTION PROFESSIONAL FOR MANSFIELD CANLE COMPANY LIMITED VS. RAJEEV GOEL	Application under any other provisions- IBC	24-04-2024	date missing in vakalatnama
1454	21-10-2023	0710102092682023(No.of Docs 0)	0710102092682023/3	INTERLOCUTORY APPLICATION (I.B.C)/5799(ND)2023	VIKRAM BAJAJ INTERIM RESOLUTION PROFESSIONAL FOR MANSFIELD CANLE COMPANY LIMITED VS. RAJEEV GOEL	Application under any other provisions- IBC	24-04-2024	date missing in vakalatnama
1455	21-10-2023	0710102092682023(No.of Docs 0)	0710102092682023/3	INTERLOCUTORY APPLICATION (I.B.C)/5799(ND)2023	VIKRAM BAJAJ INTERIM RESOLUTION PROFESSIONAL FOR MANSFIELD CANLE COMPANY LIMITED VS. RAJEEV GOEL	Application under any other provisions- IBC	24-04-2024	date missing in vakalatnama
1456	21-10-2023	0710102092682023(No.of Docs 0)	0710102092682023/3	INTERLOCUTORY APPLICATION (I.B.C)/5799(ND)2023	VIKRAM BAJAJ INTERIM RESOLUTION PROFESSIONAL FOR MANSFIELD CANLE COMPANY LIMITED VS. RAJEEV GOEL	Application under any other provisions- IBC	24-04-2024	date missing in vakalatnama
1457	12/4/2024	0710102085162023(No.of Docs 2)	0710102085162023/1	INTERVENTION PETITION (IBC)/79(ND)2023	BHARAT CHUGH VSPD ADVISORY SERVICES L.L.P	Sec 60(5)	24-04-2024	proof of service needed
1458	9/11/2023	0710102097742023(No.of Docs 0)	0710102097742023/9	INTERVENTION PETITION (IBC)/83(ND)2023	SVIP REALITY PRIVATE LIMITED VS. RAJIV BAJAJ RESOLUTION PROFESSIONAL DIAMOND IT INFRACON PVT. LTD.	Sec 60(5)	24-04-2024	pagination missing in book marking as per index
1459	11/4/2024	0710102097742023(No.of Docs 4)	0710102097742023/8	INTERVENTION PETITION (IBC)/83(ND)2023	SVIP REALITY PRIVATE LIMITED VS. RAJIV BAJAJ RESOLUTION PROFESSIONAL DIAMOND IT INFRACON PVT. LTD.	Sec 60(5)	24-04-2024	need every pages sign in pdf
1460	26-12-2023	0710102107382023(No.of Docs 0)	0710102107382023/1	INTERLOCUTORY APPLICATION (I.B.C)/109(ND)2024	MR DINESH SUD AND OTHERS VSINDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	Sec 60(5)	24-04-2024	25rs welfare and 3rs court fees missing. mention name advocate and clint in vakalatnama
1461	25-10-2023	0710102093422023(No.of Docs 0)	0710102093422023/5	COMPANY PETITION (COMPANIES ACT)/12(ND)2024	SANGEETA HIMMATRAMKA VS. WELCOME PROBUILD PRIVATE LIMITED	Sec. 58(3),Sec. 59	24-04-2024	need complete file to OCR AND Annexure need sign with true copy
1462	25-10-2023	0710102093422023(No.of Docs 0)	0710102093422023/5	COMPANY PETITION (COMPANIES ACT)/12(ND)2024	SANGEETA HIMMATRAMKA VS. WELCOME PROBUILD PRIVATE LIMITED	Sec. 58(3),Sec. 59	24-04-2024	need complete file to OCR AND Annexure need sign with true copy
1463	25-10-2023	0710102093422023(No.of Docs 0)	0710102093422023/5	COMPANY PETITION (COMPANIES ACT)/12(ND)2024	SANGEETA HIMMATRAMKA VS. WELCOME PROBUILD PRIVATE LIMITED	Sec. 58(3),Sec. 59	24-04-2024	need complete file to OCR AND Annexure need sign with true copy

1464	25-10-2023	0710102093422023(No.of Docs 0)	0710102093422023/5	COMPANY PETITION (COMPANIES ACT)/12(ND)2024	SANGEETA HIMMATRAMKA VS. WELCOME PROBUILD PRIVATE LIMITED	Sec. 58(3),Sec. 59	24-04-2024	need complete file to OCR AND Annexure need sign with true copy
1465	25-10-2023	0710102093422023(No.of Docs 0)	0710102093422023/5	COMPANY PETITION (COMPANIES ACT)/12(ND)2024	SANGEETA HIMMATRAMKA VS. WELCOME PROBUILD PRIVATE LIMITED	Sec. 58(3),Sec. 59	24-04-2024	need complete file to OCR AND Annexure need sign with true copy
1466	25-10-2023	0710102093422023(No.of Docs 0)	0710102093422023/5	COMPANY PETITION (COMPANIES ACT)/12(ND)2024	SANGEETA HIMMATRAMKA VS. WELCOME PROBUILD PRIVATE LIMITED	Sec. 58(3),Sec. 59	24-04-2024	need complete file to OCR AND Annexure need sign with true copy
1467	25-10-2023	0710102093422023(No.of Docs 0)	0710102093422023/5	COMPANY PETITION (COMPANIES ACT)/12(ND)2024	SANGEETA HIMMATRAMKA VS. WELCOME PROBUILD PRIVATE LIMITED	Sec. 58(3),Sec. 59	24-04-2024	need complete file to OCR AND Annexure need sign with true copy
1468	25-10-2023	0710102093422023(No.of Docs 0)	0710102093422023/5	COMPANY PETITION (COMPANIES ACT)/12(ND)2024	SANGEETA HIMMATRAMKA VS. WELCOME PROBUILD PRIVATE LIMITED	Sec. 58(3),Sec. 59	24-04-2024	need complete file to OCR AND Annexure need sign with true copy
1469	25-10-2023	0710102093422023(No.of Docs 0)	0710102093422023/5	COMPANY PETITION (COMPANIES ACT)/12(ND)2024	SANGEETA HIMMATRAMKA VS. WELCOME PROBUILD PRIVATE LIMITED	Sec. 58(3),Sec. 59	24-04-2024	need complete file to OCR AND Annexure need sign with true copy
1470	2/1/2024	0710102000362024(No.of Docs 0)	0710102000362024/2	INTERLOCUTORY APPLICATION (I.B.C)/171(PB)2024	KOTAK MAHINDRA BANK VS. MR. ASHISH SINGH	Sec 60(5)	24-04-2024	Date missing in vakaltnama
1471	11/4/2024	0710102011692024(No.of Docs 1)	0710102011692024/2	INTERLOCUTORY APPLICATION (I.B.C)/867(ND)2024	DEBASHIS NANDA VS. AXIS BANK LIMITED	Sec 60(5)	24-04-2024	pagination missing in bookmarking Date missing in vakalatnama
1472	12/4/2024	0710102014842024(No.of Docs 2)	0710102014842024/3	COMPANY PETITION IB (IBC)/119(ND)2024	GROYO PRIVATE LIMITED VS. SHYAM INDOFAB PRIVATE LIMITED	IBC Under Sec 9	24-04-2024	notary mismatched page no 9
1473	12/3/2024	0710102021832024(No.of Docs 0)	0710102021832024/2	INTERLOCUTORY APPLICATION (I.B.C)/1339(ND)2024	KAMAL AGARWAL VS. KRISHNA BINDAL	Application under any other provisions- IBC	24-04-2024	address missing in affidavit
1474	12/3/2024	0710102021792024(No.of Docs 0)	0710102021792024/2	INTERLOCUTORY APPLICATION (I.B.C)/1340(ND)2024	KAMAL AGARWAL VS. RAMESH CHAND BHATI	Application under any other provisions- IBC	24-04-2024	Address missing in affidavit
1475	12/3/2024	0710102021812024(No.of Docs 0)	0710102021812024/2	INTERLOCUTORY APPLICATION (I.B.C)/1341(ND)2024	KAMAL AGARWAL VS. SHEWTA GOYAL	Application under any other provisions- IBC	24-04-2024	missing address in affidavit with name of applicant
1476	23-04-2024	0710102018552024(No.of Docs 2)	0710102018552024/2	INTERLOCUTORY APPLICATION (I.B.C)/1318(ND)2024	SMBC AERO ENGINE LEASE BV VS. DIRECTOR GENERAL OF CIVIL AVIATION	Sec 60(5)	24-04-2024	date missing in vakalatnama.
1477	23-04-2024	0710102018552024(No.of Docs 2)	0710102018552024/2	INTERLOCUTORY APPLICATION (I.B.C)/1318(ND)2024	SMBC AERO ENGINE LEASE BV VS. DIRECTOR GENERAL OF CIVIL AVIATION	Sec 60(5)	24-04-2024	date missing in vakalatnama.
1478	23-04-2024	0710102018552024(No.of Docs 2)	0710102018552024/2	INTERLOCUTORY APPLICATION (I.B.C)/1318(ND)2024	SMBC AERO ENGINE LEASE BV VS. DIRECTOR GENERAL OF CIVIL AVIATION	Sec 60(5)	24-04-2024	date missing in vakalatnama.

1479	23-04-2024	0710102018552024(No.of Docs 2)	0710102018552024/2	INTERLOCUTORY APPLICATION (I.B.C)/1318(ND)2024	SMBC AERO ENGINE LEASE BV VS. DIRECTOR GENERAL OF CIVIL AVIATION	Sec 60(5)	24-04-2024	date missing in vakalatnama.
1480	12/3/2024	0710102021822024(No.of Docs 0)	0710102021822024/2	INTERLOCUTORY APPLICATION (I.B.C)/1342(ND)2024	KAMAL AGARWAL VS. KARAN BINDAL	Application under any other provisions- IBC	24-04-2024	Address missing in affidavit
1481	13-04-2024	0710102024702024(No.of Docs 1)	0710102024702024/1	COMPANY PETITION (COMPANIES ACT)/72(ND)2024	DAVINDER BATRA VS. BATRA BROTHERS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	24-04-2024	bookmarking mandatory tickets missing in vakalatnama
1482	18-04-2024	0710102026552024(No.of Docs 2)	0710102026552024/2	INTERLOCUTORY APPLICATION (I.B.C)/1640(ND)2024	SMBC AERO ENGINE LEASE B.V. VS. SHAILENDRA AJMERA	Sec 60(5)	24-04-2024	Need every page sign of reply pages 1 to 16
1483	20-04-2024	0710102406212018(No.of Docs 12)	0710102406212018/19	COMPANY PETITION (COMPANIES ACT)/123(PB)2018	AUDE PRIYA DONATELLE WACZIARG EP ENGEL & ANR VS DELHI WAREHOUSING PVT LTD & ORS.	Sec. 241(1),Sec. 242(4)	24-04-2024	all documents file separately with orderly
1484	9/8/2008	0710102000102008(No.of Docs 0)	0710102000102008/15	COMPANY PETITION (COMPANIES ACT)/1832(PB)2008	HILLCREST REALTY SDN BHD V/S PARSHOTAM MITTAL AND ORS	Application under any other provisions	24-04-2024	25rs welfare ticket missing in vakalatnama
1485	9/8/2008	0710102000102008(No.of Docs 0)	0710102000102008/15	COMPANY PETITION (COMPANIES ACT)/1832(PB)2008	HILLCREST REALTY SDN BHD V/S PARSHOTAM MITTAL AND ORS	Application under any other provisions	24-04-2024	25rs welfare ticket missing in vakalatnama
1486	9/8/2008	0710102000102008(No.of Docs 0)	0710102000102008/13	COMPANY PETITION (COMPANIES ACT)/1832(PB)2008	HILLCREST REALTY SDN BHD V/S PARSHOTAM MITTAL AND ORS	Application under any other provisions	24-04-2024	25rs welfare ticket missing in vakalatnama
1487	9/8/2008	0710102000102008(No.of Docs 0)	0710102000102008/13	COMPANY PETITION (COMPANIES ACT)/1832(PB)2008	HILLCREST REALTY SDN BHD V/S PARSHOTAM MITTAL AND ORS	Application under any other provisions	24-04-2024	25rs welfare ticket missing in vakalatnama
1488	9/8/2008	0710102000102008(No.of Docs 0)	0710102000102008/15	COMPANY PETITION (COMPANIES ACT)/1832(PB)2008	HILLCREST REALTY SDN BHD V/S PARSHOTAM MITTAL AND ORS	Application under any other provisions	24-04-2024	25rs welfare ticket missing in vakalatnama
1489	9/8/2008	0710102000102008(No.of Docs 0)	0710102000102008/15	COMPANY PETITION (COMPANIES ACT)/1832(PB)2008	HILLCREST REALTY SDN BHD V/S PARSHOTAM MITTAL AND ORS	Application under any other provisions	24-04-2024	25rs welfare ticket missing in vakalatnama
1490	9/8/2008	0710102000102008(No.of Docs 0)	0710102000102008/13	COMPANY PETITION (COMPANIES ACT)/1832(PB)2008	HILLCREST REALTY SDN BHD V/S PARSHOTAM MITTAL AND ORS	Application under any other provisions	24-04-2024	25rs welfare ticket missing in vakalatnama
1491	9/8/2008	0710102000102008(No.of Docs 0)	0710102000102008/13	COMPANY PETITION (COMPANIES ACT)/1832(PB)2008	HILLCREST REALTY SDN BHD V/S PARSHOTAM MITTAL AND ORS	Application under any other provisions	24-04-2024	25rs welfare ticket missing in vakalatnama
1492	10/4/2024	0710200000922015(No.of Docs 3)	0710200000922015/2	COMPANY PETITION (COMPANIES ACT)/106(ND)2015	ANIL DWARIKA PRASAD AGARWAL VS MAHAMAYA INFRABUILD PRIVATE LIMITED AND ORS	Application under any other provisions	24-04-2024	book marking mandatory as per index and index page need sign and sign missing of every pages

1493	18-04-2024	0710200413922017(No.of Docs 2)	0710200413922017/107	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	AUDE PRIYA DONATELLE WACZIARG EP ENGEL VS NEEMRANA HOTEL PVT LTD & ORS	Sec. 241(1),Sec. 242(4)	24-04-2024	need index page sign and page 58 , 60 is not readable
1494	17-04-2024	0710200413922017(No.of Docs 2)	0710200413922017/104	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	AUDE PRIYA DONATELLE WACZIARG EP ENGEL VS NEEMRANA HOTEL PVT LTD & ORS	Sec. 241(1),Sec. 242(4)	23-04-2024	
1495	5/5/2010	0710200000652010(No.of Docs 0)	0710200000652010/17	COMPANY PETITION (COMPANIES ACT)/47(ND)2010	RAM PARSHOTAM MITTAL AND ORS VS HOTEL QUEEN ROAD PVT TD AND ANR	Application under any other provisions	23-04-2024	book marking mandatory as per index and mention the client name on vakalatanama
1496	22-04-2024	0710102076782023(No.of Docs 1)	0710102076782023/1	INTERLOCUTORY APPLICATION (I.B.C)/5497(ND)2023	MR. SACHIN GARG & ORS VS. PEC LTD	Sec 60(5)	23-04-2024	annexures need sign with true copy page no 1 to 18
1497	20-04-2024	0710120004072018(No.of Docs 2)	0710120004072018/166	COMPANY PETITION IB (IBC)/934(PB)2018	PARAMJIT SINGH SAINI VS. PUMA REALTORS PRIVATE LIMITED	IBC under Sec 7	23-04-2024	pagination missing in book marking as per index welfare fee not visible on vakalatanama and need all advocate sign on vakalatanama.
1498	3/6/2023	0710102050302023(No.of Docs 0)	0710102050302023/5	INTERLOCUTORY APPLICATION (I.B.C)/3423(ND)2023	RAJESH RAMNANI - RESOLUTION PROFESSIONAL VS. CHARANJIV CHARITABLE TRUST	Sec 43(1) r/w Sec 44 (1)	23-04-2024	bookmarking mandatory index missing
1499	17-06-2023	0710102053782023(No.of Docs 0)	0710102053782023/19	INTERLOCUTORY APPLICATION (I.B.C)/3414(ND)2023	RAJESH RAMNANI - RESOLUTION PROFESSIONAL VS. APS BUILDTECH PRIVATE LIMITED	Sec 66(1)	23-04-2024	index missing pagination missing
1500	16-04-2024	0710102011372024(No.of Docs 3)	0710102011372024/7	COMPANY PETITION (COMPANIES ACT)/38(ND)2024	MR SANJIV CHOUDHARY VS. MIS ROSHANARA CLUB LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	23-04-2024	put on tickets blank side date missing in vakalatanama
1501	18-04-2024	0710102018552024(No.of Docs 2)	0710102018552024/1	INTERLOCUTORY APPLICATION (I.B.C)/1318(ND)2024	SMBC AERO ENGINE LEASE BV VS. DIRECTOR GENERAL OF CIVIL AVIATION	Sec 60(5)	22-04-2024	NEED EVERY PAGE SIGN OF REPLY
1502	19-04-2024	0710102061832022(No.of Docs 2)	0710102061832022/9	INTERLOCUTORY APPLICATION (I.B.C)/3686(PB)2022	GHAZIABAD DEVELOPMENT AUTHORITY VS. PANKAJ AGARWAL	Sec 60(5)	22-04-2024	bookmarking mandatory with page numbering
1503	16-04-2024	0710102105242023(No.of Docs 2)	0710102105242023/5	COMPANY PETITION (COMPANIES ACT)/231(ND)2023	DIVYA BHASIN VS. ADRIA MEDICARE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	22-04-2024	OCR Compulsory in pages
1504	16-04-2024	0710102413022017(No.of Docs 13)	0710102413022017/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/246(ND)2017	AJAY FINCAP CONSULTANTS PVT LTD AND RISHI INFRATECH PVT LTD	Application under any other provisions ,Sub-section (I) of section 230	22-04-2024	all documents file separately with Orderly

1505	22-08-2023	0710102072882023(No.of Docs 0)	0710102072882023/1	INTERLOCUTORY APPLICATION (I.B.C)/5032(ND)2023	GYAN CHANDRA MISRA VSSANDEEP KUMAR DAS	Application under any other provisions- IBC	22-04-2024	affidavit verified details Wrong
1506	22-08-2023	0710102072882023(No.of Docs 0)	0710102072882023/1	INTERLOCUTORY APPLICATION (I.B.C)/5032(ND)2023	GYAN CHANDRA MISRA VSSANDEEP KUMAR DAS	Application under any other provisions- IBC	22-04-2024	affidavit verified details Wrong
1507	15-04-2024	0710102023112021(No.of Docs 1)	0710102023112021/4	COMPANY PETITION (COMPANIES ACT)/85(ND)2021	BWI AUTOMOTIVE TECHNOLOGIES PRIVATE LIMITED	Sec. 271-273	22-04-2024	notary mismatched address
1508	22-08-2023	0710102072882023(No.of Docs 0)	0710102072882023/1	INTERLOCUTORY APPLICATION (I.B.C)/5032(ND)2023	GYAN CHANDRA MISRA VSSANDEEP KUMAR DAS	Application under any other provisions- IBC	22-04-2024	affidavit verified details Wrong
1509	22-08-2023	0710102072882023(No.of Docs 0)	0710102072882023/1	INTERLOCUTORY APPLICATION (I.B.C)/5032(ND)2023	GYAN CHANDRA MISRA VSSANDEEP KUMAR DAS	Application under any other provisions- IBC	22-04-2024	affidavit verified details Wrong
1510	10/8/2022	0710102064972022(No.of Docs 0)	0710102064972022/4	INTERLOCUTORY APPLICATION (I.B.C)/3899(ND)2022	GAURAV MISRA VSINDUSIND BANK LIMITED	Sec 60(5)	21-04-2024	book marking mandatory as per index and enrol no and advocate name mention on vakalatnama
1511	19-01-2021	0710102005362021(No.of Docs 0)	0710102005362021/9	INTERLOCUTORY APPLICATION (I.B.C)/343(ND)2021	MOHD NAZIM KHAN VS. HDFC BANK LIMITED AND OTHERS	Sec 60(5)	21-04-2024	improper book marking as per index with pagination and double pagination
1512	5/3/2024	0710102020032024(No.of Docs 0)	0710102020032024/1	INTERLOCUTORY APPLICATION (I.B.C)/1323(ND)2024	RITU RASTOGI VS. EBIX VAYAM TECHNOLOGIES PRIVATE LIMITED	Sec 60(5)	21-04-2024	annexures need sign with true copy
1513	12/4/2024	0710102064332023(No.of Docs 1)	0710102064332023/3	INTERLOCUTORY APPLICATION (I.B.C)/5824(ND)2023	SATYENDRA SHARMA (APPLICATION U/S 60(5)_RELIABLE) VS. STAR INFOVISION PRIVATE LIMITED	Sec 60(5)	21-04-2024	Book marking mandatory as per index
1514	3/6/2023	0710102050232023(No.of Docs 0)	0710102050232023/11	COMPANY PETITION (COMPANIES ACT)/108(ND)2023	MR RAM PARSHOTAM MITTAL VS. HOTEL QUEEN ROAD PRIVATE LIMITED.	Sec. 241(1),Sec. 242(4),Sec. 244(1)	21-04-2024	welfare fee and client name missed on vakalatnama
1515	12/9/2023	0710102078832023(No.of Docs 0)	0710102078832023/2	INTERLOCUTORY APPLICATION (I.B.C)/5123(ND)2023	RAJIV BAJAJ VS. SUBHASH CHAND	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	21-04-2024	pagination missing in book marking as per index
1516	10/4/2024	0710102021822024(No.of Docs 2)	0710102021822024/1	INTERLOCUTORY APPLICATION (I.B.C)/1342(ND)2024	KAMAL AGARWAL VS. KARAN BINDAL	Application under any other provisions- IBC	21-04-2024	book marking mandatory as per index with pagination and address missing in affidavit
1517	12/4/2024	0710102067972023(No.of Docs 2)	0710102067972023/3	COMPANY PETITION (COMPANIES ACT)/148(ND)2023	KIMO CLOTHING DESIGN CONCEPT PRIVATELIMITED VS. THE REGIONAL DIRECTOR NORTHERN REGION	Sec. 131(1)	21-04-2024	need complete OCR in file and pagination missing in book marking

1518	10/4/2024	0710102021812024(No.of Docs 2)	0710102021812024/1	INTERLOCUTORY APPLICATION (I.B.C)/1341(ND)2024	KAMAL AGARWAL VS. SHEWTA GOYAL	Application under any other provisions- IBC	21-04-2024	book marking mandatory as per index with pagination and address with name missing on affidavit
1519	10/4/2024	0710102021792024(No.of Docs 2)	0710102021792024/1	INTERLOCUTORY APPLICATION (I.B.C)/1340(ND)2024	KAMAL AGARWAL VS. RAMESH CHAND BHATI	Application under any other provisions- IBC	21-04-2024	book marking mandatory as per index with pagination and address with name missing on affidavit
1520	10/4/2024	0710102021832024(No.of Docs 2)	0710102021832024/1	INTERLOCUTORY APPLICATION (I.B.C)/1339(ND)2024	KAMAL AGARWAL VS. KRISHNA BINDAL	Application under any other provisions- IBC	21-04-2024	book marking mandatory as per index with pagination and address missing on affidavit
1521	29-02-2024	0710102018772024(No.of Docs 0)	0710102018772024/1	COMPANY PETITION (COMPANIES ACT)/60(ND)2024	SENSUI FINSERV PRIVATE LIMITED	Sub-Section (1) Of Section 66.	21-04-2024	book marking mandatory as per index with pagination and index missing in book marking and also pdf file .
1522	31-01-2024	0710102010892024(No.of Docs 0)	0710102010892024/2	COMPANY PETITION IB (IBC)/100(PB)2024	PINKCITY ELECTRONICS PRIVATE LIMITED	IBC Section 59	21-04-2024	improper book marking as per index with pagination and sign on every page of report
1523	10/8/2022	0710102064972022(No.of Docs 0)	0710102064972022/4	INTERLOCUTORY APPLICATION (I.B.C)/3899(ND)2022	GAURAV MISRA VSINDUSIND BANK LIMITED	Sec 60(5)	21-04-2024	book marking mandatory as per index and enrol no and advocate name mention on vakalatanama
1524	10/8/2022	0710102064972022(No.of Docs 0)	0710102064972022/4	INTERLOCUTORY APPLICATION (I.B.C)/3899(ND)2022	GAURAV MISRA VSINDUSIND BANK LIMITED	Sec 60(5)	21-04-2024	book marking mandatory as per index and enrol no and advocate name mention on vakalatanama
1525	10/8/2022	0710102064972022(No.of Docs 0)	0710102064972022/4	INTERLOCUTORY APPLICATION (I.B.C)/3899(ND)2022	GAURAV MISRA VSINDUSIND BANK LIMITED	Sec 60(5)	21-04-2024	book marking mandatory as per index and enrol no and advocate name mention on vakalatanama
1526	9/8/2008	0710102000102008(No.of Docs 0)	0710102000102008/14	COMPANY PETITION (COMPANIES ACT)/1832(PB)2008	HILLCREST REALTY SDN BHD V/S PARSHOTAM MITTAL AND ORS	Application under any other provisions	20-04-2024	Book marking mandatory as per index with pagination
1527	9/4/2024	0710102158912019(No.of Docs 1)	0710102158912019/17	COMPANY PETITION (COMPANIES ACT)/178(ND)2019	PREET ANAND VS. CP WORLD LINES PVT. LTD.	Sec. 241(1)	20-04-2024	Book marking mandatory as per index with pagination and put a ticked on blank side of vakalatanama

1528	16-04-2024	0710102061832022(No.of Docs 2)	0710102061832022/7	INTERLOCUTORY APPLICATION (I.B.C)/3686(PB)2022	GHAZIABAD DEVELOPMENT AUTHORITY VS. PANKAJ AGARWAL	Sec 60(5)	19-04-2024	book marking mandatory as per index with pagination and need complete file to OCR
1529	19-04-2024	0710102063482021(No.of Docs 2)	0710102063482021/38	INTERLOCUTORY APPLICATION (I.B.C)/4267(ND)2021	RAJEEV KUMAR RAIZADA VSSARASH EXPORTS SERVICES PRIVATE LIMITED	Application under any other provisions- IBC	19-04-2024	annexures need sign with true copy
1530	14-04-2023	0710102034802023(No.of Docs 0)	0710102034802023/4	INTERLOCUTORY APPLICATION (I.B.C)/2652(ND)2023	M/S DHRUV ANSHU BUILDERS AND PROMOTERS VS. SANJAY MEHRA	Sec 60(5)	19-04-2024	NOTARY MISMATCHED AND BOOK MARKING MANDATORY AS PER INDEX WITH PAGINATION
1531	14-04-2023	0710102034802023(No.of Docs 0)	0710102034802023/3	INTERLOCUTORY APPLICATION (I.B.C)/2652(ND)2023	M/S DHRUV ANSHU BUILDERS AND PROMOTERS VS. SANJAY MEHRA	Sec 60(5)	19-04-2024	book marking mandatory as per index with pagination and need complete file to OCR
1532	21-10-2023	0710102092932023(No.of Docs 0)	0710102092932023/2	INTERLOCUTORY APPLICATION (I.B.C)/5800(ND)2023	VANEET BHATIA VS. VIKESH JAIN	19(2)	19-04-2024	incomplete file
1533	19-03-2024	0710102066772022(No.of Docs 1)	0710102066772022/7	COMPANY PETITION IB (IBC)/690(ND)2022	SADHNA GOEL VS. PUNJAB NATIONAL BANK	Section 94(1)	18-04-2024	pdf not upload
1534	19-03-2024	0710102027282022(No.of Docs 1)	0710102027282022/4	COMPANY PETITION IB (IBC)/288(PB)2022	SHYAM GOEL VS. PUNJAB NATIONAL BANK	Section 94(1)	18-04-2024	pdf not upload
1535	13-02-2024	0710102014472024(No.of Docs 0)	0710102014472024/1	INTERLOCUTORY APPLICATION (I.B.C)/1401(ND)2024	LOKESH SINGH RATHORE VSMR. PRABHAKAR KUMAR	Sec 60(5)	18-04-2024	index and pagination as per index missing in book and annexures need sign with true copy
1536	12/12/2023	0710102105732023(No.of Docs 0)	0710102105732023/3	COMPANY PETITION IB (IBC)/752(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SANTUR INFRASTRUCTURES PRIVATE LIMITED	IBC under Sec 7	18-04-2024	need complete OCR IN FILE PDF
1537	25-12-2023	0710102109452023(No.of Docs 0)	0710102109452023/1	INTERLOCUTORY APPLICATION (I.B.C)/419(ND)2024	DINESH CHANDER BAJAJ VSMR. SANDEEP SOOD	Application under any other provisions- IBC	18-04-2024	need complete OCR in file and paper cutting page no 19 20 21
1538	11/12/2023	0710102105402023(No.of Docs 0)	0710102105402023/7	COMPANY PETITION IB (IBC)/38(ND)2024	POSITIVE DEVELOPMENT TRUSTEESHIP SERVICES COMPANY PRIVATE LIMITED	IBC Section 59	18-04-2024	arrange the index in top in pdf and need sign of every pages of file
1539	9/4/2024	0710102107892022(No.of Docs 1)	0710102107892022/6	COMPANY PETITION (COMPANIES ACT)/25(ND)2023	DR. PREET ANAND VS. C.P. WORLD LINES PRIVATE LIMITED	Sec. 58(3),Sec. 59	18-04-2024	Book marking mandatory as per index with pagination and put a ticked on blank side of vakalatanama

1540	8/4/2024	0710200400532008(No.of Docs 2)	0710200400532008/9	COMPANY PETITION (COMPANIES ACT)/29(ND)2008	SH. RAJESH MANCHANDA & ORS. VS C.L.PRECISION TOOLS & FOUNDRY PVT. LTD. & ORS.	Application under any other provisions	17-04-2024	PDF not clear bookmarking mandatory OCR Compulsory in pdf need every pages sing and true copy in Annexure
1541	9/4/2024	0710102023612021(No.of Docs 2)	0710102023612021/5	INTERLOCUTORY APPLICATION (I.B.C)/1505(ND)2021	SANDEEP KUMAR BHATT VSEMPLOYEES PROVIDENT FUND ORGANISATION	Sec 60(5),Rule 11 of NCLT, 2016	17-04-2024	book marking mandatory as per index and complete OCR need and require translate copy of hindi pages
1542	24-11-2020	0710102110112020(No.of Docs 0)	0710102110112020/8	INTERLOCUTORY APPLICATION (I.B.C)/5459(PB)2020	STATE BANK OF INDIA VS. MASTANA FOODS PVT LTD	Sec 60(5)	17-04-2024	bookmarking not properly notary mismatch with affidavit
1543	7/11/2020	0710102106442020(No.of Docs 0)	0710102106442020/7	COMPANY PETITION (COMPANIES ACT)/16(ND)2021	GEETAK D. BHALLA VS. INDIANA TRAVELS PVT. LTD	Sec. 59	17-04-2024	bookmarking mandatory OCR Compulsory in all pages
1544	5/4/2024	0710102097212023(No.of Docs 1)	0710102097212023/1	COMPANY APPEAL(COMPANIES ACT)/43(ND)2024	DEV BHOOMI AGRO PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	17-04-2024	bookmarking mandatory
1545	8/4/2024	0710102103772023(No.of Docs 2)	0710102103772023/2	INTERLOCUTORY APPLICATION (I.B.C)/6538(ND)2023	ANUJ GAUR VS. RABINDRA KUMAR MINTRI	Sec 60(5)	17-04-2024	need every pages sign
1546	13-05-2023	0710102043802023(No.of Docs 0)	0710102043802023/2	INTERLOCUTORY APPLICATION (I.B.C)/3282(ND)2023	DHARMENDRA GREWAL VS. RAJIV BAJAJ RP	Application under any other provisions- IBC	17-04-2024	PAGINATION Missing in book marking and index need in file and also book marking and annexures need sign with true copy
1547	9/4/2024	0710102098642022(No.of Docs 2)	0710102098642022/18	TRANSFER PETITION(COMPANIES ACT)/57(PB)2022	ITE DESIGNS PRIVATE LIMITED VS. HARISH CHANDRA (INDIA) LTD.	Sec 433(e)/433(f) of CA 1956	17-04-2024	Book marking mandatory as per index with pagination and complete OCR OF pdf file
1548	8/4/2024	0710102084512022(No.of Docs 2)	0710102084512022/5	INTERLOCUTORY APPLICATION (I.B.C)/5983(PB)2022	M/S KUTCH CHEMICAL INDUSTRIES LIMITED VSSTATE TAX OFFICE - I	Sec 60(5)	17-04-2024	OCR Compulsory in all pages need every pages sign
1549	14-06-2019	0710102096972019(No.of Docs 0)	0710102096972019/10	COMPANY PETITION IB (IBC)/1526(ND)2019	AMRITVANI EXIM PRIVATE LIMITED VS. AJANTA OFFSET AND PACKAGING LIMITED	IBC under Sec 7	17-04-2024	notary mismatch with affidavit
1550	13-03-2024	0710200400682013(No.of Docs 1)	0710200400682013/2	COMPANY PETITION (COMPANIES ACT)/7(ND)2013	M/S. JHANKAR BENQUETS PVT. LTD. VS M/S. VISTA HOSPITALITY PRIVATE LIMITED	Application under any other provisions	17-04-2024	book marking mandatory as per index with pagination
1551	13-03-2024	0710200400682013(No.of Docs 1)	0710200400682013/2	COMPANY PETITION (COMPANIES ACT)/7(ND)2013	M/S. JHANKAR BENQUETS PVT. LTD. VS M/S. VISTA HOSPITALITY PRIVATE LIMITED	Application under any other provisions	17-04-2024	book marking mandatory as per index with pagination

1552	13-03-2024	0710200400682013(No.of Docs 1)	0710200400682013/2	COMPANY PETITION (COMPANIES ACT)/7(ND)2013	M/S. JHANKAR BENQUETS PVT. LTD. VS M/S. VISTA HOSPITALITY PRIVATE LIMITED	Application under any other provisions	17-04-2024	book marking mandatory as per index with pagination
1553	13-03-2024	0710200400682013(No.of Docs 1)	0710200400682013/2	COMPANY PETITION (COMPANIES ACT)/7(ND)2013	M/S. JHANKAR BENQUETS PVT. LTD. VS M/S. VISTA HOSPITALITY PRIVATE LIMITED	Application under any other provisions	17-04-2024	book marking mandatory as per index with pagination
1554	8/6/2022	0710102047262022(No.of Docs 0)	0710102047262022/2	INTERLOCUTORY APPLICATION (I.B.C)/3938(PB)2022	BABITA GUPTA & ORS. VSRAJESH PROJECTS (INDIA) PRIVATE LIMITED	Sec 60(5)	17-04-2024	bookmarking mandatory need every pages sign
1555	23-12-2023	0710102109082023(No.of Docs 0)	0710102109082023/3	COMPANY PETITION IB (IBC)/112(ND)2024	MS MERCHANDISERS PRIVATE LIMITED	IBC Section 59	17-04-2024	Pagination missing in book marking and index page also missing in book marking
1556	8/4/2024	0710102003392024(No.of Docs 1)	0710102003392024/2	COMPANY PETITION IB (IBC)/109(ND)2024	FINDOC FINVEST PRIVATE LIMITED VS. SAHIL ARORA	Section 95(1)	17-04-2024	bookmarking mandatory with index 1rs court fee missing in vakalatnama
1557	13-03-2024	0710102024492022(No.of Docs 3)	0710102024492022/1	COMPANY PETITION IB (IBC)/265(ND)2022	INTEC CAPITAL LIMITED VS. HARDEEP SINGH	Section 95(1)	17-04-2024	bookmarking mandatory with index
1558	13-03-2024	0710102024492022(No.of Docs 3)	0710102024492022/1	COMPANY PETITION IB (IBC)/265(ND)2022	INTEC CAPITAL LIMITED VS. HARDEEP SINGH	Section 95(1)	17-04-2024	bookmarking mandatory with index
1559	13-03-2024	0710102024492022(No.of Docs 3)	0710102024492022/1	COMPANY PETITION IB (IBC)/265(ND)2022	INTEC CAPITAL LIMITED VS. HARDEEP SINGH	Section 95(1)	17-04-2024	bookmarking mandatory with index
1560	13-03-2024	0710102024492022(No.of Docs 3)	0710102024492022/1	COMPANY PETITION IB (IBC)/265(ND)2022	INTEC CAPITAL LIMITED VS. HARDEEP SINGH	Section 95(1)	17-04-2024	bookmarking mandatory with index
1561	13-03-2024	0710102024492022(No.of Docs 3)	0710102024492022/1	COMPANY PETITION IB (IBC)/265(ND)2022	INTEC CAPITAL LIMITED VS. HARDEEP SINGH	Section 95(1)	17-04-2024	bookmarking mandatory with index
1562	13-03-2024	0710102024492022(No.of Docs 3)	0710102024492022/1	COMPANY PETITION IB (IBC)/265(ND)2022	INTEC CAPITAL LIMITED VS. HARDEEP SINGH	Section 95(1)	17-04-2024	bookmarking mandatory with index
1563	14-02-2024	0710102014622024(No.of Docs 0)	0710102014622024/3	INTERLOCUTORY APPLICATION (I.B.C)/781(ND)2024	GAUTAM SINGHAL VS. RAVI MITTAL	19(2)	17-04-2024	annexure need true copy with sign and put 2 rs ticket on blank side of vakalatanama
1564	15-02-2024	0710102014922024(No.of Docs 0)	0710102014922024/1	COMPANY APPEAL (IBC)/8(ND)2024	ASSISTANT COMMISSIONER OF CUSTOMS (IMPORT)- RECOVERY CELL VS. MR. PARAMJEET SINGH BHATIA (LIQUIDATOR OF M/S MARGRA INDUSTRIES LTD)	Sec 42	17-04-2024	pagination missing in bookmarking need every pages sign
1565	13-03-2024	0710102024492022(No.of Docs 3)	0710102024492022/1	COMPANY PETITION IB (IBC)/265(ND)2022	INTEC CAPITAL LIMITED VS. HARDEEP SINGH	Section 95(1)	17-04-2024	bookmarking mandatory with index
1566	13-03-2024	0710102024492022(No.of Docs 3)	0710102024492022/1	COMPANY PETITION IB (IBC)/265(ND)2022	INTEC CAPITAL LIMITED VS. HARDEEP SINGH	Section 95(1)	17-04-2024	bookmarking mandatory with index

1567	13-03-2024	0710102024492022(No.of Docs 3)	0710102024492022/1	COMPANY PETITION IB (IBC)/265(ND)2022	INTEC CAPITAL LIMITED VS. HARDEEP SINGH	Section 95(1)	17-04-2024	bookmarking mandatory with index
1568	5/4/2024	0710102078042021(No.of Docs 2)	0710102078042021/5	INTERLOCUTORY APPLICATION (I.B.C)/4920(ND)2021	UJALA AQUATECH INDIA PVT LTD VS. UJALA PUMPS PVT. LTD.	Sec 47 (1)	17-04-2024	pagination missing in bookmarking
1569	5/4/2024	0710102078042021(No.of Docs 2)	0710102078042021/5	INTERLOCUTORY APPLICATION (I.B.C)/4920(ND)2021	UJALA AQUATECH INDIA PVT LTD VS. UJALA PUMPS PVT. LTD.	Sec 47 (1)	17-04-2024	pagination missing in bookmarking
1570	28-08-2018	0710200400532008(No.of Docs 0)	0710200400532008/8	COMPANY PETITION (COMPANIES ACT)/29(ND)2008	SH. RAJESH MANCHANDA & ORS. VS C.L.PRECISION TOOLS & FOUNDRY PVT. LTD. & ORS.	Application under any other provisions	17-04-2024	Wrong file
1571	5/4/2024	0710102078042021(No.of Docs 2)	0710102078042021/5	INTERLOCUTORY APPLICATION (I.B.C)/4920(ND)2021	UJALA AQUATECH INDIA PVT LTD VS. UJALA PUMPS PVT. LTD.	Sec 47 (1)	17-04-2024	pagination missing in bookmarking
1572	20-09-2023	0710102081822023(No.of Docs 0)	0710102081822023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/331(ND)2023	SINGHAL MATTA VS. MS. BHAVNA LUTHER	Application under any other provisions	17-04-2024	bookmarking mandatory date missing in vakalatnama
1573	5/4/2024	0710102078042021(No.of Docs 2)	0710102078042021/5	INTERLOCUTORY APPLICATION (I.B.C)/4920(ND)2021	UJALA AQUATECH INDIA PVT LTD VS. UJALA PUMPS PVT. LTD.	Sec 47 (1)	17-04-2024	pagination missing in bookmarking
1574	28-09-2022	0710102079432022(No.of Docs 0)	0710102079432022/7	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/9(ND)2023	CORDIAL TECHNOLOGIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	16-04-2024	notary mismatched and complete OCR in pdf
1575	16-05-2023	0710102044812023(No.of Docs 0)	0710102044812023/2	COMPANY APPEAL(COMPANIES ACT)/137(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF. COMPANIES (ANJULATA DEVELOPERS PVT. LTD.)	Sec 252 (3) - By Government Body	16-04-2024	INCOMPLETE Index page in pdf. as per book marking
1576	16-05-2023	0710102044812023(No.of Docs 0)	0710102044812023/2	COMPANY APPEAL(COMPANIES ACT)/137(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF. COMPANIES (ANJULATA DEVELOPERS PVT. LTD.)	Sec 252 (3) - By Government Body	16-04-2024	INCOMPLETE Index page in pdf. as per book marking
1577	10/4/2024	0710102104882023(No.of Docs 2)	0710102104882023/4	INTERLOCUTORY APPLICATION (I.B.C)/264(ND)2024	MR. VIJENDER KUMAR JAIN VS. VARUN SHARMA	Sec 43(1) r/w Sec 44 (1)	16-04-2024	notary mismatched and pagination missing in book marking
1578	6/12/2023	0710102104572023(No.of Docs 0)	0710102104572023/3	COMPANY PETITION IB (IBC)/104(ND)2024	AASRA PROJECTS PRIVATE LIMITED VS. MEHAK INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	16-04-2024	improper book marking as per index and need complete OCR IN FILE PAPER CUTTING Page no 30 31 32 38 40 42 43 48 49 50
1579	16-05-2023	0710102044812023(No.of Docs 0)	0710102044812023/2	COMPANY APPEAL(COMPANIES ACT)/137(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF. COMPANIES (ANJULATA DEVELOPERS PVT. LTD.)	Sec 252 (3) - By Government Body	16-04-2024	INCOMPLETE Index page in pdf. as per book marking

1580	16-05-2023	0710102044812023(No.of Docs 0)	0710102044812023/2	COMPANY APPEAL(COMPANIES ACT)/137(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF. COMPANIES (ANJULATA DEVELOPERS PVT. LTD.)	Sec 252 (3) - By Government Body	16-04-2024	INCOMPLETE Index page in pdf. as per book marking
1581	16-05-2023	0710102044812023(No.of Docs 0)	0710102044812023/2	COMPANY APPEAL(COMPANIES ACT)/137(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF. COMPANIES (ANJULATA DEVELOPERS PVT. LTD.)	Sec 252 (3) - By Government Body	16-04-2024	INCOMPLETE Index page in pdf. as per book marking
1582	16-05-2023	0710102044812023(No.of Docs 0)	0710102044812023/2	COMPANY APPEAL(COMPANIES ACT)/137(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF. COMPANIES (ANJULATA DEVELOPERS PVT. LTD.)	Sec 252 (3) - By Government Body	16-04-2024	INCOMPLETE Index page in pdf. as per book marking
1583	16-05-2023	0710102044812023(No.of Docs 0)	0710102044812023/2	COMPANY APPEAL(COMPANIES ACT)/137(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF. COMPANIES (ANJULATA DEVELOPERS PVT. LTD.)	Sec 252 (3) - By Government Body	16-04-2024	INCOMPLETE Index page in pdf. as per book marking
1584	12/4/2024	0710102043032022(No.of Docs 2)	0710102043032022/1	COMPANY PETITION IB (IBC)/862(PB)2022	STATE BANK OF INDIA VS. JAMNA DEVI DHINGRA	Section 95(1)	16-04-2024	Book marking mandatory as per index and need sign and true copy of every pages of order
1585	16-05-2023	0710102044812023(No.of Docs 0)	0710102044812023/2	COMPANY APPEAL(COMPANIES ACT)/137(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF. COMPANIES (ANJULATA DEVELOPERS PVT. LTD.)	Sec 252 (3) - By Government Body	16-04-2024	INCOMPLETE Index page in pdf. as per book marking
1586	12/4/2024	0710102043032022(No.of Docs 2)	0710102043032022/1	COMPANY PETITION IB (IBC)/862(PB)2022	STATE BANK OF INDIA VS. JAMNA DEVI DHINGRA	Section 95(1)	16-04-2024	Book marking mandatory as per index and need sign and true copy of every pages of order
1587	29-12-2023	0710102110072023(No.of Docs 0)	0710102110072023/2	COMPANY PETITION (COMPANIES ACT)/13(ND)2024	SUPRIYA MUKHERJI VS. SIGMA RESEARCH AND CONSULTING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	16-04-2024	bookmarking mandatory vakalatnama missing
1588	12/4/2024	0710102043032022(No.of Docs 2)	0710102043032022/1	COMPANY PETITION IB (IBC)/862(PB)2022	STATE BANK OF INDIA VS. JAMNA DEVI DHINGRA	Section 95(1)	16-04-2024	Book marking mandatory as per index and need sign and true copy of every pages of order
1589	28-02-2024	0710102076442019(No.of Docs 2)	0710102076442019/34	COMPANY PETITION IB (IBC)/979(ND)2019	PUNJAB NATIONAL BANK VS. GUPTA MARRIAGE HALL PRIVATE LIMITED	IBC under Sec 7	16-04-2024	OCR Compulsory in all pages
1590	12/4/2024	0710102043032022(No.of Docs 2)	0710102043032022/1	COMPANY PETITION IB (IBC)/862(PB)2022	STATE BANK OF INDIA VS. JAMNA DEVI DHINGRA	Section 95(1)	16-04-2024	Book marking mandatory as per index and need sign and true copy of every pages of order

1591	12/4/2024	0710102043022022(No.of Docs 2)	0710102043022022/1	COMPANY PETITION IB (IBC)/860(PB)2022	STATE BANK OF INDIA VS. SHRI GULSHAN DHINGRA	Section 95(1)	16-04-2024	Book marking mandatory as per index and need sign and true copy of every pages of order
1592	12/4/2024	0710102043022022(No.of Docs 2)	0710102043022022/1	COMPANY PETITION IB (IBC)/860(PB)2022	STATE BANK OF INDIA VS. SHRI GULSHAN DHINGRA	Section 95(1)	16-04-2024	Book marking mandatory as per index and need sign and true copy of every pages of order
1593	12/4/2024	0710102043022022(No.of Docs 2)	0710102043022022/1	COMPANY PETITION IB (IBC)/860(PB)2022	STATE BANK OF INDIA VS. SHRI GULSHAN DHINGRA	Section 95(1)	16-04-2024	Book marking mandatory as per index and need sign and true copy of every pages of order
1594	7/12/2023	0710102104802023(No.of Docs 0)	0710102104802023/3	COMPANY APPEAL(COMPANIES ACT)/6(ND)2024	SIMPLEX POWER SYSTEMS & CONTROLS PRIVATE LIMITED VS. DCIT HIGH COURT	Sec 252 (3)	16-04-2024	Incomplete file
1595	7/12/2023	0710102104802023(No.of Docs 0)	0710102104802023/3	COMPANY APPEAL(COMPANIES ACT)/6(ND)2024	SIMPLEX POWER SYSTEMS & CONTROLS PRIVATE LIMITED VS. DCIT HIGH COURT	Sec 252 (3)	16-04-2024	Incomplete file
1596	7/12/2023	0710102104802023(No.of Docs 0)	0710102104802023/3	COMPANY APPEAL(COMPANIES ACT)/6(ND)2024	SIMPLEX POWER SYSTEMS & CONTROLS PRIVATE LIMITED VS. DCIT HIGH COURT	Sec 252 (3)	16-04-2024	Incomplete file
1597	7/12/2023	0710102104802023(No.of Docs 0)	0710102104802023/3	COMPANY APPEAL(COMPANIES ACT)/6(ND)2024	SIMPLEX POWER SYSTEMS & CONTROLS PRIVATE LIMITED VS. DCIT HIGH COURT	Sec 252 (3)	16-04-2024	Incomplete file
1598	16-05-2023	0710102044812023(No.of Docs 0)	0710102044812023/2	COMPANY APPEAL(COMPANIES ACT)/137(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (ANJULATA DEVELOPERS PVT. LTD.)	Sec 252 (3) - By Government Body	16-04-2024	INCOMPLETE Index page in pdf. as per book marking
1599	12/4/2024	0710102043022022(No.of Docs 2)	0710102043022022/1	COMPANY PETITION IB (IBC)/860(PB)2022	STATE BANK OF INDIA VS. SHRI GULSHAN DHINGRA	Section 95(1)	16-04-2024	Book marking mandatory as per index and need sign and true copy of every pages of order
1600	13-03-2024	0710102036752022(No.of Docs 3)	0710102036752022/5	COMPANY PETITION IB (IBC)/361(ND)2022	INTEC CAPITAL LIMITED VS. JAGTAR SINGH	Section 95(1)	16-04-2024	bookmarking mandatory with index
1601	13-03-2024	0710102036752022(No.of Docs 3)	0710102036752022/5	COMPANY PETITION IB (IBC)/361(ND)2022	INTEC CAPITAL LIMITED VS. JAGTAR SINGH	Section 95(1)	16-04-2024	bookmarking mandatory with index
1602	13-03-2024	0710102036752022(No.of Docs 3)	0710102036752022/5	COMPANY PETITION IB (IBC)/361(ND)2022	INTEC CAPITAL LIMITED VS. JAGTAR SINGH	Section 95(1)	16-04-2024	bookmarking mandatory with index
1603	13-03-2024	0710102036752022(No.of Docs 3)	0710102036752022/5	COMPANY PETITION IB (IBC)/361(ND)2022	INTEC CAPITAL LIMITED VS. JAGTAR SINGH	Section 95(1)	16-04-2024	bookmarking mandatory with index
1604	13-03-2024	0710102036752022(No.of Docs 3)	0710102036752022/5	COMPANY PETITION IB (IBC)/361(ND)2022	INTEC CAPITAL LIMITED VS. JAGTAR SINGH	Section 95(1)	16-04-2024	bookmarking mandatory with index

1605	13-03-2024	0710102036752022(No.of Docs 3)	0710102036752022/5	COMPANY PETITION IB (IBC)/361(ND)2022	INTEC CAPITAL LIMITED VS. JAGTAR SINGH	Section 95(1)	16-04-2024	bookmarking mandatory with index
1606	13-03-2024	0710102036752022(No.of Docs 3)	0710102036752022/5	COMPANY PETITION IB (IBC)/361(ND)2022	INTEC CAPITAL LIMITED VS. JAGTAR SINGH	Section 95(1)	16-04-2024	bookmarking mandatory with index
1607	13-03-2024	0710102036752022(No.of Docs 3)	0710102036752022/5	COMPANY PETITION IB (IBC)/361(ND)2022	INTEC CAPITAL LIMITED VS. JAGTAR SINGH	Section 95(1)	16-04-2024	bookmarking mandatory with index
1608	13-03-2024	0710102036752022(No.of Docs 3)	0710102036752022/5	COMPANY PETITION IB (IBC)/361(ND)2022	INTEC CAPITAL LIMITED VS. JAGTAR SINGH	Section 95(1)	16-04-2024	bookmarking mandatory with index
1609	3/3/2024	0710102034592022(No.of Docs 3)	0710102034592022/2	COMPANY PETITION IB (IBC)/363(ND)2022	INTEC CAPITAL LIMITED VS. UPKAR KAUR	Section 95(1)	16-04-2024	bookmarking mandatory with index
1610	3/3/2024	0710102034592022(No.of Docs 3)	0710102034592022/2	COMPANY PETITION IB (IBC)/363(ND)2022	INTEC CAPITAL LIMITED VS. UPKAR KAUR	Section 95(1)	16-04-2024	bookmarking mandatory with index
1611	3/3/2024	0710102034592022(No.of Docs 3)	0710102034592022/2	COMPANY PETITION IB (IBC)/363(ND)2022	INTEC CAPITAL LIMITED VS. UPKAR KAUR	Section 95(1)	16-04-2024	bookmarking mandatory with index
1612	3/3/2024	0710102034592022(No.of Docs 3)	0710102034592022/2	COMPANY PETITION IB (IBC)/363(ND)2022	INTEC CAPITAL LIMITED VS. UPKAR KAUR	Section 95(1)	16-04-2024	bookmarking mandatory with index
1613	3/3/2024	0710102034592022(No.of Docs 3)	0710102034592022/2	COMPANY PETITION IB (IBC)/363(ND)2022	INTEC CAPITAL LIMITED VS. UPKAR KAUR	Section 95(1)	16-04-2024	bookmarking mandatory with index
1614	3/3/2024	0710102034592022(No.of Docs 3)	0710102034592022/2	COMPANY PETITION IB (IBC)/363(ND)2022	INTEC CAPITAL LIMITED VS. UPKAR KAUR	Section 95(1)	16-04-2024	bookmarking mandatory with index
1615	3/3/2024	0710102034592022(No.of Docs 3)	0710102034592022/2	COMPANY PETITION IB (IBC)/363(ND)2022	INTEC CAPITAL LIMITED VS. UPKAR KAUR	Section 95(1)	16-04-2024	bookmarking mandatory with index
1616	22-01-2024	0710102008152024(No.of Docs 0)	0710102008152024/5	INTERLOCUTORY APPLICATION (I.B.C)/438(ND)2024	ANIL BHALLA SUSPENDED DIRECTOR UNSECURED FINANCIAL CREDITOR OF THE CD VS. MR. RAJEEV LOCHAN LIQUIDATOR OF THE CORPORATE DEBTOR	Rule 11 of NCLT, 2016	16-04-2024	pagination missing in bookmarking
1617	16-05-2023	0710102044812023(No.of Docs 0)	0710102044812023/2	COMPANY APPEAL(COMPANIES ACT)/137(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF. COMPANIES (ANJULATA DEVELOPERS PVT. LTD.)	Sec 252 (3) - By Government Body	16-04-2024	INCOMPLETE Index page in pdf. as per book marking
1618	16-05-2023	0710102044812023(No.of Docs 0)	0710102044812023/2	COMPANY APPEAL(COMPANIES ACT)/137(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF. COMPANIES (ANJULATA DEVELOPERS PVT. LTD.)	Sec 252 (3) - By Government Body	16-04-2024	INCOMPLETE Index page in pdf. as per book marking
1619	4/4/2024	0710102011562024(No.of Docs 2)	0710102011562024/2	COMPANY PETITION IB (IBC)/77(ND)2024	VANDANA RAHEJA & ANR VS. ATS INFRASTRUCTURE LIMITED	IBC under Sec 7	16-04-2024	OCR Compulsory in all pages
1620	4/4/2024	0710200401502016(No.of Docs 2)	0710200401502016/3	COMPANY PETITION (COMPANIES ACT)/541(ND)2016	LOGIX ESTATES PVT. LTD. VS LOGIX DEVELOPERS PVT. LTD.	Application under any other provisions	16-04-2024	Wrong file

1621	3/3/2024	0710102034592022(No.of Docs 3)	0710102034592022/2	COMPANY PETITION IB (IBC)/363(ND)2022	INTEC CAPITAL LIMITED VS. UPKAR KAUR	Section 95(1)	16-04-2024	bookmarking mandatory with index
1622	3/3/2024	0710102034592022(No.of Docs 3)	0710102034592022/2	COMPANY PETITION IB (IBC)/363(ND)2022	INTEC CAPITAL LIMITED VS. UPKAR KAUR	Section 95(1)	16-04-2024	bookmarking mandatory with index
1623	16-05-2023	0710102044812023(No.of Docs 0)	0710102044812023/2	COMPANY APPEAL(COMPANIES ACT)/137(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF. COMPANIES (ANJULATA DEVELOPERS PVT. LTD.)	Sec 252 (3) - By Government Body	16-04-2024	INCOMPLETE Index page in pdf. as per book marking
1624	7/2/2024	0710102012622024(No.of Docs 0)	0710102012622024/2	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/13(ND)2024	SUPERB BUILDWELL PRIVATE LIMITED	Sec. 230-232 - Second Motion	16-04-2024	Affidavit Compulsory in pdf
1625	7/2/2024	0710102012622024(No.of Docs 0)	0710102012622024/2	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/13(ND)2024	SUPERB BUILDWELL PRIVATE LIMITED	Sec. 230-232 - Second Motion	16-04-2024	Affidavit Compulsory in pdf
1626	7/2/2024	0710102012622024(No.of Docs 0)	0710102012622024/2	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/13(ND)2024	SUPERB BUILDWELL PRIVATE LIMITED	Sec. 230-232 - Second Motion	16-04-2024	Affidavit Compulsory in pdf
1627	7/2/2024	0710102012622024(No.of Docs 0)	0710102012622024/2	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/13(ND)2024	SUPERB BUILDWELL PRIVATE LIMITED	Sec. 230-232 - Second Motion	16-04-2024	Affidavit Compulsory in pdf
1628	13-04-2024	0710102035472018(No.of Docs 8)	0710102035472018/2	COMPANY APPLICATION(IBC)/10(ND)2019	SH. S.K. MATHUR VS. SH. YOGESH MAHESHWARI	Sec 43(1) r/w Sec 44 (1)	16-04-2024	All documents file separately with Orderly
1629	16-05-2023	0710102044812023(No.of Docs 0)	0710102044812023/2	COMPANY APPEAL(COMPANIES ACT)/137(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF. COMPANIES (ANJULATA DEVELOPERS PVT. LTD.)	Sec 252 (3) - By Government Body	16-04-2024	INCOMPLETE Index page in pdf. as per book marking
1630	10/4/2024	0710102082642023(No.of Docs 1)	0710102082642023/10	INTERLOCUTORY APPLICATION (I.B.C)/5144(ND)2023	GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY THROUGH ITS MANAGER (BUILDER) VS. MR. GAURAV KATIYAR RESOLUTION PROFESSIONAL FOR M/S EARTHCON UNIVERSAL INFRA TECH PRIVATE LIMITED	Sec 60(5)	16-04-2024	need complete OCR in file
1631	4/4/2024	0710102021742021(No.of Docs 2)	0710102021742021/4	COMPANY PETITION (COMPANIES ACT)/152(ND)2021	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. PRABHAT KUMAR SRIVASTAVA	Section 465 of the Companies Act 2013	16-04-2024	3rs court fee missing in vakalatnama
1632	29-09-2023	0710102084372023(No.of Docs 0)	0710102084372023/2	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/76(ND)2023	SHALIMAR MAINTENANCE SERVICES PRIVATE LIMITED	Sec. 230-232, Sec 234	16-04-2024	complete OCR in pdf
1633	4/4/2024	0710200400502011(No.of Docs 3)	0710200400502011/2	COMPANY PETITION (COMPANIES ACT)/135(ND)2011	MR NAVNEET GARG VS M/S RADIANT CEMENT PRIVATE LIMITED & ORS	Application under any other provisions	16-04-2024	need every pages sign OCR Compulsory in all pages notary missing

1634	5/4/2024	0710102013272024(No.of Docs 2)	0710102013272024/3	INTERLOCUTORY APPLICATION (I.B.C)/961(PB)2024	AMIT AGARWAL VSDR RAJENDER SINGH	Rule 11 of NCLT, 2016	16-04-2024	OCR compulsory in all pages
1635	16-05-2023	0710102044812023(No.of Docs 0)	0710102044812023/2	COMPANY APPEAL(COMPANIES ACT)/137(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF. COMPANIES (ANJULATA DEVELOPERS PVT. LTD.)	Sec 252 (3) - By Government Body	16-04-2024	INCOMPLETE Index page in pdf. as per book marking
1636	16-05-2023	0710102044812023(No.of Docs 0)	0710102044812023/2	COMPANY APPEAL(COMPANIES ACT)/137(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF. COMPANIES (ANJULATA DEVELOPERS PVT. LTD.)	Sec 252 (3) - By Government Body	16-04-2024	INCOMPLETE Index page in pdf. as per book marking
1637	16-05-2023	0710102044812023(No.of Docs 0)	0710102044812023/2	COMPANY APPEAL(COMPANIES ACT)/137(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF. COMPANIES (ANJULATA DEVELOPERS PVT. LTD.)	Sec 252 (3) - By Government Body	16-04-2024	INCOMPLETE Index page in pdf. as per book marking
1638	4/4/2024	0710102094152023(No.of Docs 2)	0710102094152023/7	TRANSFER APPLICATION (IBC)/52(PB)2023	GUJARAT AMBUJA EXPORTS LIMITED VS. SURYANSH MERCHANDISE INDIA LIMITED	Rule16(d),NCLT Rules,2016 IBC	16-04-2024	bookmarking mandatory OCR Compulsory in all pages address missing in affidavit 25rs welfare ticket missing in vakalatnama need every pages sign
1639	16-05-2023	0710102044812023(No.of Docs 0)	0710102044812023/2	COMPANY APPEAL(COMPANIES ACT)/137(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF. COMPANIES (ANJULATA DEVELOPERS PVT. LTD.)	Sec 252 (3) - By Government Body	16-04-2024	INCOMPLETE Index page in pdf. as per book marking
1640	5/4/2024	0710102017902024(No.of Docs 3)	0710102017902024/1	INTERLOCUTORY APPLICATION (I.B.C)/1301(ND)2024	TRAVEL WALLET VS. SHAILENDRA AJMERA	Sec 60(5)	16-04-2024	wrong file
1641	5/4/2024	0710102017902024(No.of Docs 3)	0710102017902024/1	INTERLOCUTORY APPLICATION (I.B.C)/1301(ND)2024	TRAVEL WALLET VS. SHAILENDRA AJMERA	Sec 60(5)	16-04-2024	wrong file
1642	5/4/2024	0710102017902024(No.of Docs 3)	0710102017902024/1	INTERLOCUTORY APPLICATION (I.B.C)/1301(ND)2024	TRAVEL WALLET VS. SHAILENDRA AJMERA	Sec 60(5)	16-04-2024	wrong file
1643	5/4/2024	0710102017902024(No.of Docs 3)	0710102017902024/1	INTERLOCUTORY APPLICATION (I.B.C)/1301(ND)2024	TRAVEL WALLET VS. SHAILENDRA AJMERA	Sec 60(5)	16-04-2024	wrong file
1644	4/4/2024	0710200401502016(No.of Docs 7)	0710200401502016/2	COMPANY PETITION (COMPANIES ACT)/541(ND)2016	LOGIX ESTATES PVT. LTD. VS LOGIX DEVELOPERS PVT. LTD.	Application under any other provisions	16-04-2024	Wrong file
1645	13-04-2024	0710102093672023(No.of Docs 6)	0710102093672023/1	INTERLOCUTORY APPLICATION (I.B.C)/5788(ND)2023	SH. S.K MATHUR RESOLUTION PROFESSIONAL FOR M/S BIMLA MARU FASHIONS PVT. LTD. VS. GIMATEX INDUSTRIES PVT. LTD. & ORS.	Application under any other provisions- IBC	16-04-2024	All documents file separately with Orderly

1646	4/4/2024	0710102095602021(No.of Docs 2)	0710102095602021/6	COMPANY PETITION IB (IBC)/188(ND)2022	THE BANK OF BARODA LIMITED VS. NANDANI SINGH	Section 95(1)	16-04-2024	bookmarking mandatory index missing need every pages sign
1647	16-05-2023	0710102044812023(No.of Docs 0)	0710102044812023/2	COMPANY APPEAL(COMPANIES ACT)/137(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF. COMPANIES (ANJULATA DEVELOPERS PVT. LTD.)	Sec 252 (3) - By Government Body	16-04-2024	INCOMPLETE Index page in pdf. as per book marking
1648	16-05-2023	0710102044812023(No.of Docs 0)	0710102044812023/2	COMPANY APPEAL(COMPANIES ACT)/137(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF. COMPANIES (ANJULATA DEVELOPERS PVT. LTD.)	Sec 252 (3) - By Government Body	16-04-2024	INCOMPLETE Index page in pdf. as per book marking
1649	13-04-2024	0710102012242019(No.of Docs 7)	0710102012242019/4	COMPANY APPLICATION(IBC)/333(ND)2 019	BIMLA MARU FASHIONS PVT. LTD. VS. YOGESH MAHESHWARI	Sec 60(5)	16-04-2024	All documents file separately with Orderly book marking
1650	6/4/2024	0710102098862023(No.of Docs 1)	0710102098862023/2	INTERLOCUTORY APPLICATION (I.B.C)/6529(ND)2023	SUNITA SINGH W/O LATE DHARMENDRA KUMAR SINGH VS. VALUE INFRA BUYERS ASSOCIATION	Sec 60(5)	16-04-2024	mandatory as per index annexure need sign with true copy every pages
1651	16-05-2023	0710102044812023(No.of Docs 0)	0710102044812023/2	COMPANY APPEAL(COMPANIES ACT)/137(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF. COMPANIES (ANJULATA DEVELOPERS PVT. LTD.)	Sec 252 (3) - By Government Body	16-04-2024	INCOMPLETE Index page in pdf. as per book marking
1652	16-05-2023	0710102044812023(No.of Docs 0)	0710102044812023/2	COMPANY APPEAL(COMPANIES ACT)/137(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF. COMPANIES (ANJULATA DEVELOPERS PVT. LTD.)	Sec 252 (3) - By Government Body	16-04-2024	INCOMPLETE Index page in pdf. as per book marking
1653	16-05-2023	0710102044812023(No.of Docs 0)	0710102044812023/2	COMPANY APPEAL(COMPANIES ACT)/137(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF. COMPANIES (ANJULATA DEVELOPERS PVT. LTD.)	Sec 252 (3) - By Government Body	16-04-2024	INCOMPLETE Index page in pdf. as per book marking
1654	4/4/2024	0710200401472016(No.of Docs 2)	0710200401472016/55	COMPANY PETITION (COMPANIES ACT)/106(ND)2016	SUBHASH MANOCHA VS M/S GALAXY SPORTS SHOE COMPANY PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	16-04-2024	bookmarking mandatory
1655	16-05-2023	0710102044812023(No.of Docs 0)	0710102044812023/2	COMPANY APPEAL(COMPANIES ACT)/137(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF. COMPANIES (ANJULATA DEVELOPERS PVT. LTD.)	Sec 252 (3) - By Government Body	16-04-2024	INCOMPLETE Index page in pdf. as per book marking

1656	4/4/2024	0710102094152023(No.of Docs 2)	0710102094152023/5	TRANSFER APPLICATION (IBC)/52(PB)2023	GUJARAT AMBUJA EXPORTS LIMITED VS. SURYANSH MERCHANDISE INDIA LIMITED	Rule16(d),NCLT Rules,2016 IBC	16-04-2024	bookmarking mandatory OCR Compulsory in all pages address missing in affidavit 25rs welfare ticket missing in vakalatnama need every pages sign
1657	11/3/2024	0710102072452023(No.of Docs 2)	0710102072452023/1	INTERLOCUTORY APPLICATION (I.B.C)/4570(ND)2023	SANDEEP KUMAR BHATT VS. NITISH KUMAR ARORA	Application under any other provisions- IBC	16-04-2024	Wrong file
1658	11/3/2024	0710102072452023(No.of Docs 2)	0710102072452023/1	INTERLOCUTORY APPLICATION (I.B.C)/4570(ND)2023	SANDEEP KUMAR BHATT VS. NITISH KUMAR ARORA	Application under any other provisions- IBC	16-04-2024	Wrong file
1659	11/3/2024	0710102072452023(No.of Docs 2)	0710102072452023/1	INTERLOCUTORY APPLICATION (I.B.C)/4570(ND)2023	SANDEEP KUMAR BHATT VS. NITISH KUMAR ARORA	Application under any other provisions- IBC	16-04-2024	Wrong file
1660	11/3/2024	0710102072452023(No.of Docs 2)	0710102072452023/1	INTERLOCUTORY APPLICATION (I.B.C)/4570(ND)2023	SANDEEP KUMAR BHATT VS. NITISH KUMAR ARORA	Application under any other provisions- IBC	16-04-2024	Wrong file
1661	11/3/2024	0710102072452023(No.of Docs 2)	0710102072452023/1	INTERLOCUTORY APPLICATION (I.B.C)/4570(ND)2023	SANDEEP KUMAR BHATT VS. NITISH KUMAR ARORA	Application under any other provisions- IBC	16-04-2024	Wrong file
1662	11/3/2024	0710102072452023(No.of Docs 2)	0710102072452023/1	INTERLOCUTORY APPLICATION (I.B.C)/4570(ND)2023	SANDEEP KUMAR BHATT VS. NITISH KUMAR ARORA	Application under any other provisions- IBC	16-04-2024	Wrong file
1663	11/3/2024	0710102072452023(No.of Docs 2)	0710102072452023/1	INTERLOCUTORY APPLICATION (I.B.C)/4570(ND)2023	SANDEEP KUMAR BHATT VS. NITISH KUMAR ARORA	Application under any other provisions- IBC	16-04-2024	Wrong file
1664	11/3/2024	0710102072452023(No.of Docs 2)	0710102072452023/1	INTERLOCUTORY APPLICATION (I.B.C)/4570(ND)2023	SANDEEP KUMAR BHATT VS. NITISH KUMAR ARORA	Application under any other provisions- IBC	16-04-2024	Wrong file
1665	11/3/2024	0710102072452023(No.of Docs 2)	0710102072452023/1	INTERLOCUTORY APPLICATION (I.B.C)/4570(ND)2023	SANDEEP KUMAR BHATT VS. NITISH KUMAR ARORA	Application under any other provisions- IBC	16-04-2024	Wrong file
1666	11/3/2024	0710102072452023(No.of Docs 2)	0710102072452023/1	INTERLOCUTORY APPLICATION (I.B.C)/4570(ND)2023	SANDEEP KUMAR BHATT VS. NITISH KUMAR ARORA	Application under any other provisions- IBC	16-04-2024	Wrong file

1667	11/3/2024	0710102072452023(No.of Docs 2)	0710102072452023/1	INTERLOCUTORY APPLICATION (I.B.C)/4570(ND)2023	SANDEEP KUMAR BHATT VS. NITISH KUMAR ARORA	Application under any other provisions- IBC	16-04-2024	Wrong file
1668	11/3/2024	0710102072452023(No.of Docs 2)	0710102072452023/1	INTERLOCUTORY APPLICATION (I.B.C)/4570(ND)2023	SANDEEP KUMAR BHATT VS. NITISH KUMAR ARORA	Application under any other provisions- IBC	16-04-2024	Wrong file
1669	11/3/2024	0710102072452023(No.of Docs 2)	0710102072452023/1	INTERLOCUTORY APPLICATION (I.B.C)/4570(ND)2023	SANDEEP KUMAR BHATT VS. NITISH KUMAR ARORA	Application under any other provisions- IBC	16-04-2024	Wrong file
1670	11/3/2024	0710102072452023(No.of Docs 2)	0710102072452023/1	INTERLOCUTORY APPLICATION (I.B.C)/4570(ND)2023	SANDEEP KUMAR BHATT VS. NITISH KUMAR ARORA	Application under any other provisions- IBC	16-04-2024	Wrong file
1671	11/3/2024	0710102072452023(No.of Docs 2)	0710102072452023/1	INTERLOCUTORY APPLICATION (I.B.C)/4570(ND)2023	SANDEEP KUMAR BHATT VS. NITISH KUMAR ARORA	Application under any other provisions- IBC	16-04-2024	Wrong file
1672	11/3/2024	0710102072452023(No.of Docs 2)	0710102072452023/1	INTERLOCUTORY APPLICATION (I.B.C)/4570(ND)2023	SANDEEP KUMAR BHATT VS. NITISH KUMAR ARORA	Application under any other provisions- IBC	16-04-2024	Wrong file
1673	16-05-2023	0710102044812023(No.of Docs 0)	0710102044812023/2	COMPANY APPEAL(COMPANIES ACT)/137(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF. COMPANIES (ANJULATA DEVELOPERS PVT. LTD.)	Sec 252 (3) - By Government Body	16-04-2024	INCOMPLETE Index page in pdf. as per book marking
1674	16-05-2023	0710102044812023(No.of Docs 0)	0710102044812023/2	COMPANY APPEAL(COMPANIES ACT)/137(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF. COMPANIES (ANJULATA DEVELOPERS PVT. LTD.)	Sec 252 (3) - By Government Body	16-04-2024	INCOMPLETE Index page in pdf. as per book marking
1675	16-05-2023	0710102044812023(No.of Docs 0)	0710102044812023/2	COMPANY APPEAL(COMPANIES ACT)/137(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF. COMPANIES (ANJULATA DEVELOPERS PVT. LTD.)	Sec 252 (3) - By Government Body	16-04-2024	INCOMPLETE Index page in pdf. as per book marking
1676	16-05-2023	0710102044812023(No.of Docs 0)	0710102044812023/2	COMPANY APPEAL(COMPANIES ACT)/137(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF. COMPANIES (ANJULATA DEVELOPERS PVT. LTD.)	Sec 252 (3) - By Government Body	16-04-2024	INCOMPLETE Index page in pdf. as per book marking
1677	16-05-2023	0710102044812023(No.of Docs 0)	0710102044812023/2	COMPANY APPEAL(COMPANIES ACT)/137(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF. COMPANIES (ANJULATA DEVELOPERS PVT. LTD.)	Sec 252 (3) - By Government Body	16-04-2024	INCOMPLETE Index page in pdf. as per book marking

1678	16-05-2023	0710102044812023(No.of Docs 0)	0710102044812023/2	COMPANY APPEAL(COMPANIES ACT)/137(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF. COMPANIES (ANJULATA DEVELOPERS PVT. LTD.)	Sec 252 (3) - By Government Body	16-04-2024	INCOMPLETE Index page in pdf. as per book marking
1679	5/4/2024	0710102052042023(No.of Docs 1)	0710102052042023/4	COMPANY PETITION IB (IBC)/365(PB)2023	WELLNEX GLOBAL SERVICES INDIA LLP VS. M/S PACER SECURE SERVICE PVT. LTD.	IBC Under Sec 9	16-04-2024	bookmarking mandatory affidavit missing
1680	4/4/2024	0710200400842015(No.of Docs 5)	0710200400842015/4	COMPANY PETITION (COMPANIES ACT)/96(ND)2015	ITC LTD VS M/S LOGIX DEVELOPERS PVT LTD	Application under any other provisions	16-04-2024	PDF not and bookmarking mandatory need every pages sign and true copy in Annexure 3rs court fee missing 25rs welfare ticket missing in vakalatnama
1681	28-02-2024	0710102076442019(No.of Docs 2)	0710102076442019/34	COMPANY PETITION IB (IBC)/979(ND)2019	PUNJAB NATIONAL BANK VS. GUPTA MARRIAGE HALL PRIVATE LIMITED	IBC under Sec 7	16-04-2024	OCR Compulsory in all pages
1682	16-05-2023	0710102044812023(No.of Docs 0)	0710102044812023/2	COMPANY APPEAL(COMPANIES ACT)/137(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF. COMPANIES (ANJULATA DEVELOPERS PVT. LTD.)	Sec 252 (3) - By Government Body	16-04-2024	INCOMPLETE Index page in pdf. as per book marking
1683	4/4/2024	0710102094152023(No.of Docs 2)	0710102094152023/6	TRANSFER APPLICATION (IBC)/52(PB)2023	GUJARAT AMBUJA EXPORTS LIMITED VS. SURYANSH MERCHANDISE INDIA LIMITED	Rule16(d),NCLT Rules,2016 IBC	16-04-2024	bookmarking mandatory OCR Compulsory in all pages address missing in affidavit 25rs welfare ticket missing in vakalatnama need every pages sign
1684	4/4/2024	0710102048062023(No.of Docs 2)	0710102048062023/27	COMPANY PETITION IB (IBC)/427(ND)2023	STATE BANK OF INDIA VS. WORLDS WINDOW ESTATE PRIVATE LIMITED	IBC under Sec 7	16-04-2024	pagination missing in bookmarking
1685	28-02-2024	0710102076442019(No.of Docs 2)	0710102076442019/34	COMPANY PETITION IB (IBC)/979(ND)2019	PUNJAB NATIONAL BANK VS. GUPTA MARRIAGE HALL PRIVATE LIMITED	IBC under Sec 7	16-04-2024	OCR Compulsory in all pages
1686	16-05-2023	0710102044812023(No.of Docs 0)	0710102044812023/2	COMPANY APPEAL(COMPANIES ACT)/137(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF. COMPANIES (ANJULATA DEVELOPERS PVT. LTD.)	Sec 252 (3) - By Government Body	16-04-2024	INCOMPLETE Index page in pdf. as per book marking
1687	5/4/2024	0710102081012023(No.of Docs 2)	0710102081012023/2	INTERLOCUTORY APPLICATION (I.B.C)/5414(ND)2023	RAJENDER KUMAR JAIN VSMS. VIDHI GOEL	Rule 11 of NCLT, 2016	16-04-2024	bookmarking mandatory OCR Compulsory in pdf
1688	8/4/2024	0710102048062023(No.of Docs 1)	0710102048062023/32	COMPANY PETITION IB (IBC)/427(ND)2023	STATE BANK OF INDIA VS. WORLDS WINDOW ESTATE PRIVATE LIMITED	IBC under Sec 7	16-04-2024	incomplete file

1689	4/4/2024	0710200400842015(No.of Docs 3)	0710200400842015/3	COMPANY PETITION (COMPANIES ACT)/96(ND)2015	ITC LTD VS M/S LOGIX DEVELOPERS PVT LTD	Application under any other provisions	16-04-2024	19 to 26 sign and true copy missing in Annexure and bookmarking missing and 3rs court fee 25rs welfare ticket missing in vakalatnama
1690	4/4/2024	0710200400842015(No.of Docs 6)	0710200400842015/2	COMPANY PETITION (COMPANIES ACT)/96(ND)2015	ITC LTD VS M/S LOGIX DEVELOPERS PVT LTD	Application under any other provisions	16-04-2024	Wrong file
1691	4/4/2024	0710200427472018(No.of Docs 2)	0710200427472018/60	COMPANY PETITION (COMPANIES ACT)/85(ND)2016	SUBHASH CHANDER MANOCHA VS GALAXY FOOTWEAR PRIVATE LIMITED	Application under any other provisions	16-04-2024	bookmarking mandatory
1692	4/4/2024	0710102046042023(No.of Docs 2)	0710102046042023/2	INTERLOCATORY APPLICATION(COMPANIES ACT)/196(ND)2023	MOHAN PILLAI VS. EICHER MOTORS LIMITED	Rule 11 of NCLT	16-04-2024	pagination missing in bookmarking
1693	25-10-2023	0710102093422023(No.of Docs 0)	0710102093422023/3	COMPANY PETITION (COMPANIES ACT)/12(ND)2024	SANGEETA HIMMATRAMKA VS. WELCOME PROBUILD PRIVATE LIMITED	Sec. 58(3),Sec. 59	16-04-2024	bookmarking mandatory OCR Compulsory in pdf Date missing in vakalatnama
1694	25-10-2023	0710102093422023(No.of Docs 0)	0710102093422023/3	COMPANY PETITION (COMPANIES ACT)/12(ND)2024	SANGEETA HIMMATRAMKA VS. WELCOME PROBUILD PRIVATE LIMITED	Sec. 58(3),Sec. 59	16-04-2024	bookmarking mandatory OCR Compulsory in pdf Date missing in vakalatnama
1695	4/4/2024	0710200401462016(No.of Docs 2)	0710200401462016/52	COMPANY PETITION (COMPANIES ACT)/105(ND)2016	SUBHASH MANOCHA VS M/S COLUMBUS MARKETING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	16-04-2024	bookmarking mandatory
1696	28-02-2024	0710102076442019(No.of Docs 2)	0710102076442019/34	COMPANY PETITION IB (IBC)/979(ND)2019	PUNJAB NATIONAL BANK VS. GUPTA MARRIAGE HALL PRIVATE LIMITED	IBC under Sec 7	16-04-2024	OCR Compulsory in all pages
1697	16-05-2023	0710102044812023(No.of Docs 0)	0710102044812023/2	COMPANY APPEAL(COMPANIES ACT)/137(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF. COMPANIES (ANJULATA DEVELOPERS PVT. LTD.)	Sec 252 (3) - By Government Body	16-04-2024	INCOMPLETE Index page in pdf. as per book marking
1698	25-10-2023	0710102093422023(No.of Docs 0)	0710102093422023/3	COMPANY PETITION (COMPANIES ACT)/12(ND)2024	SANGEETA HIMMATRAMKA VS. WELCOME PROBUILD PRIVATE LIMITED	Sec. 58(3),Sec. 59	16-04-2024	bookmarking mandatory OCR Compulsory in pdf Date missing in vakalatnama
1699	25-10-2023	0710102093422023(No.of Docs 0)	0710102093422023/3	COMPANY PETITION (COMPANIES ACT)/12(ND)2024	SANGEETA HIMMATRAMKA VS. WELCOME PROBUILD PRIVATE LIMITED	Sec. 58(3),Sec. 59	16-04-2024	bookmarking mandatory OCR Compulsory in pdf Date missing in vakalatnama
1700	16-05-2023	0710102044812023(No.of Docs 0)	0710102044812023/2	COMPANY APPEAL(COMPANIES ACT)/137(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF. COMPANIES (ANJULATA DEVELOPERS PVT. LTD.)	Sec 252 (3) - By Government Body	16-04-2024	INCOMPLETE Index page in pdf. as per book marking

1701	16-05-2023	0710102044812023(No.of Docs 0)	0710102044812023/2	COMPANY APPEAL(COMPANIES ACT)/137(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF. COMPANIES (ANJULATA DEVELOPERS PVT. LTD.)	Sec 252 (3) - By Government Body	16-04-2024	INCOMPLETE Index page in pdf. as per book marking
1702	16-05-2023	0710102044812023(No.of Docs 0)	0710102044812023/2	COMPANY APPEAL(COMPANIES ACT)/137(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF. COMPANIES (ANJULATA DEVELOPERS PVT. LTD.)	Sec 252 (3) - By Government Body	16-04-2024	INCOMPLETE Index page in pdf. as per book marking
1703	16-05-2023	0710102044812023(No.of Docs 0)	0710102044812023/2	COMPANY APPEAL(COMPANIES ACT)/137(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF. COMPANIES (ANJULATA DEVELOPERS PVT. LTD.)	Sec 252 (3) - By Government Body	16-04-2024	INCOMPLETE Index page in pdf. as per book marking
1704	4/4/2024	0710102109132023(No.of Docs 2)	0710102109132023/19	TRANSFER APPLICATION (IBC)/3(PB)2024	WINSOME INVESTOR WELFARE ASSOCIATION VS. MR. AMIT GUPTA THE LIQUIDATOR & ORS.	Rule16(d),NCLT Rules,2016 IBC	16-04-2024	sign missing in index
1705	28-09-2022	0710102079432022(No.of Docs 0)	0710102079432022/7	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/9(ND)2023	CORDIAL TECHNOLOGIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	16-04-2024	notary mismatched and complete OCR in pdf
1706	28-09-2022	0710102079432022(No.of Docs 0)	0710102079432022/7	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/9(ND)2023	CORDIAL TECHNOLOGIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	16-04-2024	notary mismatched and complete OCR in pdf
1707	28-09-2022	0710102079432022(No.of Docs 0)	0710102079432022/7	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/9(ND)2023	CORDIAL TECHNOLOGIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	16-04-2024	notary mismatched and complete OCR in pdf
1708	28-09-2022	0710102079432022(No.of Docs 0)	0710102079432022/7	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/9(ND)2023	CORDIAL TECHNOLOGIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	16-04-2024	notary mismatched and complete OCR in pdf
1709	28-09-2022	0710102079432022(No.of Docs 0)	0710102079432022/7	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/9(ND)2023	CORDIAL TECHNOLOGIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	16-04-2024	notary mismatched and complete OCR in pdf
1710	28-09-2022	0710102079432022(No.of Docs 0)	0710102079432022/7	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/9(ND)2023	CORDIAL TECHNOLOGIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	16-04-2024	notary mismatched and complete OCR in pdf
1711	28-09-2022	0710102079432022(No.of Docs 0)	0710102079432022/7	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/9(ND)2023	CORDIAL TECHNOLOGIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	16-04-2024	notary mismatched and complete OCR in pdf
1712	28-09-2022	0710102079432022(No.of Docs 0)	0710102079432022/7	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/9(ND)2023	CORDIAL TECHNOLOGIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	16-04-2024	notary mismatched and complete OCR in pdf

DEPUTY REGISTRAR

PRASHANT KUMAR

HELP LINE -011-24361890

ROOM NO 103